STYLE

4107857  05/03/2019
CHELLSONS WIRE MILLS (P) LTD
670/3, Tiruchendur Road, Palayankottai - 627002
Private Company

Address for service in India/Attorney address:

RIGHTS AND GRANTS
F4, MORNING ROASE, RC-VICTORIA GARDEN, NO. 1, AIR FORCE STATION ROAD, EAST TAMBARAM, CHENNAI - 600 059.
Used Since :01/04/2013

CHENNAI
Safety pins
4166102  03/05/2019
M/S CAPITAL VENTURES PVT. LTD
7, SARJA MARKET COMPLEX, VILLAGE-NAHARPUR, SECTOR-7, ROHINI, DELHI - 110085, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
4169863  07/05/2019
K.JOTHI SHANKAR
POORANI APARTMENTS, 15/2, PORTIOUS ROAD, AYANAVARAM (JOINT OFFICE), CHENNAI-600023
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since: 02/09/2015

CHENNAI
Lanyards for wear and Lanyards [cords] for wear
4302987    25/09/2019
SUKHMANI SUDARSHAN SAREES PRIVATE LIMITED
Shop No. - 109, Millennium Textile Market 4, Near Siddhi Vinayak Temple, Bhatena Khadi Bridge, Udhana, 394210., Udhna, Surat, Gujarat 394210
Manufacturer
Private Limited Company
Proposed to be Used
AHMEDABAD
Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.
4308505 30/09/2019
SUMIT KAMRA PROPRIETOR OF M/S FLAVIO & CO
A-5,147 D,TOP FLOOR,PASCHIM VIHAR,NEW DELHI-110063
PROPRIETORSHIP
Address for service in India/Agents address:
SANJEEV KUMAR
225, Friends Enclave, S.P. Road, Nangloi, Delhi-110086.

Proposed to be Used
DELHI
Hair Ornaments,Hair rollers,Hair fastening,Hair clips,Hair curlers,Hair rollers,Hair Ribbons,Hair pins as being included in class 26
4312400  04/10/2019
MVD ASPHALT TECHNOLOGIES & INFRASTRUCTURE PRIVATE LIMITED
2ND FLOOR, SARA MANSON, BUILDING 11, B N ROAD, LUCKNOW UP 226001 IN
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair.
4312632  04/10/2019
MANISH MAHENDRAKUMAR JAIN
FLAT NO 4 TAYBIJ TERRACE, 77 CHAMAR BAUG ROAD, RANJANA DESHUKH MARG, PAREL, MUMBAI
MAHARASHTRA 400012
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
4316808  10/10/2019
NITIN KUMAR
1/2655, GALI NUMBER 3 NEAR AHINSA VATIKA, RAMNAGAR, LONI ROAD, SHAHDARA ,DELHI-110032
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Lace, braid and embroidery, and haberdashery ribbons and bows; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Lace, braid and embroidery, and haberdashery ribbons and bows; buttons, hooks and eyes, pins and needles; artificial flowers; hair decorations; false hair.
ZOOM

4325335  18/10/2019
SANDEEP KUMAR KANSAL TRADING AS M/S. SHYAM TRADING COMPANY
6604/2, Nabi Karim, neem wala chowk, Delhi-110055
Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used
DELHI
Zipper slider
Don't you think it's time we explore the wonders of nature together?
4333054  29/10/2019
GAURAV DEMLA
5519 KATRA MOTI, NAI SARAK, CHANDNI CHOWK, DELHI
proprietor TRADING AS GAURAV DEMLA & BROTHERS
Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI
Proposed to be Used
DELHI
ELASTICS, LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES;
ARTIFICIAL FLOWERS
AESTHETIC LIVING MERCHANTS PVT. LTD.

Proposed to be Used

DELI

"CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS! WALL HANGINGS (NON-TEXTILE)"
Proposed to be Used

DELHI

"CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)"

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3271299.
VENETIAN MERCHANTS

4165920  03/05/2019

KAMAL JAIN Trading as M/s. VENETIAN MERCHANTS
PLOT NO. 191 A, SECTOR-29, PART-2, HUDA, PANIPAT-132103, HARYANA

Sole Proprietorship Firm

Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.

Proposed to be Used
DELHI
FLOOR COVERINGS
TRENDSUTRA

4289638   09/09/2019
TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai

Used Since :01/08/2011

MUMBAI
Manufacturing of carpets, rugs, mats and matting; linoleums and other materials for covering floors; wall hangings (non-textile), bath mats, stair carpets, ceiling coverings, textile door mats, mural hangings, leather cloth, table mats, all being goods included in class 27
Proposed to be Used
DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile materials.
4314690  07/10/2019
KARANBIR SINGH BHATIA
Orwind Incorporation, D-26, First Floor, Naraina Vihar, New Delhi-110028
Sole Proprietor
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.
Proposed to be Used
DELHI
Floor mats, floor mats for automobiles, carpets, rugs, mats and matting, Yoga mats, Bath mats, Door mats, Gymnasium mats, Reed mats, Non-slip mats, Mats of woven rope for ski slopes, linoleum for covering existing floors, wall hangings (non-textile); Wallpaper; Textile wallcoverings; Decorative wall hangings, not of textile
4316911  10/10/2019
ROSHAN LAL
1ST FLOOR, SHOP NO. 32, MAHARAJA AGARSAIN TOWEL MARKET, GOHANA ROAD, PANIPAT
PROPRIETORSHIP
Address for service in India/Attorney address:
RAJAN KUMAR
16 BISHAN SARUP COLONY, BEHIND ARYA GIRLS GROUND PANIPAT
Used Since: 01/04/2016
DELHI
Mats, Yoga Mats, Carpet, Rugs, Bath Mats, Door Mats.
4320748   15/10/2019
AYM SYNTEX LIMITED
9TH FLOOR, TRADE WORLD, B- WING, KAMALA CITY, SB ROAD, LOWER PAREL, MUMBAI- 400013 MAHARASHTRA, INDIA
PRIVATE LIMITED COMPANY

Proposed to be Used

MUMBAI
CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)
4322975   17/10/2019
KCN LIFE PVT. LTD.
B-95 A, RANHOLA ROAD, VIKAS NAGAR, UTTAM NAGAR, NEW DELHI-110059.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).
SIDH ORGANICS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, MR. SAJAL KUMAR JAIN)
Plot No.-11, Sector-29, Part-1, Huda, Panipat-132103, Haryana, India
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used

DELHI
Carpet, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile under Class 27.
AJAY DEVGN

4325118   18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:

JYOTTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

MUMBAI

Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile
lakmewellness
4326104   20/10/2019
VIKAS SETH
15, 12th A Cross, Pragathi Layout, Doddanakundi, Bangalore - 560037
Proprietor
Proposed to be Used
CHENNAI
artificial turf, bath mats, carpet underlay, carpets for automobiles / automobile carpets, carpets / rugs, decorative wall hangings, not of textile, door mats, floor coverings, gymnastic mats / gymnasium mats, linoleum, yoga mat, mats of woven rope for ski slopes, non-slip mats, reed mats, textile wallpaper, vinyl floor coverings, wallpaper
Mahoba

4327889 22/10/2019

MRS. KOMAL JAIN SOLE PROPRIETOR OF YOGA LAND
No-7, Level 2, Vakil Industrial Estate, Walbhat Road, Goregaon East, Mumbai 400063
Sole Proprietor

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339, ANTOP HILL WAREHOUSE PVT. LTD, V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Cotton mats
4332177 26/10/2019
SATISH KUMAR MAHESHWARI TRADING AS M/S SHRI VINAYAK TRADERS
17 B/10, MILITARY ROAD, DEV NAGAR, NEAR ANAND PARBAT CHOWK, KAROL BAGH, NEW DELHI-110005
Individual Proprietor
Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALLI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Proposed to be Used
DELHI
MATS, MATTING, CARPETS, RUGS, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS, WALL HANGINGS (NON-TEXTILE)
4333410  30/10/2019
NAVAID KHAN
67, BAZARIA HIMMAT KHAN, HADI SCHOOL, RAMPUR, UTTAR PRADESH 244901
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Carpets, rugs and mats
BALLOONS UNLIMITED

3058803  17/09/2015
BALLOONS UNLIMITED
trading as ;BALLOONS UNLIMITED
H.NO.8-2-682/32/26,Road No.12,Banjara Hills, Hyderabad, Telangana
MANUFACTURING AND TRADING OF BALLOONS
Address for service in India/Attorney address:
GRANDHI NAGA JAYALAKSHMI
3-4-1013/2/3, OPP: ST PETERS PRIMARY SCHOOL, BARKATHPURA,KACHIGUDA, HYDERABAD-500027-AP
Used Since :05/05/2012
CHENNAI
MANUFACTURING AND TRADING OF BALLOONS - SKY BALLOONS; TOYS; PLY BALLOONS; INFLATABLE; PARTY BALLOONS, DECORATIVE BALLOONS; AIR FILLED PARTY BALLOONS AND LATEX BALLOONS FOR PLAY; BOUNCIES; SPORTING ARTICLES; BALLS FOR GAMES; AIR INFLATABLES BALLOONS AND INFLATABLES BALLOONS; GAMES AND PLAYTHING; GYMNASIIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; ALL INCLUDED IN CLASS 28.

The mark should be used as a whole.
3129023    17/12/2015
MSG ALL TRADING INTERNATIONAL PVT. LTD.
80, EAST AZAD NAGAR, RAGHUBAR PURA ROAD SHAHDARA, DELHI-51
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85
Used Since :01/04/2015

DELHI
GMAES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES INCLUDED IN CLASS -28
4073258  31/01/2019
M/S. NATIONAL TOY PRODUCTS
265, V. R. PAJWANI Building, P. O. Dhanu – 401 601 (MS)
Partnership Firm
Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037
Proposed to be Used
MUMBAI
Toy Balloons and Toys
MEFUN TRADING PRIVATE LIMITED
#22, Amarjyothi Layout, ISRO Colony, Domlur Bangalore KA 560071

Proposed to be Used
CHENNAI
Toys for babies.
TOYSHACK

4113838  11/03/2019

VIJAY NAHAR
No.43, I & II floor, Rattan Bazaar, Park Town, Chennai-600003.
Sole Proprietor, trading under the name and style of Overseas Incorporation

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.

Proposed to be Used
CHENNAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees being goods included in Class 28
SOVIK
BHAGWAN SINGH, BIKANER, BIKANER (221) REWARI, HARYANA-123401
INDIVIDUAL

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI

Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
KIKIDOO
4166192 03/05/2019
SHAMSUDEEN
NEW NO.33, OLD NO.18, MINT STREET, CHENNAI - 600 079, TAMIL NADU
AN INDIAN NATIONAL
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
BABY TOYS; BABY DOLLS; BABY GYMS; BABY SWINGS; BABY RATTLES; BABY MULTIPLE ACTIVITY TOYS; BABY SWINGS FOR PLAYGROUNDS; BABY RATTLES INCORPORATING TEETHING RINGS; EDUCATIONAL TOYS FOR BABIES; MOBILES FOR CHILDREN; PLAYTHINGS FOR CHILDREN; TOYS FOR CHILDREN; HOOPS FOR CHILDREN; PLAYHOUSES FOR CHILDREN; MULTIPLE ACTIVITY TOYS FOR CHILDREN; ELECTRONIC EDUCATIONAL GAME MACHINES FOR CHILDREN; TRICYCLES FOR CHILDREN FOR USE AS PLAYTHINGS; RATTLES FOR INFANTS; EDUCATIONAL TOYS FOR INFANTS; INFANTS' TOYS; TOYS FOR INFANTS; TRICYCLES FOR INFANTS [TOYS]; GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES.
Trade Marks Journal No: 1928, 18/11/2019 Class 28

AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

IN RESPECT OF GAMES, TOYS AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES INCLUDED IN CLASS -28.
4167017 04/05/2019
MR. SACHIN GUPTA (PROP.) OF M/S MAHAK COLLECTION
BUILDING NO. 9, SAAHBERI, NOIDA EXT., NEAR RADHA SWAMI ASHRAM, U.P - 201308.
SINGLE FIRM

Address for service in India/Attorney address:
JATIN NANDA
M1 NEW MAHAVIR NAGAR JANAKPURI NEW DELHI 110058
Used Since :16/01/2018

DELHI
Sporting articles and equipment -Gymnastic apparatus, Gymnastic training stools, Gymnastic and sporting articles,
Appliances for gymnastics, Gym balls for yoga.
4167552   05/05/2019
RANDEV PURI PROPRIETOR OF JAI MAA INDUSTRIES
Raja Garden, Basti Danishmandan, Jalandhar-144003
Proprietorship Firm

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
Fitness Machines & Apparatus
4171956  09/05/2019
DMTE, A PROPRIETORSHIP FIRM THROUGH ITS PROPRIETOR SH. MAYANK TYAGI
N.N.G -347, Meerut Road, Nand Gram, Ghaziabad, Uttar Pradesh, 201003
PROPRIETOR
Address for service in India/Attorney address:
PRINCE
B-2/58 SECTOR -18 ROHINI DELHI 110085
Proposed to be Used
DELHI
Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees
M/S GOLDEN STAR SURGICAL INDUSTRIES PVT. LTD.
PLOT NO. 2, SANGAL SOHAL ROAD, ADJOINING LEATHER COMPLEX, JALANDHAR, PUNJAB.
(A COMPANY DULY REGISTERED UNDER THE COMPANY'S LAW)
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2010
DELHI
SPORTS ARTICLES AND SPORTS EQUIPMENT.
UBTECH ROBOTICS CORP LTD
16th and 22nd Floor, Block C1, Nanshan I Park, No. 1001 Xueyuan Road, Nanshan District, Shenzhen, Guangdong, China
A Limited Liability Company incorporated under the laws of The People's Republic of China

Address for service in India/Agents address:
RAHUL RAJPUT,
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
apparatus for games; toy robots; pachinkos; toys; building blocks [toys]; board games; balls for games; body-building apparatus; fishing tackle; archery implements
4175355   14/05/2019
RELIANCE LIFESTYLE HOLDINGS LIMITED
5th Floor, Court House, Lokmanya Tilak Marg, Dhobi Talao, Mumbai 400002, Maharashtra, India.
A Company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701, Maharashtra, India
Used Since :20/09/2017
MUMBAI
Games and playthings; gymnastic and sporting articles.
KHUSHI ENTERPRISE

4251417  31/07/2019
PRAJAPATI PARSHOTAM LILABHAI PROP OF:KHUSHI ENTERPRISE
402,KANCHAN AVENUE,OPP PUBLIC SCHOOL,MUKTA NAND MARG CHALA,VAPI:396191
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-380009

Used Since :01/07/2019
AHMEDABAD

TOYS GAMES PLAYTHINGS AND SPORTS ARTICLES
4267309    17/08/2019

BATHIJA ENTERPRISES
B - 101, Tejpal Industrial Estate, Kurla - Andheri Road, Sakinaka,, Mumbai - 400072, Maharashtra.
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :01/08/1983

MUMBAI
Playing cards
4311524   03/10/2019
ALT DIGITAL MEDIA ENTERTAINMENT LTD
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West), Mumbai 400053
PUBLIC LIMITED COMPANY
Address for service in India/Attorney address:
GRAVITAS LEGAL
Office No. 102, 1st Floor, 11, Vikas Building, G.N. Vaidya Marg, Near Horniman Circle, Fort, Mumbai - 400001
Used Since :13/08/2019
MUMBAI
Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
4312402    04/10/2019
MVD ASPHALT TECHNOLOGIES & INFRASTRUCTURE PRIVATE LIMITED
2ND FLOOR, SARA MANSON, BUILDING 11, B N ROAD, LUCKNOW UP 226001 IN
BODY INCORPORATE
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Archery sights, Archery arrows, Starting blocks for athletics, Hurdles for use in athletics, Badminton sets, Badminton
rackets, Basketball, Basketball backboards, Snooker equipment, Boxing bags, Gloves (Boxing -), Cricket bats, Cricket
balls, Footballs, Handballs, Hockey nets, Hockey balls, Tennis equipment, Softballs, Table tennis tables, Table-tennis
balls, Table tennis bats, Playground apparatus for children, Ground bait [artificial], Yoga mats, Golf mats, Mats for poker
tables, Sports gloves, Sports equipment, Sports training apparatus, Nets for sports, Sports weight lifting belts, Indoor
fitness apparatus, Outdoor play equipment, Outdoor playhouses, Gym balls, Gymnastic benches, Jungle gyms,
Gymnastic articles, Gymnastic apparatus, Gymnastics rings, Gymnastic vaulting horses, Gymnastic horizontal bars,
Gymnastic training stools, Springboards for gymnastics, Gym balls for yoga, Exercise doorway gym bars, Games, toys
and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees.
4314435  07/10/2019
KUO KAU PAPER PRODUCTS CO., LTD.
No. 31, Tien Shui Road, Taipei, Taiwan, R.O.C.
a corporation incorporated under the laws of Taiwan, R.O.C.
Address for service in India/Attorney address:
L.S. DAVAR & CO.,
L. S. DAVAR & CO. GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO. 11 & 12, SALTLAKE, SECTOR V, KOLKATA 700 091.

Proposed to be Used
To be associated with:
3194663
KOLKATA
Gaming equipment, namely, poker chips; playing cards and card games; Chinese chess; chess sets; toy building blocks; jigsaw and manipulative puzzles; intelligence plastic toys.
DEEPIKA PADUKONE

B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025

INDIAN

Address for service in India/Attorney address:

ROSHNI LACHHWANI

Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used

MUMBAI

Games, toys and playthings; video game apparatus; gymnastic and sporting articles; decorations for Christmas trees.
RIIFT FASHION DESIGNERS PVT. LTD.
Sreepadam, Lakshmi Narayana Temple Road, Kumbalam P O, Ernakulam, Kerala 682506, India.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 13/07/2001

CHENNAI
Board games; Games; Party games; Card games; Memory games; Mechanical games; Trading card games;
Developmental toys; Educational toys; Intelligent toys; Toys, games, playthings and novelties; Playing cards; Cases for
playing cards; Quiz games; Manipulative logic games; Electronic educational teaching games; Toys in the form of
puzzles; Children's multiple activity toys
MR. GEET WADHWA, MRS. SURUCHI CHAUDHARY, MR. SAROJ KUMAR KHARI
trading as ;SKYLINE GOLF
KILA NO-10/13 RECTANGLE 7 SOHNA BALIWAS GURUGRAM, HARYANA, INDIA
MANUFACTURER AND MERCHANT
Proposed to be Used
DELHI
GAMES AND PLAYTHINGS AND SPORTING ARTICLES
AZIZ MOIZ DALAL TRADING AS GAMETRONIX
384, Bhawani Peth, Ajmera Society, Bldg A1, 501, Pune, Maharashtra - 411042
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Computer game joysticks, Video game joysticks, Protective carrying cases specially adapted for handheld video games, Protective carrying cases specially adapted for hand-held video game apparatus, Video game machines, Battery-powered computer games with LCD screens.
NEWTON’S TREE

4322998  17/10/2019
GRASPER GLOBAL PRIVATE LIMITED.
FLAT NO. 222A, PODAR CHAMBERS, 109 S. A. BRELVI ROAD, FORT, MUMBAI- 400 001, MAHARASHTRA, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
TOYS; GAMES & PLAYTHINGS; PLAYING CARDS; GYMNASTIC & SPORTING ARTICLES; TOY VEHICLES; DOLLS;
BOARD GAMES; VIDEO GAMES; ELECTRONIC GAMES, COMPUTERIZED GAMES; CHESS BOARDS, BUILDING BLOCKS
( TOYS), MUSICAL TOYS, PLAYING BALLS, MECHANICAL & ELECTRONIC TOYS.
WILSON STAFF

4323423  17/10/2019

WILSON SPORTING GOODS CO.
1 Prudential Plaza, 130 East Randolph Street, Suite 600, Chicago, Illinois 60601, United States of America
A corporation organized and existing under the laws of Delaware, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
To be associated with:
1932222

DELHI
Golf bags; golf club grips; golf club shafts; golf tees; sporting goods, namely, baseball bats, softball bats; softball
catcher's mitt, baseball batting gloves, baseballs, softballs, tennis racquets, racquetball racquets, badminton racquets,
platform tennis paddles, and squash racquets, badminton shuttlecocks, tennis balls, racquet balls, racquet string,
paddleball ball, basketballs, soccer balls, volleyballs, chest protectors, shin guards, tennis nets, volleyball nets, and
badminton nets, divot repair tools [golf accessories]; pitch mark repair tools [golf accessories].
KOEB

4324229  18/10/2019

WISEPOWER ENTERPRISE INDIA PVT. LTD.
trading as ; WISEPOWER ENTERPRISE INDIA PVT. LTD.
A-22, SECTOR-64, NOIDA, GAUTAM BUDH NAGAR, U.P.-201301
MANUFACTURER AND MERCHANT

Proposed to be Used
DELHI

GAMES AND PLAYTHINGS, GYMNASITIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES;
DECORATIONS FOR CHRISTMAS TREES
4324470  18/10/2019
TRIROPE PRIVATE LIMITED
No 22/42, Erikkarai Street, Adambakkam, Chennai-600088
Private Limited Company
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
TOYS, GAMES
Trade Marks Journal No: 1928 , 18/11/2019 Class 28

4324529 18/10/2019
SHIVANI NAGPAL
96 97 2nd Floor C block Kirti Nagar Ramesh Nagar Delhi 110015
Individual

Address for service in India/Agents address:
DIVAY ARORA
H.NO.2, ROHINI SECTOR-3, POLICE APPT., SOUTH POLICE STATION, DELHI-110085.

Proposed to be Used
DELHI
• air pistols [toys] • amusement machines, automatic and coin-operated • arcade video game machines • archery implements • artificial fishing bait • artificial snow for Christmas trees • ascenders [mountaineering equipment] • backgammon games • bags especially designed for skis and surfboards • ball pitching machines • balls for games • barbells • baseball gloves • batting gloves [accessories for games] • bells for Christmas trees • billiard table cushions • billiard balls • billiard markers • billiard cue tips • billiard tables • coin-operated billiard tables • bingo cards • bite indicators [fishing tackle] • bite sensors [fishing tackle] • bladders of balls for games • board games • bob-sleighs • body-building apparatus / body rehabilitation apparatus / body-training apparatus • bodyboards • bowling apparatus and machinery • bows for archery • boxing gloves • building blocks [toys] • building blocks [toys] • building games • butterfly nets • camouflage screens [sports articles] • candle holders for Christmas trees • caps for pistols [toys] • carnival masks • chalk for billiard cues • chess games • chessboards • chest expanders [exercisers] / exercisers [expanders] • chips for gambling • Christmas trees of synthetic material • Christmas tree stands • clay pigeon traps • clay pigeons [targets] • climbers’ harness • confetti • conjuring apparatus • controllers for game consoles • controllers for toys • counters [discs] for games • creels [fishing traps] • cricket bags • cups for dice • darts • decoys for hunting or fishing / lures for hunting or fishing • dice • discuses for sports • divert repair tools [golf accessories] / pitch mark repair tools [golf accessories] • dolls • dolls’ feeding bottles • dolls’ beds • dolls’ houses • dolls’ clothes • dolls’ rooms • dominoes • draughtboards / draughtboards / checkerboards • draughts [games] / checkers [games] • dumb-bells • edges of skis • elbow guards [sports articles] • electronic targets • explosive bonbons [Christmas crackers] / cosasques [toy fireworks] • fairground ride apparatus • fencing weapons • fencing masks • fencing gauntlets / fencing gloves • fish hooks • fishing tackle • flippers for swimming / swimming webs [flippers] • floats for fishing • flying discs [toys] • foosball tables • games* • apparatus for games • gaming machines for gambling • gloves for games • golf clubs • golf bags, with or without wheels • golf gloves • golf bag trolleys / golf bag carts • gut for rackets • gut for fishing • appliances for gymnastics • hang gliders • harness for sailboards • harpoon guns [sports articles] • hockey sticks • horseshoe games • hunting game calls • ice skates • jigsaw puzzles • kaleidoscopes • kite reels • kites • knee guards [sports articles] • landing nets for anglers • in-line roller skates • lines for fishing • mah-jong • marbles for games • masks [playthings] • masts for sailboards • matryoshka dolls [wooden nested Russian dolls] • men’s athletic supporters [sports articles] • mobiles [toys] • nets for sports • novelties for parties, dances [party favors, favours] • ornaments for Christmas trees, except illumination articles and confectionery • pachinkos •
paintball guns [sports apparatus] • paintballs [ammunition for paintball guns] [sports apparatus] • paper party hats •
paragliders • parlour games / parlor games • percussion caps [toys] / detonating caps [toys] • machines for physical
exercises • piñatas • play balloons • playing balls • playing cards • plush toys • poles for pole vaulting • portable games
with liquid crystal displays • practical jokes [novelties] • protective paddings [parts of sports suits] • punching bags •
puppets / marionettes • quoits • rackets / bats for games • radio-controlled toy vehicles • rattles [playthings] • reels for
fishing • ring games • rocking horses • rods for fishing • roller skates • rollers for stationary exercise bicycles • rosin used
by athletes • roulette wheels • sailboards • scale model vehicles • scale model kits [toys] • scent lures for hunting or
fishing • scooters [toys] • scrapers for skis • scratch cards for playing lottery games • seal skins [coverings for skis] • shin
guards [sports articles] • shuttlecocks • skateboards • skating boots with skates attached • ski bindings • skis • skittles •
skittles [games] / ninepins • sleds [sports articles] • slides [playthings] • slingshots [sports articles] • slot machines
[gaming machines] • snow globes • snowboards • snowshoes • soap bubbles [toys] • sole coverings for skis • spinning
tops [toys] • spring boards [sports articles] • starting blocks for sports • stationary exercise bicycles • strings for rackets •
stuffed toys • surf skis • surfboard leashes • surfboards • swimming pools [play articles] • swimming kick boards •
swimming belts • swimming jackets • swings • tables for table tennis • targets • teddy bears • tennis nets • tennis ball
throwing apparatus • theatrical masks • toy pistols • toy vehicles • toy models • toy figures • toys for domestic pets •
toys* • trampolines • twirling batons • video game machines • water wings • waterskis • wax for skis • weight lifting belts
[sports articles].
AJAY DEVGN

4325128  18/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since: 09/09/2008

To be associated with:
1729546

MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
POOL KING
4325314   18/10/2019
PEPPERPOTTS DEVELOPERS PRIVATE LIMITED
55, 2 ND FLOOR, LANE – 2, WESTEND MARG, SAIDULLAJAB, NEAR SAKET METRO, NEW DELHI - 110030
Private Limited Company
Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-110025
Used Since :15/05/2019
To be associated with:
4124154
DELHI
Games and Playthings, Gymnastic and Sporting Articles
SEMILO

4326246    21/10/2019
ZHILIN HU
No. 047, Zhonghu Village, Sanmiaoqian Town, Poyang County, Shangrao, Jiangxi, China
INDIVIDUAL

Address for service in India/Attorney address:
RAJKUMAR
#44, BALA JI PHASE 2, ZIRAKPUR, MOHALI, PUNJAB

Proposed to be Used

DELHI
Body-building equipment, Gymnastic ball, Counters [discs] for games, Apparatus for games, Controllers for game consoles, Toys for domestic pets, Play balloons, Rods for fishing, Building games, Practical jokes [novelties], Masks [playthings], Spinning tops [toys], Scooters [toys], Flying discs [toys], Jigsaw puzzles, drones [toys], Toy vehicles, toy robots, Boxing gloves, In-line roller skates, Toy models, Smart toys, Building blocks [toys], Toy pistols, Jigsaw puzzles, Toy watch, Toy telescope, Bows and arrows, Archery tool, Christmas tree decorations
4327454   22/10/2019
SUMIT
A-24, street no -1 Sadat pur extension karawal nagar road delhi -110094
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Proposed to be Used
DELHI
GAMES, TOYS, AND PLAYTHINGS; VIDEO GAME APPARATUS; GYMNASTIC AND SPORTING ARTICLES; DECORATIONS FOR CHRISTMAS TREES
MAKSA
4328381  23/10/2019
VIKAS JHA
A422 HIND VIHAR, PREM NAGAR-3, KIRARI SULEMAN NAGAR, NORTH WEST DELHI, DELHI, 110086
MY TRADE CLASS IS 28
proprietor
Proposed to be Used
DELHI
GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES TOYS NOT INCLUDED IN OTHER CLASSES, TEDDY BEARS, DECORATIONS FOR CHRISTMAS TREES BEING GOODS INCLUDED IN CLASS 28.
4328741  23/10/2019
AJAY BHARDWAJ
S/O: BALJEET BHARDWAJ, 238/10, K.D NAGAR, GANAUR, SONIPAT, GANAUR, HARYANA-131101
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
#the vfx people

4330850    24/10/2019

NY VFXWAALA LLP
5/6, Sheetal Apartment, Opposite Chandan Cinema, Juhu, Mumbai -400049
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :17/07/2017

MUMBAI
Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees
AIRPNP
4333197  30/10/2019
KRISHAN MOHAN AGARWAL S/O BISAMBER DAYAL AGARWAL
5 JDA MARKET GOPALPURA BYE PASS, JAIPUR RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN
Proposed to be Used
AHMEDABAD
CRICKET BATS, BALLS, SPORTS GAMES, SPORTS EQUIPMENT, GLOVES FOR SPORTS, ATHLETIC PROTECTIVE
SPORTSWEAR, PROTECTIVE PADDING FOR SPORTS, SPORTS ARTICLES COVERED UNDER CLASS 28 ONLY
BADSHAH

2999813  03/07/2015

PEEYUSH KUMAR KESHRI
MAKHANA MERCHANT, WARD NO.17, DIN DAYAL CHOWK, NEAR CENTRAL BANK OF INDIA, FORBESGANJ, DIST. ARARIA, BIHAR, PIN-854318
MANUFACTURER AND MERCHANT
AN INDIAN AND BEING THE PROPRIETOR

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since: 01/04/2015

KOLKATA
MAKHANA AND ALL OTHER DRY FRUITS.

THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BIHAR BY FILING A REQUEST ON FORM TM-M...
SWISS MILITARY
3024785  04/08/2015
M/S PROMOSHIRT SM S.A.,
Quai de l-Allaine 4, Case Postale 68, 2900 Porrentury 2, Switzerland.
Manufacturers & Merchants
A company organized under the laws of Switzerland
Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.
Used Since :01/01/1989
DELHI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
3044650    31/08/2015
LOTUS DAIRY PRODUCTS PRIVATE LIMITED
PLOT NO. 01, DISTRICT SHOPPING CENTER, 3rd FLOOR, MADHAV PLAZA, OPP. J.P. PHATAK, SAHAKAR MARG, JAIPUR-302015 RAJASTHAN
Manufacturer and merchants trading as
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :23/01/2004
To be associated with:
2927723
AHMEDABAD
Milk and milk products; edible oils and fats, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs.
Kismat Collection

3131657 18/12/2015
SRI RAM SWARUP BAJAJ
SRI KRISHNA MURARI BAJAJ
SRI SANDEEP BAJAJ
SRI SACHIN BAJAJ
KISHLAY FOODS PVT.LTD
trading as; KISHLAY SNACK PRODUCTS
DEWAN PATTY, FANCY BAZAR, GUWAHATI ALSO NH-37, SARUSAJAI, NEAR LOKHRA CHARALI, GUWAHATI - 781 001, ASSAM.
MANUFACTURER & MERCHANT
AN INDIAN PARTNERSHIP FIRM.

Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since: 01/09/2005
KOLKATA

Meat, fish, poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables including snacks & namkeens, chips & sticks, jellies, jams, fruit sauces, eggs, milk and milk products, edible oils and fats.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
3224254  31/03/2016

SNEHAL SHAH

trading as ;ATUL OIL DEPOT

OPP. KHODIYAR, MATA TEMPLE, PALDI GAM, AHMEDABAD, GUJARAT, INDIA.

MANUFACTURER

MANUFACTURER

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:

GAURAV SONI, ADVOCATE

E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since : 26/03/2016

AHMEDABAD

EDIBLE OIL, CUSTOR OIL, SOYABEAN OIL, VANASPATI OIL.
KENNY DELIGHTS
3359714  09/09/2016
MEGHA JAIN
trading as ;M/s KENNY DELIGHTS
D-19 GT KARNAL ROAD, SMA COOPERATIVE INDUSTRIAL ESTATE,DELHI-110033
IMPORTER, TRADER AND WHOLESeller
Address for service in India/Attorney address:
GAUTAM & COMPANY
LL-47 AMBER TOWER, 1ST FLOOR ANSAR CHAND ROAD, JAIPUR RAJASTHAN
Used Since :24/01/2014
DELHI
ALL KINDS OF NUTS, DRIED FRUITS, FROZEN FRUITS AND PEANUTS.
3380777   05/10/2016
SOMENATH ADDYA
trading as ;ADDYA ENTERPRISE
46/1A, STRAND ROAD, 1ST FLOOR, KOLKATA- 700 007
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL, PROPRIETOR
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :06/07/2016
KOLKATA
GHEE, BUTTER AND DAIRY PRODUCTS.
SUPA STAR FOODS PVT. LTD.
trading as ;SUPA STAR FOODS PVT. LTD.
76-F, UDYOG VIHAR, PHASE-IV, GURGAON-122015, HARYANA, INDIA.
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2014
DELHI
FROZEN FOOD, PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES, MILK AND DAIRY PRODUCTS, GHEE, KHOYA, CHEESE, BUTTER, GROUNDNUT OIL, EDIBLE OIL, OIL CAKE, MUSTARD OIL AND FATS, VANASPAI GHEE, JAMS, JELLIES, FRUIT SAUCES, PICKLES, PEANUTS, CURD, YOGURT, SKIMMED MILK POWDER AND SOUPS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "CORN " and "MARK TO BE USED AS A WHOLE."
3449314  04/01/2017
RAWALWASIA OIL INDUSTRIES PVT. LTD.
trading as ;RAWALWASIA OIL INDUSTRIES PVT. LTD.
7TH, K. M. STONE, DELHI ROAD, HISAR, HARYANA, INDIA.
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/12/2016

DELHI
Edible Oil, Mustard Oil, Blended Oil And Fats, Soybean Oil, Groundnut Oil and Ghee included in Class 29.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
NO EXCLUSIVE RIGHT OVER THE TERM "OIL".
3459146  16/01/2017
NARESH KUMAR
trading as ;M/S M N OIL INDUSTRIES
LOWER BAZAR, MODI NAGAR -201204, GHAZIABAD (UP)
Manufacturer and trader
Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gssc72ipr@gmail.com, Cont. No. 09868124210 , 09560546922
Used Since :15/12/2015
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats
Chizza Trio Box

3479235    09/02/2017

KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS LLC
7100 Corporate Drive, Plano, Texas 75024, United States of America
Manufacturers and Merchants
a Limited Liability Company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; chicken.
AMBA FOODS, THROUGH PROPRIETOR MR. JIGNESH JADAV
Amba Foods, Simandhar City, Ahmedabad Kalol Highway, Adalaj
Proprietorship Firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
II FLOOR, SANGMITRA, OPP.KESHAVBAUGH, ASOPALAV LANE, SATELLITE, AHMEDABAD 380015, GUJARAT, INDIA
Used Since :08/09/2008

AHMEDABAD
Bases for making milk shakes; Candied nuts; Dates, prepared; Dried fruit-based snacks; Mangos, Processed; Pickled Fruits; Pickles; And all other items included in class 29
3720904  06/01/2018
MR. VAIBHAV DWARKADAS NAOLE TRADING AS GURUKRUPA TRADING COMPANY
Plot M – 20, Ravidip Apartment, Bajarang Chowk, CIDCO, N- 5, Aurangabad – 431 001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :26/08/2013
MUMBAI
DRIED FRUITS
BHANWAR LAL BAJAJ TRADING AS : BHAGWAN OIL INDUSTRIES
G-1-64, 65, INDUSTRIAL AREA, MERTA CITY, NAGAUR, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since : 21/04/2000

AHMEDABAD
EDIBLE OIL.
PRAKRETI

3737747  27/01/2018

BHANWAR LAL BAJAJ TRADING AS : BHAGWAN OIL INDUSTRIES
G-1-64, 65, INDUSTRIAL AREA, MERTA CITY, NAGAUR, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Used Since : 01/04/2000

AHMEDABAD

EDIBLE OIL.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Rajasthan only.
SugarFit
3802508  11/04/2018
ZYDUS WELLNESS LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
A Company Incorporated under Companies Act, 1956
Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Proposed to be Used
AHMEDABAD
ActivSugar

3802510    11/04/2018

ZYDUS WELLNESS LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
AHMEDABAD
SugarSmart
3802512  11/04/2018
ZYDUS WELLNESS LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.
Proposed to be Used
AHMEDABAD
SugarNxt
3802514  11/04/2018
ZYDUS WELLNESS LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
AHMEDABAD
DietSugar
3802516  11/04/2018
ZYDUS WELLNESS LIMITED
Zydus Tower, Satellite Cross Roads, Ahmedabad- 380015
a Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
NAYAN J. RAWAL
L-303, PANCH SHEEL GARDENS, NEW MAHAVIR NAGAR, KANDIVALI (W), MUMBAI-400 067.

Proposed to be Used
AHMEDABAD
3812920    21/04/2018
MR. RAJENDRA M. SHAH TRADING AS HARSHA TRADING COMPANY
F – 5, APMC Market, Phase- 2, Market – 1, Vashi, New Mumbai – 400 705
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/05/2013
MUMBAI
DRY FRUITS
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..area restricted to the state of MAHARASHTRA.
3839765  22/05/2018
DINSHAW'S HOLDINGS PRIVATE LIMITED
Dinshaw's Building, Gitti Khadan, Gorewada Road, Nagpur
Private Limited Company
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since :19/01/2015
MUMBAI
Milk and Milk Products
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO., APP.NO.674769,857659,3468117.NO EXCLUSIVE RIGHT OVER THE WORD Aahar Tond Dudh.
3853744 07/06/2018
URMISHBHAI MAHENDRBHAI SHAH PROPRIETOR OF M/S. SHREYAS TRADING CO.
820, JAINWADI, MANEKCHOWK, AHMEDABAD 380 001, GUJARAT. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since: 01/04/2005

AHMEDABAD
JAM PICKLES INCLUDING IN CLASS 29
3882939  09/07/2018

GOPESH GAGJIBHAI SUTARIYA
A/804, SHAPATH-4, OPPOSITE KARNAVATI CLUB, S. G. HIGHWAY, AHMEDABAD 380015, GUJARAT, INDIA
Individual

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD
Milk and milk products; Oils and fats for food; Preserved, frozen, dried and cooked fruits and vegetables; Ghee; Butter; Buttermilk
3912858   10/08/2018
VINIT VISHWANATH PATIL
Sankalp, At village Makane, PO Umberpada, Saphale W, Tal & Dist Palghar, Maharashtra 401102
Individual
Address for service in India/Attorney address:
SHIVENDRA SINGH MALIK
Syngience, 156, D J Dadajee Road, Tardeo, Mumbai – 400034, Maharashtra, India.

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats
Trade Marks Journal No: 1928, 18/11/2019 Class 29

4064805 23/01/2019
MR. MANISH MULCHAND KALANI
47 RAMDEV NAGAR NIZAR ROAD NANDURBAR MAHARASHTRA 425412
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
Mumbai
Sweet Supari and Mouth Freshener as included in Class 29
4067277  25/01/2019
KAUSHIK GOKALDAS BHAYANI
SHOP-2, ARIHANT VIHAR, ANAND NAGAR, VASAI (WEST), THANE - 401202
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Milk beverages, milk predominating, Milk products, Milk shakes, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food

Subject to mark will be used in the jurisdiction of state of Maharashtra only..
MURUGAN IDLI

4094670   20/02/2019

S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/1993

CHENNAI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; BUTTER; CHEESE; CURD; PICKLES; POTATO CHIPS; SOUPS; PREPARATIONS FOR MAKING SOUP; VEGETABLE SALADS; NUTS, PREPARED; PROCESSED PULSES; NUT-BASED SNACK FOODS; POTATO-BASED SNACKS; FRUIT SNACKS; VEGETABLE-BASED SNACK FOODS; DRIED FRUIT-BASED SNACKS
4112688 09/03/2019
PAWAN JETWANI, TRADING AS KRISHNA TRADERS
2-B, SADHU VASWANI NAGAR, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
MOUTH FRESHNER, PAN MASALA, SWEET SUPARI AND SILVER COATED ELAICHI.
4125896   23/03/2019
MR. MOHIT LALIT GOGRI TRADING AS NIRBHAV FOODS
UNIT NO.225, SAGAR BUILDING, PRABHAT COMPLEX, NR. TOLL PLAZA, DAHISAR - EAST 400068, MAHARASHTRA, INDIA
Proprietor

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
Nuts
Taurus Spice Mills

4143708  10/04/2019

VAIBHAV DHAWAN

trading as ;M/S TAURUS SPICE MILLS

580/7, Uday Marg Raja Park, Jaipur, Jaipur, Rajasthan, 302004
MANUFACTURER
PROPRIETORSHIP FIRM

Address for service in India/Agents address:

RUCHITA LATH
49, PATEL COLONY, SARDAR PATEL MARG, C-SCHEME, JAIPUR(RAJASTHAN)

Used Since :15/01/2018

AHMEDABAD

Dried fruits, cooked fruits, vegetables, edible oils, fates.
4150151  17/04/2019
MR. TARANG GOYAL.
67, SF, JAIPURIA ENCLAVE, KAUSHAMBI, GHAZIABAD, U.P.-201010.
INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Preserved, Dried and Cooked Fruits.
DEEPAK KUMAR GUPTA  
H.NO.1643, BURJ, USMAN KHAN, KHURJA, DIST.-BULANDSHAHR - 203131, INDIA  
MANUFACTURER AND TRADER  
Address for service in India/Attorney address:  
GLOBAL JURIX  
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92  
Proposed to be Used  
DELHI  
MEAT, FISH, POULTRY, AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS; SALAD DRESSINGS; PRESERVES.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4164494 02/05/2019
DARWISH & KUMAR ASSOCIATES
FLAT- 201, HARITHA APARTMENT, SOMAJIGUDA, NEAR YASHODA HOSPITAL, BLOCK B, RAJ BHAWAN ROAD, HYDERABAD-500082, TELANGANA, INDIA
PARTNER
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
CHENNAI
CANNED MEAT, FROZEN MEAT PRODUCTS, FROZEN CHICKEN.
SHRIGURUNANAK DRYFRUITS PRIVATE LIMITED
201, Shri Residency Apartment, Samadhiya Colony, Gwalior, Madhya Pradesh - 474001
Private Limited Company

Address for service in India/Agents address:
KUNAL RAJESH SARPAL
OFFICE NO.6, SECOND FLOOR, DEVIKA HEIGHTS, SHIVAJINAGAR-411005.(PUNE)

Proposed to be Used
MUMBAI
AMBANI CERAMIC INDUSTRIES AN INDIAN PARTNERSHIP FIRM
S.R. NO - 118/P6, 8 – A, NATIONAL HIGHWAY, OPP. GEB FEEDER, LALPAR, MORBI - 363642. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUTSIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD INCLUDED IN CLASS -29.
4168054  06/05/2019
B. L. AGRO INDUSTRIES LIMITED
B-31, ROAD NO. 2, PARSAKHERA INDUSTRIAL AREA, BAREILLY 243502, UTTAR PRADESH.

a public limited company.

Address for service in India/Attorney address:
THE CALCUTTA TRADE MARK CO.
G-1/35, SECTOR 15, ROHINI, DELHI 110085

Used Since :01/01/2008

DELHI

EDIBLE OILS AND VEGETABLE OILS FOR SALE IN THE STATES OF UTTAR PRADESH AND UTTARAKHAND.
ICHHADHARI LASSI
4168608    06/05/2019

ICHHADHARI LASSI LLP
620, MAIN ROAD, GORAKHPUR POST OFFICE, GORAKHPUR, FOURTH BRIDGE, JABALPUR, MADHYA PRADESH - 482001
INDIA
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
MUMBAI
Milk and Milk Products, Dairy Products and Dairy Substitutes, Milk Curds and Lassi

Registration of this trade mark shall give no right to the exclusive use of the word Lassi
This is condition of registration that both words shall be used together.
NEW ICHHADHARI LASSI

4168609  06/05/2019

ICHHADHARI LASSI LLP
620, MAIN ROAD, GORAKHPUR POST OFFICE, GORAKHPUR, FOURTH BRIDGE, JABALPUR, MADHYA PRADESH - 482001 INDIA
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
MUMBAI
MILK AND MILK PRODUCTS, DAIRY PRODUCTS AND DAIRY SUBSTITUTES, MILK CURDS AND LASSI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS NEW OR LASSI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL WORDS SHALL BE USED TOGETHER.
PURANI ICHHADHARI LASSI

4168610   06/05/2019

ICHHADHARI LASSI LLP
620, MAIN ROAD, GORAKHPUR POST OFFICE, GORAKHPUR, FOURTH BRIDGE, JABALPUR, MADHYA PRADESH - 482001
INDIA
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA

Proposed to be Used
MUMBAI
Milk and Milk Products, Dairy Products and Dairy Substitutes, Milk Curds and Lassi

Registration of this trade mark shall give no right to the exclusive use of the word Lassi
This is condition of registration that both/all words shall be used together.
4169002 07/05/2019
URBAN MILLERS LLP
Second Floor, R-2, Ksside Industrial Estate, Veerasandra 2nd Stage, Anekal Taluk, Bengaluru - 560100
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :14/04/2019

CHENNAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
Trade Marks Journal No: 1928, 18/11/2019 Class 29

M/S. THRISSUR PADDY FARMERS PRODUCE COMPANY LTD.
M/s. THRISSUR PADDY FARMERS PRODUCE COMPANY LTD.; DOOR No. 310, PURANATTUKARA (P. O.), THRISSUR - 680 551. KERALA.
A Company incorporated under The Companies Act

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE, TAMILNADU. Pin: 641 010

Used Since: 24/02/2016

CHENNAI
EDIBLE OILS, COCONUT OIL, COOKING OIL, BLENDED OIL FOR FOOD, VEGETABLE OIL FOR FOOD, RICE BRAN OIL FOR FOOD, INFUSED, HARDENED & HYDROGENATED OILS FOR CULINARY PURPOSE & FATS.

Transliteration: ADAT AMRUTHU
Trade Marks Journal No: 1928, 18/11/2019  Class 29

4169523  07/05/2019
MANJU DEVI
C/O SRI BACHCHA PANDEY, NETWAR, PO- BELAON, SIWAN - 841235, BIHAR, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHAR,INDIA.

Proposed to be Used
KOLKATA
MILK AND MILK PRODUCTS
SHIMMER

4170094   07/05/2019

RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOB TALAO, MUMBAI 400002
A Company incorporated in India under the Company’s Act, 1956.

Address for service in India/Attorney address:
RAJESH KUMAR.
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701, Maharashtra, India

Proposed to be Used
MUMBAI
Preserved, frozen, dried and cooked fruits and vegetables, jellies, jams, compotes, milk, cheese, butter, yoghurt and other milk products, oils and fats for food
4170418   08/05/2019
KESHAVA COMMOTRADE PRIVATE LIMITED
1B ELGIN ROAD, 1ST FLOOR, KOLKATA – 700020, WEST BENGAL
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026, WEST BENGAL, INDIA.
Proposed to be Used
KOLKATA
GHEE, MILK PRODUCTS, ICE-CREAM AND DAIRY PRODUCTS & EDIBLE OILS
4170501 08/05/2019
NJ FOOD PRODUCTS
No.465A, Chakra Nagar, Gandhi Street, Veeranampalayam Road, P-Velur, Namakkal, Tamilnadu - 638182
PARTNERSHIPFIRM
Address for service in India/Agents address:
P. ESWARAMOORTHY
No. 21, Shree Asvika Residency, 3rd Cross Street, Sripathy Nagar, Nanjunapuram Road, Coimbatore - 641 036.

Proposed to be Used
CHENNAI
Eggs and its related products edible oil, Milk and its related products, Fruits and dried / preserved/ Fruits and vegetables being included in Class 29.
4170584 08/05/2019

DHISHAN CHANDRAN A
Ammanath House, Avanur P.O, Thrissur, Kerala – 680 541
Individual Indian Citizen

Address for service in India/Agents address:
VINEETH T
36/4933, RAJ BHAVAN, OPP.IDBI BHAVAN, SHORANUR ROAD, THRISSUR, KERALA-680551

Proposed to be Used

CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
4170669 08/05/2019
KIBBUTZ AGRO PRIVATE LIMITED
Gat No. 706 To 710, Deep Rachana Complex, B - 306, 3 rd Floor, Main Chowk, Moshi, Pune-412105
A Registered Company Incorporated Under Indian Companies Act, 2013

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI
Meat, fish, poultry; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food included in class 29
4171132  08/05/2019
MR.KARUPPUSAMY.K., TRADING AS M/S.SRI LAKSHMI SARASWATHI AGENCY.
No:34/11, Veppangkattu Pudur, Kannakipalayam (Post), Erode-638 314, Tamilnadu, India.
Manufacturer and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Groundnut Oil, Gingelly Oil, Coconut Oil, Palm Oil, Sunflower Oil, Blended Edible Vegetable Oil for food and Edible Oils.
4171214  09/05/2019
CREAMY NUTS PRIVATE LIMITED
Birajdar Complex, More Nagar, Kanheri Road, Latur- 413512, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.
Used Since :05/09/2011
MUMBAI
Albumin Milk , Protein Milk, milk and milk products, Butter, Butter cream, Cheese, Condensed Milk, Cream [Dairy Products], Curd, Milk, Milk Beverages, Milk Predominating, Milk Shakes, Milk Ferments for Culinary Purposes, Whipped Cream, Yoghurt, Yogurt, Dairy-based spreads, Milk, Organic milk being goods included in class 29
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4171220  09/05/2019
CREAMY NUTS PRIVATE LIMITED
Birajdar Complex, More Nagar, Kanheri Road, Latur- 413512, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Used Since :05/09/2011

MUMBAI
Albumin Milk, Protein Milk, milk and milk products, Butter, Butter cream, Cheese, Condensed Milk, Cream [Dairy Products], Curd, Milk, Milk Beverages, Milk Predominating, Milk Shakes, Milk Ferments for Culinary Purposes, Whipped Cream, Yoghurt, Yogurt, Dairy-based spreads, Milk, Organic milk being goods included in class 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4171666    09/05/2019
GIRORGANIC
132, Poonam Farm, Beside Vidhyamangal School, Antroli Road, Navi Pardi, Taluka: Kamrej, Surat - 394150
A Partnership Firm

Address for service in India/Attorney address:
RAKESHKUMAR MAGANBHAI VEKARIYA
B-80, 1st Floor, Ramkrishna Soc., L.H.Road, Varachha, Surat-395006, Gujarat, India

Proposed to be Used

AHMEDABAD
Milk and Milk Products, Dairy Products, Edible Oils and Fats, Meat, Fish, Poultry and Gam, Meat Extracts, Preserved, Frozen, Dried and Cooked Fruits and Vegetables, Jellies, Jams, Compotes
4171970  09/05/2019  
SH. JAGJEET SINGH DHALIWAL PROPRIETOR OF M/S GREENO GROUP  
BHOTNA ROAD, VPO RAISAR, PUNJAB-148101.  
INDIVIDUAL.  
Address for service in India/Agents address:  
SHARMA & ASSOCIATES.  
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).  
Used Since :01/05/2019  
DELHI  
MILK AND MILK PRODUCTS, SOYA BEAN MILK AND GHEE.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4172047  09/05/2019
CONVIVIAL FOODS PRIVATE LIMITED
H.NO.98, YOUNG DWELLERS SOCIETY SECTOR 49 A CHANDIGARH CHANDIGARH CH 160047 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4172483    10/05/2019
S.PRADEEP, PROPRIETOR OF M/S.KING SNACKS
No: 13/165, GANAPATHY NAGAR, MARAMANGALATHUPATTI, SALEM - 636030, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
PROCESSED FRUITS AND VEGETABLES, PROCESSED EDIBLE FUNGI, PROCESSED NUTS, PROCESSED PULSES, JELLIES, JAMS, COMPOTES, FRUIT JELLIES, FRUIT SPREADS, VEGETABLE-BASED SPREADS
NUT MILK. NOT MILK

4173400 10/05/2019

RAKYAN BEVERAGES PRIVATE LIMITED
2nd Floor, DTC Building, Sitaram Mills Compound, N. M. Joshi Marg, Lower Parel, Mumbai - 400011 in the State of Maharashtra
within the Union of India.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :12/02/2018

MUMBAI
Almond milk based beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4173630 11/05/2019
GURINDER KAUR TRADING AS MALHI BEVERAGES
MAIN ROAD, CHANDER NAGAR, CIVIL LINES, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 10/01/2019
DELHI
Edible Oils including Mustard Oil, Coconut Oil & Palm Oil.
MP BEST

4173843  11/05/2019

MOHIT GOYAL, S/O - NARESH CHANDRA GOYAL
KHATKE SAHAB KA BADA, DAL BAZAR, LASHKAR, GWALIOR - 474001 (M.P.)
PROPRIETOR

Address for service in India/Attorney address:
MADAN SHIVHARE
NAKA CHANDRVAADNI NEHAR WALI MATA ROAD LASHKAR GWALIOR (M.P.)474009

Used Since :01/06/2015

MUMBAI

EDIBLE OIL, DAIRY PRODUCT, MILK POWDER, GHEE, MILD FAT, COOKING MEDIUM, REFIND VANASPATI, EDIBLE FATS, EDIBLE VEGETABLE OIL FOR COOKING BEING INCLUDED IN CLASS - 29

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
JEEVIKA

4174417  13/05/2019
ANIL SADASHIV SATAPUTE TRADING THROUGH SATAPUTE ENTERPRISES
SR. NO 297/4, GAT NO 99 MALWADI GALGALE KAGAL KOLHAPUR MAHARASHTRA 416235
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
MILK; MILK PRODUCTS
4176578  15/05/2019
MAMDOUH SAMRAN AL MARAMHI, PROPRIETOR OF OASIS LINA FOOD INDUSTRIES
4048 AL MADINA 29121-42313, KINGDOM OF SOUDI ARABIA
PROPRIETOR
Address for service in India/Attorney address:
HARISH KUMAR ADV.,
3685/17 BEHIND KRISHAN KRIPA MANDIR, UTTAM NAGAR, HANSI, DISTRICT - HISAR, HARYANA (INDIA) - 125033

Proposed to be Used
DELHI
DATES, PROCESSED DATES, DRIED DATES.
SATINDER SINGH JATINDER SINGH

4194124 31/05/2019

M/S. SATINDER SINGH JATINDER SINGH
Outside Darshni Gate, Jandiala Guru-143115, Distt. Amritsar, Punjab State, India
A Registered Partnership Firm

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB

Used Since : 10/08/1988

DELHI

edible oils including mustard oils, coconut oils, refined oils, toria oils and till oils; fats, ghee, desi ghee, vanaspati ghee, vanaspati; preserves and pickles; skimmed milk powder, milk and milk preparations; fish, meat and meat extracts; fresh, preserved/dried & cooked fruits & vegetables and edible goods for human consumption included in Class 29.
CHULL
4242494  22/07/2019
KAMNA BISHT
536/19, 216, 4th Floor, Tilak Khand, Giri Nagar, Kalkaji, south delhi-110019
individu
Address for service in India/Attorney address:
NAVDEEP KAUR
sangrur
Proposed to be Used
DELHI
SWEET SUPARI, SCENTED SUPARI, MUKHWAS, PAN MASALA.
ROSELLA

4265153  14/08/2019
SHABBIR ABBAS ALI FATEHNAGRI
PLOT NO. 23, SR. NO. 2/3/65, HEAVEN HILL SOCIETY, KONDWA ROAD, NEAR LULLANAGR CHOWK, PUNE- 411040
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

BUTTER, BUTTERCREAM, CHEESE, CHOCOLATE NUT BUTTER | COCOA BUTTER, CONDENSED MILK, CRYSTALLIZED FRUITS | FROSTED FRUITS, CURD, DATES, FRUIT PRESERVED, FRUIT STEWED, FRUIT JELLIES, FRUIT PULP, FRUIT SALADS, FRUIT PEEL, FRUIT CHIPS, FRUIT PRESERVED IN ALCOHOL, FRUIT BASED SNACK FOOD, FROZEN FRUITS, FRUITS, TINNED [CANNED], PRESERVED GARLIC, JAMS, JELLIES FOR FOOD, KEPHIR [MILK BEVERAGE], KIMCHI [FERMENTED VEGETABLE DISH], MILK, MILK BEVERAGES, MILK PREDOMINATING, MILK PRODUCTS, MILK SHAKES, NUTS, PREPARED, PREPARATIONS FOR MAKING SOUP, SOUPS, VEGETABLE SOUP PREPARATIONS, VEGETABLE JUICES FOR COOKING, VEGETABLE SALADS, VEGETABLE MOUSSES, VEGETABLE MARROW PASTE, VEGETABLES PRESERVED. VEGETABLES COOKED, DRIED VEGETABLES, TINNED VEGETABLES, WHIPPED CREAM AS INCLUDED IN CLASS 29
PT. KALDU SARI NABATI INDONESIA
Jl. Raya Cicalengka Majalaya Km 1.6, Kp. Andir Rt 01 Rw 13, Desa Cikuya Kecamatan Cicalengka, Kabupaten Bandung, Indonesia
A limited liability company duly organised and existing under the laws of the Republic of Indonesia

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Used Since :01/02/2015

DELHI
Dairy products; cheese; processed cheese; cheese sticks; cheese spreads; fruit-based snack food; potato flakes; low-fat potato chips; potato chips; potato crisps; products consisting principally of meat; dried/dehydrated fruits and vegetables; Dried fruit-based snack bars; Nut-based snack bars; Cheese in the form of dips.
MR. K. SHANMUGAVEL
No. 207, Mangalam Road, Karuvampalayam, Tirupur - 641 604., Tamil Nadu.
Individual

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Meat, Fish, Poultry and game, meat extracts, preserved, dried and cooked fruits and vegetables, jellies, jams, eggs, milk and milk products, edible oils and fats.
4304783  26/09/2019
MR. K. SHANMUGAVEL
No.207, Mangalam Road, Karuvampalayam, Tirupur-641604, Tamil Nadu.
Individual

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; preserved, dried and cooked fruits and vegetables; Jellies, jams, Eggs, milk and milk products; Edible oils and fats.
Proagro Nutrifoods

4305743   27/09/2019

PRO AGRO NUTRIFOODS PVT. LTD
802, Astron Offices Co-Operative Housing Society Opposite fun Republic Talkies, Satellite Cross Road, Ahmedabad
Pvt. Ltd

Address for service in India/Attorney address:
MOIZ K. RAFIQUE
A - 624 SIDDHI VINAYAK TOWERS, NEAR KATARIA ARCHADE, MAKARBA, AHMEDABAD - 380051

Used Since: 06/10/2016

AHMEDABAD

Refined edible oil.
4310395    02/10/2019
SILAK RAM PROPRIETOR OF TAYAL TRADING COMPANY
DHAROLI ROAD, PILLUKHERA, SAFIDON, DISTRICT JIND, HARYANA
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
To be associated with:
3848014
DELHI
Cooking oils
4312635  04/10/2019
JASMIN KAZISO SHAikh
BHAIrnAvNATH MANDir PARISAR, AT-EKSAL, TALuka- KOreGAon, EKSAL, SHIRAMBe, SATARA MAHARASHTRA 415501
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4315132 09/10/2019
PATEL SANJAYBHAI PRAHALADBHAI
Syamnagar, Opp. Raghabhai Petrol Pump, T.B. Tran Rasta, Patan - 384265.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52

Used Since :28/06/2016

AHMEDABAD
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
GenieGold

4315215  09/10/2019
JAIKUMAR SHANTILAL NAHAR
trading as; GENIEGOLD
NEEL, NANA PETH, 80 NANA PETH, PUNE (M CORP) PUNE- 411002

Proposed to be Used
MUMBAI
MANUFACTURING OF MILK AND MILK PRODUCTS
4315991   09/10/2019
SHYAM SREEDHAR
SREEPURI HOUSE, MOKAVOOR, ERANHIKKAL P.O, CALICUT – 673303, KERALA, INDIA
AN INDIVIDUAL

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA

Proposed to be Used

CHENNAI
MANIOC CHIPS, PLANTAIN CHIPS, FRUIT CHIPS, YUCA CHIPS, BANNA CHIPS, VEGETABLE CHIPS, KALE CHIPS, SOYA CHIPS, APPLE CHIPS, POTATO CHIPS, LOW-FAT POTATO CHIPS, POTATO CHIPS MADE FROM SWEET POTATOES. POTATO-BASED SNACKS, SOYA-BASED SNACK FOODS, FRUIT-BASED SNACK FOOD, VEGETABLE-BASED SNACK FOODS, DRIED FRUIT-BASED SNACKS, FAT-CONTAINING MIXTURES FOR BREAD SLICES, EDIBLE OIL, PICKLES, DAIRY PRODUCTS BASED ON MILK SUBSTITUTE
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yogurt and other milk products; oils and fats for food.
4316922   10/10/2019
R ARVIND JEVASINGH
3/520 A SECOND FLOOR VEMBULI AMMAN KOIL STREET PALAVAKKAM, CHENNAI- 600041
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
Transliteration : AMUTHANAL
4317552  11/10/2019

DHAVALKUMAR BHANDERY
M/S OM SALES AGENCY C/O RAIYARAJ NAGAR 2, SHRI VALLBH, NEAR KENAL KANTHA, JETPUR, Rajkot, Gujarat, 360370
Proprietor

Address for service in India/Agents address:
JIGNESHKUMAR KANTILAL DUDHAT
Jignesh Dudhat and Associates, Office No.6, 1st floor, Navdeep Complex, Nr. Vidhi Labs, Subhash Chowk, Memnagar, Ahmedabad-380052.

Used Since: 31/01/2017

To be associated with:
4287924

AHMEDABAD
Organic milk, Organic coconut oil for culinary purposes, Organic coconut oil for use in cooking and food preparation, Groundnut oil included in class-29
4319991  14/10/2019
SEABOY FISHERIES PRIVATE LIMITED
trading as ;SEABOY FISHERIES PRIVATE LIMITED
KP/VI/1019,PUTHENTHOPPE P O, TRIVANDRUM-695586 KERALA INDIA,
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956

Proposed to be Used
CHENNAI
FISH AND SEA FOOD, NOT LIVE
DORATH

4320884    15/10/2019

SHAILENDRA KUMAR PRAJAPATI
6, NUMAIH PURWA, HARDOI ( GRAMIN), HARDOI - 241001, UTTAR PRADESH, INDIA

Individual

Address for service in India/Attorney address:

VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016

Proposed to be Used

DELHI

MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES;
PROCESSED BETEL NUTS, JELLIES, JAMS; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS, BLENDED OIL FOR
FOOD, REFINED OIL, SOYABEAN OIL, RICE BRAIN OIL, PALMOLINE OIL, VEGETABLES OIL, MUSTARD OILS, GHEE AND
FATS.
4321101  15/10/2019
R ARVIND JEYASINGH
3/520 A SECOND FLOOR VEMBULI AMMAN KOIL STREET PALAVAKKAM, CHENNAI- 600041
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4321179  15/10/2019
M/S. ALGALR NUTRAPHARMS PRIVATE LIMITED
S.NO.259/IQ1,IQ2,IR1,IR2, PALAYAPATTI-NORTH, CHITHAMPARAPATTI, SENIPATTI-VIA, MANAYERIPATTI POST, BUDALUR TALUK, THANJAVUR -613402, TAMILNADU, INDIA
PRIVATE LIMITED
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Proposed to be Used
CHENNAI
EGGS, HEN EGGS, PROCESSED EGGS, EGG SUBSTITUTES, FROZEN EGGS
BHARAT PALDIYA
“Kaushik”, Dhruv Nagar Street No. 2, Near Amrapali, Rajkot, Gujarat
PROPRIETORSHIP
Address for service in India/Attorney address:
ABHISHEK KAKKAD
SHRI RAM DHARAM NAGAR SOCIETY MAIN ROAD NEAR STERLING HOSPITAL 150 FEET RING ROAD RAJKOT
Proposed to be Used
AHMEDABAD
PICKLES INCLUDED IN CLASS 29
DR. JOLLYMONT

4321384   15/10/2019

VIJAY KUMAR KHATTRI SON OF LATE SHRI RAM CHAND KHATTRI
20, Vasant Kunj, Behind T.P. Nagar, Meerut, U.P., (India)
INDIVIDUAL

Address for service in India/Attorney address:
RAMESH K. GAUTAM & ASSOCIATES
451, OPP. BSNL TOWER, AMBEDKAR ROAD, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007, U.P., M-
09871034747, 09990034747

Proposed to be Used
DELHI
Frosted Fruits, Edible Fats, Preserved Beans, Butter, Milk, Condensed Milk, Cows” Milk, Meat, Fish, Meat Extracts,
Frozen, Dried And Cooked Fruits And Vegetables, Jellies, Jams, Compotes, Eggs, Milk And Milk Products, Edible Oils And
Fats, Vegetable Oils, Vegetable Oil.
MRS. KIRTI JESWANI
M/s AMARLAL TRADERS, A-6/153, Parking No.1, Transport Nagar, Gwalior - 474010 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
COCONUT POWER & MIX
4322827 17/10/2019
KAMAL KHUBCHANDANI
C-906, Titanium Square, Thaltej Cross Road, Thaltej, Ahmedabad 380054
SOLE PROPRIETOR

Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used

AHMEDABAD
Milk And Milk Products, Dairy Products, (For Food) Milk, Butter, Butter Milk, Cheese, Paneer, Curd, Yoghurt, Dairy Products For Food, Liquid, Powdered, Condensed Or Evaporated Form, Food Preparations Made From Any Of The Aforesaid Goods, Edible Cream, In Powder, Condensed Or Liquid Form, Edible Oils & Edible Fats, Milk Beverages & Mixed Milk Beverages Made Principally Of Milk, Milk pepsi, Shrikhand, Kulfi Mix, Fruit Pulp And Preserves, Soya Bean Extracts, Egg, Fish, Prawns – non live Included In Class 29
S.THIRUVENGADAM
S.T.S.Oil Compani, 4/69-Kamatchiamman Kovil Street, Karungalpalayam,Erode-638003, Tamilnadu
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Gingelly Oil, Groundnut Oil, Coconut Oil and Edible oils
4324541  18/10/2019
GAURAV BHASIN
AE - 46, SHALIMAR BAGH, DELHI - 110088
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3622216, 3622224

DELHI
Meat, fish, poultry and game, Meat extracts, Preserved, frozen, dried and cooked fruits and vegetables, Jellies, jams, compotes, Eggs. Milk and milk products, Edible oils and fats.
BHOOLBHULAIYA

4324588  18/10/2019  
RAKHI KHANNA
1003, BLOCK NO 4, SUNCITY APARTMENT, ORR, BANGALORE
INDIVIDUAL

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI
NON- VEG COOKED FOODS.
DAIRY VEETA

4324825  18/10/2019

RAMAVTAR MAURYA PROPRIETOR OF RAJASTHAN MILK SPECAILITIES
WARD NO.24, KUNDANPURA BADANPURA, JAGATPURA, JAIPUR, RAJASTHAN - 302025

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
AHMEDABAD

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4324852 18/10/2019
RAJESH SANKLA, PROPRIETOR, TRADING AS MOHANLAL BHANWARLAL
H.No.14-3-282/A, Joshiwadi, begum bazaar, Hyderabad-500012 (T.S)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P).
Proposed to be Used
CHENNAI
dried and desiccated coconut
RAJESH SANKLA, PROPRIETOR, TRADING AS MOHANLAL BHANWARLAL
H.No.14-3-282/A, Joshiwadi, begum bazaar, Hyderabad-500012 (T.S)
Proprietor
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
To be associated with:
4324852
CHENNAI
dried and desiccated coconut
AJAY DEVGN
4325130  18/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
To be associated with:
1729547
MUMBAI
Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
4326310 21/10/2019  
PRAKASH SANKHLA PROPRIETOR OF M/S. SRI BALAJI MOBILES
7-1-211/34, AMEERPET, HYDERABAD, TELANGANA - 500016.  
Sole Proprietor

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used

CHENNAI
Roasted nuts, Walnut kernels, Almonds, processed, Almonds, prepared, Roasted almonds, Ground almonds, Prunes, Dried mangoes, Dried cherries, Dried fruits, Dried strawberries, Dried vegetables, Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats included in class 29.
MUNNA MAHARAJ

4326562  21/10/2019
NEELAMBER CATTERERS PRIVATE LIMITED
5B JUDGES COURT ROAD ALIPORE HEIGHTS, KOLKATA-700027
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099

Proposed to be Used
KOLKATA
Foods - Dairy, Meat, Fish, Processed & Preserved Foods
CAKEMAX

4326717   21/10/2019

M/S. NAVABHARAT LIMITED

Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:

S.BALAJANAKI

SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

COOKIEMAX

4326718    21/10/2019

M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

PUFFMAX

4326750  21/10/2019
M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
PUFFXPERT

4326751  21/10/2019

M/S. NAVABHARAT LIMITED
Uppalameta, Jangareddygudem, West Godavari District -534447, Andhra Pradesh, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

ABDU RAHMAN PANALI TRADING AS CARBORY
S/O Moyinkutty, Nerattu House, Ozhukur, Morayur, Malappuram, Kerala-673642
Single Firm

Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)

Proposed to be Used
CHENNAI
Dry fruits and nuts. Frozen, preserved, dried and cooked fruits and vegetables as included in Class 29.
KC MAKHAN

4327694 22/10/2019

MR. MAHESH KUSHALRAM KHATRI TRADING AS K C PRODUCTS
SHASTRI NAGAR, BARMER, DISTRICT - BARMER - 344 001 RAJASTHAN STATE, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD

FLAVOURED SUPARI
SILVERFRU
4328290  22/10/2019
MAYANK GUPTA (TRADING AS: MAYANK TRADERS)
GEZHA ROAD, SIRIYA MARKET, BHANGEL, NOIDA-201304
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310,3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/08/2017
DELHI
DRY FRUITS.
4328435  23/10/2019
MR. JINTO JOSEPH
M/s ORGOOD, BOOTHUVAZHI, AGALI P O, ATTAPPADI, PALAKKAD, KERALA - 678581
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
COCONUT OIL, EDIBLE OILS AND FATS, MILK AND DAIRY PRODUCTS MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, EGGS, PRESERVES & PICKLES.
4328462  23/10/2019
H.C. PRODUCTS
27, ABCD, MAKSI ROAD, INDUSTRIAL AREA, UJJAIN [M.P.]
Partnership Firm
Address for service in India/Attorney address:
G.S. RIJHWANI & CO.
203, SHREE PRASAD CHAMBERS, IIND FLOOR, NEAR TSEC ENGINEERING COLLEGE, 35TH ROAD, TPS III, BANDRA WEST MUMBAI-400050
Used Since :01/01/1996
MUMBAI
MOUTH FRESHENER AND SWEET SUPARI INCLUDED IN CLASS 29
NAND KISHORE
FLAT No. 3 DAYANAND NAGAR BADHARNA ROAD KERiya KI DHANI KE PASS JAIPUR 302013
INDIVIDUAL

Address for service in India/Attorney address:
GARIMA GOYAL
SHOP NO 1, 2ND FLOOR, ABOVE VODAFONE STORE, MANSAROVAR LINK ROAD, MAIN RIDDHI SIDDHI CHOURAHA,
GOPALPURA ROAD, JAIPUR, RAJASTHAN 302018

Proposed to be Used
AHMEDABAD
EDIBLE OILS CLASS 29 ONLY)
A K MARKETING
601, 58, SAHYOG BUILDING, NEHRU NAGAR, NEW DELHI - 110019, NEW DELHI, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

PROPOSED TO BE USED
DELHI
EDIBLE OIL, EDIBLE OILS AND FATS, LINSEED OILS [EDIBLE], COOKING OIL, CANOLA OIL, CORN OIL, SOYBEAN OIL, GROUNDNUT OIL, SESAME OIL, COCONUT OIL, SUNFLOWER OIL FOR FOOD, VEGETABLE OILS FOR FOOD INCLUDED IN CLASS 29
BIRTHRIGHT
4330233 24/10/2019
DS INNOVATIVE PRODUCTS LLP
4828/24, plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk, cheese, butter, yoghurt and other milk products; oils and fats for food
HROZEN CHICKEN AND EGGS

4331022  25/10/2019
VARSHA TAYADE
OFFICE NO. 2, MANAKAR SADAN, RACCA COLONY, SHARANPUR RD., CANADA CORNER, NASIK 422 002
SOLE PROPRIETOR

Address for service in India/Attorney address:
HARSHWARDHAN NAVINCHANDRA JOSHI, ADVOCATE
PLOT NO. 44, SUKHMOHINI BUNGALOW, NEAR CNP PRESS WALL, JIJAMATANAGAR, NASIK ROAD, NASIK 422101

Proposed to be Used
MUMBAI
CHICKEN, EGGS, MEAT AND MEAT PRODUCTS ALL INCLUDED IN CLASS 29
PHAB
4331870   25/10/2019
SIMPL INNOVATIVE BRANDS PRIVATE LIMITED
1201-1204(12th floor) & 1301-1302(13th floor) Elanza Vertex, Bokadev, Ahmedabad, Gujart - 380054
Private Limited
Address for service in India/Attorney address:
PRIYANSHU RAJIV
No. 35, 10th A Main, 2nd Main, Prakruthi Township, Horamavu Agra Road, Bangalore - 560043
Used Since :24/07/2019
AHMEDABAD
Protein Milk, Protein Enriched Milkshakes, Protein Enriched Milk Drinks.
KENNEDY

4332214    26/10/2019

RISHABH JANDWANI
A.G.M-74/4, GALLA MANDI, RUDRAPUR
RISIM INTERNATIONAL

Address for service in India/Attorney address:
AMBUJ GUPTA
63, CIVIL LINES BEHIND PRAKASH TOWER, BAREILLY-243001

Proposed to be Used
DELHI

Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, fruit sauces; eggs, milk and milk products; edible oils and fats, dry fruits under class 29
Trade Marks Journal No: 1928 , 18/11/2019          Class 29

SHABEER ALI, S/O. MUHAMMED. Thorappa House, Anakkayam (P.O), Munduparamba, Malappuram District, PIN- 676 509, Kerala, Proprietor of M/s. LAICA, Thorappa, Anakkayam (P.O), Munduparamba, Malappuram District, PIN- 676 509, Kerala.
A proprietorship concern duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Candied fruit snacks, nut-based snack bars, fruit-based snack bars, seed-based snack bars, meat-based snack foods, vegetable-based snack foods, processed nuts, flavoured nuts, snack mixes consisting of wasabi peas, Vegetable chips, Preserved, frozen, dried, and cooked fruits and vegetables, instant soup, Instant stew, Pickles, Processed squashes, jellies, jams, dehydrated fruit or raisins, prepared dates, edible oils and facts, dried mushroom, prepared mushrooms, processed mushroom, Meat, fish, poultry and game, Prepared meat, meat extracts, Chicken, Processed fish, pickles, Baked beans in tomato sauce, dried edible flowers, seeds prepared, ghee, butter, yoghurt, milk, milk products, cream, powdered milk, milk beverages, milk predominating, paneer (milk product), desserts made primarily from milk products, cheese, curd, lassi, coconut milk [beverage], coconut milk powder, milk-based beverages containing fruits, vegetable concentrates for culinary purposes, compotes, eggs, fish processed, animal fat for food, cooking oil.
4333620   30/10/2019
E. SUNDARAM
Sree Vinayaga Traders, 121/2, Surya Mill Road, Ellapalayam, Periasemur, Erode-638004
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Groundnut Oil, Gingelly Oil, Coconut Oil and Edible Oils
24 MANTRA

4334207  31/10/2019
SRESTA NATURAL BIO PRODUCTS PVT LTD
D.No:8-2-468/A/1/2nd & 3rd Floor,Rd.No:5, Banjara Hills, Hyderabad-500 034 (TS), India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :06/05/2005

To be associated with:
2477564, 2477565

CHENNAI

PROCESSED PULSES, EDIBLE OILS, DRIED FRUITS, JAMS, MILK, MILK PRODUCTS, SALAD DRESSINGS, FOOD
PRESERVES, ALMONDS, DATES, DESICCATED COCONUTS, POTATO CRISPS AND CHIPS, FRUIT AND VEGETABLE
SALADS, PREPARATIONS FOR SOUPS, SOUPS, WHIPPED CREAMS AND EGGS, PICKLES, FROZEN, DRIED AND
COOKED FRUITS & VEGETABLES, JAMS, PEANUTS, PROCESSED PEAS, PRESERVED TOMATO PUREE OR JUICES FOR
COOKING AND EDIBLE OILS AND FATS.
Proposed to be Used

CHENNAI

Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food.
SHAJI AYYAPPAN
Tapas Naturals, 493, Pavamkulangara Temple Road, Thekumbhagam P.O., Tripunithura, Kerala, India- 682301
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, CC 43/2476, SRSRA-2, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Banana chips; Low-fat potato chips; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams; Milk, cheese, butter, yoghurt and other milk products; Oils and fats for food
PILLSBURY CHAKKI FRESH ATTA

814255  11/08/1998
THE PILLSBURY COMPANY, LLC
trading as ;THE PILLSBURY COMPANY, LLC
NUMBER ONE GENERAL MILLS BOULEVARD, MINNEAPOLIS, MINNESOTA 55426, USA
.
    a Delaware limited liability company

Address for service in India/Agents address:
REMFRY & SAGAR
MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002.
Used Since :01/03/1998

DELHI
WHOLE WHEAT FLOUR INCLUDED IN CLASS 30.

No exclusive right over the words CHAKKI FRESH ATTA..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..723090.
FARAYARAM’S

2263197  09/01/2012
GULSHAN MALHOTRA
ASHOK MALHOTRA
trading as ;MAHALAXMI FOOD INDUSTRIES
PLOT NO 1 HSIDC ESTATE MANAKPUR JAGADHRI DISTT YAMUNA NAGAR HARYANA
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
DELHI REGISTRATION SERVICE.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110 025.
Used Since :01/01/2012
DELHI
CONFECTIONERY ITEMS, BAKERY PRODUCTS, TOAST, BREAD, BISCUIT, NAMKEEN, BESAN, TEA, SAUCES AND SPICES ETC
BLOOMROOMS

2293508  02/03/2012
IMPERATIV HOSPITALITY PVT. LTD.
90, BANGLA SAHIB NEW DELHI -1
MANUFACTURER & MERCHANT
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Used Since :20/12/2005

To be associated with:

2246066

DELHI
MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGGS, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS.
2684605   21/02/2014
FUTURE RETAIL LIMITED
Knowledge House, Shyam Nagar, Off. Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060
Merchants & Manufacturers
A company organized and existing under the laws of India

Address for service in India/Attorney address:
:KRISHNA & SAURASTRI ASSOCIATES LLP,
74-F, VENUS, WORLI SEA FACE, MUMBAI 400 018

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Meethi Reet
2741191  21/05/2014
RIDHIMA NARULA
HOUSENO 1340 DLF PHASE 4, GURGAON HARYANA 122002
MANUFACTURER & TRADER
Address for service in India/Attorney address:
SIEBENIP
293, R.P.S. FLATS, SHEIKH SARAI PHASE-1 NEW DELHI 110017
Used Since :01/12/2013
DELHI
INDIAN SWEETS, DESSERTS, CAKES, MUFFINS, SOUFFLE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, SPICES, BEVERAGES WITH CHOCOLATE, TEA, COCOA OR COFFEE BASE, FOOD STUFF, SNACKS, BISCUITS, COOKIES, SAUCES, ICE CREAMS, CUSTARD, COOKED FOOD, FOOD STUFF MADE OF WHEAT OR RICE FLOUR OR MAIDA OR CEREALS, FOOD ITEMS MADE OF BREAD, CEREAL PRODUCTS, FAST FOOD, CONDIMENTS FLAKES
2817075  25/09/2014
WILMAR INTERNATIONAL LIMITED
56 NEIL ROAD, SINGAPORE 088830.
MANUFACTURER AND MERCHANT/TRADERS.
A COMPANY INCORPORATED UNDER THE LAWS OF SINGAPORE
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL Doshi MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
KOLKATA
RICE, SUGAR AND FLOUR.
2890268  28/01/2015
RAJESH SINGH
trading as ;HUZOOR FOOD PRODUCTS
GURUKRIPA AGHORESHWAR MAHAVIBHUTI STHAL MARG, PAROA VARANASI 221008 U.P
MANUFACTURING
Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
AUA LEGAL LLP, C-312, LGF, Defence Colony, New Delhi-110024, India
Used Since :22/01/2015
DELHI
BREAD,BUN,RUSK AND COOKIES
2907065  22/02/2015
MD. TANVEER AHMAD SUNNY
26/23, East Punjabi Bagh, New Delhi
Manufacturers & Merchants

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
Used Since :01/04/2000

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT,
MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, ALL INCLUDED IN CLASS 30.
2997452  29/06/2015
SHIV MAHIMA MILK PRODUCTS PRIVATE LIMITED
6/403, CHITRAKOOT, NEAR SBBJ BANK, VAISHALI NAGAR, JAIPUR, Rajasthan
Manufacturer and merchants trading as
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2013
AHMEDABAD
Coffee, Tea, Cocoa, Sugar, Rice, Rice Flakes, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, (Atta, Maida, Souji, Besan) Bread, toast, Biscuit Pastry And Confectionery, Ices; Honey, Treacle; Yeast, Baking Powder; Salt, Mustard; Vinegar, Sauces, (Condiments); Spices; Ice.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SHAKTI.
3015868  24/07/2015
TARUN HALDAR
TARUN HALDER
EAR HOSSEN MALLIK
PRIYA TAMA DAS
MAMONI HALDER
SAMSURA BEGUM
SANTANA BEGUM MALLICK
trading as ;BAHARAMPUR MINI RICE MILL
VILLAGE & P.O.NARUGRAM,DIST.BURDWAN,PIN-713424,WEST BENGAL
MANUFACTURER AND MERCHANT
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :01/04/2010
KOLKATA
RICE
SIMLA PLATINUM TEA

3027868   10/08/2015
FINE TEA COMPANY PVT. LTD.
8,KHAIRU PLACE,4TH FLOOR,KOLKATA 700072,WEST BENGAL
MANUFACTURER AND MERCHANT
AN INDIAN COMPANY

Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :01/07/2015

To be associated with:
3027867

KOLKATA
TEA AND PACKET TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PLATINUM TEA.. THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF WEST BENGAL BY FILING A REQUEST ON FORM TM- M..
3071299  06/10/2015
PANKAJ GARG
trading as ;PANKAJ KUMAR DEEPAK KUMAR
MAIN KHANDSA ROAD, GURGAON, HARYANA.
PACKAGING & TRADING
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/09/2015
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "TULSI" and "MARK TO BE USED AS A WHOLE".
3092556 03/11/2015
M/S. BASIC NEEDS & HEALTHCARE
SANJAY DUA
RAJEEV DUA
SUMIT DUA
trading as ;M/s. BASIC NEEDS & HEALTHCARE
P-12/A, MALVIYA NAGAR, NEW DELHI
MANUFACTURER, TRADER & RETAILER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :14/03/2012

DELHI
CAKES, PASTRIES, BREADS, BISCUITS, SANDWICHES, PATTIES, LOAFS, CHOCOLATES, SWEETS AND ICE CREAM, SNACKS AND EATERIES, ALL BAKERY PRODUCTS & ALL CONFECTIONERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.

vanilla and brown.
3125368 14/12/2015

VANESA CARE PRIVATE LIMITED
116 MODEL BASTI, NEW DELHI-110005, DELHI, INDIA
MANUFACTURER AND MERCHANTS
An Indian Company, registered with limited liability, under The Companies Act, 1956

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
To be associated with:
1736517

DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice all being included in class 30
3131660  18/12/2015
SRI RAM SWARUP BAJAJ
SRI KRISHNA MURARI BAJAJ
SRI SANDEEP BAJAJ
SRI SACHIN BAJAJ
KISHLAY FOODS PVT.LTD
trading as ;KISHLAY SNACK PRODUCTS
DEWAN PATTY, FANCY BAZAR, GUWAHATI ALSO NH-37, SARUSAJAI, NEAR LOKHRA CHARALI, GUWAHATI - 781 001, ASSAM.
MANUFACTURER & MERCHANT
AN INDIAN PARTNERSHIP FIRM.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/09/2005
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals including snacks, chowmein, potato chips, potato sticks & extruded namkeens, bread, biscuits cakes, pastry and confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar, sauces, spices ice.
GIANI'S FOODS PRIVATE LIMITED
trading as ;Giani's Foods Private Limited
C-86, Mayapuri Industrial Area, Phase-II, New Delhi 110064
Manufacturer and Trader
A Body Incorporate

Address for service in India/Attorney address:
ADWITYA LEGAL LLP
E-47 THIRD FLOOR, ANAND NIKETAN NEW DELHI 110021

Proposed to be Used
To be associated with:
3129428

DELHI
Ice Cream, Ice Cream Products, Ice Cream Confections, Ice Milk, Sorbets, Sherbets, Water Ices, Frozen Confections, Desserts And Dessert Products, Ice Cream Sundaes, Syrups, Topping Confections, Cakes And Pies, Ice Cream Sodas And Shakes, Floats And Freezes, Flavorings, Substances And Mixtures For Making The Aforesaid Goods.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3162567    19/01/2016
DAYA SHANKAR TIWARI

trading as ;KAMALA ENTERPRISE
10B, CANAL CIRCULAR ROAD, KOLKATA - 700 067.
MANUFACTURER AND MERCHANT.
AN INDIAN NATIONAL, PROPRIETOR.

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/01/2007

KOLKATA

DAL, PULSES, BESAN AND CEREALS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "SUPER" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL...

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3162566.
3263813 19/05/2016
ASHISH SNEH KUMAR SHAH
trading as; MPS MASALA
NISHAL STREET NEAR TOWER, NAVSARI-396445, GUJARAT, INDIA.
MANUFACTURER
PROPRITERSHIP
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :11/05/2016
AHMEDABAD
PAPAD, KHAKHARA, MATHIYA, PAPDI, WAFER, DRY PANIPURI, ETC INCLUDING IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE all descriptive matters.
SHRI KARSHNI GURUJI

3273846   02/06/2016
SHUBHASH CHAND
trading as ;M/S MITTAL MASALA UDYOG & KIRANA MERCHANT
KOSIKALAN MATHURA U.P.
MANUFACTURING & TRADING

Address for service in India/Agents address:
ANIL TRADE MARK SERVICE
18-A, INDER ENCLAVE, BALKESHWAR, AGRA-282 004 (U.P)
Used Since: 01/04/1992

DELHI
ATTA, MAIDHA, SUZI, BESAN, SPICES, TEA, RICE, BREAD, PASTRY, CONFECTIONERY, SAUCES
3318312   25/07/2016

ITC LIMITED
VIRGINIA HOUSE, 37 J L NEHRU ROAD, CALCUTTA - 700 071, WEST BENGAL.

Manufacturers, merchants and exporters.

AN INDIAN COMPANY

Address for service in India/Agents address:

S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Used Since :15/02/2016

KOLKATA

COFFEE, TEA, COCOA, SUGAR, RICE AND PREPARATIONS MADE THEREFROM SUCH AS RICE CAKES, ARTIFICIAL
COFFEE, TAPIoca AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDING READY TO EAT
SNACK FOODS MADE FROM FLOUR, ATTA, MAIDA, RICE, GRAM, CORN, WHEAT INCLUDING PASTA, MACARONI,
PIZZAS, NOODLES, PAPAD, WAFERS CHIPS, CRISPY SNACKS, RICE CAKES, POPCORN, CORNFLAKES, MAIZEFLAKES,
OATFLAKES, VERMICELLI, SPAGHETTI, TORTILLAS, TACOS, SEMOLINA, BREAD, GINGERBREAD, COOKIES, BISCUITS,
ULTRA THIN BISCUITS, MALT BISCUITS, CRACKERS, PASTRY, AND CONFECTIONERY, LOZENGES, CANDIES,
TOFFEEs, CHOCOLATES, MINT FOR CONFECTIONARY, BUBBLE GUM AND CHEWING GUM, PEPPER MINT SWEETS,
MARZIPAN, PRALINES, PUDDINGS, TARTS, ICES, HONEY, TREACLES, YEAST, BAKING POWDER, SALT, MUSTARD,
VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER..THIS IS SUBJECT TO ASSOCIATION
WITH REGISTERED/PENDING REGISTRATION NO. 2486213.
3399773  28/10/2016
MRS. HETAL NILESH PATEL
trading as ;HERAMB TRADING COMPANY
273, DALALWEEBHAG, SHAHU MARKET, KOLHAPUR-416005. (MAHARASHTRA)
Manufacturer and trader
INDIAN NATIONAL
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1138, E WARD, BHAVANI PRASAD, SYKES EXTENSION, KOLHAPUR - 416001, MAHARASHTRA, INDIA
Used Since :01/04/2010
MUMBAI
Manufacturing & trading of JAGGERY included and coming under Class 30
No specific colour combination is claimed.
GOLD SEAL

3439067  22/12/2016
LT FOODS MIDDLE EAST DMCC
UNIT NO. 707, BB2, MAZAYA BUSINESS AVENUE, JLT, DUBAI, U.A.E.
Manufacturers and Traders
Incorporated and existing under the laws of the United Arab Emirates

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :01/01/1994

DELHI
Rice
3447268  31/12/2016
SOHAM MILK & MILK PRODUCTS
trading as ;SOHAM MILK & MILK PRODUCTS
House no 246, Ghalsasi plots , behind Sai nagari , Sr no 5, Keshav nagar , Mundhwa , Pune 411036
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADV, VIDYADHAR BHANAGE
Flat No. 06, Laxmi-Narayan Heights, Opp. Zunka Bhakar Kendra, Mandai, 01 Shukrawar Peth, Pune- 411002
Used Since :24/12/2016
MUMBAI
Ice cream and Ice cream desserts
3448181    02/01/2017
AMAR SINGHAL
trading as ;M/s. A.K. BROTHERS
30/32 - TIWARI GAlI RAWAT PARA AGRA (UP\TTAR PRADESH)
MANUFACTURER, TRADER, RETAILER, IMPORTER & EXPORTER.
Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :09/06/2010
DELHI
SPICES & MAKHANA, MEWA COFFEE, TEA, COCOA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT,
MUSTARD, VINEGAR, SAUCES, (CONDIMENTS).
HAPPY BIRTHDAY

3450297  05/01/2017
SATNAJA AGRO (OPC) (P) LTD.
trading as ; SATNAJA AGRO (OPC) (P) LTD.
521, LOHRI GATE, 1ST FLOOR, OFFICE NO.-2, NAYA BAZAR, DELHI-110006, INDIA.
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/2012

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida, Suji, Sago, asafoetida, Besan, Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Dalia, Salt, Cakes, Jeera, Sounf, Ilayachi, Hing, Pepper, Yeast, Snacks, Mustard, Pastry, Rusk, Ices, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilly powder, Baking powder, Vinegar, Poha, Flour and preparations made from cereals and Sauces.
3463705    23/01/2017
SHAKEEL AHAMAD
trading as ;AR ENTERPRISES
ZAHIDABAD, NEAR ZAHIDABAD MASJID , GORAKHNATH, GAKHPUR (UP).
MANUFACTURING & TRADING
Address for service in India/Attorney address:
KHUSHI TRADE MARK CO.,
A1/140 SEC-6 ROHINI DELHI 110085
Used Since :12/12/2015
DELHI
TEA
NO EXCLUSIVE RIGHT OVER THE TERM "tea" AND DEVICE OF CUP AND OTHER DESCRIPTIVE MATTER APPEARING ON LABEL..
SANJAY

3521781   07/04/2017
MR. SANJAY NIJAGONDA PATIL TRADING AS SANJAY AGRICULTURAL PRODUCTS
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Proposed to be Used
MUMBAI
JAGGERY & JAGGERY PRODUCT, TREACLE
Phir Se Dil Tak

3578920    27/06/2017

M/S MAHALAXMI FOODS
A/30, Setu CHS Ltd, Dattatray Road, Santacruz West, Mumbai - 400 054

Partnership Firm Registered Under The Partnership Act

Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSmUTES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, SPICES, ICE CREAMS, READY FOODS FOR HUMAN CONSUMPTION INCLUDED IN CLASS 30.
DELICA

3593838  18/07/2017
HALDIRAM MANUFACTURING COMPANY PVT. LTD.
B-1/H-3 MOHAN COOPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE PROVISIONS OF COMPANIES ACT, 1956

Address for service in India/Attorney address:
GURVINDER SINGH & ASSOCIATES
1/7187 STREET NO 2, SHIVAJI PARK, SHAHDARA DELHI 110032

Proposed to be Used

DELHI
“SWEETS, READY TO EAT COOKED FOOD, SWEET PREPARATIONS, CANDIES, PASTA, VERMICELLI, SPAGHETTI,
SNACKS FOOD INCLUDING GRAM FLOUR BASED SNACK FOODS, TINNED DESERTS AND CONFECTIONERY GOODS,
SOY-BASED ICE CREAM SUBSTITUTE, BREAD, MALT BREAD, PRESERVED BREAD, BUTTER BREAD, BUNS, CAKES,
CAKE PASTE, EDIBLE DECORATIVES FOR CAKE, FLAVORINGS FOR CAKES, CAKE POWDER, CAKE MIXES, SWEETS,
CANDY, SALTY SNACKS CONSISTING OF PRIMARILY NAMKEEN WHICH CONSISTS OF FLOUR AND CEREALS,
BISCUITS, COOKIES, COFFEE AND TEA, SANDWICHES, CHOCOLATES, BAKERY ITEMS, SUGAR SYRUP, HONEY,
BAKING POWDER, FOOD AND SNACK PRODUCTS MADE FROM CEREALS, PREPARATIONS MADE FROM CEREALS
AND FLOUR, NAMELY BHUJIA, CRUSHED OR GROUND MATERIALS, WHOLE WHEAT GRAINS, WHEAT FLOUR, RICE,
SPICES, SEASONINGS, SALT, MUSTARD, VINEGAR SAUCES, TURMERIC POWDER, EXTRUDED WHEAT SNACKS,
SNACK FOODS CONSISTING PRINCIPALLY OF EXTRUDED CEREALS”
3598048    24/07/2017
NARANG CONNECT PRIVATE LIMITED
Hall No. 3, Sarkar Heritage, Kane and B. J. Road, Bandstand, Bandra (W), Mumbai – 400050
Private Limited Company
Address for service in India/Attorney address:
TUSHAR AJINKYA
1203, One Indiabulls Centre, Tower 2, Floor 12 B, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400013
Used Since :01/01/2011
MUMBAI
coffee; coffee beans; coffee powder; coffee flavorings; beverages with coffee; artificial coffee.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3038350..
3637435  18/09/2017
SIDDHESH KARAWADE
2/65, KHATAU BLDG, DR. S.S. RAO ROAD, LALBAUG, MUMBAI – 400 012, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SPICES, CLOVES, PEPPER, CINNAMON, MIXED SPICES, HOT PEPPER POWDER, CINNAMON POWDER, SPICES IN FORM OF POWDER, CURRY SPICE MIXES, BAKING SPICES, MUSTARD POWDER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SPICY.
3669495  03/11/2017
JAGDISH NARAYAN SONI S/O. LATE SH. RAM CHANDRA SONI
PROPRIETOR OF M/s. KAMAL TEA TRADING COMPANY AT- SIYARAM MARKET, KUCHAMAN CITY, RAJASTHAN
Proprietorship firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Tea.
AVINASH SINGH
303/304, Laizer Arcade, Raghoba Shankar Road, Chendani, Thane (W) – 400601, Maharashtra
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Descriptive Words. area restricted to the state of MAHARASHTRA.
BUYYANI SREELATHA
SLV Exims, # 504, Sai Sakthi Towers, Janmabhoomi Road, Nizamabad, Telangana - 503002
Proprietor

Address for service in India/Attorney address:
ANJALI MOTA
F-97, 4th Floor, Anna Nagar (East), Chennai – 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE (FROZEN WATER)
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA.
3740886   31/01/2018
BONVILLE FOODS PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF MAYONNAISE – BASED SAUCES, SAVORY SAUCES, CHUTNEYS AND PASTES, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS INCLUDED IN CLASS - 30
3760053  21/02/2018
KIRITBHAI LAXMANBHAI GHELANI AN INDIAN NATIONAL SOLE PROPRIETOR OF KESHAV FOOD PRODUCTS
"AMRUT JAL" ALKA PARK-1, RANCHHOD NAGAR, RANCHHOD WADI MAIN ROAD. RAJKOT-360003 GUJARAT -INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE. KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF PAPAD, KHAKHARA, MATHIYA, CHORAFALI, READY TO EAT, PACKED SNACKS (CHAPATI AND DHOSA)
INCLUDED IN CLASS-30
3762598    23/02/2018
SARLA DEVI BHOJAK TRADING AS : SARLA ENTERPRISES
18, SONI KA BAGH, KHERA MAHAPURA, SIKAR ROAD, JAIPUR - 302039, RAJASTHAN
PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/1999

AHMEDABAD
TEA.
NARSINGH

3762599   23/02/2018
PRAMESWARI BHOJAK TRADING AS : NARAYAN FOOD PRODUCTS
NEW LINE, GANGA SHAHAR, BIKANER, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/04/2013
AHMEDABAD
NAMKEEN, SWEETS, PAPAD (CEREAL BASED SNACKS), MANGODI.
MIHIR SALES
7/22/57, M.M. MAGAJ ROAD, NEAR ASHA CLEANING, AT-TA-UNJHA, DIST-MEHSANA, GUJARAT-384325 INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :20/02/2018
AHMEDABAD
SPICES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE.
SHRI GOKUL
3769331 05/03/2018
SANGEETA SAINI
C-33, 6D ENGINEERS COLONY, MANGIYAWAS, MANSAROVAR, JAIPUR – 302020, RAJASTHAN
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
COFFEE, TEA, SUGAR, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, HONEY, TREACLE, SALT, MUSTARD, SAUCES [CONDIMENTS], SPICES.
KUNWARJI

3770861  06/03/2018

ANIL KUMAR JHABAK
35-A, RAJEEV VIHAR, MANGYAWAS, NEW SANGANER ROAD, JAIPUR-302020
individual

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :13/03/2009

AHMEDABAD

ALL TYPE OF NAMKEEN PRODUCTS, SWEET PRODUCTS, BAKERY PRODUCTS, ALL RELATED READY TO EAT FOOD AND BEVERAGE PRODUCTS AND ALL OTHER PRODUCTS INCLUDED IN CLASS-30
3772547   08/03/2018
HIDAYTULLAH AHMEDMIYA SHAIKH
B-6,2ND FLOOR AMTUL PARK, MUSLIM SOCIETY, NEAR MITHAKHALI SIX ROAD, NAVRANGPURA, AHMEDABAD-
380009 GUJARAT.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :09/03/1990
AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT,
MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3777600  14/03/2018
JAYANTILAL PRAHLADBHAI PATEL
trading as ;SHREE UMIYA GRUH UDHYOG
Shree Umiya Nivas, Mahudi Road, Pathapur Cross Road, At Po. Pathapur, Dist: Gandhinagar, -382610, Gujarat.
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
CHIKKI, AND KACHARIYU (MADE FROM TILL AND JAGGERY), NAMKEEN (FARSAN), SPICES INCLUDING IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3421624.
GHAATEE
3785966  23/03/2018
SANJAY KHATRI S/O. SHRI MADAN LAL KHATRI Trading As : M/S. GANPATI TRADING COMPANY
NEAR MANAK HOSPITAL, LUHARON KA BAS, BARMER (RAJASTHAN)
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N-J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD

TEA, SPICES INCLUDED IN CLASS 30.
DELYBITE
3787565   24/03/2018
DRYKISH FOOD
3011, NEW SARDAR TRADERS MARKET, NEAR SARDAR MARKET, PUNA KUMBHARIYA ROAD, SURAT-395010 GUJARAT INDIA
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Proposed to be Used
AHMEDabad
FARSAN (CEREAL BASED SNACKS); CHOCOLATES; WHEAT-BASED SNACK FOODS, MAIZE-BASED SNACK FOODS, RICE-BASED SNACK FOODS, CORN-BASED SNACK FOODS, SWEETS, COOKIES; BAKED GOODS; CONFECTIONERY
GAYATRI KHAMAN

3789770    27/03/2018

GAYATRI KHAMAN
Shop No. 5, 6, 7, 8, Prayagraj Building, Opp. Gitanjali Cinema, Navagam, Surat (Gujarat) India
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since: 01/03/1986

AHMEDABAD
Farsan (cereal based snacks), Fafda (Gram flour based snacks), Maize based snack products, Flour and preparations made from cereals

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3789897 27/03/2018
DEEPAKBHAI I. GOLANI AN INDIAN NATIONAL SOLE PROPRIETOR OF BABA SPICES & FOODS
E – 30, ANJALI ASHISH SOCIETY, NEAR. SHARDHA SOCIETY, B/H, RTO WARASIA, VADODARA – 390006. GUJARAT - INDIA
NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
IN RESPECT OF CORIANDER - CUMIN POWDER INCLUDED IN CLASS-30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Gujrat only..
3796900 05/04/2018
VLIAY MANWANI
Plot No. 1, Raj Poultry Farm, Makarwali, Ajmer
proprietorship
Address for service in India/Agents address:
KAMIT JAIN
INSIDE TITORA, NEAR OLD GURUDWARA, SCHEME NO.2, ALWAR, RAJASTHAN-301001
Used Since :01/02/2018

AHMEDABAD
Spices Mixed spices Curry spices Baking spices Pizza spices Edible spices Spices in the form of powders Flour Edible flour Tapioca flour Flour mixes Corn flour Buckwheat flour Dough flour Soya flour Vegetable flour Cake flour Rice flour Flour confectionery Wheat flour Wheaten flour Potato flour Pizza flour Truffle flour Coixseed flour Nut flours Flour for baking Flour of millet Chinese batter flour Condiments
ATUL
3809963  18/04/2018
MULTIGRAIN FOOD PVT. LTD.
131, BHATPORE, G.I.D.C., TAL : ICHHAPOR - CHORYASI, DIST : SURAT - 394 515. GUJARAT - INDIA.
A Company Incorporated Under the Indian Companies' Act
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :26/01/2001
AHMEDABAD
COOKIES; BAKED GOODS; PASTRIES AND CONFECTIONERY; BREAD; BISCUITS; CHOCOLATE; COCOA AND
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; SAUCES [CONDIMENTS]; SPICES; COFFEE,
TEA, EDIBLE ICES; SUGAR, HONEY, TREACLE, CHIPS [CEREAL PRODUCTS], ICE CREAM, NOODLE-BASED PREPARED
MEALS, PIZZAS, POPCORN
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1595985.
3809970  18/04/2018
MULTIGRAIN FOOD PVT. LTD.
131, BHATPORE, G.I.D.C., TAL : ICHHAPOR - CHORYASI, DIST : SURAT - 394 515. GUJARAT - INDIA
A Company Incorporated Under the Indian Companies' Act

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :26/01/2006

AHMEDABAD
COOKIES; BAKED GOODS; PASTRIES AND CONFECTIONERY; BREAD; BISCUITS; CHOCOLATE; COCOA AND ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS; SAUCES [CONDIMENTS]; SPICES; coffee, tea, edible ices; sugar, honey, treacle, chips [cereal products], ice cream, noodle-based prepared meals, pizzas, popcorn

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.TAAZA HAMESHA.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1595985..
3836946    18/05/2018
AGROFUN FOODS LLP
289/290, SAYAJIPURA MARKET, AJWA CHOWKDI, NH NO.8, VADODARA
Limited Liability Partnership
Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA
Proposed to be Used
AHMEDABAD
CORNS INCLUDING IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE CORN.
3839136    21/05/2018
SHREYANSH YOGESH SHAH
G-37, APMC Market Sector, 19 Vashi, Navi Mumbai - 400073
Indian National
Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN, S K PATIL LANE, DAFTARI ROAD, MALAD EAST, MUMBAI - 97
Proposed to be Used
MUMBAI
TEA, TEAS, TEA ESSENCES, TEA MIXTURES, TEA LEAVES, TEA BEVERAGES, TEA EXTRACTS, TEA substitutes, TEA BAGS, TEA EXTRACTS, COFFEE, TEA, COCOA AND SUBSTITUTES, SPICES IN THE FORM OF POWDERS, SPICE PREPARATIONS, SPICE EXTRACTS, MIXED SPICES, CURRY SPICES, EDIBLE SPICES, BAKING SPICES, MARINADES CONTAINING SPICES, SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS, PROCESSED GRAINS, SUGARS, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; MUSTARD; VINEGAR, SAUCES (CONDIMENTS),
3840997    23/05/2018
C SOMABHAI & CO
Akashganga, 1st Floor, Gujarat College Road, Ellisbridge, Ahmedabad 380006, Gujarat, INDIA.
PARTNERSHIP FIRM

Address for service in India/Attorney address:
HIREN THAKKAR & ASSOCIATES
HIREN THAKKAR & ASSOCIATES 603B CENTRAL BUSINESS SPACE NR.PARTH RESIDENCEY OPP. FORTUNE LANDMARK HOTEL USMANPURA, AHMEDABAD GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
TEA IN CLASS 30
3842920  25/05/2018
PRAHLAD RAI AGARWAL PROPRIETOR OF PANKAJ IODISED SALT INDUSTRIES
RAM LAXMAN COLONY, NEAR RAILWAY STATION NAWA CITY, DIST.- NAGOUR, RAJASTHAN - 341 509
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD
SALT(COOKING), SALT FOR PRESERVING FOODSTUFF, INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE MATTERS.
3847577  30/05/2018
THAKKAR VINOD HIRALAL PROPRIETOR OF M/S. VISHNU MASALA
40, SHRI SHARNAY IND. ESTATE, B/H. SARVODAY HOTEL, MORAIYA, TAL: SANAND, DIST. AHMEDABAD, GUJARAT. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/01/2015
AHMEDABAD
SPICES, INSTANT MIX, STARCH PRODUCTS (CORN FLOWER, CUSTARD POWDER) BAKING POWDER, NOODLES, ICING SUGAR INCLUDED IN CLASS 30.
URMISHBHAI MAHENDRABHAI SHAH PROPRIETOR OF M/S. SHREYAS TRADING CO
820/2/1, JAIN VADI, MANEKCHAU, AHMEDABAD-380001, GUJARAT, INDIA

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since: 01/04/2005

AHMEDABAD
SAUCES, VINEGAR, NOODLES, TEA INCLUDING IN CLASS 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. sale of goods is restricted in the state of Gujarat only.
RUBY

3875514  01/07/2018

NATHUBHAI COOVERJI & SONS
417, Vasant Nivas, 3rd Floor, Bhaudaji Cross Road No. 10, Matunga (C.R.) Mumbai - 400019
Partnership Firm

Address for service in India/Attorney address:
WIN LAW GROUP
7D, Shiv Shakti Apartments, Plot No. 10, Sector 10, Dwarka, New Delhi - 110075

Used Since :27/04/1999

MUMBAI
rice, popcorn, wheat flour, maida, suji, starch for food, spices, cereals and spices only for export
PIYUSHBHAI POPATBHAI HARSODA PROPRIETOR OF M/S., SHREE SARAL FOOD PRODUCTS
NR RIDDHI SIDDHI SOCIETY, KOTHARIYA RING ROAD, UNDER RING ROAD RAILAWAY BRIDGE, RAJKOT – 360004

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380001, GUJARAT

Used Since: 16/05/2008

AHMEDABAD
PREPARED SNACKS AND FOODS HAVING A BASE OF RICE, OF FLOUR OR CEREALS ALL BEING INDIAN MEALS
PREMIXED AND READY TO COOK, PREPARED SOUPS, CURRIES OR GRAVIES ALL BEING INDIAN MEALS PREMIXED IN
POWDER, PASTE FROM AND READY TO COOK, GULAB JAMUN, KHAMAN-READY MIX
THE OVEN CLASSICS

3901857    30/07/2018

VINEET GOKLANI

SHOP NO. 10, CARAVS COMPLEX, SOUTH CIVIL LINE, STATION ROAD, JABALPUR - 482 001 (M.P.)

Individual Proprietor

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Used Since :09/12/2013

MUMBAI

Flour & preparations made from cereals, bread, pastry and confectionery items.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2398163.:
3984616  27/10/2018  
M/S. GAUTAM GENERAL TRADING LLC  
B-2901, 29th Floor, Latifa Tower, Sheik Zayed Road, P. O. Box – 120740, Dubai, UAE  
Director  
Address for service in India/Agents address:  
H. P. ASSOCIATES  
138/2442/7, TAGORE NAGAR, VIKHROLI (E), MUMBAI-400 083.  
Used Since :01/01/2013  
MUMBAI  
RICE  
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only ..
Trade Marks Journal No: 1928, 18/11/2019

4068412 26/01/2019

MR. P. VAMSI KRISHNA
HOUSE NO. 9-33, PANDURANGA NAGAR, MOTHI NAGAR, HYDERABAD - 500018, TELANGANA, INDIA.
Individual

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
HONEY, NATURAL HONEY, HERBAL HONEY.
MR. MANOJ K. SHAH TRADING AS PADMAVATI TRADING COMPANY
Plot No.40, Market Yard, Kolhapur-416001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/11/2014

MUMBAI
JAGGERY
Bharat Food Product
NO.2/17, PADAVATIAMMAN KOIL STREET, NETHAJI NAGAR, ALAMATHI VILLAGE, REDHILLS
PARTNERS

Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI-600 017.

Used Since: 01/01/1976

CHENNAI
RICE VERMICELLI MANUFACTURER

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4078960 06/02/2019
VIDLI RESTAURANT LTD.
501, 5th Floor, Jai Antariksh, Makwana Road, Marol, Andheri (East), Mumbai – 400 059
Body Incorporate including limited company

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Ice creams
Trade Marks Journal No: 1928, 18/11/2019 Class 30

4099961 26/02/2019

NAZIL NAZEER
PROPRIETOR, M/S NEZRICH FOODS, XI/457, KOODATHINGAL BUILDING, PONGANTHANAM, VAKATHANAM POST, KOTTAYAM DISTRICT, KERALA STATE, PIN-686538, INDIA
Single Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN-682 018

Used Since: 08/08/2015

CHENNAI

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
PMS BELL BRAND

4100739    26/02/2019

P.M. SADIQ BATCHA, SOLE PROPRIETOR, TRADING AS PMS FOOD PRODUCTS
OLD NO. 3, NEW NO. 2/1, HAWKER JASON STREET, SEVEN WELLS, CHENNAI - 600 001, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

PAPAD; APPALAM
4100740    26/02/2019
P.M. SADIQ BATCHA, SOLE PROPRIETOR, TRADING AS PMS FOOD PRODUCTS
OLD NO. 3, NEW NO. 2/1, HAWKER JASON STREET, SEVEN WELLS, CHENNAI - 600 001, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
PAPAD; APPALAM
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4102097  27/02/2019
M/S SRI LAKSHMI FOODS
SHOP NO. 1, PHASE - II, H. NO. 2-22-1/50, SIVA KALYAN APARTMENTS, BHAGYNAGAR COLONY, KUKATPALLY,
HYDERABAD - 500072, TELANGANA, INDIA.
Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
SWEETS; BIRYANI (RICE BASED COOKED FOOD); PREPARED RICE; PREPARED RICE DISHES; RICE-BASED PREPARED MEALS; CURRY POWDERS; CURRY [SPICE]; CHUTNEYS; GRAVIES; RICE-BASED SNACKS; CEREAL-BASED SNACKS; WHEAT-BASED SNACKS; SAMOSAS.
CIRRORIN
4104509  01/03/2019
PAREMIK HEALTHCARE PRIVATE LIMITED
PLOT NO- 24/5693, SHANTI COMPLEX, 1ST FLOOR, IB ROAD, JAGATPUR, CUTTACK, ODISHA- 754021
DIRECTOR

Address for service in India/Attorney address:
UMESH CHANDRA SAHOO
PLOT NO-4,CUTTACK ROAD,BHUBANESWAR PIN-751006

Proposed to be Used
KOLKATA
NUTRITIONAL FOOD & HEALTH SUPPLEMENTS NOT FOR MEDICINAL PURPOSE, NON MEDICATED FOOD USED AS NUTRITIONAL SUPPLEMENTS INCLUDED IN CLASS-30
MANI CHAAP MUKHWAS
4155620   23/04/2019
ARUNKUMAR LAXMINARAYAN JAJU TRADING AS JAJU TOBACCO COMPANY
City Serve No. 8864/63, Plot No.54, Radhakrishna Nagar, Jalgaon-425001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamlal Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/02/2016
MUMBAI
MUKHWAS
Nesgold

4157641  25/04/2019

VENKATESH BABU R
LIG-411, 12TH CROSS, NAVANAGAR, HUBLI-580025

THE TRADEMARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1928, 18/11/2019

M/S THEA GREEN THROUGH ITS PROPRIETOR MR. YATIN GHOLAP
2/506, Morarji Mill, Ashok Nagar, Kandivali (East), Mumbai
Proprietorship Firm - Active

Address for service in India/Agents address:
SAURABH ASHOKKUMAR JAIN
29B, MHATRE PLAZA, OPP. DAHANUKAR WADI, M.G. ROAD, KANDIVLI(WEST), MUMBAI-400067.
Used Since: 19/11/2018

MUMBAI
Tea, Coffee
4164524   02/05/2019
VIMAL DALMIA
MANSOORGANG, BAHRAICH, U.P-271801
SOLE PROPRIETORSHIP CONCERN

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI
rice included in class 30.
4166667 04/05/2019
EVERGREEN FOODS
10, PUNIT CHAMBERS, SECTOR-18, VASHI, NAVI MUMBAI-400 705.
PARTNERSHIP FIRM.
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Used Since :21/04/2014
MUMBAI
SNACKS & READY TO EAT FOODS.
Trade Marks Journal No: 1928, 18/11/2019 Class 30

4167331 04/05/2019
HEALTHY BEATLE LLP
B31 DAKSHINA PARK, JUHU SCHEME, N.S ROAD NO.10, NEAR JUHU CIRCLE, OPPOSITE PETROL PUMP, ANDHERI (W), MUMBAI, MAHARASHTRA 400049
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Tea and Mate

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4168326   06/05/2019
M/S. MULTIPLEX SAFE AND FARM FRESH
No.180, 1st Main, Mahalaxmi Layout, Bangalore-560086, Karnataka, India
Partnership Firm Registered under Indian Partnership Act, 1932
Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :01/01/2018
CHENNAI
Spices and Condiments, Dried Herbs, Herbal powder, Herbal infusions and extracts included in class 30;
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VEER SAINIK

4168515   06/05/2019
TANOJ JAISANI S/O MR. RAJENDER JAISANI
SHOP NO.7, PANCHAYATI DHARMSHALA, OPPOSITE RAILWAY STATION, SRI GANGANAGAR, RAJASTHAN-335001
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used

AHMEDABAD

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice in class 30
4168702  06/05/2019
AAKASH SUDHIR BHALLA
5/79; 4/B Arun Housing Society, Annapurna Dinning Hall, Near om supermarket, Shivaji Nagar, Pune - 411016
Proprietor
Address for service in India/Agents address:
VITARAG VARDHAMAN DOSHI
V. V. Doshi & Associates, Ashtagad Society, Raigad Building Flat NO.6, S.V. Nagar, Ramtekdi, Hadapsar, Pune-411013.
Proposed to be Used
MUMBAI
Flour and preparations made from cereals; Bread, pastries and confectionery, Fast Foods, waffles included on class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4169628 07/05/2019
TROPILITE FOODS PRIVATE LIMITED
TANSEN ROAD, GWALIOR-474 002 (M.P.).
Private Limited Company
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since: 01/04/1995
To be associated with:
2875819
MUMBAI
BREAD; CAKES; FLAVOURINGS, OTHER THAN ESSENTIAL OILS, FOR CAKES; CAKE FROSTING [ICING]; CAKE POWDER; CAKE BATTER; MIRROR ICING [MIRROR GLAZE]; CONFECTIONERY; FONDANTS [CONFECTIONERY]; SUGAR CONFECTIONERY; CHOCOLATE; CHOCOLATE MOUSSES; CHOCOLATE DECORATIONS FOR CAKES
SHIMMER

4170095  07/05/2019

RELIANCE RETAIL LIMITED
3RD FLOOR, COURT HOUSE, DHOB TALAO, MUMBAI - 400002
A Company incorporated in India under the Companies Act, 1956.

Address for service in India/Attorney address:
RAJESH KUMAR. S
IP Legal, Building No.30, C Wing, 1st Floor, CA-05, Reliance Corporate Park, Thane Belapur Road, Navi Mumbai - 400701, Maharashtra, India

Proposed to be Used

MUMBAI

Coffee, tea, cocoa, rice, pasta and noodles, tapioca and sago, flour and preparations made from cereals, bread, pastries and confectionery, chocolates, ice creams, sorbets and other edible ices, sugar, honey, treacle, yeast, baking powder, salt, seasonings, spices, preserved herbs, vinegar, sauces and other condiments, ice (frozen water)
4170545  08/05/2019
SEETHAMPETA AGRICULTURE AND ALLIED PRODUCERS MUTUALLY AIDED COOPERATIVE SOCIETY LIMITED,
TRADING AS POSITION TRADING
TPMU – Velugu, ITDA – Seethampeta, Srikakulam – 532 443 (A.P)
Registered under the Andhra Pradesh Mutually Aided Cooperative Societies Act, 1995

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Spices powders
Basic PLUS

4170729  08/05/2019

CP WHOLESALE INDIA PRIVATE LIMITED
6th Floor, M3M Cosmopolitan, Golf Course Extension Road, Sector 66, Gurugram, Haryana 122002, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1928 , 18/11/2019 Class 30

4171062 08/05/2019
MR. RAJENDRA HARISHCHANDRA THOPATE
 MILKAT NO. 440, GAT NO. 92, AT POST – KHANAPUR, TAL. BJOR, DIST. PUNE 412206
Proprietor

Address for service in India/Attorney address:
VINOD KUMAR CHHABRA
1801, Plantinum Tower, Sector-9, Charkop, kandivali (West), Mumbai-400 067

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
CREAMY NUTS PRIVATE LIMITED
Birajdar Complex, More Nagar, Kanheri Road, Latur- 413512, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Used Since :05/09/2011

MUMBAI
Coffee, tea & cocoa based beverages in this class; aerated beverages (with cereals, tea, coffee, cocoa or chocolate base); beverages made from, containing, or consisting principally of cereals, tea, coffee, cocoa, or chocolate; extracts of cereals, tea, coffee, cocoa or chocolate for use as flavours in beverages; flavorings, powdered preparations containing cereals, tea, coffee, cocoa, or chocolate for use in making beverages; powdered sugar for preparing isotonic beverages; preparations for making beverages (tea & copy based) being goods included in class 30

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4171417  09/05/2019
PREMA LATHA PROPRIETOR OF NAKODA SALES
3RD MAIN ROAD, NO 26, 3RD CROSS, CHAMRAJPET, BANGALORE, Bengaluru (Bangalore) Urban, Karnataka, 560018
Proprietor
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
CHENNAI
TOMATO SAUCE, GREEN CHILLI SAUCE, SOYA SAUCE, VINEGARE, PAPAD, NAMAKEEN PRODUCTS, SPICES
4171753  09/05/2019
SANWAR MAL PANSARI TRADING AS KAMDHENU AGRO
PU – 14, PITAM PURA, VISHAKHA ENCLAVE, NEW DELHI – 110 034
SANWAR MAL PANSARI (PROPRIETOR)
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Proposed to be Used
DELHI
RICE.
4172139  09/05/2019
ANIL JAIN
SOHAN KHEDA, POST-BUDHKHAN, TEH-RAMGANJMANDI, KOTA, RAJASTHAN-326520
INDIVIDUAL
Address for service in India/Agents address:
SANJEEV KUMAR
225, Friends Enclave, S.P. Road, Nangloi, Delhi-110086.

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] included in class 30
4172484   10/05/2019
S.PRADEEP, PROPRIETOR OF M/S.KING SNACKS
No: 13/165, GANAPATHY NAGAR, MARAMANGALATHUPATTI, SALEM - 636030, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used
CHENNAI
SALT, SEASONED SALT FOR COOKING, FLAVOURED SALT, BAKED GOODS, CONFECTIONERY, CHOCOLATES, CHOCOLATE DESSERTS, PASTRIES, CAKES, TARTS, BISCUITS, COOKIES, CEREAL BARS, CEREAL-BASED ENERGY BARS, SUGAR, NATURAL SWEETENERS, COFFEE, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, COFFEE SUBSTITUTES
4172556  10/05/2019
ANIL KUMAR GARG TRADING AS M/S. TEK CHAND PAWAN KUMAR
2639/4, CHANDHA MARKET, NAYA BAZAR, DELHI-110006
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/04/2014

DELHI
RICE
4172558    10/05/2019
ANIL KUMAR GARG TRADING AS M/S. TEK CHAND PAWAN KUMAR
2639/4, CHANDHA MARKET, NAYA BAZAR, DELHI-110006
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2014
DELHI
RICE
4172646   10/05/2019
SAHIL GANDHI
CB-1, Ringh Road, Naraina, New Delhi-110028
Proprietor of Gandhi Enterprises

Address for service in India/Agents address:
ASIAN REGISTRATION SERVICE.
9 & 10, THAPAR CHAMBERS III, 2 D. B. GUPTA ROAD, PAHAR GANJ, NEW DELHI-110 055.

Proposed to be Used
DELHI
SPICES
MR ANEES MADATHUM PARAMBATH
KOLLIPOURATH HOUSE, CHAKKALAKKAL, PADANILAM PO, KUNNAMANGALAM, KOZHIKODE, 673571
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
BISCUITS, BREAD, CAKES, BAKERY, PASTRY AND CONFECTIONERY CAKES, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BAKING POWDER; MUSTARD, SAUCES, CONDIMENTS; SPICES, READY TO COOK FOOD AND PROCESSED GRAINS
SNK

4173791  11/05/2019

NAVEEN KURELE
7/169-B, Swaroop Nagar, Kanpur-208002, Uttar Pradesh

INDIVIDUAL

Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.

Proposed to be Used

DELHI

RICE, ATTA, MAIDA, SUJI, PORRIDGE, BESAN, RAWA, FLOUR OF GRAINS, SUGAR, TAPIOCA, SAGO, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CONDIMENTS, SPICES, BREAD, BISCUITS, CAKES, PASTRY, CHOCOLATE AND CONFECTIONARY, SWEETS, NAMKINS, COFFEE AND TEA.
4174554  13/05/2019

BRITANNIA INDUSTRIES LIMITED

Britannia Industries Limited, 33, Lawrence Road, New Delhi - 110 035
MANUFACTURERS AND MERCHANTS

Proposed to be Used

DELHI

BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCa, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
4174956  13/05/2019
GOMTI HEALTHY NUTRIENTS PRIVATE LIMITED
FLAT NO. 105, ROHIT PARADISE APARTMENT, A.P. SEN ROAD, LUCKNOW-226001, UTTAR PRADESH
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
ROMESH CHADHA & CO.
A-589, INDIRA NAGAR, A BLOCK, LEKHRAJ MARG, LUCKNOW-226016
Proposed to be Used
DELHI
BREAD, BUNS, RUSK, BAKERY PRODUCTS, CONFECTIONARY
No exclusive right for all descriptive matter appearing on the label.
4176453  14/05/2019
BHOPAL SINGH RATHI TRADING AS AJAY GUD BHANDAR
A-141, HASTSAL ROAD, UTTAM NAGAR, NEW DELHI – 110059.

PROPRIETORSHIP

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1928, 18/11/2019
Class 30

4177819  15/05/2019
TUBA N CO., LTD
A Company incorporated under the Laws of Republic of Korea.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Confectionery; Stuffed dumplings; Chewing gum; Boiled sweets; Rice cakes; Instant noodles; Mayonnaise; Ice cream; cereal-based snack food; Chocolate; Chocolate-based beverages; Pizzas.
THE NEXT DOOR BAKER

4180526   20/05/2019

SHAILY R SANGHVI
6/7, NAVJEEVAN SOC, LAMINGTON ROAD, NEAR MINERVA CINEMA, GRANT ROAD EAST, MUMBAI 400008, MAHARASHTRA, INDIA
ITS SOLE PROPRIETORY COMPANY

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MANUFACTURER OF CAKE, CUPCAKE & CONFECTIONERIES.
Trade Marks Journal No: 1928, 18/11/2019 Class 30

4229162 08/07/2019
SIRISHA RANI KILARU
Plot No.504, Sri Sai Pradhatha Apartments, Sri Ramachandra Nagar, Vijayawada, Krishna District-520008, Andhra Pradesh, India, Individual.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since: 05/05/2012

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
NUTRICRHOME FOODS PVT. LTD.
Shop 2, S.No. 46/D, Pushkar HSG Society, Kirkee Aundh Road, Pune-411020, Maharashtra, India.
MANUFACTURER
PRIVATE LIMITED

Address for service in India/Attorney address:
JITENDRA GUPTA
Pune

Proposed to be Used
MUMBAI
4267240  17/08/2019
MR. S. SELVARAJ TRADING AS M/S. SHINE MASALA
No.1/58, Ganga Nagar, Poochiur Road, Narashimanaickenpalayam, Coimbatore- 641 031. Tamil Nadu
Sole Proprietary Firm
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmipuram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
HABIKON FOOD PRODUCTS

4272503  22/08/2019

SONU
H No.-668, Gadi Mohalla, Near M.C.D. School, Ghitorni Gaon, Gadaipur, South Delhi, Delhi-110030
Trading PROPRIETORSHIP
Used Since :01/08/2019

DELHI
SPICES
4273574 23/08/2019
PT. KALDU SARI NABATI INDONESIA
Jl. Raya Cicalengka Majalaya Km 1.6, Kp. Andir Rt 01 Rw 13, Desa Cikuya Kecamatan Cicalengka, Kabupaten Bandung, Indonesia
A limited liability company duly organised and existing under the laws of the Republic of Indonesia

Address for service in India/Attorney address:
GROVERLAW ADVO,
H-36 GREEN PARK EXTENSION NEW DELHI 110016
Used Since :01/02/2015

DELHI
Biscuits; cheese flavoured biscuits; Biscuits containing chocolate flavoured ingredients; chocolate biscuits; wafers (biscuits); chocolate covered wafer biscuits; chocolate caramel wafers; confectionery; chocolate confectionery; chocolate flavoured confectionery; cereal bars; cereal-based snack food; corn flakes; Chocolate wafers; cereal snack foods flavoured with cheese; cereal based snack foods; rice based snack foods; candy bars; non-medicated candy; chocolate chips; crackers; Crackers flavoured/filled with cheese; cookies; cakes; chocolate cakes; cheesecakes; sponge cakes.
FUSION DELIGHT
4290839  12/09/2019
NEELIMA GUPTA
197-D, OLD GUPTA COLONY, VIJAY NAGAR, DELHI-110009
MANUFACTURER AND MERCHANT
Single Firm
Proposed to be Used
DELHI
Chocolates and all chocolate products and bakery products like all types of cakes, cookies, brownies, cakesicles, cake pops, flavoured nuts, mouse, jar deserts, squashes,
4291649  12/09/2019
THIRUPERUMAL FOODS
NO.43, SOUTH REDDY STREET, ATHIPET, CHENNAI – 600 058
Firm
Address for service in India/Attorney address:
AKHIL R BHANSALI
No 47/1 1st Main Road RA Puram Chennai 600028
Used Since :01/03/2019

CHENNAI
Powdered spices, curry spices, Salts, seasonings, flavorings and condiments Edible spices, Spices in the form of powders.
MAHOGANY

4291884  13/09/2019
MAHOGANY ORGANICS PRIVATE LIMITED
UG-3, Vishvadeep Tower, District Centre Janakpuri, Delhi-110058
Private Limited Company

Address for service in India/Attorney address:
RITEISH KUMAR GUPTA
A-2, Upper Ground Floor, Plot No- 10-B, 10-C, 14-A & 14-B, Khasra No.816, Lal Dora Extn, Near Syndicate Bank, Sant Nagar Burari, Delhi-110084

Proposed to be Used
DELHI
Tea, Coffee, Rice, Spices, Biscuits, Pastry, Confectionery Goods, Food Products ;Sugar, Honey, Salt, Chocolate, Flour, Namkeen, Snacks, Sauces, Baking Powder, Sweets, Besan, Corn, Puffs and Bread.
4295183    17/09/2019
DEV FLAVOURS LLP
FLAT NO. 107, FIRST FLOOR BEVERLY PARK APARTMENT, NEW HYDERABAD, LUCKNOW-226007
MANUFACTURER
LLP
Proposed to be Used
DELHI
MACRONIE, PASTA, BRAED, PASTERY, VINEAR AND SAUCES.
KAPTAN MIXTURE

4300986  23/09/2019

RABI SANKAR SINGH

trading as ; KAPTAN MIXTURE

AT/PO/PS-JASHIPUR DIST-MAYURBHANJ-757034, ODISHA

TRADER

PROPRIETOR

Proposed to be Used

KOLKATA

MIXTURE, BHUJIA, NAMKEEN, SNACKS, SWEETS
4308446  30/09/2019
VINCENTEA FOODS PRIVATE LIMITED
E119, Panchavati town ship Pedagantyada, Akkideddypalem, Vishakhapatnam, Andhra Pradesh, India – 530012.
COMPANY
Address for service in India/Agents address:
AKSHITA SURANA
3-5-141/e/1, Flat No.301 & 302, Rukmini Apartments, Eden Bagh, Ramkoti, Hyderabad-500027, Telangana.
Used Since :07/02/2019
CHENNAI
Food Products like- Ice Cream, Frozen yogurt
4309616  01/10/2019
GURPREET KAUR LUTHRA TRADING AS GURI ENTERPRISES
SHOP NO. 6, GURUDWARA ROAD, NEAR ATTA CHAKKI, HAIBOWAL KHURD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/09/2019
DELHI
Spices & Cloves.
4311141  03/10/2019

MOIDEEN N K
NENDUKANNI KONNATH, MATTATHUR, OTHUKKUNGAL, MALAPPURAM, MATTATHUR, KERALA - 676528
SOLE PROPRIETOR
Used Since :13/04/2017

CHENNAI
CORN FLAKES OR MAIZE FLAKES, CORN FLOUR OR CORN MEAL OR MAIZE FLOUR OR MAIZE MEAL,CORN, MILLED OR MAIZE, MILLED,CORN,ROASTED OR MAIZE,ROASTED AND POPCORN
JUNAITHA BANU N, PROPRIETOR, ASHAAB TRADERS
NO. 1/235, THIRUPORUR, KANCHEEPURAM 603110
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
Spices, Spice Powders, Mixed Spices in the form of Powders (Masala powders), Cereals, Natural Honey, Palm Sugar, Brown Sugar, Rice, Rice flour, Brown Rice
4312356 04/10/2019
HUSSAIN MURTAZA BHARMAL
381/17 Bhawani Peth Near, Vinay High School, Pune-411042
working partner (Mi9 international)

Address for service in India/Attorney address:
AMOL A SHIRGURKAR
A1-3 SADBHAV CO-OP HOU SOCIETY, KOTHrud PUNE-411038

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; cereals; pastries and confectionery; Edible ices; Sugar, honey, treacle;
Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
4312616 04/10/2019
POONARAM BHANARAM CHOUDHARY
Vadar Vasti, Lane No. 16, Opp. Karve Samaj Sansta, Karvenagar, Pune 411052
Individual

Address for service in India/Agents address:
JAMIR NAZIR SHAIKH
FLAT NO.103, SAI SHREE SOCIETY(SHELKE"S ACADEMY BUILDING), 937, SHUKRAWAR PETH, NEAR MAMLEDAR KACHERI, PUNE-411002.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice, wafers, peanut
4314264  07/10/2019
RAM CHANDRA GUPTA TRADING AS : AJANTA ENTERPRISES
AJANTA ENTERPRISES, E-82, ROAD NO. 6, SITE-5, UDYOG KUNJ, PANKI, KANPUR-208027
No.
Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDORE

Proposed to be Used
To be associated with:
1900855

DELHI
CHURAN GOLI, CONFECTIONERY AND NON MEDICATED TABLETS
4314290    07/10/2019
YOOSAF E K
E K Trading, P O Cheruvathur, Kasargod Kerala, Near Kannakai Masjid, Kasaragod, Kerala - 671313
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :30/09/2019
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
BRIJESHBHAI AMBALAL PATEL PROPRIETOR OF JB GRUH UDHYOG
B/17, ADITYA GALAXY, NEAR SWAMINARAYAN TEMPLE, BHAYLI, VADODARA, GUJARAT - INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

PAPAD, MATHIYA, CHOLAFALI, SNACKS, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER] IN CLASS 30.
BHANUBEN VINUBHAI RAMANI
11-12, GREENPARK, SOCIETY, A. K. ROAD, HIRABAG CIRCLE TARAF, SURAT-395008
INDIVIDUAL

Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014,Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice as included in Class 30

Trade Mark : MAHILA UDAN KENDRA
4314506   07/10/2019

SH. NITIN KUMAR MAHANI.
276/277, GALLI NO.-5, GURU RAM DAS NAGAR, SHAKAR PUR BARAMAD, SHAKARPUR, EAST DELHI, DELHI-110092.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dal, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Tumeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
Trade Marks Journal No: 1928 , 18/11/2019           Class 30

4314512    07/10/2019
MITALI AGARWAL
HOUSE NO 128/98, BLOCK-K, KIDWAI NAGAR, KANPUR NAGAR, NEAR DURGA MANDIR, UTTAR PRADESH
INDIVIDUAL
Address for service in India/Attorney address:
DIXIT MEHTA
DUCTUS LEGAL, 109, FIRST FLOOR, MODI TOWER, NEHRU PLACE, SOUTH DELHI-110019

Proposed to be Used
DELHI
BAKERY GOODS, PREPARATIONS FOR MAKING BAKERY PRODUCTS, CHOCOLATE FILINGS OF BAKERY PRODUCTS,
BISCUITS, BREAD BISCUITS, BREADS, CAKE, CAKE PREPARATIONS, CAKE MIXTURES, CHOCOLATES, MILK
CHOCOLATES,
4314574   07/10/2019
NILESH CHANDRAKANT PATEL TRADING AS CHINUBHAI AMBALAL PATEL
OLD PLOT NO. 81, NEW PLOT NO. 372, KHAREDI VIBHAG, SHRI SHAHU MARKET YARD, KOLHAPUR, MAHARASHTRA, INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
KAUSTUBH NITIN KAMAT
1221/1/2, 5th Floor, Arjun Residency, Rajaram Road, Kolhapur - 416008, Maharashtra, India
Used Since : 07/02/1977
MUMBAI
JAGGERY, TURMERIC AND TURMERIC POWDER
SHREEJAY SANJAY KANITKAR  
Kanitkar Bunglow, Motilal Nehru Road, Opposite Vijaya Bank, Dombivli East, Thane, Maharashtra India  
Single Proprietorship  
Address for service in India/Attorney address:  
MOTKARI & ASSOCIATES  
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037  
Used Since :13/10/2017  
MUMBAI  
SWEETS, BHUJIA, NACHOS, POPCORN NAMKINS, ICE CREAM, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA,  
BISCUITS, CAKES, PASTRY, SALT, HONEY, SYRUPS AND TREACLES, VINEGAR, SAUCES, SPICES, CONFECTIONERY,  
BAKERY PRODUCTS AND READY TO EAT FOOD PRODUCTS AS COVERED UNDER CLASS 30
4315050  08/10/2019
ABDUL MAJEED
ABDULMAJEED CA CHERIYATHVALAPPIL HOUSE PO ERAVAKKAD PALAKKAD DT PIN_679552
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]; Rice flour
Trade Marks Journal No: 1928 , 18/11/2019          Class 30

M/S S.R.K. FOOD PRODUCTS PVT LTD
D.NO.5/1-28, SY.NO.42/B & E, BONGULURU (V), IBRAHIMPATNAM (M), R.R.DIST

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since: 30/09/2005

To be associated with:
4304955

CHENNAI
Confectionery, Papad (Cereal Based Snacks), Chocolates, Ready-To-Eat Cereals, Ready To Eat Savory Snack Foods Made From Maize Meal Formed By Extrusion, Puffed Corn Snacks.
SHRI. VIJAY DIGAMBAR BURDE TRADING AS :- M/S. AV FOOD PACKAGING
PLOT NO. 42, PARVATI NAGAR, NAGPUR - 440027. MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.

Proposed to be Used
MUMBAI
Tea, Flavoured Tea, Coffee, Namkeen and Snaks, Cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4316702  10/10/2019
SHRI UMESH K LALWANI S/O SHRI KANHAIYA LAL LALWANI (M/S THE QUALITY ENTERPRISES)
11, GURU GORAKH COLONY, NEAR STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ALL INDIA PROFICIENT CORPORATE SERVICES
11, GURU GORAKH COLONY, NEAR NAGAR NIGAM STADIUM, SANGANER, JAIPUR - 302029 RAJASTHAN
Used Since: 01/11/2014
AHMEDABAD
TEA, NAMKEEN, DAL MANGORI, SOYA CHUNKS (SOYABEAN MANGORI), PAPAD, RICE, POHA, SUJI, MAIDA, BESAN
(GRAM FLOUR) INCLUDED IN CLASS 30.
4317032  10/10/2019
TSD ENTERPRISES
13/A, MILAN PARK, KALIANIBAS, BARRACKPORE, NONA CHANDANPUKUR, NORTH 24 PARGANAS, TITAGARH, KOLKATA, PIN:-700122 ; WEST BENGAL
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
GAFA
4317419   11/10/2019
Girnar Beverages Private Limited
4 Saket Nagar, Indore – 452001, Madhya Pradesh, India
An Indian Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
MUMBAI
Chilli sauce.
SMT. ANJU GUPTA TRADING AS M/S GIPS INTERNATIONAL,
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
 cereals; papad, warian, bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar,
honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments;
ice (frozen water).
Trade Marks Journal No: 1928, 18/11/2019

4318375 11/10/2019

M/S. AMS FINE CHEMICALS (MR. KISHORE P. BHATTASANA)
204, 2ND FLOOR, SHRI VALLABH COMPLEX, ATABHAI ROAD, BHAVNAGAR

PROPRIETOR

Address for service in India/Attorney address:
VIPUL J. HINDOCHA, ADVOCATE
9, SWASTIK APPARTMENT, DAWN ROAD, CREASCENT, BHAVNAGAR - 364 001, GUJARAT

Proposed to be Used
AHMEDABAD

FOOD PRODUCTS FOR HUMAN, SUPPLIMENTARY FOODS FOR HUMAN, AND BORN BABIES INCLUDED IN CLASS-30
4318614  11/10/2019
PREMACHA CHAHA PVT LTD.
Body Incorporate
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :24/08/2018
MUMBAI
TEA, COFFEE, SUGAR, TEA MASALA, SNACKS & NAMKEEN
4318979   12/10/2019
DHARMESH CHIMANLAL CHITALIA PROPRIETOR OF S. TRADERS
6/102, Laxmi Narayan CHS, C. S. Road No. 4, Near Kashi Math, Shakti Nagar, Dahisar East, Mumbai - 400068
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4319308  13/10/2019
MANOJ KUMAR SAHU PROPRIETOR OF M/S. JKRAJ INDUSTRIES
PLOT NO-268,MUNDAMALA,JAIPUR ROAD,JAIPUR ROAD,JAIPUR,PIN-755019,ODISHA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Proposed to be Used
KOLKATA
NOODLES
4319349   13/10/2019
LAVONNE FOOD AND BEVERAGE SOLUTIONS LLP
NO. 26, DOMLUR LAYOUT, BANGALORE Bangalore KA
LLP
Address for service in India/Agents address:
DURGAPRASAD ULHAS GOHAD
Flat No.10, Parvati Park Soceity, Sinhagad Road, Opp. Parvati Water Work, Pune-411030. Maharashtra.

Proposed to be Used
CHENNAI
CANDY, TOFFEES, CHOCOLATES, DRINKING CHOCOLATE, CHOCOLATE PASTE, BREAD, BISCUITS, CAKES,
PASTRIES, CONFECTIONERY, ICE CREAMS, ALL KINDS OF BAKERY PRODUCTS, TEA, COFFEE, SUGAR, COCOA, RICE,
RICE PRODUCTS, SNACKS, SPICES.
T N TEA

4320034    14/10/2019

M D TRADERS
55-A, SAHKAR NAGAR, KHATIPURA ROAD, JHOTWARA, JAIPUR, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used
AHMEDABAD

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under class 30.
4320454 14/10/2019
SANJAY AGARWAL PARTNER OF M/S JUGAL KISHORE SHYAM LAL
A-88, RAJDHANI KRISHI MANDI, SIKAR ROAD, JAIPUR
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N,J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used

AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); PASTA AND NOODLES; SUJI, MAIDA, BESAN POHHA, BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE, ROCK SALT, SEASONINGS, SPICES, CURRY SPICES, GARAM MASALA, CHILLI POWDER, HOT PEPPER POWDER [SPICE], TURMERIC, CINNAMON POWDER [SPICE], CLOVES [SPICE], GINGER [SPICE], GARLIC POWDER, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ANISEED, DRIED CUMIN SEEDS, SESAME SEEDS, CAROM SEEDS, CARAWAY SEEDS, MUSTARD, DRIED CORIANDER SEEDS, FENUGREEK, DRIED COCONUT POWDER, WAFERS, SAFFRON, MUSTARD, POPCORN, SAFFRON INCLUDED IN CLASS30.
RAVECHI AGENCY PRIVATE LIMITED
6 B WING, VITHAL APARTMENT 1, NEXT TO RAM MANDIR, SVP RD, BORIVALI W MUMBAI MUMBAI CITY MH 400103 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
BEDHADAK

4321280   15/10/2019

TARUN JAIN
12/A RN BAJAJ LANE, N.S.B ROAD, NEAR SHANI MANDIR, RANIGANJ (WEST BENGAL), PIN CODE- 713347

Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

KOLKATA

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER); VERMICELLI, SPAGHETTI, TORTILLAS, TACOS, SEMOLINA, GINGERBREAD, COOKIES, LOZENGES, MARZIPAN, PRALINES, PUDDINGS, TARTS, CAKES, BISCUITS, MUSTARD
HANDISHALA

4321283    15/10/2019
ODI-RAY INDUSTRIES LIMITED
PLOT NO: 321, GROUND FLOOR, MAHANADI RING ROAD, Nr. HOTEL MAHANADI INN, CUTTACK 753007, ODISHA, INDIA
An Indian company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Spices; wheat flour; processed wheat; Sattu (flour prominently made from roasted gram); pasta; noodles; chocolate; lozenges (confectionery); confectionery; coffee; tea; cocoa; sugar; rice; tapioca; sago; artificial coffee; flour and preparations made from cereals; bread; pastries; honey; treacle; yeast; baking-powder; salt; mustard; vinegar; sauces (condiments); ice; seasonings; biscuits; poha (snack foods made of broken rice); porridge, idli (foodstuff made of rice powder), wheat-based, maize-based, cereal-based, rice-based snack foods; puffed corn snacks.
4321638    15/10/2019
SHANTIBHAI MANJIBHAI GANGANI (PROPRIETOR) TRADING AS REHAAN ENTERPRISE
A-34, SAGAR SOCIETY, NEAR SMC COMMUNITY HALL, L.H. ROAD, SURAT-395006, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used

AHMEDABAD
TEA, PAPAD (CEREAL BASED SNACKS), WHEAT- BASED SNACKS, MAIZE-BASED SNACKS, CEREAL-BASED SNACKS,
FARSAN (CEREAL BASED SNACKS), GATHIYA (GRAM FLOUR BASED SNACKS), BHUJIA (CEREAL BASED FRIED
SNACKS), SPICES, SWEET PICKLE [CONDIMENT], POWDERED SPICES
SAVITA
4304 Bama Basti, Nand Ram, Pahari Dheeraj, Sadar Bazar, Delhi-110006
Individual

Address for service in India/Attorney address:
BESTONE CONSULTANCY
Office No. 320, 3RD Floor, Vardhman Tower, Preet Vihar, Delhi-110092.

Proposed to be Used
To be associated with:
3832243
DELHI
Coffee, Tea, Cocoa and Artificial Coffee; Rice, Pasta and Noodles; Tapioca and Sago; Flour and Preparations Made From Cereals; Bread, Biscuits, Pastries and Confectionery; Bakery Products, Chocolate; Ice Cream, Sorbets and Other Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt, Seasonings, Spices, Preserved Herbs; Vinegar, Sauces and Other Condiments; Ice [Frozen Water] included in Class-30.
TENZING THUTOB NAMGYAL trading as: EUNOIA FOODS
TASHI GARTSEL BUNGALOW, HOUSE NO. 164, DEVELOPMENT AREA , GANGTOK, SIKKIM 737101
Indian citizen; sole proprietor of Eunoia Foods

Address for service in India/Attorney address:
BRB LEGAL
Z-29 LGF, HAUZ KHAS NEW DELHI 110016
Used Since: 28/12/2018

KOLKATA
Organic food products including tea, coffee, sugar, rice etc. included in Class 30.
4321699 16/10/2019
MR. RAJENDRA SAHEBRAO KAYANGUDE PROPRIETOR OF M/S KEDARESHAWAR ICE – CREAM
Bajar Samiti, Wai Tal-Wai, Dist – Satara Pin – 412803
Proprietorship
Address for service in India/Attorney address:
LAW SOLUTIONS
Flat No. 4, 2nd Floor, Parvati Darshan Building, Opp. Hero Showroom, Near Ingale Bridge, Shivane, Pune –411023
Proposed to be Used
MUMBAI
Ice - Cream
4321746   15/10/2019
MR. PRANIT RAVINDRA KUNDAP TRADING AS FURKAA
4, Deshmukh Colony, Sadar Bazar, Satara-415001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
TEA, COFFEE.
BHARPAI
4322378 16/10/2019
MR. NIHIL AGARWAL
HOUSE NO.:B-113, SWARBHoomi COLONY, AMASOeni, RAIPUR, CHHATTISGARH 492001, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
H.R. GUPTA & COMPANY
OPP. THE PATENT & TRADEMARK OFFICE, OFF. NO. 790, S.M. ROAD, ANTOP HILL, MUMBAI - 400037
Proposed to be Used
MUMBAI
RICE, WHEAT FLOUR(AATA), MAIDA, SUZI, RAWA, BESAN, CEREALS, TEA, SATTU, SPICES, WHEAT FLOUR, WHITE
WHOLE-WHEAT FLOUR, CAKE OR PASTRY FLOUR, BREAD FLOUR, GLUTEN FLOUR, SEMOLINA FLOUR, TEA, SPICES
JASMORE
4323013   17/10/2019
VINEET GUPTA S/O SHRI NARESH GUPTA
BANSAI TEA CENTER, UDAY MARKET, KUNDANPURA, NEAR HANUMAN CHOWK, MUZAFFARNAGAR-251002
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
YUDHISH KUMAR GUPTA
SANTOSH TRADE MARK COMPANY, A-7, SARASWATI LOK, DELHI ROAD, MEERUT-250002 U.P.
Proposed to be Used
DELHI
TEA, SPICES, COFFEE INCLUDED IN CLASS-30
FUNBOY
4323227    17/10/2019
KAPILESH RAMNANI
9/C-1, Sector E, Industrial Area, Sawer Road, Indore
proprietor, Ms. GNS Industries
Address for service in India/Attorney address:
PRAKHAR KARPE
3, guugovind singh Market, near kothari market, Indore, M.P (452007)
Proposed to be Used
MUMBAI
Confectionery, candy, chocolate products
RISHTENAATE

4323548  17/10/2019

MR. PROSENJEET ROY
Near F. C. I. Godam, Ward No. -11, Deorikhurd Bilaspur -495 004 (Chhattisgarh)
Individual

Address for service in India/Attorney address:
LAW PROTECTORS
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, Edible ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
TOOFANI MASTI
4323912    17/10/2019
AKSHAR SNACKS
PLOT NO - 2006 , PHASE - 4, GIDC, WADHWAN, SURENDRANAGAR - 363035, GUJRAT, INDIA.
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :23/10/2018
AHMEDABAD
CEREAL BASED SNACK FOOD, RICE BASED SNACK FOOD, SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION, POPCORN, FRYUMS AND WAFER BEARING SNACK FOOD, SAGO, CORN AND WHEAT FLOUR, FLOUR AND PREPARATIONS MADE FROM CEREALS, CHIPS [CEREAL PRODUCTS].
Trade Marks Journal No: 1928, 18/11/2019

Class 30

4324121 18/10/2019

N.V.GIRIDHARAN
KRISHNA- CAUVERY MULTI STATE PADDY FARMERS COOPERATIVE SOCIETY LTD,1 ST FLOOR, CITY ARCADE, PALAKKAD, KERALA - 678014

Individual

Address for service in India/Agents address:

C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4324310  18/10/2019
M/S RIVERMARK FOOD & SPICES PRIVATE LIMITED
163, RAGHUNANDAN RESIDENCY, KAMREJ, SURAT-394180, GUJARAT
Private Limited Company
Address for service in India/Attorney address:
MEHUL CHANDUBHAI MADALIA
402, JIVANDEEP COMPLEX, HIRABAUG CIRCLE, OPP. ROMAN POINT, VARACHHA, SURAT-395006

Proposed to be Used
AHMEDABAD
Ketchup; Coffee; Tea; Sugar; Rice; Tapioca; Sago; Coffee substitutes; Flour; Salt; Mustard; Pepper; Vinegar; Spices; Processed cereals; Processed wheat; Processed grains; Cereals prepared for human consumption; Flour and preparations made from cereals; Preparations made from cereals; Frozen whole grains; Turmeric *; Chilli powder; Dhania powder (coriander); Rice-based snack foods; Curry sauces; Samosa (Indian snack food); Aromatic preparations for food; Cereal-based snack foods; Maize-based snack foods; Wheat-based snack foods; Corn-based snack foods; Pakoda (Cereal based snack food); Batata Vada (cereal based snack food); Condiments
4324328  18/10/2019
KOH AH SENG
NO. 8 & 10, JALAN JENING, TAMAN JOHOR INDUSTRIAL AREA,81200 JOHOR BAHRU,JOHOR, MALAYSIA
PROPRIETOR

Address for service in India/Attorney address:
ANU SHARMA ADVOCATE
625, SECTOR-5, NEAR HUDA GROUND, GURGAON, HR 122001

Proposed to be Used

DELHI
Flour; preparations made from cereals; bread; pastries; confectionery; bakery goods; biscuits; cakes; cereals; chocolate based products; Confectionery items coated with chocolate; cookies; sweets; waffles; wafers; Artificial coffee; coffee-based beverages; cocoa-based beverages; chocolate-based beverages; flavourings, other than essential oils, for beverages; Cocoa; Cocoa beverages with milk; cocoa products; Coffee flavorings [flavourings]; coffee; coffee beverages with milk; coffee-based beverages; unroasted coffee; vegetal preparations for use as coffee substitutes; condiments; frozen yoghurt; Jellies (Fruit -) [confectionery]; marzipan.
MANNA MILLET FACTORY

4324699  18/10/2019

SOUTHERN HEALTH FOODS PVT. LTD
129, Z Block, (Plot #1160), 6th Avenue, Anna Nagar, Chennai - 600 040, Tamil Nadu
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3992069, 3992070

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
MANNA MILLETS KITCHEN

4324701  18/10/2019
SOUTHERN HEALTH FOODS PVT. LTD
129, Z Block, (Plot #1160), 6th Avenue, Anna Nagar, Chennai - 600 040, Tamil Nadu
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3992069, 3992070

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
MANNA MILLET & CO.

4324703  18/10/2019

SOUTHERN HEALTH FOODS PVT. LTD
129, Z Block, (Plot #1160), 6th Avenue, Anna Nagar, Chennai - 600 040, Tamil Nadu

A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
3992069, 3992070

CHENNAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery; honey, treacle; yeast, baking-powder; salt, mustard, vinegar, sauces (except salad dressings); spices; ice.
BIOSOTA

Priority claimed from 25/09/2019; Application No. : 2039377 ;Australia

4324877   18/10/2019

BIOSOTA ORGANICS PTY LTD
UNIT 27, 4-6 HAMLEY ROAD, MOUNT KURING-GAI, NEW SOUTH WALES 2080, AUSTRALIA
A COMPANY EXISTING UNDER THE LAWS OF AUSTRALIA

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Used Since :09/04/2019

MUMBAI

HONEY AND HONEY PRODUCTS, INCLUDING NATURAL HONEY, BIOLOGICAL HONEY FOR CULINARY PURPOSES, SWEET SPREADS, TREACLE AND GOLDEN SYRUP, ROYAL JELLY FOR CULINARY PURPOSES; BEE GLUE (PROPOLIS) FOR CULINARY PURPOSES; BEVERAGES, FOODSTUFFS, AND NON-MEDICATED CANDY AND CONFECTIONERY MADE FROM HONEY AND HONEY PRODUCTS, INCLUDING SPREADS, DIPS, TEAS, DRINKS, AND LOZENGES; AND HONEY-BASED CANDY AND CONFECTIONERY, INCLUDING LOZENGES AND STRAWS.
AJAY DEVGN

AJAY DEVGN
4325133  18/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
To be associated with:
1729548
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
Trade Marks Journal No: 1928 , 18/11/2019   Class 30

4326561    21/10/2019
NEELAMBER CATTERERS PRIVATE LIMITED
5B JUDGES COURT ROAD ALIPORE HEIGHTS, KOLKATA-700027
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUJIT KUMAR JHA
804/2, KALIKAPUR ROAD , KOLKATA -700099
Proposed to be Used
KOLKATA
Foods - Spices, Bakery Goods, Ice, Confectionery
CERENEMIC

4326644   21/10/2019
FRIMLINE PRIVATE LIMITED
511, FIFTH FLOOR, ISCON ELEGANCE, NEAR CIRCLE-P, NEAR JAIN TEMPLE, PRAHLAD NAGAR CROSS ROAD,
AHMEDABAD-380 051. GUJARAT. INDIA
A PRIVATE LIMITED COMPANY

Proposed to be Used

AHMEDABAD

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from
 cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle;
yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen
water); biscuits or cookies.
VADICAGRO
4326745  21/10/2019
ARYA DISTRIBUTERS
Shashi Ranjan, Behind bajaj showroom, Mahadev chowk, Kharahiya, basti Araria
Proprietorship
Address for service in India/Attorney address:
ABHISHEK ANAND
SPLAN, 2/33, Frist Floor, Bank Colony, Jagdeo Path, Bailey Road, PATNA, BIHAR
Proposed to be Used
KOLKATA
ALL KINDS OF BROKEN PULSES AND DALS AND THEIR BY-PRODUCTS; ALL KINDS OF GRAM FLOUR, GRAM BESAN, GRAM DALS, SOYABEAN, WHEAT FLOUR, MAIDA, SAJI, RAWA.
SHIVSAGAR
4326820   21/10/2019
RAKESH KALANI PROPRIETOR OF KALANI FOOD PRODUCTION,
NEAR OIL DEPOT, KACHERY STATION ROAD, KESHAJPUR, PAHARWA, GONDA-271 001 AND ALSO NEAR PANDEY
TALAB, PATEL NAGAR, GONDA-271 001
SINGLE FIRM
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/04/2005
To be associated with:
1773338
DELHI
BAKERY PRODUCTS.
TADKA FADKA

4327002  21/10/2019

HALDIRAM BHUJIAWALA LIMITED.
P-420, KAZI NAZRUL ISLAM AVENUE, VIP MAIN ROAD, KOLKATA - 700052, WEST BENGAL,
BODY INCORPORATED.

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET, 4TH FLOOR, ROOM NO.412, KOLKATA 700 069, W.B., INDIA.

Proposed to be Used
KOLKATA
Flour and preparations made from cereals, atta, maida, besan, sattu, chana sattu, sooji, dalia, ready to eat snack foods, namkin, chanachur, bhujia, dalmoth, corn, wheat including pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, bread, cookies, lozenges, chocolate, bread, cakes, biscuits, coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; pastry and confectionery, ices; treacle; yeast, baking-powder; spices; flour for food being in class 30.
4327502  22/10/2019
MANAVALAN PROPRIETOR OF SHOPMA
NO.430/7, T.H. ROAD, MINJUR, THIRUVALLUR - 601203
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
FITBHI

4327547   22/10/2019
DYNAGROW HEALTHY FOODS PVT. LTD.
404, ABW TOWER, MG ROAD, GURGAON-122002, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Confectionery, Sweets, Cereal Snacks, Wheat Based Snacks, Rice Based Snacks, Cheese Balls, Corn Snacks, Bread,
Biscuits and Namkeen, Flour and Preparations made from cereals, Cakes, Chocolates, Pastry, Rusk, Noodles, Spices, Ice
Creams, Chips, Wafflers & Puffs.
CHIMERA
4327753   22/10/2019
LEVELUP NUTRITION PRIVATE LIMITED
Door No.1201, “D” Block (TAISHA), AIS Housing Complex, 2nd Main Road Extn., Natesan Nagar West, Virugambakkam, CHENNAI – 600092
Artificial Person
Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN, BANGALORE, 560027
Proposed to be Used
CHENNAI
Confectionery bars; biscuits
4328436    23/10/2019
MR. JINTO JOSEPH
M/s ORGOOD, BOOTHUVAZHI, AGALI P O, ATTAPPADI, PALAKKAD, KERALA - 678581
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
RICE, RICE POWDER, WHEAT POWDER, CURRY POWDER COFFEE, TEA, COCOA, SUGAR, RICE TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY; ICES, HONEY; TREACLE, YEAST, BACKING-POWDER; SALT, MUSTARD; PEPPER, SAUCES, SPICES, CHIPS, RICE BASED SNACK FOODS, CHOCOLATE; ICE CREAM; SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS;
4328879  23/10/2019
NEW STAR BAKERY
Plot No 154-A, Mumtaz Mahal Bakery Store, Belgrami Road, Kurla West, Mumbai - 400070, Maharashtra, India.
Partnership Firm
Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.
Used Since : 09/01/2019
MUMBAI
Breads as covered under Class 30
JUST HOOK'D

4329428    23/10/2019
SHALIN SHAH
6, KAILASH NIKEETAN, L.D RUPAREL ROAD, MALABAR HILL, MUMBAI 6
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
To be associated with:
4144025

MUMBAI
High-protein cereal bars, oatmeal, oat bars, oats (husked and crushed), processed grains, starches and goods made thereof, flour based savory snacks, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
LAZIZZO

4329555  23/10/2019

M/S AVM FOOD & BEVERAGES
274/68, II STREET, RAJENDRA NAGAR, Lucknow, (Uttar Pradesh)
Partnership Firm

Address for service in India/Attorney address:
ATUL AWASTHI ADV.,
178/116 HAIDER MIRZA ROAD GOLAGANJ, LUCKNOW (NEAR DR. SAFIA HOSPITAL)

Proposed to be Used
DELHI
manufacturing of pasta, macaroni, papad, sewai
B.K.P.K

4329966 24/10/2019

BIJAY KUMAR GUPTA
49/A, Strand Road, Kolkata -700007, West Bengal .
TRADING AS BIJAY KUMAR GUPTA.

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
Spices, Snacks , Pulses, Coffee, tea, cocoa and artificial coffee; pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, preserved herbs; Vinegar, sauces and Ice.
BIRTHRIGHT

4330234  24/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used

DELHI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
SLEXI

4330365 24/10/2019

M/S GODWILL HEALTHCARE MARKETING PVT.LTD.
B-754,HIG,BARRA,UPUDP,KANPUR

Small enterprise [A Company duly registered under the Companies Act]

Address for service in India/Attorney address:
THEKOTTAY
OFFICE NO.406,FOURTH FLOOR,KAN CHAMBER, 14/113,CIVIL LINES,KANPUR-208001

Proposed to be Used
DELHI

FLAVOURED POPCORN, SEASONED POPCORN, CARAMEL COATED POPCORN, CARAMEL POPCORN and SATTU [flour prominently made from roasted gram]
PHAB

4331873  25/10/2019
SIMPL INNOVATIVE BRANDS PRIVATE LIMITED
1201-1204(12th floor) & 1301-1302(13th floor) Elanza Vertex, Bokadev, Ahmedabad, Gujart - 380054

Address for service in India/Attorney address:
PRIYANSHU RAJIV
No. 35, 10th A Main, 2nd Main, Prakruthi Township, Horamavu Agra Road, Bangalore - 560043

Used Since: 24/07/2019
AHMEDABAD
High protein cereal bars.
PREM SAGAR
4331892   25/10/2019
DINESH KUMAR S/O. PRAHLAD RAJ
TRADING AS M/s. D.J. PACKERS & MOVERS AT- MAIN MARKET, SHAHJHANPUR, ALWAR, RAJASTHAN
Proprietorship Firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
Tea, Rice, Namkeen, Salt, Spices, Cumin Powder, Dried Cumin Seeds, Aniseed, Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Sugar, Celery Salt, Poha, Papad.
4332386  26/10/2019
THEOCOM FOOD PRODUCTS PVT LTD
Sr. no 125, Flat no. 301, Shreyas Garden, DSK Road, Dhayari, Pune - 411041
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Chocolate, chocolate mousses, chocolate-based beverages
4332547    28/10/2019
JAYANT SNACKS AND BEVERAGES PVT. LTD
N.H-8/B, KOTHARIYA RING ROAD, SURVEY NO.221/PAIKY, OPP. BANSIDHAR WEIGH BRIDGE, 8-MEERA UDHYOG, RAJKOT-360003 GUJARAT INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.

Proposed to be Used
AHMEDABAD
extruded cereal based (wheat, rice, corn, cream and other cereals) garlic based, onion based and potato based dried and fried snack pellets, preparation made flours flour and preparation made from cereal, biscuits, bakery products and confectionery, sauces, poha and chivada, mathiya, khakhara, tea, coffee, cocoa, sugar, sweetmeats, sweet coated snacks, roasted snack, honey and honey based snacks, salt, backing powder, beans, roasted beans, fried beans, tomato sauces, ketchups, seasonings flavorings, and essences for food, spices, papad, semolina, from corn flour falooda, barley oats, corn flacks, flavoured snacks, spaghetti, noodles, macroni and china glasso, arrowroot vermicelli, cereals, vermicelli, flour wheat, rice corn, rams and all cereals flours, starch of tapioca roots, maize starch, corns starch, soya starch, soya powder and made from soybean all products, wafer cream roll water sheet with cream, backed wafer cream products included in class 30.
4332679  28/10/2019
ANKITA SAXENA TRADING AS MUMMALICIOUS
72, Goshala Road, Garudacharpalya, Mahadevpura, Bangalore, 560048
Sole Proprietor
Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
CHENNAI
Cakes, Pastries, cookies and bakery products included in class 30.
4332811    29/10/2019
R. NAGENDRA POOPATHY
Ponram Food Square, NH7,Bangalore Highway, Collectorate Rountana, Dindigul 624005
Single Firm
Address for service in India/Attorney address:
D. BALAGURU
D. Balaguru B.A;B.L; Advocate BaLaw A 901, Radiance Mandarin, 200 Feet Radial Road, Thoraipakkam, Chennai 600097

Proposed to be Used

CHENNAI
Ice Creams, Ice Creams with spices, Ice Creams with Herbs, Ice creams with Fruits, Kulfi, Falooda, Spicy Ice Creams, Herbal Ice Creams, Fruity Ice Creams
NNUTKHATI

4333007  29/10/2019
RAKESH KUMAR GUPTA
1/A/103, ANAND CANARA BANK CHS. LTD, GORASWADI ROAD, MALAD (WEST), MUMBAI – 400064
INDIVIDUAL

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used

MUMBAI
Brittle, Peanut brittle, Rice snacks, Crispbread snacks, Tortilla snacks, Cereal snacks, Granola snacks, Wheat-based snacks, Maize-based snacks, Cheese curls [snacks]
SOUR PUNCH

4333557  30/10/2019

AMERICAN LICORICE COMPANY
1914 Happiness Way, La Porte, IN 46350 U.S.A.

A corporation organized and existing under the laws of the State of Delaware, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since :03/04/2014

MUMBAI

Candy; Sugar confectionery.
4333558   30/10/2019
AMERICAN LICORICE COMPANY
1914 Happiness Way, La Porte, IN 46350 U.S.A.
A corporation organized and existing under the laws of the State of Delaware, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :03/04/2014

MUMBAI
Candy; Sugar confectionery.
Proprietorship

Address for service in India/Airents address:

MOHAMMED HUSSAIN S.
45/1, NOOR MAHAL, SIVARAM NAGAR, 2ND CROSS, SUNGAM, RAMANATHAPURAM, COIMBATORE-45.

Proposed to be Used

CHENNAI

Idli Dosa batter, Rice Flour
Trade Marks Journal No: 1928, 18/11/2019 Class 30

4334201 31/10/2019
MR. CHOTHARAM KHIMAJI MALI
173, SHAH STREET, NEAR POST OFFICE, PARIA, TAL: PARDI, DIST: VALSAD, PIN-396145, GUJARAT
An Indian National

Address for service in India/Attorney address:
SHUMANTO GUPTA
38A, NARSINGHA AVENUE, KOLKATA-700 074

Proposed to be Used
AHMEDABAD
Khakhra, Namkin, Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
24 MANTRA
4334208  31/10/2019
SRESTA NATURAL BIO PRODUCTS PVT LTD
H.No.8-2-468/A/1, 2nd & 3rd Floors, Road No.5, Banjara Hills, Hyderabad - 500 034 (TS), India.
Body Incorporate
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P).
Used Since: 06/05/2005
To be associated with:
2477566, 2477567, 3918867
CHENNAI
PROCESSED FOOD, SUGAR, JAGGERY, SALT, BLACK PEPPER POWDER, CHILLY POWDER, CINNAMON POWDER,
CORIANDER POWDER, CUMIN POWDER, DRY GINGER POWDER, FENUGREEK POWDER, TURMERIC POWDER,
BLACK PEPPER, CARDOMOM, CINNAMON, CLOVES, CORIANDER SEED, CUMIN, FENNEL, FENUGREEK, RICE,
MILLETS, WHEAT, GINGER GARLIC PASTE, TEA, MUSTARD, WHITE SESAME, CORN FLOUR, GRAM FLOUR, SORGHUM,
CASHEW COOKIES, BARLEY FLAKES, CORN FLAKES, HONEY, ICE CREAMS, SAGO, SAFFRON FOR SEASONING,
YEAST, SUGAR, TAPIoca, TREACLE, BAKING POWDER, COOKIES, CHOCOLATES AND CHOCOLATE ARTICLES, CORN
FLAKES, CAKES, PASTRIES, BISCUITS, EDIBLE ICES, ESSENCES FOR FOOD STUFFS, VERMICELLI, MACARONI,
PASTA, PIES, TURMERIC FOR FOOD, TARTS, PIZZAS AND BREAD ROLLS, SPICES, FLOURS, FOOD PRODUCTS
INCLUDING SNACK FOODS, PREPARATIONS MADE OF FLOURS AND CEREALS, TEA, COFFEE, NAMKEENS,
CONFECTIONARIES, HONEY CEREALS, SALT, MUSTARD, VINEGAR, SAUCES, CHOW CHOW, FLAKES, GINGER AND
PEPPER.
SALEEM AHMED SHAikh
Prabhakar Nivas-4, Dev Shetty Chawal, Amrut Nagar, Mumbai, Ghatkopar West-400086, Maharashtra, India
Individual

Address for service in India/Agents address:
ANKIT SETHI
218, 3-B, Mittal Industrial Estate, Marol, Andheri East, Mumbai-400059.

Proposed to be Used
MUMBAI
Bread, pastries and confectionery; cakes; chocolate; ice cream covered under class 30
SHYJU M / BYJU M
S/O: T BALAN, SREEVALSAM, PANUNDA, ERUVATTY P O, ERUVATTI, KANNUR, KERALA- 670642
THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices, Sugar decorations for cakes, Ice cream cakes, Chocolate cakes
4335593   01/11/2019
SUDHAKAR GOPINATH SOMVANSHI, TRADING AS SANTAJI ENTERPRISES.
Proprietor- Indian National.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Mukhwas [mint for mouth and breath freshening]; paan masala [as mints for breath freshening]; breath mint for use as a mouth and breath freshener; mints for breath freshening, Pan masala [as mints for breath freshening] being goods included in class 30.
3129025   17/12/2015

MSG ALL TRADING INTERNATIONAL PVT. LTD.
80, EAST AZAD NAGAR, RAGHUBAR PURA ROAD SHAHDARA, DELHI-51
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
K D S CONSULTANTS
G-22/93, SECTOR-07, ROHINI, NEW DELHI-85

Used Since :01/04/2015

DELHI

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANT; ALOE VERA PLANTS AND FLOWER;
FOODSTUFFS FOR ANIMALS, MALT INCLUDED IN CLASS 31.
3442386 26/12/2016
SURESH KUMAR MITTAL
129 B-Block, Sirsa (HAR), Pin-125055
Manufacturer, Trader, Dealer, Distributer, Supplier

Address for service in India/Attorney address:
ANAND SHANKER GUPTA
59 IIND FLOOR KUNDAN NAGAR DELHI 110092
Used Since :02/04/2016

DELHI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt; Oil Cakes including the Cotton Seed Oil Cake, Mustered Seed Oil Cake; Cattle Feed including Khal, Choker, Churi (being foods stuffs for animals); Animal feed preparations, Poultry Feed, Energy Drinks for cattle and animals excluding Mouth Freshener in class 31.
3516306   29/03/2017
GAURAV GRUH UDHYOG ( PROP. MOHD. PARVEZ MOHD. FAROOQUE KALIWALA )
Plot No. 340, Chikhli Layout, Nagpur 440008. Maharashtra. India.
Single Propreitorship Firm

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since :25/09/2009

MUMBAI
BETEL, BETAL PICES, SUPARI, SUPARI (TUKDA), INCLUDED IN THIS CLASS
3541288  03/05/2017
MRS. SARALA RAJENDRAKUMAR JAIN TRADING AS RAJYOG UDYOG
B – 1, Chandralok Park, Chowk No. 1, Govind Nagar, Mumbai Agra Highway, Nashik – 422 009
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2015
MUMBAI
MOUTH FRESHENER & MUKHWAS
Heart & Soil

3760234   21/02/2018
AGRI-PURE NATURAL FOODS PRIVATE LIMITED
S.No. 166, Nanded Phata Pune 411041
Private Limited Company

Address for service in India/Attorney address:
SHUKLA ABHAY KUMAR KANHIYALAL
D-5-14, Ganga Heights, Pingle Vasti, Mundhwa Road, Pune-411036

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt and all other goods being include in class 31.
3797931  05/04/2018
GHANSHYAM SHARMA PROPRIETOR OF KRISHA MARKETING
NR. CHITI BANG, NR. THAKORBHAI DESAI HALL, LAW GARDEN, AHMEDABAD, GUJARAT. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :14/09/2015

AHMEDABAD
PAN MASALA, CHURAN, PAN PRODUCTS, PAN LEAVES, PAN CHUTNEY, PAN INGREDIENTS, CONSTITUENT OF PAN AND PAN MASALA, MOUTH FRESHENERS, MUKHWAS, SUPARI (BEETLE NUT), BEETLE NUTS, BEETLE NUTS POWDER.
FARMVALE

AMI OIL MILL
PLOT NO. F/2/B/F28B, MOTI TALAV ROAD, KUMBHARWADA, BHAVNAGAR, GUJARAT, INDIA.

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since : 01/01/2014

AHMEDABAD

AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT.
3871174  26/06/2018
JAY BALAJI OIL INDUSTRIES
OPP H.P.PETROL PUMP, JAM-RAJKOT HIGHWAY, TO: FALLA, TAL/DIST: JAMNAGAR, VIA: DHUNVAV,GUJARAT.INDIA
PARTNERSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/04/2015
AHMEDABAD
CATTLE FEED AND POULTRY FEED
3882941  09/07/2018

GOPESH GAGJIBHAI SUTARIYA
A/804, SHAPATH-4, OPPOSITE KARNAVATI CLUB, S. G. HIGHWAY, AHMEDABAD 380015, GUJARAT, INDIA
Individual

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used

AHMEDABAD

Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Raw and unprocessed agricultural, aquaculture, horticultural and forestry products; Raw and unprocessed grains and seeds; Live animals; Foodstuffs and beverages for animals; Organic fresh fruit and vegetables; Organic fresh herbs
3903155  31/07/2018
NAMO BIOPLANTS
Kamala Niwas, Plot No 32, D Lane, Sector 8, Vashi, Navi Mumbai - 400703
Proprietorship

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Plants
3906126  03/08/2018
SAMIR DILIPBHAI RAJANI
"ASHADEEP", SAHJANAND NAGAR MAIN ROAD, GONDAL, DIST:RAJKOT, GUJARAT, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since: 01/01/2018

AHMEDABAD
SUPARI (BETTLE-NUT)
3926401    25/08/2018
RUCHI KHERA
A-704 OMKAR VEDA, PAREL, MUMBAI, MAHARASHTRA - 400012
Individual
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, Santosh Collection, Beside Jai Bharat Restaurant, Kokari Aagar, Naik Nagar, S.M. Road, Antophill Church, Mumbai - 400 037.

Proposed to be Used
MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
3938063  07/09/2018

S S P PRODUCTS
2552/2586, AT & PO. SAwardatal, Chiplun, Dis- Ratnagiri, Sawarda - 415606, Maharashtra State
PARTNERSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
MUMBAI
SUPARI (BETEL NUTS), FRESH BETEL NUTS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MAHARASHTRA..
RUBEEN
3978010  19/10/2018
PANKAJ GAWANDE
M/S SHOBHA BIOTECH PLOT NO: M-105, ADDITIONAL AMRAVATI (NANDGAONPETH) INDUSTRIAL AREA, AMRAVATI - 444901
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MADHU

4044793  03/01/2019
AJITABH KUMAR & PANKAJ KUMAR
AMPC MARKET YARD, TIPTUR-572201, KARNATAKA
JOINT APPLICANT

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
CHENNAI
COPRA
4066193  24/01/2019
CHANDULAL ZAVERCHAND SAVLA
B-502, GREEN ACRE CHS, NEAR OSWAL HALL, KAMATGHAR ROAD, ANJURPHATA, BHIWANDI, THANE – 421305, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.
Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
TABLETS (INDIA) LIMITED
trading as ; TABLETS (INDIA) LIMITED
JHAVER CENTRE NO.72, MARSHALLS ROAD, EGMORE, CHENNAI-600008
MANUFACTURER
A PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
FOOD STUFFS FOR ANIMALS.
4166206 03/05/2019
UP2EARTH FARMS
2 B, NALANDHA APARTMENTS, 5TH STREET, DR. R.K. SALAI, CHENNAI-600 004, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; HYDROPONIC SEEDS; AGRICULTURAL PRODUCTS; AGRICULTURAL SEEDS; TREES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
aRBCe

4168743  06/05/2019

VETOQUINOL INDIA ANIMAL HEALTH PRIVATE LIMITED
801, Sigma, Hiranandani Business Park, Technology Street, Powai, Mumbai-400076, Maharashtra, India

Body Incorporate

Address for service in India/Attorney address:

KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Used Since :30/01/2015

MUMBAI

Animal feeds, strengthening animal forage
SHUBHAM PETS
4168884  07/05/2019
TRIYUGI NARAYAN SINGH
S/O RAJ BALI SINGH, H.NO-108, PART 2, DEFENCE ENCLAVE, MOHAN GARDEN, UTTAM NAGAR, WEST DELHI, DELHI - 110059
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
RACHANA NATURAL AND ORGANIC FARMS
4TH FLOOR LOTUS WHC ROAD, PLOT NO.5, GOREPETH LAYOUT, NAGPUR-440010
PARTNERSHIP FIRM

Address for service in India/Agents address:

VIRAJ TAKSANDE
BLOCK NO.2, UNIVERSAL REGENCY APARTMENT, WARDA ROAD, SOMALWADA, NAGPUR-440025.

Used Since: 01/01/2019

MUMBAI
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHAKTI VARDHAK HYBRID SEEDS PVT. LTD.
97-98, NEW RISHI NAGAR, HISAR, HARYANA.

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/04/2014

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4171001 08/05/2019
PONNER OIL & FOODS PRIVATE LIMITED
16/5 TITAN TOWNSHIP, MATHIGIRI, HOSUR, 635110
THE TRADE MARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4175422  14/05/2019
PUSPALATA PANDA
B-29, Sidhi Vihar, Jagamara, Near Krishna Garden, PO. Khandagiri, Bhubaneswar-751030, Odisha
individual

Address for service in India/Attorney address:
RAJNEESH SOOD
B-82, 1IND FLOOR NARAINA VIHAR NEW DELHI-28

Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products, unprocessed cereals and grains
4307864  30/09/2019
ECN HI-TECH AGRI PRIVATE LIMITED
trading as ;ECN HI-TECH AGRI PRIVATE LIMITED
NO. 60, AGRAHARAM, NANGAVARAM, KULITHALAI TALUK, KARUR DISTRICT, TAMILNADU - 639 110
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Used Since :17/03/2017
To be associated with:
3890852
CHENNAI
MANUFACTURING OF AGRICULTURE AND HORTICULTURE PRODUCTS
YATIKA FARMS & PLANTATION LLP
G-10, Raheja Centre, Nariman Point, Mumbai - 400021
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
MR. RAMESHCHANDRA CHAMANLAL DASADIYA
1404, RADHE TENAMENT, SARDAR ROAD, OPP. TIRUPATI SCHOOL, SURENDRAD NAGAR-363001
INDIVIDUAL

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
EDIBLE LIME - INCLUDING IN CLASS-31

Transliteration: PARELIME PARCEL LABEL IT CONSIST WITH UNDERLINE, IT IS PRESENTED IN GUJARATI LANGAUGE
4314456  07/10/2019
RAMAN CHAURASIYA
IN FRONT OF SARAI SABJI MANDI ROAD, BANDA, UTTAR PRADESH- 210001
PROPRIETOR OF NAINA ENTERPRISES

Address for service in India/Attorney address:
HIMANSHU VERMA
931 sector a pocket b and c vasant kunj new delhi 110070

Proposed to be Used
DELHI
Betel nuts, fresh
SABAH YADAV
185, CARIAPPA MARG, SAINIK FARM, NEW DELHI, SOUTH DELHI, DELHI - 110 062
INDIVIDUAL

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.

Proposed to be Used
DELHI
FOODSTUFFS FOR ANIMALS
RASBIHARI

4315944   09/10/2019
PARIKSHIT RAMKISHOR SARDA TRADING AS M/S. SHRI RASBIHARI OIL INDUSTRIES
2ND FLOOR, SARDA COMPLEX, GANJ WARD, CHANDRAPUR, MAHARASHTRA
A PROPERITORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since : 03/04/2018

MUMBAI
OIL CAKE
4317242  10/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
4318295  11/10/2019
SHAHI AGRO INDUSTRIES PRIVATE LIMITED
1-949/61/27 HASAN COTTAGE, RAHAMAT NAGAR, GULBARGA, KARNATAKA- 585102
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
4319763  14/10/2019
ISF CHITIN AND MARINE PRODUCTS LLP
trading as ;ISF CHITIN AND MARINE PRODUCTS LLP
DOOR NO. 10/332, KANNAMALY P.O. KOCHI - 682008 KERALA,INDIA.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Attorney address:
B. KARTHIK ADVOCATE
22, 3rd CROSS STREET, SRINIVASAPURAM, KORATTUR, CHENNAI - 600076

Proposed to be Used
CHENNAI
CATTLE FEED
4320455   14/10/2019
SANJAY AGARWAL PARTNER OF M/S JUGAL KISHORE SHYAM LAL
A-88,RAJDHANI KRISHI MANDI, SIKAR ROAD, JAIPUR
PARTNERSHIP FIRM
Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N,J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHEME, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
WHEAT, GRAINS (CEREALS), GRAINS (SEEDS), NUTS (FRUITS), OATS, GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; AND FLOWERS; FOODSTUFFS FOR ANIMALS; MALT.COCOCONUTS, INCLUDED IN CLASS 31.
METROMXX

4320881  15/10/2019

METRO MILK PRODUCTS LIMITED trading as ;METRO MILK PRODUCTS LIMITED
C-44, SPORTS & SURGICAL COMPLEX, KAPURTHALA ROAD, JALANDHAR CITY, PUNJAB STATE, INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
BOMBAY TRADE MARK CO.
NEW RAILWAY ROAD, JALANDHAR CITY, PUNJAB STATE.

Proposed to be Used
DELHI

CATTLE FEED AND OTHER FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS 31.
NQ Agrico
4322627  16/10/2019
NASIR ABBAS TAMBOLI
B4, ROYAL CITY, SHINOLI, TAL- AMBEGAON, PUNE, MAHARASHTRA - 410516
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
RESPIMUNE

4323488    17/10/2019
AJESH KUMAR SHARMA
House No. 2C/962A, JAIN COLLEGE ROAD, DAYAL COLONY
Proprietor

Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH

Proposed to be Used
DELHI

In respect of Cattle Feeds, Animal Feed Preparations, Mixed Animal Feed, Formula animal feed, animal foodstuffs derived from hay included in Class-31
NEPHROFIT
4323489  17/10/2019
AJESH KUMAR SHARMA
House No. 2C/962A, JAIN COLLEGE ROAD, DAYAL COLONY
Proprietor
Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH
Proposed to be Used
DELHI
In respect of Cattle Feeds, Animal Feed Preparations, Mixed Animal Feed, Formula animal feed, animal foodstuffs derived from hay included in Class-31
ABIOTIC-FS
4323492  17/10/2019
AJESH KUMAR SHARMA
House No. 2C/962A, JAIN COLLEGE ROAD, DAYAL COLONY
Application
Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH
Proposed to be Used
DELHI
In respect of Cattle Feeds, Animal Feed Preparations, Mixed Animal Feed, Formula animal feed, animal foodstuffs derived from hay included in Class-31
HAEMATIC

4323493   17/10/2019
AJESH KUMAR SHARMA
House No. 2C/962 A, Jain College Road, Near Modern Public School, Dayal Colony
Proprietor

Address for service in India/Attorney address:
MOHD SALMAN
4/121, PAHASU HOUSE, CIVIL LINES, ALIGARH

Proposed to be Used
DELHI

In respect of Cattle Feeds, Animal Feed Preparations, Mixed Animal Feed, Formula animal feed, animal foodstuffs derived from hay included in Class-31
4324485   18/10/2019
RAWIA INTERNATIONAL HEALTHCARE PRIVATE LIMITED
112/A, Rizvi Chamber, Jain Mandir Marg, Hill Road, Bandra (West) Mumbai-400050, Maharashtra
Company incorporated under Indian Companies Act
Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Seedlings and seeds for planting; Seed germ
KINSMITH
4325481    19/10/2019
SAVA HEALTHCARE LIMITED
SAVA HOUSE, 3RD FLOOR, LALWANI PLAZA, WING - B, OFF NEW AIRPORT ROAD, VIMAN NAGAR, PUNE-411014,
MAHARASHTRA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603
Proposed to be Used
MUMBAI
PET FOODS.
KAYNA

4325522    19/10/2019

SMT. KAMLESH RANI PROPRIETOR OF M/S KAYNA INDUSTRIES
DHURI ROAD, VILLAGE RATOLAN, MALERKOTLA, PUNJAB.

INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2019

DELHI

CATTLE FEED.
FRONBIS

4328060  22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India
Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001
Proposed to be Used
DELHI
Raw and unprocessed grains and seeds; Fresh fruits and vegetables;
PRIYARAM

4329512   23/10/2019
NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt.
BIRTHRIGHT

4330235  24/10/2019

DS INNOVATIVE PRODUCTS LLP
4828/24, plot no. 2 G/F Basement, Ward no. XI, Daryaganj, Delhi 110002
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting;
NOVAMOLD P 50

4331009  25/10/2019
CAMLIN FINE SCIENCES LIMITED
F-11 AND 12, WICEL, OPPOSITE SEEPZ MAIN GATE, CENTRAL ROAD, MIDC, ANDHERI (EAST), MUMBAI-400 093

Proposed to be Used
MUMBAI
FOODSTUFF FOR ANIMALS
Kamlesh Nursery

4331312  25/10/2019

KAMLESH VERMA

C4/29 Acharya Niketan, Mayur Vihar Phase 1, East Delhi

INDIVIDUAL

Address for service in India/Attorney address:

NITIN SHARMA

D-101, Shyam Park Extn., Sahibabad, Ghaziabad, U.P. - 201005

Proposed to be Used

DELHI

Nursery Plants
VEDA PLATINUM

4332520  27/10/2019
VEDA SEED SCIENCES PRIVATE LIMITED
Dr.No. 6-11-5, Arundelpet 11/2, Guntur-522 002.
Body Incorporate Private Limited

Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
To be associated with:
2687003

CHENNAI
Seeds
4332521   27/10/2019
VEDA SEED SCIENCES PRIVATE LIMITED
Dr.No. 6-11-5, Arundelpet 11/2, Guntur-522 002.
Body Incorporate Private Limited
Address for service in India/Agents address:
G.RAMJI, ADVOCATE
NO.18, JAISANKAR STREET, WEST MAMBALAM. CHENNAI - 600 033.

Proposed to be Used
To be associated with:
2687003
CHENNAI
Seeds
AJAY DEVGAN

4334011  31/10/2019

VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:
4267024, 4325189

MUMBAI

Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
24 MANTRA

4334209  31/10/2019
SRESTA NATURAL BIO PRODUCTS PVT LTD
H.No.8-2-468/A/1/2, 2nd & 3rd Floors, Road No.5, Banjara Hills, Hyderabad - 500 034 (TS), India.

Body Incorporate

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).

Used Since :06/05/2005

To be associated with:
2477563

CHENNAI
WHEAT BRAN, FRESH FRUITS AND AND VEGETABLES; HERBS, GRAINS, BEANS, MAIZE, FRESH PEAS, PEANUTS, WHEAT AND OTHER EDIBLE SEEDS.
Jharoka
4335199  01/11/2019
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens
Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312
Proposed to be Used
CHENNAI
Seeds
Zulfi

4335200   01/11/2019
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens

Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312

Proposed to be Used
CHENNAI

Seeds and agricultural products
5786

4335201  01/11/2019
M/S. TRIMURTI PLANT SCIENCES PRIVATE LIMITED
Flat # 101, 1st Floor, MGR Estates, # 6-3-456/C, Dwarakapuri Colony, Punjagutta, Hyderabad Telangana 500082
A company registered in India by Indian Citizens
Address for service in India/Attorney address:
A. SIVA PRASAD
A. Siva Prasad M.A., LL.B. S/o. A. Gopala Krishna Murthy, Turmella (V), Amarthaluru (M), Guntur Dist., Andhra Pradesh - 522312
Proposed to be Used
CHENNAI
Seeds and Agricultural Products
3125369    14/12/2015
VANESA CARE PRIVATE LIMITED
116 MODEL BASTI,NEW DELHI-110005,DELHI,INDIA
MANUFACTURER AND MERCHANTS
An Indian Company, registered with limited liability, under The Companies Act,1956

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
To be associated with:
1736516

DELHI
Beers; mineral and aerated waters and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
3302355  06/07/2016
CHITTARANJAN PRASAD SINGH
MAHENDRA KUMAR VERMA
trading as ;SHRINE PHARMA
KH.NO. 10/4, GALI NO 14, B-BLOCK, KAMAL VIHAR, BURARI, DELHI 110084
MANUFACTURING & TRADING
Address for service in India/Attorney address:
RAJESH KUMAR ADV.,
F-245, GROUND FLOOR, ST.NO. 14, PANDAV NAGAR, DELHI-110091

Proposed to be Used
DELHI
MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS AND FRUIT DRINKS AND FRUIT JUICES AND SYRUPS. INCLUDED IN CLASS-32
3405338 08/11/2016
SEIKH ABUL HUSSAIN
trading as ;STAR BEVERAGES
VILL. CHANDPUR, P. O. MALANCHA, MAHINAGAR, P. S. SONARPUR, DIST. SOUTH 24 PARGANAS, PIN- 700 145, WEST BENGAL
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :12/08/2016
KOLKATA
PACKAGED DRINKING WATER, MINERAL WATER.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
BMC

3414873  22/11/2016

BAWA MASALA CO PVT. LTD.
G-42, LAWRENCE ROAD, IND. AREA, NEW DELHI-35
MANUFACTURER, MERCHANTS, PACKERS, TRADERS

Address for service in India/Agents address:
The Apex Company
1026/21-23, 1ND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.

Used Since: 01/04/1995

DELHI

JAL JEERA, SARBATS, MINERAL AND AERATED WATER; AND OTHER NON-ALCOHOLIC DRINKS; FRUITS DRINKS AND FRUITS JUICES; SYRUPS AND OTHERS PREPARATIONS FOR MAKING BEVERAGES. FOR SALE IN THE STATE OF DELHI. UNION TERRITORY OF CHANDIGARH, UTTAR PRADESH, UTTRAKHAND, HARYANA AND PUNJAB
3441992    23/12/2016
SIX STAR
GAURAV SAINI
MANOJ KUMAR
H.NO 140/2, BASELWA COLONY, OLD FARIDABAD, HARYANA-121002
MANUFACTURER & TRADER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :20/12/2016
DELHI
MINERAL AND AERATED WATERS
PURIFIC

3473342  03/02/2017

SHRAWAN ARYA.
3507/1, UG, GALI NO.-1, NARANG COLONY, TRI NAGAR, DELHI-110035, INDIA.

MERCHANTS AND MANUFACTURER

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/02/2017

DELHI

Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
ARUNANGSHU MANNA
trading as; ANU AQUA
OFFICE & WORKS: VILL- HOGLASHI, PS: SHYAMPUR, PO: DEULI, HOWRAH-711301,
MANUFACTURER & MERCHANT

Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF WEST BENGAL.
3708158  21/12/2017
AMBA FOODS, THROUGH PROPRIETOR MR. JIGNESH JADAV
AmbH Foods, Simandhar City, Ahmedabad Kalol Highway, Adalaj
Proprietership Firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
II FLOOR, SANGMITRA, OPP. KESHAVBAUGH, ASOPALAV LANE, SATELLITE, AHMEDABAD 380015, GUJARAT, INDIA

Used Since :08/09/2008

AHMEDABAD
Concentrates for making fruit beverages; Sherbets [beverages]; Syrups for making beverages; Syrups for making fruit-flavored drinks; Syrups for making lemonade; And all other items included in class 32
3761543  22/02/2018
MR. SIRAJ MAHOMMADBHAI ADVANI – M/S.LA-JAWAB GRUH UDHYOG
L-114/15, G.I.D.C., CHANDISAR, TAL: PALANPUR - 385510. ( GUJARAT STATE ) INDIA.
Body Incorporate

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :22/12/2010

AHMEDABAD
FRUIT SYRUPS INCLUDED IN CLASS - 32.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LAJAWAB.
M-PRO
3791110  28/03/2018
EMCURE PHARMACEUTICALS LIMITED.
EMCURE HOUSE T-184, M.I.D.C., BHOSARI-411026, PUNE, MAHARASHTRA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
3835086  17/05/2018
MR. HIMANSHU VIJAYKUMAR DADHICH
C/o. Mr. PANKAJ DADHEECH C-24-A, SMS COLONY, SHIPRA PATH, MANSAROVAR, JAIPUR – 302020 (RAJASTHAN)
Individual
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Proposed to be Used
AHMEDABAD
SOFT DRINK, FRUIT BEVERAGES, FRUIT JUICES, SYRUPS, MINERAL AND AERATED WATERS, NON-ALCOHOLIC BEVERAGES IN CLASS 32.
3853745  07/06/2018
URMISHBHAI MAHENDRABHAI SHAH PROPRIETOR OF M/S. SHREYAS TRADING CO.
820, JAINWADI, MANEKCHOWK, AHMEDABAD 380 001, GUJARAT. INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :01/04/2005
AHMEDABAD
SHARBAT, FRUIT DRINKS AND FRUIT JUICES INCLUDING IN CLASS 32
SINDHUJAL

3896118   24/07/2018
KISHORE MANDHYAN
9/2, SINDHU BUILDING, 87, MARINE DRIVE, G ROAD, MUMBAI-400002.
INDIVIDUAL

Address for service in India/Attorney address:
KUSUMAKAR KAUSHIK
610-A, Commerce House, Nagindas Master Road, Fort, Mumbai-400 023.

Proposed to be Used
MUMBAI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES;
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3912856  10/08/2018
VINIT VISHWANATH PATIL
Sankalp, At village Makane, PO Umberpada, Saphale W, Tal & Dist Palghar, Maharashtra 401102
Individual

Address for service in India/Attorney address:
SHIVENDRA SINGH MALIK
Syngience, 156, D J Dadajee Road, Tardeo, Mumbai – 400034, Maharashtra, India.

Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
BISNIRI

3987657  30/10/2018

MR. RAJESH PAWAR PROPRIETOR OF EARTH AQUA ENTERPRISES
1, LIG A - SECTOR RAJEEV NAGAR, BHOPAL, TEHSIL HUZUR, DIST. BHOPAL (M.P.) - 462041

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI

Beers; Mineral and Aerated waters; Fruit Juices; Non Beverages; Non - Soda Water; Flavored Water, Soft Drinks, Sports Drinks, Syrups included in class 32.
Bindu Fizz Jeera Masala

4009585  28/11/2018
M/S. MEGHA FRUIT PROCESSING PVT. LTD.
Narimogaru Post and Village, Puttur Taluk, Dakshina Kannada- 574202
Active

Address for service in India/Attorney address:
VINAYAK KAMATH K.
No.208, 2nd Floor, OmChambers, Bhavanthi street, Mangalore, D.K., Karnataka State.

Used Since: 30/12/2009

CHENNAI
beers; Mineral and aerated waters and other non-alcoholic beverages; fruit drinks and fruit juices and fruit beverages; syrups and other preparations for making beverages; de-alcoholised drinks; beer wort, preparation for making beverages, non alcoholic cocktails, effervescing beverages (pastilles for), essences for making beverages, non alcoholic fruit extracts, fruit nectars, ale, isotonic beverages and isotonic drinks, Lemonades, Malt Wort, Whey Beverages, Vegetable Juices [Beverages]; Nectars, Powders For Effervescing Beverages, Sarsaparilla (Soft Drinks And Beverages), Seltzer Water, Sorbets(Beverages), Table Water.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4063889    22/01/2019
MR. MANOJ UMEDMAL KOTHARI TRADING AS 4K’S FAST FOOD
Rathi Galaxy, Connaught Place, CIDCO Aurangabad -431001
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/01/2018
MUMBAI
FRUIT JUICES
MURUGAN IDLI

4094672  20/02/2019
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/1993

CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
FOREVER MAGIC MANGO

4152171  19/04/2019

FOREVER RETROFIT TECHNOLOGY PRIVATE LIMITED
DAKBUNGLOW ROAD ANVARPUR NEAR BARI MAL GODAM, HAJIPUR, BIHAR 844101

Body Incorporate

Address for service in India/Attorney address:

NAVIN PRABHAT
W-26/F-40, NEAR LABOUR COURT, NAYATOLA, MUZAFFARPUR-842001 (BIHAR)

Proposed to be Used

KOLKATA

mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4161783  30/04/2019
MANIBALAN
MAHA JUICE, NO: 23A, PONDY TO CUDDALORE ECR ROAD, REDDICHAVADY, CUDDALORE TALUK, TAMILNADU 607402
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Proposed to be Used
CHENNAI
Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
360Life
4170036  07/05/2019
SHRI. K.SRIKANTH
Namitha Isle, Ground Floor, D.No.8-2-248/P/A/1/2, Road No.3, Banjara Hills, Behind Chutneys Hotel, Nagarjuna Circle, Hyderabad – 500 082, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
GUPTAS
4171369  09/05/2019
JOGESWAR BEVERAGES
679/2, Thotada Junction, NH-16, Anakapalle - 531 001 (A.P)
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).
Used Since :28/01/1998
CHENNAI
Non-alcoholic beverages including soda and soft drinks
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
DEV
4174897  13/05/2019
M/S DEV PHARMACY PVT. LTD.,
E-17A, Sector-8, Noida- 201 301, Uttar Pradesh.
(A company duly incorporated under Indian Companies Act. 1956)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Proposed to be Used
DELHI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non- alcoholic preparations for making beverages.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4175184  13/05/2019
AMALENDU MUKHERJEE
Dsm -340 DLF TOWER SHIVAJI MARG NEW DELHI 110015
Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices, syrups and other non-alcoholic preparations for making beverages.
TUBA N CO., LTD
A Company incorporated under the Laws of Republic of Korea.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
Fruit nectars, non-alcoholic; Fruit flavored drinks; Beer; Powders for effervescing beverages; Cider, non-alcoholic; Soda pop; Waters [beverages]; Sports ion beverage; Rice-based beverages, other than milk substitutes; Vegetable juices [beverages].
JAISHREE FRUITSIP

4179103  17/05/2019
M/S. MODI GRAH UDHYOG
H.NO. 215, BEHIND KISHORE SAGAR COMPLEX, JAWAHAR ROAD, CHHATARPUR (471001) M.P
Partnership firm registered under Indian Partnership Act, 1932

Address for service in India/Agents address:
SANGEETA SANDEEP PAL
301/B, DEVENDRA SADAN, CHS LTD., NR. RANE HOSPITAL, MAJAS ROAD, JOGESHWARI(EAST), MUMBAI-400060.

Proposed to be Used
MUMBAI
SOFT DRINK
4188083 27/05/2019
AVIVA HEALTHCARE PVT LTD
trading as AVIVA HEALTHCARE PVT LTD
1602 AND 1603, DLH PARK, NEAR MTNL, S.V. ROAD, GOREGAON WEST, MUMBAI 400104, MAHARASHTRA, INDIA

Proposed to be Used

MUMBAI
MINERAL AERATED WATER, WATERS, MINERAL AND NON-ALCOHOLIC DRINKS, SYRUPS AND BEVERAGES, ENERGY DRINK, FUNCTIONAL WATER BASED BEVERAGES(JUICE CONCENTRATE AND VITAMINS), FLAVOURED WATER AND FRUIT JUICE(ADDED VITAMINS AND MINERALS IN CLASS 32
4311280 03/10/2019
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
Trade Marks Journal No: 1928, 18/11/2019   Class 32

GWEILO BEER (HONG KONG) LIMITED
Unit 13, Floor 17, Wah Wai Centre, 38-40 Au Pui Wan Street, Fo Tan, Hong Kong
A company organized under the laws of Hong Kong

Address for service in India/Agents address:
SEN - OBEROI.
A - 18, CHITTARANJAN PARK, NEW DELHI - 110 019.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages; shandy, de-alcoholised drinks, non-alcoholic beers and wines.
4311956  04/10/2019
AFZAL JIKAR BATAVIA
trading as ;MAC JHONS
502, ANJANI PRESIDENCY, BULD-2, NEAR-KANUNGA ESTATE, MIRA RAOD EAST, THATE - 401105
Used Since :31/07/2019
MUMBAI
COCKTAIL AND FRUIT BEERS, MINERAL AND AERATED WATERS, AND OTHER NON ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND INCLUDE IN CLASS 32.
LAISHRAM SHAKHENBA MEITEI
Moreh Ward No. 7, Turelwangma Leikai, Tengnoupal Sub-Division, Chandel, Manipur-795131
Proprietor

Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.

Proposed to be Used
KOLKATA
MINERAL AND AERATED WATERS AND WATER (CARBONATED AND NON-CARBONATED)
4312964  04/10/2019
M/S. S.M. BEVERAGES
NO.3/1, KACHOHALLI, LAKSHMIPURA POST, MAGADI MAIN ROAD, BANGALORE - 560091, KARNATAKA, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used
CHENNAI
BOTTLED DRINKING WATER, WATERS [BEVERAGES]. ESSENCES FOR MAKING FLAVOURED MINERAL WATER, NOT IN THE NATURE OF ESSENTIAL OILS, PREPARATIONS FOR MAKING MINERAL WATER, DISTILLED DRINKING WATER, MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES.
4313898  07/10/2019
HEEREN ADHIKARI
301, AVISHKAR CHS LTD, ERLA BRIDGE, S. V. ROAD, ANDHERI (WEST), MUMBAI: 400058
Address for service in India/Attorney address:
UDAY RAJARAM NAGAP
FLAT NO.402, A WING, HIMGIRI, OM HIMGIRI

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
4314155  07/10/2019
NINE MINE PRODUCTS PVT. LTD.
B /101/1ST FLOOR JAY HAMIRMAL COMPLEX, CHS LTD MAHARANA PRATAP,STATION ROAD, BHAYANDAR (WEST)
THANE-401101
PRIVATE LIMITED
Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
SAINATH CO-OP HSG. SOCIETY LTD., C-I, ROOM NO.24, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400018.
Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES INCLUDED IN CLASS 32
4316012  09/10/2019
KIRITKUMAR VIRAMBHAI PATEL TRADING AS VEER FOOD PRODUCT
H1A-23, SARDAR DHAM, MODHERA ROAD, OPP. MAAN PHARMACEUTICAL, MEHSANA- 384002, GUJARAT, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Proposed to be Used

AHMEDABAD
FRUIT DRINKS AND JUICES, BEVERAGES, PACKAGED DRINKING WATERS, FLAVOURED WATERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC BEVERAGES, SOFT DRINKS, COLD DRINKS, ENERGY DRINKS AND SPORT DRINKS, FRUIT DRINKS AND JUICES
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
4316990  10/10/2019
M/S. TVK BEVERAGES PRIVATE LIMITED
176-A Sindhu Vihar, Jule Solapur, Vijapur Road, Solapur - 413 004.
Body Incorporate
Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAL X LANE, R.N.4, MUMBAI-400004.

Proposed to be Used
To be associated with:
3301618
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
4317033  10/10/2019
TSD ENTERPRISES
13/A, MILAN PARK, KALIANIBAS, BARRACKPORE, NONA CHANDANPUKUR, NORTH 24 PARGANAS, TITAGARH, KOLKATA, PIN:-700122 , WEST BENGAL
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, FRUIT DRINKS AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, BEERS
4318034   11/10/2019
SMT. ANJU GUPTA TRADING AS M/S GIPS INTERNATIONAL,
(Proprietor)

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006

Proposed to be Used

DELHI
Non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; sharbat, syrups and other non-alcoholic preparations for making beverages.
4320623  15/10/2019
BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
trading as : BOUTIQUE SPIRIT BRANDS PRIVATE LIMITED
418, DLF PRIME TOWERS OKHLA PHASE-1, NEW DELHI-110020, INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
YAJUR BHALLA
D-52, PANCHSHEEL ENCLAVE, NEW DELHI-110017

Proposed to be Used
To be associated with:
3865550

DELHI
BEERS, MINERALAND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
FATHIMA K M PROPRIETOR OF FATHIMA INDUSTRIES
AVANEESWARAM ( R S P O ),KUNICCODE,KOLLAM, KERALA - 691508
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Soft drinks
STAR WALKER

4321260    15/10/2019
OM SONS MARKETING PVT. LTD.
40, North Avenue, West Punjabi Bagh, New Delhi - 110026
Private Limited

Address for service in India/Agents address:
AJAY SAHNI.
14/55, PUNJABI BAGH (WEST) NEW DELHI - 110 026.

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Olizwel
4321278  15/10/2019
MAPRA LABORATORIES PRIVATE LIMITED
201, ADHYARU INDUSTRIAL ESTATE, SUN MILL COMPOUND, LOWER PAREL, MUMBAI 400013
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT 1956
Proposed to be Used
MUMBAI
Mineral and aerated waters and other non-alcoholic beverages, fruit beverages and fruit juices, syrups included in class 32.
LANK KANGTHIR
4324813  18/10/2019
RADHEY SHYAM GUPTA
Bokolia, P.O- Bokolia, Dist- Karbi Anglong, Assam-782481
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4326314 21/10/2019

JWEL ALI trading as JWEL ALI
VILL- MIRJATPUR, P.S.-PUKHURIA, DISTRICT- MALDA, PIN- 732204
MANUFACTURER AND MERCHANT

Proposed to be Used
KOLKATA
DRINKING WATER
PALNADU
4326987  21/10/2019
M/S. PROGRESSIVE AGRIEVO PVT LTD
# PLOT NO. 140/A, 3rd FLOOR, HIGH TENSION ROAD, ESWARAPURI COLONY, SAINIKPURI,SECUNDERABAD - 500094,
TELANGANA STATE.,
A PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAIakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used
CHENNAI
NON - ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES, FLAVOURED CARBONATED BEVERAGES, JUICES,
WATERS, NON-ALCOHOLIC BEVERAGES
CHIMERA

4327752  22/10/2019

LEVELUP NUTRITION PRIVATE LIMITED
Door No.1201, “D” Block (TAISHA), AIS Housing Complex, 2nd Main Road Extn., Natesan Nagar West, Virugambakkam, CHENNAI – 600092
Artificial Person

Address for service in India/Attorney address:
GIMMI JOSEPH K., ADVOCATE
# 463,13 TH CROSS,10 TH MAIN, WILSONGARDEN,BANGALORE,560027

Proposed to be Used
CHENNAI

Energy drinks; Soft drinks for energy supply
ODEAR
4328573  23/10/2019
CHANDAN KUMAR GUPTA
RZ-22/94, GALI NO.1, EAST SAGARPUR, NEW DELHI-110046.
PROPRIETORSHIP
Address for service in India/Attorney address:
SAI ASSOCIATES
F-175, 30 FUTA ROAD, KHAJURI KHASS DELHI 110094
Proposed to be Used
DELHI
BEERS, NON-ALCOHOLIC BEVERAGES, MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES, SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES IN CLASS - 32
COPTER 7
4329427    23/10/2019
ADIL MISTRY
Mody Building No. 11, Flat No. 14, 4th Floor, Gamadia Colony, Tardeo Road, Mumbai-400007
Indian National

Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
HEALTIMON
4329490   23/10/2019
SULABH BANSAL TRADING AS HEALTIMON
C/O VISHNU RADHESHYAM BANSAL, AGRAWAL NAGAR BARLAI ROAD, INDORE, MADHYA PRADESH-453771
Single Firm
Address for service in India/Agents address:
SONAM GEDA
G-13, CHETAK CHAMBER, R.N.T. MARG, INDORE-452001 (M.P.)
Proposed to be Used
MUMBAI
JUICES, FRUIT JUICES, ALOE VERA JUICES, MIXED FRUIT JUICES, VEGETABLE JUICES, AND ALL BEING GOODS INCLUDED IN CLASS 32
PRIYARAM

4329513  23/10/2019

NALLAMILLI TATA REDDY

8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India

Individual

Address for service in India/Attorney address:

MADHUSUDAN PUTTA

Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
ALHAMD
4329912    24/10/2019
MR. ASEEL AHMED
M/S KAFSON INDIA MARKETING, B-5/4, MIG DDA FLATS, SARAI KHALIL, DELHI-110006, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SHIVAM REGISTRATION CO.
944/3, 2ND FLOOR, FAIZ ROAD, NAIWALA, KAROL BAGH, NEW DELHI 110005
Used Since :16/11/2011
DELHI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Captain Cook

4331122   25/10/2019
V.N. VENKAT RAO
SRINIVASA TEXTILES, HOTEL DWARAKA BUILDING LAKADIKA POOL, HYDERABAD 500004
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
BREW WAVES

4331709  25/10/2019

SASUTASHI F&B PRIVATE LIMITED
910,NAC MANIMAJRA,CHANDIGARH
PRIVATE LIMITED COMPANY (Body Incorporate)

Address for service in India/Attorney address:
HARSHITA THALWAL
INTEGRUM IP, 191/7, SBP EXTN-III, SECTOR-126, MOHALI-140307, PUNJAB, INDIA.

Proposed to be Used

DELHI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages; Syrups and other non-alcoholic preparations for making beverages
INTRASPORT

4331837   25/10/2019

ADE SYNDICATE LLP
Plot No. 30/1/B, Gat No. 679/2/1, Village Kuruli, Khed, Pune, Maharashtra - 410501
Limited Liability Partnership (LLP)

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Fruit beverages, Mineral water [beverages], Fruit juice, Soft drinks, Coconut water [beverage], Non-alcoholic beverages.
PHAB
4331876  25/10/2019
SIMPL INNOVATIVE BRANDS PRIVATE LIMITED
1201-1204(12th floor) & 1301-1302(13th floor) Elanza Vertex, Bokadev, Ahmedabad, Gujart - 380054
Private Limited
Address for service in India/Attorney address:
PRIYANSHU RAJIV
No. 35, 10th A Main, 2nd Main, Prakruthi Township, Horamavu Agra Road, Bangalore - 560043
Used Since :24/07/2019
AHMEDABAD
Protein-enriched sports drinks
4332823  29/10/2019
ZAINUDDEEN
KANChIKULANGARA HOUSE, ATHANNIKKAL, PONMUNDAM, TIRUR, MALAPPURAM, KERALA-676106
SOLE PROPRIETOR
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
PACKAGED DRINKING WATER, DRINKING WATER, DRINKING MINERAL WATER, DRINKING SPRING WATER,
PREPARATIONS FOR MAKING BEVERAGES, NON-ALCOHOLIC BEVERAGES INCLUDED IN CLASS 32
VARIAR BAKERY

4333110    29/10/2019
O.G. VARIAR & SONS VARIAR BAKERY
NEW NO. 68 & 69, OLD NO. 26 & 25, 12TH MAIN, 2ND BLOCK, RAJAJINAGAR, BENGALURU-560010. KARNATAKA.
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
HAYWARDS 5000
4333519   30/10/2019
ANHEUSER BUSCH INBEV INDIA LIMITED
Unit No 301-302, Third Floor, Dynasty Business Park, B Wing, Andheri Kurla Road, Andheri (East), Mumbai-40005
An Indian Company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :31/12/1983
To be associated with:
436744
MUMBAI
Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages.
AJAY DEVGAN
4334012 31/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since :09/09/2008

To be associated with:
1729550

MUMBAI
Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages
NIFI
NISHAD M.J, PARTNER OF NIFI, A PARTNERSHIP FIRM, MOOLAYIL (H), THEKKUMKARA.P.O, WADAKKANCHERY PIN CODE: 680589, THRISSUR DISTRICT, KERALA STATE, INDIA.

Partnership
Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayenthole, Thrissur District, Kerala, 680003

Proposed to be Used
CHENNAI
NONALCOHOLIC BEVERAGES, MINERAL WATER, AERATED WATER, FRUIT BEVERAGES AND FRUIT JUICE, SYRUPS AND PREPARATIONS FOR MAKING BEVERAGES
2376831 08/08/2012
CHIVAS HOLDINGS (IP) LTD.
111-113 RENFREW ROAD PAISLEY RENFREWSHIRE PA3 4DY UK
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE SAINIK FARMS, N. DELHI - 110 062.

Proposed to be Used
To be associated with:
1643090, 1643091, 1796816, 1834285, 2243720, 2291359, 2350271

DELHI
WINE; SPIRITS LIQUEURS.
2385506   24/08/2012
CHIVAS HOLDINGS (IP) LTD.
111-113 RENFREW ROAD PAISLEY RENFREWSHIRE PA3 4DY UK
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Used Since :29/05/2012

To be associated with:
223527, 2385507

DELHI
WINE; SPIRITS; LIQUEURS.
TITO'S VODKA

2847716  18/11/2014
FIFTH GENERATION INC.
trading as; Fifth Generation Inc.
12101 Moore Road, Austin, Texas 78719, UNITED STATES OF AMERICA
manufacturers, merchants and providers of goods and services,
a corporation organized and existing under the laws of Texas

Address for service in India/Agents address:
ROBIN MARK GROSER
D-1/5, DLF QUTAB ENCLAVE, PHASE-I, GURGON

Proposed to be Used
DELHI
Distilled spirits in Class 33.
PATANJALI YOG GURU SANSTHAAN

3116922  07/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEERS).
3203569  06/03/2016
KISHAN C. MATHHAR
trading as ;RAKSHA BEVERAGES
SURVEY-56, PLOT-14, NEAR JCB SHOWROOM, JAMNAGAR-DWARKA HIGHWAY, SIKKAPATIYA, DIST. JAMNAGAR.
GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
ALCOHOLIC BEVERAGES (EXCEPT BEERS) INCLUDED IN CLASS 33.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word BEST.
3703732    15/12/2017
MR. SHIRISHKUMAR R. SONAVANE
1231/20, Near Panchamukhi Hanuman Mandir, Bagal Chowk, Kolhapur – 416 001
Single Firm
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :27/06/2016
MUMBAI
WHISKY, RUM, BRANDY & ALCOHOLIC BEVERAGES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDIAN.
3923674  23/08/2018
RAJENDRAKUMAR BRIJKISHORE JAISWAL
Om Group Housing Society, Opposite Government Milk Scheme, Murtizapur Road, AKOLA (M.S.) India-444005
PROPRIETORSHIP
Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP.VIDYUT BHAVAN,RATANLAL PLOTS,AKOLA-444005
Used Since :09/07/2018
MUMBAI
Liquor, Including Country Liquor, Included In Class 33
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE TRADE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.DESHI DARU.
**CUPID**

3991767   03/11/2018  
HARSHAD SHASHIKANT JADHAV  
PLOT NO 16, ANKITA BUNGLOW, UDAY NAGAR LANE NO-1, NEAR SWAMI SAMRTH MANDIR, GANGAPUR ROAD, NASIK 422013, MAHARASHTRA.  
Manufacturer  
PROPRIETOR  
Proposed to be Used  
MUMBAI  
WINES, SPIRITS, LIQUORS AND ALCOHOLIC BEVERAGES BEING GOODS INCLUDED IN CLASS 33.
4170648 08/05/2019
KING CAR FOOD INDUSTRIAL CO., LTD.
No. 230, Sec. 3, Roosevelt Road, Taipei, Taiwan, R.O.C.
A Limited Liability Company incorporated and existing under the laws of the Republic of China (Taiwan).

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Whisky; Sparkling wine; Fruit wine; Prepared alcoholic cocktails; Prepared wine cocktails; Alcoholic cocktail mixes; Wine coolers; Gin; Red wine; Grape wine; Rum; Alcoholic beverages except beers; White wine; Vodka; Spirits; Aperitifs with a distilled alcoholic liquor base; Brandy; Wine except beers; Alcoholic drinks except beers; Distilled liquors; Absinthe; Sparkling grape wine; Wine flavoured with coffee; Coffee-based liqueurs; Alcoholic coffee-based beverage.
CHILLUM
4176492  14/05/2019
HARYANA LIQUORS PVT. LTD.
VILLAGE JUNDLA, DISTRICT KARNAL-132036
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
Alcoholic Beverages Except Beers
4311281  03/10/2019
ADITYA VIKRAM MALHOTRA
WHITE HOUSE 1ST FLOOR, GOLF COURSE ROAD, AJMER - 305007
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Alcoholic beverages; Alcoholic preparations for making beverages
4316231    09/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Alcoholic beverages, except beers; alcoholic preparations for making beverages.
4316809  10/10/2019  
NITIN KUMAR  
1/2655, Gali Number 3 Near Ahinsa Vatika, Ramnagar, Loni Road, Shahdara, Delhi-110032  
THE TRADEMARK ACT-1999  
Address for service in India/Attorney address:  
VANCHINATHAN  
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031  
Proposed to be Used  
DELHI  
Alcoholic beverages; Alcoholic preparations for making beverages
GIRIRAJ ENTERPRISES.
MALPANI HOUSE, INDIRA GANDHI MARG, SANGAMNER - 422 605, DIST. AHMEDNAGAR, MAHARASHTRA, INDIA.
A registered partnership firm.
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4320672  15/10/2019
ALLIED BLENDERS AND DISTILLERS PRIVATE LIMITED
394-C, LAMINGTON CHAMBER, LAMINGTON ROAD, MUMBAI-400004
A Company Incorporated under the Indian Companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used
To be associated with:
489582, 863468, 1501160, 3238296

MUMBAI
alcoholic beverages (except beers), wines, spirits and liqueurs; whisky, rum, vodka, gin, brandy, country liquor.
LA CLARTE DE HAUT-BRION
4328898   23/10/2019
DOMAINE CLARENCE DILLON SAS
31 avenue Franklin D. Roosevelt – 75008 Paris, France
a company incorporated under the laws of France
Address for service in India/Attorney address:
RAHUL BERUAR
C-8/8777, Vasant Kunj, New Delhi - 110070
Used Since :28/12/2012
DELHI
Alcoholic beverages, except beers
PRIYARAM

4329514  23/10/2019

NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari, Andhra Pradesh-533342, India

Individual

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Alcoholic beverages, except beers; alcoholic preparations for making beverages.
WILD BERRIES BOTTLING PRIVATE LIMITED
E-16, 16-A and 17, RIICO INDUSTRIAL AREA, SOTANALA, Alwar, Rajasthan, 301701

Address for service in India/Attorney address:
ADITYA PRAKASH
B-2/37, Bharat Vihar, New Delhi-110078

Proposed to be Used
AHMEDABAD

Alcoholic beverages- except beers
4333414  30/10/2019
BONNY BABU
Bonny Babu Vettickal (H), Theyyappara (Po), Kodencherry, Calicut, 673580 (Pin)
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
ALCOHOLIC BEVERAGES, EXCEPT BEERS; ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
Akhnoor

4333510  30/10/2019

DEVANS MODERN BREWERIES LIMITED
Bohri, TalabTillo, Jammu - 180002, Jammu & Kashmir
An Indian Company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI

Alcoholic beverages (except beers).
Devans Akhnoor

4333511  30/10/2019
DEVANS MODERN BREWERIES LIMITED
Bohri, TalabTillo, Jammu - 180002, Jammu & Kashmir
An Indian Company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH Mukherjee ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
To be associated with:
4181121
DELHI
Alcoholic beverages (except beers).
Gianchand

4333512  30/10/2019
DEVANS MODERN BREWERIES LIMITED
Bohari, TalabTillo, Jammu - 180002, Jammu & Kashmir
An Indian Company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
The Savior
4333513  30/10/2019
DEVANS MODERN BREWERIES LIMITED
Bohri, TalabTillo, Jammu - 180002, Jammu & Kashmir
An Indian Company
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Proposed to be Used
DELHI
Alcoholic beverages (except beers).
The Healer

4333515   30/10/2019
DEVANS MODERN BREWERIES LIMITED
Bohri, TalabTillo, Jammu - 180002, Jammu & Kashmir
An Indian Company

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
DELHI
Alcoholic beverages (except beers).
1982664  21/06/2010  
NUR ISLAM  
trading as ; MOUSUMI BIRI FACTORY  
CHHOTO KANKRAMARI , RAGHUNATHPUR, DISTRICT - MURSHIDABAD , PIN - 742223 , WEST BENGAL  
MANUFACTURER & MERCHANT  
AN INDIAN PROPRIETORSHIP CONCERN  
Address for service in India/Agents address:  
BISWAJIT SARKAR, ADVOCATE.  
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.  
Used Since : 16/02/2004  
KOLKATA  
BIRI  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3084224  23/10/2015
MD. SENJARUL HOQUE
trading as ;S.H. BIRI FACTORY
JANATA, 79/B, DDA FLAT, SHATRI PARK, DELHI 110053
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :01/01/1998
DELHI
BIRI INCLUDED IN CLASS 34
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.;1180797.
PATANJALI YOG GURU SANSTHAAN

3116923   07/12/2015
PATANJALI AYURVED LTD
D-38 INDUSTRIAL AREA HARIDWAR-249401
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :31/12/1996

DELHI

TOBACCO; SMOKERS’ ARTICLES; MATCHES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1886633,1915258.
RUPA BIRI
3401424  03/11/2016
INDIRA GHOSH
SIKHA GHOSH
TIRTHARENU GHOSH
ABHRATANU GHOSH
trading as :HINDUSTHAN BIRI MFG.
PATRA MARKET,P.O. KRISHNA NAGAR,P.S. KOTWALI,DIST.NADIA,WEST BENGAL.
MANUFACTURER AND MERCHANT
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Agents address:
D. SEN & CO.
6, OLD POST OFFICE STREET, GROUND FLOOR, CALCUTTA - 700 001.
Used Since :01/04/1993
KOLKATA
BIRI.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "BIRI".
3421197  28/11/2016
VEDANT FASHIONS PRIVATE LIMITED
PARIDHAN GARMENT PARK, 19, CANAL SOUTH ROAD, SDF-1, 4TH FLOOR, A501-502 KOLKATA 700 015, INDIA
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
KOLKATA
TOBACCO; SMOKERS' ARTICLES; MATCHES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LETTER M EXCEPT AS DEPICTED..
3450534    05/01/2017

PRASHANT KUMAR SHAKYA

trading as ;M/s. SHAKYA TOBACCO Co.

296 - MAHAVEER NAGAR, BHARTHANA DISTRICT ETAWAH (UTTAR PRADESH).

MANUFACTURER, TRADER & RETAILER.

Address for service in India/Attorney address:

NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP

Used Since :01/04/2014

DELHI

CHEWING TOBACCO, KHAINI,PAN MASALA, ZARDA, NUS TOBACCO, TOBACCO & TOBACCO PRODUCTS.
3704286    16/12/2017
PAVAN KUMAR CHOPARAMJI GHANCHI AN INDIAN NATIONAL SOLE PROPRIETOR OF PAVAN GROUP OF
INDUSTRIES
KHASRA NO.65, VASA ROAD, ROHIDA TAL-PINDWADA DIST-SIROHI, PIN-307024,RAJASTHAN -INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :23/04/2014
AHMEDABAD
IN RESPECT TO TOBACCO,BIDI, CIGARETTES, CIGARS, AND OTHER READY FOR USE (SMOKING ARTICLES) INCLUDED
IN CLASS - 34
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
RAJATRUSTOM

4148525 16/04/2019

MR. RAJAT KUMAR.
28/2, STREET NO.-14, VISHWAS NAGAR, 60 FEET SHAHDARA, DELHI-110032.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Pan masala [as substitutes for chewing tobacco], Zarda, Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
GAMI
4162314    30/04/2019
M/S. SHRI GAMI INFOTECH PVT. LTD.
101, REAL TECH PARK, 1ST FLOOR, PLOT NO.39/2, SECTOR-30A, VASHI, NAVI MUMBAI - 400703
Body Incorporate

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
4170565  08/05/2019
PRAKASHKUMAR TRIBHOVANDAS THAKKAR
Main Bazar Near HDFC Bank, District, Patan, Harij, Gujurat - 384240
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002
Used Since :19/06/2008
AHMEDABAD
safety matches
4172621   10/05/2019
VIVEK SHARMA S/O SH. SATISH SHARMA
HOUSE NO. B - 424, SAINIK COLONY, FARIDABAD - 121001, HARYANA
INDIVIDUAL

Address for service in India/Agents address:
DEEPIKA TRADE MARKS CO.
32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001.

Proposed to be Used
DELHI
TOBACCO, CHEWING TOBACCO, CIGARETTES, CIGAR, ASHTRAYS, CASES OF CIGAR, CIGARETTES NOT OF
HOLDERS, MATCHES CIGARETTE HOLDERS, TOBACCO PRODUCTS AND OTHER SMOKER ARTICLES GUTKHA, KHAINI,
ZARDA, JAFRANI PATTI AND BIDIES
4178280  16/05/2019
N SANGEETHA
3/143, OZHIYATHUR VILLAGE, NORTH MEDU STREET, THIRUMANI POST, KATPADI, VELLORE - 632202
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers’ articles; Matches
4269724  20/08/2019
SOPARIWALA INDIA LLP
Floor 21st, Plot - 241/242, Nirmal Building, BR Patel Marg, Opp. Oberoi Tower, Nariman Point, Mumbai, Mumbai City, Maharashtra - 400021
A Limited Liability Partnership
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Proposed to be Used
To be associated with:
3965156
MUMBAI
Tobacco; smokers' articles; matches; Cigarettes; electronic cigarettes; cigarette filters; cigarette tobacco; cigarette cases; cigarette holders; liquid for electronic cigarettes; smokers' articles for electronic cigarettes
4269725    20/08/2019
SOPARIWALA INDIA LLP
Floor 21st, Plot - 241/242, Nirmal Building, BR Patel Marg, Opp. Oberoi Tower, Nariman Point, Mumbai, Mumbai City, Maharashtra - 400021
A Limited Liability Partnership
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3965156

MUMBAI
Tobacco; smokers’ articles; matches; Cigarettes; electronic cigarettes; cigarette filters; cigarette tobacco; cigarette cases; cigarette holders; liquid for electronic cigarettes; smokers’ articles for electronic cigarettes
4269726 20/08/2019
SOPARIWALA INDIA LLP
Floor 21st, Plot - 241/242, Nirmal Building, BR Patel Marg, Opp. Oberoi Tower, Nariman Point, Mumbai, Mumbai City, Maharashtra - 400021
A Limited Liability Partnership

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Tobacco; smokers’ articles; matches; Cigarettes; electronic cigarettes; cigarette filters; cigarette tobacco; cigarette cases; cigarette holders; liquid for electronic cigarettes; smokers’ articles for electronic cigarettes
4269727   20/08/2019
SOPARIWALA INDIA LLP
Floor 21st, Plot - 241/242, Nirmal Building, BR Patel Marg, Opp. Oberoi Tower, Nariman Point, Mumbai, Mumbai City, Maharashtra - 400021
A Limited Liability Partnership

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Tobacco; smokers' articles; matches; Cigarettes; electronic cigarettes; cigarette filters; cigarette tobacco; cigarette cases; cigarette holders; liquid for electronic cigarettes; smokers' articles for electronic cigarettes
4269728  20/08/2019
SOPARIWALA INDIA LLP
Floor 21st, Plot - 241/242, Nirmal Building, BR Patel Marg, Opp. Oberoi Tower, Nariman Point, Mumbai, Mumbai City, Maharashtra - 400021
A Limited Liability Partnership

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Tobacco; smokers' articles; matches; Cigarettes; electronic cigarettes; cigarette filters; cigarette tobacco; cigarette cases; cigarette holders; liquid for electronic cigarettes; smokers' articles for electronic cigarettes
4315734  09/10/2019
MR. AJAY DIXIT PROPRIETOR OF RECKON CHEMICALS
S/N,25/2/5/2, KUMEDI GAON SEC-F NEAR MR 10 ROAD, INDORE NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :08/07/2018
MUMBAI
Tobacco and tobacco substitutes,cigarettes and cigars,electronic cigarettes and oral vaporizers for smokers,smokers' articles,matches.
DEEPiKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
4321800  16/10/2019
KRUNAL B. GARACHH
trading as KEYUR TOBACCO
PAROT SHERI, KULAVAD-SHILA, KALAVAD, JAMNAGAR, GUJARAT.-361160
Proposed to be Used
AHMEDABAD
TOBACCO
DEOLI

4327886  22/10/2019

MIZANUR ALAM TRADING AS SUMAN TRADING CO.
A proprietorship firm.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA
Manufactured tobacco, raw tobacco, tobacco, smokers’ articles, matches, cigarettes, cigarette accessories including cigarette holders, cigars, cigarillos, cigar accessories including humidors, cigar ashtrays, cigar matches, cigar cutters, cigar cases, cigar holders.
BAHUKA

4327887    22/10/2019

MIZANUR ALAM TRADING AS SUMAN TRADING CO.


A proprietorship firm.

Address for service in India/Agents address:

S. MAJUMDAR & CO.

5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Manufactured tobacco, raw tobacco, tobacco, smokers` articles, matches, cigarettes, cigarette accessories including cigarette holders, cigars, cigarillos, cigar accessories including humidors, cigar ashtrays, cigar matches, cigar cutters, cigar cases, cigar holders.
PRIYARAM

4329515  23/10/2019

NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI
Tobacco and tobacco substitutes; cigarettes and cigars; electronic cigarettes and oral vaporizers for smokers; smokers' articles; matches.
4332115   26/10/2019
PRADEEP KUMAR PROP.OF SHIVA & COMPANY
Gram Jahangeerpur Moosakhiria, Farrukhabad, Musakhina, Uttar Pradesh, 209739
INDIVIDUAL

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
DELHI
BIDI
ONE PLUS (ICYCHILL)

4332167  26/10/2019

NTC INDUSTRIES LIMITED
149, B. T. ROAD, P.O. KAMARHATI, KOLKATA – 700 058, WEST BENGAL
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU,
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/08/2019

KOLKATA
Cigarettes, Manufactured & Raw Tobacco, Safety Matches.
4332168  26/10/2019
NTC INDUSTRIES LIMITED
149, B. T. ROAD, P.O. KAMARHATI, KOLKATA – 700 058, WEST BENGAL
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.
Used Since :01/08/2019

KOLKATA
Cigarettes, Manufactured & Raw Tobacco, Safety Matches.
AJAY DEVGAN
4334013   31/10/2019
VISHAL (ALIAS) AJAY DEVGAN
101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049
INDIVIDUAL
Address for service in India/Attorney address:
JYOTI BANSAL
21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051
Used Since :09/09/2008
To be associated with:
1729552, 4267045
MUMBAI
Tobacco and tobacco substitutes; Cigarettes and cigars; Electronic cigarettes and oral vaporizers for smokers; Smokers' articles; Matches
FORGER

2536774    23/05/2013
AMRIT MACHINE TOOLS PVT. LTD
PLOT NO 423/234 INDUSTRIAL AREA A LUDHIANA PB
SERVICES
A COMPANY DULY REGD. & INCORPORATED IN INDIA UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :10/04/2013
To be associated with:
1742226
DELHI
WHOLESALE, RETAIL, EXPORT, IMPORT, MARKETING, DISTRIBUTION, ADVERTISEMENT, BUSINESS ADMINISTRATION
& BUSINESS MANAGEMENT SERVICES RELATING TO MACHINES & MACHINE TOOLS FOR USE IN INDUSTRIAL
PURPOSE INCLUDING POWER PRESSES, FRICITION PRESSES, KNUCKLE JOINT PRESS, RING ROTTING MACHINES,
ELECTRIC MOTOR, PARTS, FITTINGS AND ACCESSORIES THEREOF INCLUDED IN CLASS 35 FOR SALE IN INDIA & FOR
EXPORT.
2547945  13/06/2013
CLUES NETWORK INC.
CARLOS F ROMERO 37529 SUMMER HOLLY COMMONS FREMONT CALIFORNIA 94536 UNITED STATES
SERVICE PROVIDER
Address for service in India/Agents address:
VUTTS & ASSOCIATES
Used Since : 05/09/2011
DELHI
SERVICE PROVIDER AS OFFERING A MARKETPLACE FOR SALES OF ELECTRONIC ITEMS AND ELECTRICAL ITEMS,
APPARELS, GARMENTS, WATCHES WITH SERVICES OF ADVERTISING, BUSINESS MANAGEMENT, BUSINESS
ADMINISTRATION FOR ONLINE TRADING & MARKETING PLATEFORM INCLUDED IN CLASS 35
FUTURE RETAIL LIMITED.

Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai-400 060 Bangalore-560068

GOODS AND SERVICE PROVIDER

Address for service in India/Attorney address:

KRISHNA & SAURASTRI ASSOCIATES LLP,
74-F, VENUS, WORLI SEA FACE, MUMBAI 400 018

Used Since: 17/02/1997

CHENNAI

WHOLESALE AND RETAIL SERVICES RELATING TO OFFICE EQUIPMENTS, MEDIA/ACCESSORIES, HOUSEHOLD ELECTRICAL PRODUCTS, HOME DECORATION, SPORTS GOODS, LUGGAGES, LEATHER GOODS, GENERAL GROCERY, DAIRY, FROZEN &amp; BAKERY, FRESH GREEN VEGETABLES, FRUITS, DRY FRUITS CONFECTIONERY, BEVERAGES, WINES &amp; SPIRITS; OPERATING REALTIL STROES, SUPERMARKETS AND HYPERMARKETS; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSE;
2945990  21/04/2015
ASHUTOSH TEKRIWAL
RADHA AGRAWAL
trading as ;SHREE RADHE SHYAM TRADING CO
C/O ARUN KUMAR SINHA,NEAR MEENAKSHI APPARTMENT,NAYA TOLA,KUMHRAR,PATNA 800026,BIHAR
SERVICES
A PARTNERSHIP FIRM.
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/03/2015
KOLKATA
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops Including Services Relating To Distribution, Trading And Marketing Of cosmetics; Baby Products, Tissue Papers; Napkins; Wipes; Baby Soaps, Shampoos, Creams, Powder, Oils; Disposable Baby Diapers; Pant-Type Diapers, Adult Diapers; Bibs; Feeding Bottles; Nipples; Baby Prams & Furniture, Tissues Of Cloth, Towels, Pillows, Readymade Garments, Hosiery, Boots, Shoes And Slippers games And Playthings; Toys; Bottles, Brushes, Combs flasks.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MOTHER*S Choice EXCEPT AS DEPICTED..
ROSSO BRUNELLO

2982329  11/06/2015
SAHIL MALIK
trading as ;ROSSO BRUNELLO
D-39, GULMOHAR PARK, NEW DELHI 110049
SERVICE PROVIDER

Address for service in India/Attorney address:
YASHMI SEHGAL
A-33, NIZAMUDDIN EAST, NEW DELHI-110013
Used Since :27/11/2009

To be associated with:
2269505, 2982330, 2982331

DELHI
MARKETING, DISTRIBUTION, RETAIL, WHOLESALE, TRADING, ADVERTISEMENT AND EXPORT SERVICES PERTAINING TO FOOTWEAR, GARMENTS, LEATHER AND IMITATIONS OF LEATHER AND GOODS MADE OF THESE MATERIALS, PERFUMES, GOGGLES, WATCHES AND OTHER GOODS RELATED THEREOF
COLUMBUS

2988751  18/06/2015
AEGIS TRADEMARKS BV
Moermanskkade 85, NL-1013 BC, Amsterdam, The Netherlands
Manufacturers, Merchants and Service Providers

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Proposed to be Used
DELHI
Advertising; advertising agency services; online advertising services; social media advertising services; digital advertising services; pay per click advertising; search engine optimisation; creating advertising material; dissemination of advertising material (tracts, prospectuses, samples); rental of advertising material, updating of advertising material; dissemination of advertisements; outdoor advertising; business management assistance; efficiency experts; business information; business organization consultancy; market surveys, analysis and research; marketing research and consulting, namely, in targeting specific markets; mailing list preparation services; data compilation and systematization in a database; direct and indirect marketing of goods and services for others; negotiation concerning business deals; statistical data processing assistance; business management assistance; research on the econometric effectiveness of advertising; research for business purposes; professional business consulting; computer file management; organization of exhibitions for commercial and promotional purposes; economic forecasts; radio advertising, television advertising; production of video and audio recordings for advertising purposes; creating blogs, videos, apps, games and press releases for advertising purposes; compiling of statistics; newspaper subscription services for others; marketing research using quantitative and qualitative research methods; media buying and planning; product launches; information, advisory and consultancy services relating to the aforesaid services
BFR BIG FAST RESULTS
3005063    10/07/2015
BFR INSTITUTE SENDIRIAN BERHAD
MSC MANAGEMENT SERVICES SENDIRIAN BERHAD UNIT C-1-15, SME TECHNOPRENEUR CENTRE 2, 2260 JALAN
USAHAWAN 1, 63000 CYBERJAYA SELANGOR, MALAYSIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
LINK LEGAL INDIA LAW SERVICES
1ST FLOOR, CENTRAL WING, THAPAR HOUSE, 124, JANPATH, NEW DELHI 110001
Used Since: 21/11/2011
To be associated with:
3005051, 3005055, 3005059
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDED IN CLASS 35.
3012580    18/07/2015
ADINATH CHICKEN & EGGS TRADING CO
Survey no. 76/8, Adinath Niwas, 2nd Floor, Jagtap Nagar, Wanwadi, Pune-411040 Maharashtra, India
Service Provider
Address for service in India/Attorney address:
WAGHMARE DHANAJI LAXMAN
C/o Sharad Madake, 501, Vakil Nagar, Erandwane Pune-411004
Used Since :01/04/2015

MUMBAI
Trading & retail stores of Live Poultry chicken, eggs & eggs for hatching, fertilized, Chicken and Chicken meals; meat & meat meals; chicken platter; meat platter; meat, fish, poultry and game; meat extracts, poultry supply chain being services included in class 35
SSA INTERNATIONAL LIMITED
Unit No.306-308, Square One Mall, G-2, District Centre, Saket, New Delhi - 110 017.
SERVICE PROVIDERS
A company incorporated under Indian Companies Act
Address for service in India/Attorney address:
LEX FONS
1/B STREET NO -4 EAST GURU ANGAD NAGAR DELHI 110092
Used Since :01/05/1995
DELHI
MARKETING, TRADING, DISTRIBUTING, ADVERTISING, EXPORTING, WHOLESALE, RETAIL OF RICE, PULSES, AATA AND OTHER RELATED GOODS
3057369  17/09/2015
PANWORLD BOOKS PVT.LTD.
B-300 OKHLA INDUSTRIAL AREA, PHASE 1 NEW DELHI 110020
SERVICE PROVIDER

Address for service in India/Attorney address:
D.S. ASSOCIATES
I-116, SOUTH CITY-II, GURGAON-122002 HARYANA

Used Since : 17/02/2014

DELHI

PUBLISHING OF ADVERTISING CONTENTS/TEXTS, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS; PROVIDING
ADVERTISING, MARKETING AND PROMOTIONAL SERVICES, NAMELY, DEVELOPMENT OF ADVERTISING CAMPAIGNS
THROUGH CABLE TELEVISION BROADCAST, WEB CASTS, RADIO BROADCASTS, NEWSPAPERS, MAGAZINES, ONLINE
BANNERS, OUTDOOR BILLBOARDS, WILD POSTINGS, BUS AND SUBWAY ADS
3106125  24/11/2015
CHANDRA NATH PAUL
trading as; THE TOPCON OPTICS
BHAWANI MARKET, RATHYATRA, VARANASI - 221 010.
SERVICE PROVIDER
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since: 15/01/2010
DELHI
Retailing Of Optical Glasses, Optical Frames, Optical Lens, Sun Glasses, Contact Lens, Lens Cleanser and Optical Glass Cleanser.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CHASHMO. MARK TO BE USED AS SUBSTANTIALLY REPRESENTED.
PATANJALI YOG GURU SANSTHAAN

3116924  07/12/2015
Patanjali Ayurved Ltd
D-38 Industrial Area Haridwar-249401
Service Provider

Address for service in India/Attorney address:
Lalji Advocates
A-48, Yojna Vihar, Delhi-110092

Used Since: 31/12/1996

To be associated with:
1661258, 1886602, 1886604, 1915227, 1915229, 1915259, 3039159, 3039165, 3039168, 3039174

Delhi
Advertising; Business Management; Business Administration; Office Functions; Advertising Related to Ayurvedic Products and Services
3131518  17/12/2015
RAKESH BHATIA
HOUSE NO-668, SHAKTI NAGAR, STREET NO-1, BATHINDA, PUNJAB-151001
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
PURI TRADE MARK CO.
54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003
Used Since :25/11/2015
DELI
SHOWROOMS, OUTLET, TRADING, RETAILING, WHOLE SALE, MARKETING, DISTRIBUTION, IMPORT & EXPORT
RELATED TO WATCHES, CLOCKS AND TIMEPIECES, WATCH STRAPS,ITS PARTS AND ACCESSORIES INCLUDED IN
CLASS-35
3131661 18/12/2015
SRI RAM SWARUP BAJAJ
SRI KRISHNA MURARI BAJAJ
SRI SANDEEP BAJAJ
SRI SACHIN BAJAJ
KISHLAY FOODS PVT.LTD
trading as ;KISHLAY SNACK PRODUCTS
DEWAN PATTY, FANCY BAZAR, GUWAHATI ALSO NH-37, SARUSAJAI, NEAR LOKHRA CHARALI, GUWAHATI - 781 001, ASSAM.
SERVICES
AN INDIAN PARTNERSHIP FIRM.
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :01/09/2005
KOLKATA
Advertising, business management & administration, office function, distribution, marketing, wholesale & retail services of meat, fish, poultry & game, meat extracts, preserved, dried & cooked, fruits & vegetables, jellies, jams, fruit sauces, eggs, milk & milk products, edible oils & fats, Coffee, tea, cocoa, sugar, rice, tapioca, sago, flour & preparations made from cereals, snacks, chowmein, potato chips, sticks & namkeens, bread, biscuits cakes, pastry & confectionery, ices, honey, treacle, yeast baking powder, salt, mustard, pepper, vinegar, sauces, spices, ice.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
M/S. N M CONSUMER PRODUCTS PRIVATE LIMITED

trading as ;M/s. N M CONSUMER PRODUCTS PRIVATE LIMITED

PLOT NO. 76, PROPERTY NO. 19—25, FIRST FLOOR HERITAGE TOWER, NEHRU NAGAR, AGRA (UTTAR PRADESH).
SERVICE PROVIDER.

Address for service in India/Attorney address:
NATIONAL TRADE MARK CO
36- SMT BHAGIRATHI DEVI MARG KHANDRI AGRA 282003 UP
Used Since :14/12/2015

DELHI

ADVERTISEMENT, BUSINESS MANAGEMENT, WHOLESALE AND RETAIL TRADING RELATING TO RICE, CHOCOLATE &
CONFECTIONERY, HAND-BAGS, TRUNKS, TRAVELLING BAGS, SUITCASES, PURSES, POCKET WALLETS, KEY CASES,
BAGS FOR SPORTING GOODS, LEATHERS AND IMITATIONS OF LEATHER, AND ARTICLES MADE FROM THESE
MATERIALS, SHOES, BOOTS, SLIPPER, CHAPPAL, SANDAL, FOOTWEAR, READYMADE GARMENTS AND HEADGEAR,
RO WATER PURIFIER & WATER TREATMENT PLANT.
3149429  03/01/2016
VAIBHAV NARULA.
trading as ; STELLAR MINERALS.
6/5, SHIVAJI NAGAR, GURGAON, HARYANA, INDIA.
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/04/2012
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Chemical Products Used In Industry, Science, Photography, Agriculture, Horticulture, Forestry, Manures (Natural And
Artificial); Fire Extinguishing Compositions; Tempering Substances And Chemical Preparations For Soldering; Chemical
Substances Of Preserving Foodstuffs; Tanning Substances, Adhesive Substances Used In Industry.
3151806  06/01/2016
SANJEET
72 TODARMAL ROAD NEW DELHI 110001
SERVICE PROVIDER
Used Since :01/09/1991
DELHI
ADVERTISING.
3177991  06/02/2016
SH. YOGESH PRAKASH.
DR. LALIT KUMAR SAGAR.
trading as ;FINELIFE PHARMACEUTICAL.
PLOT NO.-I, DEVLOK PHASE-I, SHIMLA BYE PASS, DEHRADUN, UTTARANCHAL, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
AYURVEDIC, MEDICINAL AND PHARMACEUTICAL PREPARATIONS, DIETARY AND FOOD SUPPLEMENTS.
PERIMETERS MEDIA PRIVATE LIMITED
7514, SECTOR -D, POCKET-7, VASANT KUNJ, NEW DELHI-110070.
SERVICE PROVIDER
Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :01/09/2015
To be associated with:
3064744
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
HUBHOPPER
3196703  26/02/2016
PARIJAT INNOVATIONS PRIVATE LIMITED.
trading as ; Parijat Innovations Private Limited.
M-77, 2nd Floor, M Block Market, Greater Kailash Part-II, New Delhi-110048, Delhi, India.
Service Provider.
Address for service in India/Attorney address:
AARYAVARTT
102, 1st Floor, Alliance Tower-II, Savita Vihar, Delhi-110092, India.
Used Since :26/11/2014
DELHI
Advertising, Business Management, Business Administration, Dissemination of Advertising Matter; Rental of Advertising Space; Marketing; provision of on-line marketplace for buyer and seller of goods and service; Sales Promotion for Others; Online Advertising on a computer network; Providing Advertising Space on Internet Websites; Presentation of Goods on Communication Media, for Retail Purposes; providing business information via a web site; Providing business information via the Internet.
APTUS HEALTH

3204295 07/03/2016

APTUS HEALTH, INC.
55 Walkers Brook Drive, Reading, Massachusetts 01867, United States

SERVICE PROVIDER

Address for service in India/Agents address:
ALG INDIA LAW OFFICES.
30 SIRI FORT ROAD, NEW DELHI-110049.
Used Since :17/11/2015

DELHI

DIRECT MARKETING; PROMOTING THE GOODS OF OTHERS, NAMELY, PROVIDING INFORMATION REGARDING DISCOUNTS, COUPONS, REBATES, VOUCHERS AND SPECIAL OFFERS FOR THE GOODS OF OTHERS; PROMOTING THE GOODS OF OTHERS, NAMELY, PROVIDING COUPONS, REBATES AND VOUCHERS FOR THE GOODS OF OTHERS; ON-LINE RETAIL DISTRIBUTORSHIP SERVICES IN THE FIELD OF PHARMACY AND MEDICAL PRODUCTS; MARKETING SERVICES, NAMELY, SAMPLE DISTRIBUTION AND COLLECTION OF DATA ASSOCIATED WITH SAMPLE DISTRIBUTION; COMPUTERIZED ON-LINE ORDERING SERVICES IN THE FIELD OF SAMPLE PHARMACEUTICALS; ELECTRONIC PROCESSING OF ORDERS FOR OTHERS; INVENTORY MANAGEMENT; PROVIDING ON-LINE REGISTRATION SERVICES FOR SAMPLE PRESCRIPTION DRUGS AND INFORMATION IN THE FIELDS OF HEALTHCARE AND PHARMACEUTICAL MANUFACTURING
RAKSHAK

3206151  09/03/2016
R. K. SPORTS PVT. LTD.
trading as ;R. K. SPORTS PVT. LTD.
AVTAR NAGAR, STREET NO.-13, JALLANDHAR-03, PUNJAB, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1981
To be associated with:
409242, 1342993

DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Games and Plaything, Gymnastic and Sporting articles, Cricket Bats, Hockey Sticks, Badminton Rackets, Foot Balls,
Cricket Balls, Hockey Balls And Shuttle Cocks, Hosiery and Readymade Garments, Footwear, Men, Women & Child
Clothing, Ladies and Gents Bag & Purses.
3208569   13/03/2016
HERBAL FITNESS PVT. LTD.
trading as ;HERBAL FITNESS PVT. LTD.
HOUSE NO.-429, LB SOCIETY, SECTOR-49, CHANDIGARH-160047, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :26/08/2013
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer, Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of Ayurvedic, Herbal, Unani Medicines, Medicinal and Pharmaceutical Preparations and Cosmetics.
3233091   11/04/2016
SPICE DIGITAL LIMITED
60-D, Street No. C-5, Sainik Farms, New Delhi - 110 062. Corporate office at S Global Knowledge Park, Plot No. 19A & 19B, Sector - 125, NOIDA -201 301, Uttar Pradesh
Service Providers
An Indian Company Incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :04/09/2015
DELHI
Internet Marketing; Mobile Marketing; Digital marketing; Advertising and marketing services namely promoting the goods, services and brand identity including commercial information of others via digital and online mediums including mobile applications, by means of providing links to mobile applications/websites of others and/or by means of featuring coupons, rebates, vouchers, deals, discounts, offers, surveys, contests and games relating to goods and services of others via such digital and online mediums;

no claim is made to the exclusive right to use “Money and “device of rupees ”, apart from the mark as shown. Mark should be used as whole.
VERDURE INDIA

3257882  12/05/2016
SHASHI BALA SINGH
trading as ;M/S. VERDURE INDIA.
HOUSE NO-717,STREETNO-4,POCKET-I, SECTOR-7, RAMPRASTHA GREEN, VAISHALI, GHAZIABAD,(U.P.)
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/04/2014
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, SERVICES,
SHOWROOMS, SHOPES,WHOLE SALER, RETAILER & MARKETING PRESERVED FOOD INCLUDING FOOD
SUPPLEMENT .
No exclusive rights over the word INDIA.
EASTERN SURGICAL COMPANY

3278347  07/06/2016

SH. RAKESH ANAND.

trading as; EASTERN SURGICAL COMPANY.

3791, DARYA GANJ, DELHI-110002, INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/04/1987

DELHI

Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom and Shops including Services relating to Distribution, Trading and Marketing of
Ayurvedic, Herbal, Unani, Allopathic Medicinal and Pharmaceutical preparations, Cosmetics, Medical, Surgical, Dental &
Veterinary instruments & apparatus (including artificial teeth, limbs, and eyes) Surgical gloves, Veterinary substances,
ostomy pouches, laboratory equipments, orthopedic article; suture materials.
3293568  24/06/2016

KAILASH CHANDRA SONI
trading as ; Praarabdh International
F 7C, Okhla Phase 1, New Delhi-110 020
Service Providers
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used

DELHI
Retail services including online retailing; Bringing together and exhibiting for the benefit of the others of a variety of goods and enabling customers to conveniently view and purchase these goods; providing advertising space to others; trade promotion services; exhibition for trade purposes;
SANWARIYA SELECTION PRIVATE LIMITED
94, G.T. ROAD, (NEAR CHAUDHARY MORE), GHAZIABAD, UP.
SERVICE PROVIDER
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, 1ND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since : 06/05/2013
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDING SERVICES OF EXCLUSIVE WHOLESALE AND RETAIL SHOWROOM SERVICES FOR READYMADE GARMENTS, SAREES, MEN’S, LADIES AND CHILDREN WEARS, PANTS, LEANS, HOSIERY GOODS, KNITTED GARMENTS, SHOES, NECKTIES, SPORTS WEARS AND UNDER GARMENTS INCLUDING LEHNGA CHUNNIS. SHAWLS, STOLES, DUPATTAS, SUITINGS AND SHIRTINGS, SUIT LENGTHS, TEXTILE PIECES, FABRICS, GIFT PACK FABRICS, COATS, ALL TYPE OF SUITS INCLUDING DESIGNER SUITS, SERVANI. DRESS MATERIALS INCLUDING WOOLEN GARMENTS, CLOTHING FOR MEN, WOMEN AND CHILDREN.
PRIVÉ
3313768  19/07/2016
DOCSUGGEST HEALTHCARE SERVICES PRIVATE LIMITED
3rd Floor, Krislon House, Krishnalal Marwah Marg, Sakinaka, Andheri East, Mumbai 400072
Service provider
An Indian Company
Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Ziffi, 3rd Floor, Krislon House, Krishnalal Marwah Marg, Sakinaka, Andheri East, Mumbai - 400072, INDIA
Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions for hygienic and beauty care services
3352220  02/09/2016
GOVIND JAYWANT GARUD
trading as ;EAGLE BIO-SCIENCE
A/P - LONWADI, TAL - NIDHAD, DIST. NASHIK - 422 209 (M.S.)
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
RAVINDRA SURESH DARANDALE
04, Shri Dattakrupa Apt., Plot No.11, Gat No.500/1, Rajya Karmachari Soc., Next to Savarkarnagar, Ashoknagar, Satpur, Nasik-422 012(M.S.)
Used Since :02/06/2012
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS RELATED TO CHEMICALS USED IN AGRICULTURE, HORTICULTURE, FERTILIZER, ORGANIC FERTILIZER, BIO FERTILIZER, PLANT GROWTH REGULATING SUBSTANCE, NUTRIENTS FOR PLANT, PLANT STRENGTHENING PREPARATION
BESTOMAC LIFE SCIENCES
3383955 08/10/2016
SURENDRA SINGH S/O. SH. HEM SINGH
trading as ;BESTOMAC LIFE SCIENCES
B-4, SINGH BHoomI, KHATIPURA, JAIPUR-302012 (RAJ.)
Service provider as
Address for service in India/Agents address:
G. D. Bansal & Associates.
M-118-B, Mahesh Colony, Laxmi Mandir Phatak, Jaipur - 302 015. (Rajasthan)
Used Since : 16/09/2016
AHMEDABAD
WHOLESALE, RETAIL, DISTRIBUTION, EXPORT-IMPORT RELATING TO MEDICINES AND PHARMACEUTICALS PREPARATIONS, AYURVEDIC, MEDICINES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION.
LUXAIRE

3400520  01/11/2016
SMT. NISHA S KUKREJA W/O SHRI. SACHIN KUKREJA
trading as ;Luxaire
7 & 8, T N Somanna Complex, 2nd Cross Gandhi Nagar, Bangalore - 560 009, Karnataka, India
TRADER
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :24/08/2012
To be associated with:
3400519
CHENNAI
Wholesale and Retail Store Services for Lighting & Fans, Online Retail Services for Lighting & Fans, Online Ordering Services, Computerized Online Retail Store Services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3409903  15/11/2016
GAUTAM CHAND JAIN S/O. LATE SH. KANWAR LAL JI JAIN
trading as ;ANIL TRADING COMPANY
N-11, MANDORE MANDI, JODHPUR (RAJ.)
Service provider as
Singal firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/04/2016
AHMEDABAD
WHOLESALE & RETAIL SHOWROOM, DEPARTMENTAL STORE, IMPORT – EXPORT, ONLINE MARKETING, E-COMMERCE, ADVERTISING, BUSINESS MANAGEMENT, OFFICE FUNCTION IN CLASS 35.
3414722 21/11/2016
WHOLESALEBOX INTERNET PRIVATE LIMITED
B-1 CRYSTAL MALL, BANI PARK, JAIPUR- 302016

Service provider as

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :11/09/2015

AHMEDABAD

Advertising, business management, business administration and office functions, on-line trading services to facilitate the sale of goods by others via a computer network and providing evaluative feedback and ratings of sellers' goods and services, the value and prices of sellers' goods, buyers' and sellers' performance, delivery, and overall trading experience in connection therewith; Computerized on-line retail services; On-line retail and wholesale distributorship services featuring general merchandise and general consumer goods in class 35.
3427664  06/12/2016
HARSHVARDHAN KUMAR
trading as ; MAGNUS LIFE SCIENCES
PLOT NO 315, INDUSTRIAL AREA, PHASE-2, PANCHKULA-134109
Advertising, business management, business administration, promotion of brand goods, pharmaceutical, generic medicine, Ayurvedic medicine, medicine equipments, medical services etc.

Address for service in India/Attorney address:
SAHIL GUPTA
BF-102, JANAK PURI, NEW DELHI-110058.

Proposed to be Used
DELHI
Advertising, business management, business administration, promotion of brand goods, pharmaceutical, generic medicine, Ayurvedic medicine, medicine equipments, medical services.
Trade Marks Journal No: 1928, 18/11/2019 Class 35

3429772 09/12/2016

MRS. BABITA ARORA trading as :INDIA HOME FURNISHINGS
C-3, 2ND & 3RD FLOOR, WAZIRPUR INDUSTRIAL AREA, NEW DELHI-110052
SERVICE PROVIDERS
AN INDIAN PROPRIETORSHIP FIRM ACT 1908
Used Since: 31/01/2003

DELHI
TRADER, IMPORTER, EXPORTER, DISTRIBUTER, SERVICE PROVIDER, RETAIL STORE, ONLINE STORE, ONLINE SELLING, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
NO EXCLUSIVE RIGHT OVER THE TERM “INDIA HOME FURNISHING”...
RAVI
3432502  14/12/2016
KISHAN PRASAD
RAVI KUMAR CHAURASIA
DEVENDER KUMAR CHAURASIA
trading as ;K. R. D. INDUSTRIES
4/44, SITE-2, LONI ROAD, MOHAN NAGAR, GHAZAIBAD, UP.
TRADERS, PACKERS & SERVICE PROVIDER
Address for service in India/Agents address:
The Apex Company
1026/21-23, 1IND FLOOR, GARGRENA HOUSE, GALI TELIYAN TILAK BAZAR, DELHI-110 006.
Used Since :01/01/1960
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLE SALE AND RETAILS BUSINESS IN RELATING TO TOBACCO, RAW OR MANUFACTURED, KHAINI, QIWAM, ZAFFRANI PATTI, SADI PATTI, GUTKHA, BIDI, CIGAREETE, CIGAR, HUKKA TOBACCO, SMOKER'S ARTICLES, MATCHES, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIN, SEEDS, PA MASALA, MOUTH FRESHNER, CHATNI FOR PAN, SUPARI, KATHA, LIME FOR PAN, PAN INGREDIENTS, CONSTITUENTS OF PAN, PAN LEAVES & PAN PRODUCTS.
3435973 19/12/2016
VIANET MEDIA PVT. LTD.
trading as ;VIANET MEDIA PVT. LTD.
A-8, GALI NO.-3, BIHARI COLONY, SHAHDARA, DELHI-110032, INDIA.

Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :26/04/2011

DELHI
Dissemination of advertising for others via internet; advertising, marketing and promotion services; sale and rental of advertising space; dissemination of advertising material; electronic & entertainment products, arranging, organising & conducting exhibitions & events featuring a variety of activities for promotional purposes; arranging, organising & conducting exhibitions & events featuring a variety of activities for promotional purposes; services for improving sales & sales conversion; business consultancy services; market research services.
Trade Marks Journal No: 1928 , 18/11/2019 Class 35

ARISON
3437356 20/12/2016
SH. NORATAN MAL LUNIA.
10/7, SUBHASH GALI, VISHWAS NAGAR, SHAHDARA, DELHI-110032, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/04/1998
To be associated with:
2405592
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Distribution, Trading And Marketing,
Mall, Shopping Centre, Departmental Stores, Supermarket, Hypermarket, Management of Business Affairs being services.
3444949   29/12/2016
MAHARISHI AYURVEDA PRODUCTS PRIVATE LIMITED
DGL-121, FIRST FLOOR, DLF, THE GALLERIA, MAYUR VIHAR, PHASE-1, DELHI-110091

Providing Services

Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
E-71, L.G.F., GREATER KAILASH-I NEW DELHI-48
Used Since :01/01/1989

To be associated with:
1561590, 3121138

DELHI
Advertising; Business management; Business administration; Office functions
RADHEY KNIT FAB

RADHEY KNIT FAB
3448088 02/01/2017
RADHEY SHYAM AGARWAL
128/194/7, SBI COLONY, KIDWAI NAGAR, KANPUR
SERVICE PROVIDER

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Bihana Road, Kanpur, 208001, U.P.
Used Since: 01/10/2016

DELHI
RETAIL STORE SERVICES; RETAILING; WHOLESALING AND DISTRIBUTING; DEPARTMENTAL STORES; SHOPPING MALL, SELLING OF CLOTHING INCLUDING SAREES, LEHNGA, DRESS MATERIALS, STITCHED AND UNSTITCHED CLOTHING; ADVERTISING; BUSINESS MANAGEMENT; SHOP & OFFICE FUNCTION; FRANCHISES SERVICES
UNITED CREATION
3449327    04/01/2017
MR. ANUJ JAIN.
trading as ;UNITED CREATION.
IX/6687, JANTA GALL, GANDHI NAGAR, DELHI-110031, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2007
DELHI
KOMICO

3454218  10/01/2017

SH. SANJAY KUMAR AGARWAL,

trading as; MOHIT INDUSTRIAL CORPORATION.

121, 3RD FLOOR, SUMMI HARDWARE MARKET, PHATAK NAMAK, HAUZ QAZI, DELHI-110006, INDIA.

Services

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/01/2017

DELHI

3457719   13/01/2017
SH. SUNIL KHANDELWAL.
trading as ;BEAUTY GALLERY.
B-69, STREET NO.-4, BHAIJANPURA, DELHI-110053, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :07/09/2012
DELHI
Wholesale & Retail Outlets, Showroom And Shops of Cosmetics & Perfumery, Lipstick, Nail Polish, Eye Liner, Lip Pencil, Mascara, Compact, Foundation, Cream, Face Pack, Face Scrub, Under Garments, Soap, Face Wash, Eye Shadow, Sindoor, Bindi, Hair Oil, Hair Gel, Shampoo, Conditioner, Rose Water (For Cosmetics); Lip Gloss; Kajal; Mehandi, Perfume, Bleach Cream, Talcum Powder, Henna Powder, Kumkum; Liquid Kumkum; Innerwear, Chandan Powder (For Cosmetics); Mahavar (Aalta); Wax (Hair Removing); Multani Mitti (For Cosmetics); Hair Colour & Hair Remover.
LADLI

3457722   13/01/2017
CHAND MOHAMMAD.
trading as ;LADLI SEWING MACHINE CO.
H. NO.-1072, GALI NO.-18/5, NEHRU VIHAR, MUSTAFABAD, NEW DELHI-110094, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :24/01/2015
DELHI
SHOPINGLINE

3457723  13/01/2017

SH. RAM KISHORE VERMA.
ZB-30/487, DILSHAD GARDEN, INDUSTRIAL AREA, DELHI-110095, INDIA.

SERVICE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since : 01/04/2016

DELHI

Business Management, Brand Management, Business Administration, Retailing Services, Wholesale & Retails Outlets and
Stores, Showrooms, Shopping Malls, Shopping Centre, Departmental Stores, Supermarket, Hypermarket, Management of
Business Affairs being services included in class 35.
3457744   14/01/2017
SAMEER SHARMA.
trading as ;GLOBAL MEDICARE PHARMA.
PLOT NO.-9/155, 1ST FLOOR, VARDHMAN MARKET, WEST ENCLAVE, PITAMPURA, NEW DELHI-110034, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :30/09/2013
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets
And Shops Including Services Relating To Distribution, Trading, Marketing Of Herbal and Unani Medicines, Medicinal And
Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
3458870    16/01/2017
MIRZA QADIR BAIG.
MIRZA MUJAHID.
trading as ;HUMAN HERBS.
GALI NO.-1, EIDGAH, MORADABAD, U.P.-244001, INDIA.

ADDRESS

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/06/2015
DELHI

Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets
And Shops Including Services Relating To Distribution, Trading, Marketing Of Herbal and Unani Medicines, Medicinal And
Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
PROTOMUST

3458885   16/01/2017
RISHIKESH RAM TRIPATHI
01, BHARVALIYA BUJURG PART, PS-KHORABAR, TEHSIL-SADAR GORAKHPUR-273016, U.P., INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since: 01/01/2017
To be associated with:
3458884
DELHI
Advertising, Business Administration & Business Management Activities, Online Marketing, Wholesale & Retail Outlets And Shops Including Services Relating To Distribution, Trading, Marketing Of Medicinal And Pharmaceutical Preparations, Cosmetics, Dietary Food Supplements, Healthcare Products.
3461389  19/01/2017
SHAILJA PAPERS LTD.
trading as ;SHAILJA PAPERS LTD.
5C/9, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110005, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017
DELHI
Advertising, Business Administration & Business Management Activities, On-Line Marketing, Exporter & Importer,
Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Distribution, Trading and Marketing Of
Paper & Paper Articles, Copier Paper, Cardboard & Cardboard Articles, Printed Matter, Newspapers & Periodicals, Books,
Book-Binding Materials, Photographs, Greeting Cards, Stationery, Artists’ Materials, Paint Brushes, Typewriters & Office
Requisites, Instructional & Teaching Material, Playing Cards & (Printer's) Type.
3469433  31/01/2017
SHOPINOUT SOLUTIONS PRIVATE LIMITED
D-300, NEW ASHOK NAGAR, DELHI-110096.
SERVICES PROVIDER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS. (1) HELP IN THE WORKING OR
MANAGEMENT OF A COMMERCIAL UNDERTAKING, OR (2) HELP IN THE MANAGEMENT OF THE BUSINESS AFFAIRS OR
COMMERCIAL FUNCTIONS OF AN INDUSTRIAL OR COMMERCIAL ENTERPRISE, AS WELL AS SERVICES RENDERED BY
ADVERTISING ESTABLISHMENTS PRIMARILY UNDERTAKING COMMUNICATIONS TO THE PUBLIC, DECLARATIONS OR
ANNOUNCEMENTS BY ALL MEANS OF DIFFUSION AND CONCERNING ALL KINDS OF GOODS OR SERVICES.
MARK SHOULD BE READ AND USE AS A WHOLE.
MARRY COLLECTION
3471665  01/02/2017
JATINDER KUMAR
trading as ; MARRY COLLECTION
539/130D, ST. NO. 7, NEW GANESHPURI, NEW SHIV PURI ROAD, LUDHIANA-141008 (PB.)
SERVICES
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 26/11/2007
DELHI
Advertising, Business, Administration & Management, Wholesale & Retail Outlets, Showrooms including Services relating to Online Sale, Trading, Marketing, Import & Export of Hosiery and Readymade Garments.
3472378  02/02/2017
SH. RAM KUMAR AGGARWAL.
trading as ;LUCKY FASHION WEAR.
X-367, LANE NO.-7, RAM NAGAR, GANDHI NAGAR, DELHI-110031, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2006
DELHI
ASCENT
Priority claimed from 05/10/2016; Application No. : 87193575 ;United States of America
3473502  03/02/2017
SEQUOIA CAPITAL OPERATIONS, LLC
2800 Sand Hill Road, Suite 101, Menlo Park, California 94025, United States of America
Service Providers
A Delaware Limited Liability Company
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Proposed to be Used
DELHI
Business consultation in the field of professional and career development; providing business mentors to professional women; providing online business networking services to professional women; providing career information in the field of professional and career development to women
O.M.D.

Priority claimed from 04/08/2016; Application No. : 87127521 ;United States of America

3474422  03/02/2017

EDITORIAL HOLDING LLC
16027 Ventura Blvd, Suite 301 Encino, California 91436 United States of America

Service Provider

Address for service in India/Attorney address:

PREMSAI CHANDRASEKARAN
D-402, Ranka Corner, 14 Cambridge Road, Halasuru, Bengaluru- 560008, Karnataka

Proposed to be Used

DELHI

Promoting awareness of environmental issues; Promoting public awareness of plant-based eating as a benefit to the planet; Promoting the interests of people concerned with health, community and environmental sustainability issues; Charitable services, namely, promoting environmental awareness to children
3475484  06/02/2017
VIKAS MITTAL
trading as ;VINTEK PHARMACEUTICALS
H.NO.399, SECTOR-10, PANCHKULA ( HARYANA)
Wholesale & retail of Medicines for human purposes, food for babies; Nutritional & dietary supplements for humans, pharmaceutical preparations/tablet/dry syrup/injection/syrup/capsules/ointments/
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore,Panchkula, Haryana-134104
9216333435, rkflaw@gmail.com
Used Since :20/01/2017
DELHI
Marketing, Retail or wholesale of Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary and sanitary preparations and medical supplies
3475617    06/02/2017
INDWAYS GALLANT PVT LTD
trading as ;Indways Gallant Pvt Ltd
Near Shanti Niketan Hata, Bhatta Bazar, PURNEA, Bihar- 854301
Wholesale & retail of Medicines for human purposes, food for babies; Nutritional & dietary supplements for humans, pharmaceutical preparations/tablet/dry syrup/injection/syrup/capsules/ointments/
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore,Panchkula, Haryana-134104
9216333435, rkflaw@gmail.com
Used Since :20/01/2017
DELHI
Marketing, Retail or wholesale of Pharmaceutical tablet/dry syrup/injection/syrup/capsules, pharmaceutical, Nutraceuticals, veterinary and sanitary preparations and medical supplies
Talkit
हर पल your MATE

3476195  07/02/2017
JEEVAN KUMAR AGGARWAL
H NO 1645 OPP. SHIV DHARAMSHALA MOHALLA RAMPURA HISAR HARYANA
SERVICE
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Used Since :10/08/2014
DELHI
ADVTRTISING. BUSINTISS MANAGEMENT, BUSINESS ADMINISTRATION. OFFICE FUNCTIONS. SERVICES,
SHOWROOMS, RETAIEER & MARKETING, ONLINE SALE PURCHASE AND WHOLE SALER, RETAILER OF MEDICINES
AND PHARMACEUTICALS PREPARATIONS, MEDICINES, PHARMACEUTICALS , AYURVEDIC, ALOPATHIC
PREPARATIONS AND SUBSTANCES, FOOD SUPPLEMENTS, PROTIEN POWDER, FOOD FOR BABIES, INJECTION.
SYRUPS, SURJICAL GOODS, HOSPITAL ITEMS, MEDICAL STORES INCLUDED IN CLASS-35.
HOTMAXY
3477463  08/02/2017
SH. SANJAY BISWAS.
SH. SAMIR BISWAS.
trading as; JAI DURGA ELECTRICALS.
SADH NAGAR, PALAM COLONY, NEW DELHI-110045, INDIA.
SERVICE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/02/2017
DELHI
3478432  09/02/2017

RKH AUTOMOBILES PVT. LTD.
trading as :RKH AUTOMOBILES PVT. LTD.
# 580, HUDA, SECTOR-12, PANIPAT-132103, HARYANA, INDIA.
SERVICE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2017

DELHI
SERVICES RELATING TO SALE OF CAR AND THEIR PARTS.
3487185  18/02/2017

PRASHANT SINGH
trading as ;M/S O VERTEQ ENGINEERING

B/1408, ARIHANT ARADHANA, SECTOR-10, KHARGHAR, NAVI MUMBAI, MH-410210

SERVICE PROVIDER

Address for service in India/Attorney address:

SAHIL GUPTA
BF-102, JANAK PURI, NEW DELHI-110058.

Used Since :06/01/2017

MUMBAI
SALES AND MARKETING.
3563086  03/06/2017  
SEAN RETAIL  
517, Chandanbai Lay Out, Medical Road, Untkhana, Nagpur - 440 009 (Maharashtra)  
Partnership Firm  
Address for service in India/Attorney address:  
LAW PROTECTOR  
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.  
Used Since :19/05/2009  
MUMBAI  
Display, Distribution And Supply In The Respect Of Garments And Readymade Garments, Clothing, Retail Chain Stores, Wholesale And Retail Outlets  
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SARTHAK ISPAT PVT. LTD.
A-12/6, Sector-3, Udaya Society, Tatibandh, Raipur - 492 001 (Chhattisgarh)

Proposed to be Used

MUMBAI
Display, Distribution And Supply In The Respect Of Iron & Steel, Retail chain Stores, Wholesale And Retail Outlets
3581808  30/06/2017
NAKRANI HITESH DHANJIHBHI
59,NIJANAND SOCIETY,A.K ROAD,VARACHHA,SURAT:395006, STATE : GUJARAT
INDIVIDUAL
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :15/05/2017
To be associated with:
3581807
AHMEDABAD
wholesale, retail, import-export services related to fabrics, clothing and ready to wear garments.
BY VRIJESH NATURAL

3673708  09/11/2017
VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
201, MIDAS CHAMBERS, OFF. LINK ROAD, ANDHERI WEST MUMBAI – 400053, MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI

RETAIL & E-COMMERCE SERVICES CONNECTED TO FABRICS & READYMADE GARMENTS (CLOTHING)
MAHESHWARI RAVINDRA GOLAKIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF MAHARANI COUTURE
A-803, KRISHNA RESIDENCY, HATHI MANDIR ROAD, NR. SAHAYOG SOCIETY, KATARGAM, SURAT-395004, GUJARAT-INDIA
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
SERVICES RELATED TO SHOWROOM OF DESIGNER CLOTHING IN INCLUDED IN CLASS - 35
3703416   15/12/2017
DEVENDRA SINGH BHADORIYA
Bawadi Bus Stand, Khargone, Madhya Pradesh- 451001
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :07/04/1992

MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to mattresses, pillow, cushions, furnitures, apparatus for cooling, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes, LED light
3714078  28/12/2017
TREASURE JEWELS
105/B, SUPER MALL, NR, LAL BUNGLOWS, C.G.ROAD, AHMEDABAD – 380009. GUJARAT – INDIA.
PARTNERSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
SERVICE RELATED TO SHOWROOM OF WHOLSALE AND RETAIL GOLD JEWELLERY, SILVER JEWELLERY, DIAMONDS, PRECIOUS METAL, PRECIOUS STONES, IMMITATION JEWELLERY. INCLUDED IN CLASS-35
3715936   30/12/2017
MARUTI MICA. AN INDIAN PARTNERSHIP FIRM.
PLOT NO-7, SURVEY NO=88, HADAMTALA IND. ZONE, B/H. SANTOSH PETROL PUMP, N.H.8/B, AT=HADAMTALA, DIST : RAJKOT - 360311. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :26/10/2017
AHMEDABAD
SERVICES RELATED TO SHOWROOM AND DISPLAYING OF LAMINATES, PLYWOOD, TILES, WATER SOLAR HEATERS, BATHROOM ACCESSORIES, SANITARY WARES, KITCHEN UTENSILS, KITCHEN ACCESSORIES, MODULAR KITCHEN, MODULAR FURNITURE, HOME FURNITURE, OFFICE FURNITURE AND BUILDING MATERIALS INCLUDED IN CLASS - 35
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3737745  27/01/2018
ASWINI AGARWAL
E-23 (B), RAMPATH, SHYAM NAGAR, JAIPUR – 302019, RAJASTHAN
INDIVIDUAL

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD

RETAIL STORES, WHOLESALE OUTLETS, ONLINE RETAIL MARKETING, THROUGH WEBSITE & MAIL ORDERS, OF PRECIOUS, SEMI PRECIOUS STONE, DIAMONDS AND JEWELLERY MADE OF GOLD, SILVER AND STUDDED WITH PRECIOUS, SEMI PRECIOUS STONE, DIAMONDS AND OTHER STONES.
SONALI AGRO AGENCIES
3745824 06/02/2018
DINKAR BABURAO THORAT TRADING AS SONALI AGRO AGENCIES
Shop No. 1 & 2, Market Yard Mohol, Tal. Mohol, Dist. Solapur – 413 213
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :15/02/1998
MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF PVC PIPES, DRIP & SPRINKLER, IRRIGATION PRODUCT
SPARASH
3748988  09/02/2018
SANJAY PARASHAR
HE 540, HANUMAN NAGAR EXTN. JAIPUR, RAJASTHAN.
INDIVIDUAL
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
RETAIL STORES, WHOLESAL OUTLETS, THROUGH MAIL ORDERS, CATALOGS, WEBSITES OR TELEVISION SHOPPING PROGRAMMES OF ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Rajasthan only.

3753049  14/02/2018
LATESTLY MEDIA PRIVATE LIMITED
BODY INCORPORATE
Address for service in India/Attorney address:
M/S. V.A. ASSOCIATES
204, Pratik Avenue, 2nd Floor, Nehru Road, Vile Parle (East), Mumbai-400 057.
Proposed to be Used
MUMBAI
Business relating to media management functions, radio broadcast, television broadcast and all agnate and cognate services".
3762011  23/02/2018
MULTITRADE SOFTECH PVT. LTD.
201, ASB SQUARE, OPP. MADHUSUDAN HOUSE, BEHIND GIRISH COLD DRINK, OFF C.G.ROAD, AHMEDABAD - 380 009 - GUJARAT.

Address for service in India/Attorney address:
HEMAL PRAKASHBHAI SHAH
A/702, DHANANJAY TOWER, OPP. SHYAMAL RAW HOUSE, SATELITE ROAD, AHMEDABAD- 380 015, GUJARAT

Used Since: 16/06/2010

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS IN CLASS- 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word MULTITRADE & other descriptive matters.
3762590  23/02/2018
VISHNU KUMAR SHARMA TRADING AS : RAMA TEXTILES
17, VIMAN VIHAR, TOLL TEX, SANGANER, JAIPUR, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used
AHMEDABAD
RETAIL STORES, WHOLESALE OUTLETS, ONLINE RETAIL MARKETING, THROUGH WEBSITE & MAIL ORDERS, OF
READY MADE GARMENT, CLOTHING.
3764926    26/02/2018
SETU DINESH Bhai PATEL
G-1, ASTHA TOWER, OPP SHYAM SATADHAR SOCEITY, NR. KALA SAGAR MALL, GHATLODIA, AHMEDABAD-380061
GUJARAT INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/04/2012

AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
necked HOMME

3764932  26/02/2018

NECKED JEANS PRIVATE LIMITED
01ST FLOOR, NIRANT PARK SOCIETY, OPP. SUBHASH ESTATE, RAMOL, AHMEDABAD - 380001, GUJARAT, INDIA.

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :20/02/2018

AHMEDABAD

ONLINE AND OFFLINE RETAILING, WHOLESALING, TRADING, SHOWROOM, OUTLET, FOR READY MADE GARMENTS. ADMINISTRATING BUSINESS AND OFFICE FUNCTION HANDLING FOR SELLING OF READYMADE GARMENTS.
SHREE GOKULAM PROMISE OF QUALITY
3774053 09/03/2018
M/S SHUKLA DAIRY PVT. LTD.
PLOT NO B 16/2 ROAD NO 12, HOJIWALA INDUSTRIAL ESTATE, SACHIN SURAT -394230 GUJARAT, INDIA
A Company Incorporated Under the Indian Companies' Act
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :27/09/2002
AHMEDABAD
WHOLESALE AND RETAIL OF SERVICES FOR GHEE, BUTTER, MILK AND MILK PRODUCTS, BEVERAGES CONSISTING PRIMARILY OF MILK
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) PROMISE OF QUALITY APPEARING ON THE LABEL / MARK.
3774054  09/03/2018
M/S SHUKLA DAIRY PVT. LTD.
PLOT NO B 16/2 ROAD NO 12, HOJIWALA INDUSTRIAL ESTATE, SACHIN SURAT -394230 GUJARAT, INDIA
A Company Incorporated Under the Indian Companies' Act

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :27/09/2002

AHMEDABAD
WHOLESALE AND RETAIL OF SERVICES FOR GHEE, BUTTER, MILK AND MILK PRODUCTS, BEVERAGES CONSISTING PRIMARILY OF MILK
3774179  09/03/2018
WINMAX CERAMIC PVT. LTD A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
8-A, NATIONAL HIGHWAY, B/H. VARMORA CERAMIC, AT : DHUVA, TAL : WANKANER - 363622. DIST : MORBI.
GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :16/08/2013
AHMEDABAD
SERVICES RELATED TO SHOWROOM, EXPORT, IMPORT, TRADING AND RETAIL, OUTLET ENGAGE TO
SANITARYWARE, BATH ACCESSORIES, SANITARY PRODUCTS, CERAMIC PRODUCTS, CERAMIC TILES, CERAMIC RAW
MATERIALS INCLUDED IN CLASS -35
SUMIT MEHTA
RINKU TEXTILE AGENCY, 6, DERASAR GALI, NEAR JAIN MARKET, PALI, PALI MARVAR-306401, STATE: RAJASTHAN
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since: 13/01/2016

AHMEDABAD

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS

service is restricted in the state of Rajasthan only.
UNITED LIBERTY

3777669  14/03/2018

M/S. LIBERTY LIFESTYLE
G-2353/54, UPPER FLOOR, MILLENIUM TEXTILE MARKET, RING ROAD, SURAT GUJARAT INDIA

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 15/05/2015

AHMEDABAD
WHOLESALE, RETAIL AND IMPORT EXPORT SERVICES OF TEXTILE GOODS, SAREES, DRESSES, READY TO WEAR CLOTHING, YARNS, LACE AND EMBROIDERY
TRING TRING

3781086    17/03/2018

TAHALRAM SINDHI TRADING AS : G.T. MARKETING
C-193, SUBHASH NAGAR, BHILWARA - 311001, RAJASTHAN

PROPRIETORSHIP

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).

Proposed to be Used

AHMEDABAD

RETAIL STORES, WHOLESALE OUTLETS, ONLINE RETAIL MARKETING, THROUGH WEBSITE & MAIL ORDERS, OF MOBILE TELEPHONE STRAPS, MOBILE TELECOMMUNICATIONS HANDSETS, MOBILE PHONES, MOBILE TELEPHONE BATTERIES, MOBILE DATA RECEIVERS, STRAPS FOR MOBILE PHONES, COVERS FOR MOBILE TELEPHONES, BATTERIES FOR MOBILE TELEPHONES, HEADSETS FOR MOBILE TELEPHONES, BATTERY CHARGERS FOR MOBILE PHONES, LEATHER CASES FOR MOBILE TELEPHONES, PROTECTIVE CASES FOR MOBILE PHONES, USB CABLES FOR MOBILE PHONES, CARRYING CASES FOR MOBILE TELEPHONES, HANDS-FREE HEADSETS FOR MOBILE PHONES, GENDER CHANGERS [CABLE ADAPTERS] FOR MOBILE PHONES, CLEAR PROTECTIVE COVERS ADAPTED FOR MOBILE PHONES, DUST PROOF PLUGS FOR JACKS OF MOBILE PHONES, MOBILE TELEPHONE BATTERY CHARGERS FOR USE IN VEHICLES, TEMPERED GLASS SCREEN PROTECTORS FOR SMARTPHONES, SPEAKER.
3783072  20/03/2018
CHANDRESH GIRDHARLAL DHOLAKIA AN INDIAN NATIONAL SOLE PROPRIETOR OF MADHUVAN GOLD ART JUNI BAJAR, PANI DARWAJA ROAD, AMRELI - 365601. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :17/02/2000
AHMEDABAD
SERVICES RELATED TO TRADING, MARKETING & SHOWROOM OF JEWELLERY (GOLD, SILVER, DIAMOND), ORNAMENTS LIKE PRECIOUS STONE, METAL ORNAMENTS INCLUDED IN CLASS-35
SHIVAAY SYNTHETICS
3786842  23/03/2018
OMPRAKASH T. MAHESHWARI AN INDIAN NATIONAL SOLE PROPRIETOR OF SHIVAAY SYNTHETICS
3511, 3512, 3513 SECOND FLOOR, RADHA KRISHNA TEXTILE MARKET, RING ROAD, SURAT. GUJARAT - INDIA.
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Used Since :01/04/2017
AHMEDABAD
SERVICES RELATED TO TRADING, MARKETING & SHOWROOM OF DRESS MATERIAL, TEXTILE GOODS & GARMENTS INCLUDED IN CLASS - 35
DELYBITE
3787566  24/03/2018

DRYKISH FOOD
3011, NEW SARDAR TRADERS MARKET, NEAR SARDAR MARKET, PUNA KUMBHARIYA ROAD, SURAT-395010 GUJARAT INDIA

Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Proposed to be Used

AHMEDABAD
WHOLESALE, RETAIL AND IMPORT-EXPORT OF NUTS, PROCESSED; SHELLED NUTS; FLAVORED NUTS; PROCESSED CASHEWS; ALMONDS, PROCESSED; PROCESSED PISTACHIOS; DATES; PROCESSED PEANUTS; RAISINS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; FARSAN (CEREAL BASED SNACKS); CHOCOLATES; WHEAT-BASED SNACK FOODS, MAIZE-BASED SNACK FOODS, RICE-BASED SNACK FOODS, CORN-BASED SNACK FOODS, SWEETS, COOKIES; BAKED GOODS; CONFECTIONERY
3794350  02/04/2018
PARTH ORNAMENT PRIVATE LIMITED
"PARTH HOUSE", B/H. BHAVANI TEMPLE, MATAVADI, L.H. ROAD, VARACHHA, SURAT-395006, GUJARAT.INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :24/07/2012

AHMEDABAD
WHOLESAILING, RETAILING AND DISTRIBUTING; OFFERING FOR SALES AND SALES OF GOODS IN THE RETAIL AND WHOLESALE TRADE; ESTABLISHMENT AND/OR OPERATION OF RETAIL MAILING; PROMOTING OF THE GOODS AND SERVICES OF OTHERS BY ARRANGING FOR SPONSOR; IMPORT AND EXPORT OF MERCHANDISE; SELLING OF GEMSTONES, DIAMOND, GOLD, SILVER, PEARL, PLATINUM, PRECIOUS METAL AND ORNAMENT MADE THERE OF; BUSINESS MANAGEMENT AND ADMINISTRATION; FRANCHISES SERVICES; AS INCLUDED IN CLASS - 35.
ceramicSpace

3795726  03/04/2018
KBK ONTECH PRIVATE LIMITED
50, GYANESHWARI CO-OP H SOC, NR. ARBUDANAGAR, B/H. GAURI CINEMA, ODHAV, AHMEDABAD, GUJARAT, INDIA.
BODY INCORPORATE
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :13/10/2017
AHMEDABAD
SERVICES RELATED TO ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS
INCLUDED IN CLASS - 35
3795757  03/04/2018
HARIOM MOBILE PRIVATE LIMITED
118 - AMRUT COMMERCIAL COMPLEX, 1ST FLOOR, SARDAR NAGAR MAIN ROAD, RAJKOT
COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Used Since :17/10/2017

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT & ADMINISTRATION INCLUDING WHOLESALE & RETAIL SERVICES AND TO
BRING TOGETHER AND ENABLING THE CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE TELEPHONES,
MOBILE PHONES, CORDLESS PHONES, PUSH BUTTON PHONES, TELEVISIONS, AUDIO VIDEO ELECTRONIC
PRODUCTS, GADGETS, DIGITAL DIARIES, CALCULATORS AND ACCESSORIES THEREOF, BEING THE SERVICES
INCLUDED IN CLASS-35.
Trade Marks Journal No: 1928, 18/11/2019 Class 35

3797932 05/04/2018
GHANSHYAM SHARMA PROPRIETOR OF KRISHA MARKETING
NR. CHITI BANG, NR. THAKORBHAI DESAI HALL, LAW GARDEN, AHMEDABAD, GUJARAT, INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :14/09/2015

AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING & DISTRIBUTION; IMPORTING EXPORTING; MARKET RESEARCH; PRODUCT DEMOISTRATION; SAMPLE DISTRIBUTION;
SALES MARKETING & DISTRIBUTION SERVICES OF KHAREK, CHURAN, HAJMHAJAM, MUKHVAS, JALJIRA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Gujrat only.
RAPID 1.2

3800186  09/04/2018

LIBERTY EMBRO EXIM PRIVATE LIMITED
7/8, GAYATRIBAG SOCIETY, NEAR PRIYA HOTEL, VARACHHA ROAD, SURAT-395006
A COMPANY INCORPORATED UNDER COMPANIES' ACT

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank,Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since :01/04/2014

AHMEDABAD
Import, Export, Wholesale & Retails service of textile machines

TO BE ASSOCIATED WITH THE TRADE MARK APPLICATION NO. 3494584.
LIBERTY EMBRO EXIM PRIVATE LIMITED
7/8, GAYATRIBAG SOCIETY, NEAR PRIYA HOTEL, VARACHHA ROAD, SURAT-395006
A COMPANY INCORPORATED UNDER COMPANIES' ACT
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :01/04/2014
To be associated with:
3800186
AHMEDABAD
Import, Export, Wholesale & Retail service of textile machines
TO BE ASSOCIATED WITH THE TRADE MARK APPLICATION NO. 3494584.
3807136 16/04/2018
SAJJARAM BHERARAM BHAYAL
SAJJAN TEXTILES, SHOP NO.527-528, ANNAPURNA TEXTILE MARKET, RING ROAD, SURAT, GUJARAT, INDIA
SINGLE FIRM
Address for service in India/Agents address:
SURESH P. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.
Used Since :24/04/2017
AHMEDABAD
WHOLESALE & RETAIL ONLINE SERVICE OF TEXTILE PIECE GOODS
MULTIGRAIN FOOD PVT. LTD.
131, BHATPORE, G.I.D.C., TAL : ICHHAPOR - CHORYASI, DIST : SURAT - 394 515. GUJARAT - INDIA
A Company Incorporated Under the Indian Companies' Act

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 26/01/2006

AHMEDABAD
Wholesale, Retail, Export-Import Services Of Ghee, Butter, Milk And Milk Products; Nuts, Processed; Cookies; Baked Goods; Pastries And Confectionery; Bread; Biscuits; Chocolate; Cocoa And Artificial Coffee; Flour And Preparations Made From Cereals; Sauces [Condiments]; Spices; Preserved, Frozen, Dried And Cooked Fruits And Vegetables; Jellies, Jams, Soups, Coffee, Tea, Edible Ices; Sugar, Honey, Chips [Cereal Products], Ice Cream, Noodle-Based Prepared Meals, Pizzas, Popcorn; Mineral And Aerated Waters And Other Non-Alcoholic Beverages; Smoothies

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
SATAYAMS POLY TRADELINK PVT. LTD.
9, M.B. NAGAR, B/H. OLD JIVAN JYOT CINEMA, BHATHENA ROAD, UDHANA, SURAT, GUJARAT
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SURESHP. VAISHNAV, ADVOCATE.
205, SURYA PLAZA, NR. GUJARAT SAMACHAR PRESS, UDHNA DARWAJA, SURAT-2, GUJARAT.

Used Since: 01/04/2017

AHMEDABAD

WHOLESALE AND RETIAL BUSINESS OF FABRIC GLUE USE IN TEXTILE VALUE ADDITION WORK AND ONLINE SERVICES
CHANAKYA ERP
3825329   06/05/2018
MEANWHILE SOFTS
trading as ;MEANWHILE SOFTS
MeanWhile Softs, Shop #3, RN Complex, Nana Angiya Patiya, Ta- Nakhatrana, Dist:- Kutch Bhuj, GUJARAT, PIN - 370675
School Management System
Partnership Firm
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Proposed to be Used
AHMEDABAD
ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING & DISTRIBUTION, IMPORTING & EXPORTING, MARKET RESEARCH, PRODUCT DEMONSTRATION, SAMPLE DISTRIBUTION, SALES MARKETING AND DISTRIBUTION SERVICES OF SOFTWARE & HARDWARE
GBS

3829474   10/05/2018
BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001
Body Incorporate

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :22/01/2014

MUMBAI
Advertising; business management; business administration; office functions; all excluding wholesale and retail of building materials.
3830785 11/05/2018
P. N. GADGIL JEWELLERS PVT. LTD
PNG House, 694, Narayan Peth, Laxmi Road, Pune - 411030, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
retail stores, wholesale outlets of Precious Metals with their Alloys and Goods in Precious Metals or Coated there with Gold, Silver Diamond Jewellery, Precious Stones.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HARNI
3830877  11/05/2018
SANSKAR FAB
5039-40, RADHA RAMAN TEXTILE MARKET, NEAR RKLP MARKET, B/H BHARAT CENCER HOSPITAL, SAROLI, SURAT
Partnership Firm
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Used Since :12/10/2016
AHMEDABAD
WHOLESALE, RETAIL AND IMPORT EXPORT SERVICES OF TEXTILE GOODS, AND SUBSTITUTES FOR TEXTILE GOODS,
TEXTILE FABRICS FOR THE MANUFACTURE OF CLOTHING; SAREES, DRESSES AND READY TO WEAR CLOTHING
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3386642.
Trade Marks Journal No: 1928, 18/11/2019  Class 35

3836448 18/05/2018
SURESH CHITTHULURU
RANIS COURT, KAPPIL EAST, KRISHNAPURAM- 690533
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 24/07/2017
CHENNAI
RETAIL OUTLET & ON-LINE RETAIL STORE SERVICES, FEATURING AQUARIUM AND POND GOODS; RETAIL SALE OF IMPORTED AQUARIUM TANKS, CUSTOM AQUARIUM TANKS, ORNAMENTAL & EXOTIC LIVE FISHES, AQUARIUM ACCESSORIES AND PROVIDING PROFESSIONAL CONSULTANCY SERVICES IN SETTING UP AQUARIUM TANKS AND RELATED SERVICES.
SWARN SHILP
HOLI CHOWK, SHEOGANJ, DIST – SIROHI – 307027 (RAJASTHAN)
Partnership Firm

Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN

Used Since: 14/09/2012

AHMEDABAD

BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO JEWELLERY, RETAIL JEWELLERY SHOWROOM IN CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS. NO RESTRICTION OF SERVICES FOR PROVIDING IN THE STATE OF RAJASTHAN ONLY.
HIVELOOP TECHNOLOGY PVT. LTD.
No. 1090 G, 18th Cross, 14th Main Sector 3, HSR Layout, Bangalore - 560102 India

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

CHENNAI

Advertising; the bringing together, for the benefit of others, of a variety of goods and/or services, enabling consumers to conveniently view and purchase those goods and/or services; pharmacy services; business management; business administration and office functions

The applicant wishes to seek exclusive rights to the use of colours maroon (Hex value #BF0711), White and Blue as present in the device

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3848481    31/05/2018
MUHAMMED ASLAM
MANJALANGADAN HOUSE, STATIONHILL, CHERPULASSERY, PALAKKAD-679503
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
No separate claim over words except as shown in the form of representation.
MR. K. YUVARAJA, TRADING AS M/S. SREE SAKURA FURNITURE.

No: 6/875, Trichy Road, Namakkal-637001, Tamilnadu, India.

Manufacturer and Merchants

Address for service in India/Attorney address:

C. MANGAYARKARASI

NO. 189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Used Since : 05/08/2004

CHENNAI

Wholesale, Retailing, Marketing, Distributing, Advertising, Import, Export, Online Sales & Display of Showroom in the Field of Furnitures, Metal Furnitures, Wood Furnitures, Home Furnitures, Office Furnitures & School Furnitures.

Transliteration : SRI SAKURA FURNITURE
3868269  22/06/2018

MS. AASHKA GORADIA
FLAT NO. 2606, AGRAWAL TRINITY TOWER, D’ MANTE LANE, KANCHPADA, NEXT TO ORLEM CHURCH, MALAD (WEST), MUMBAI-400064, MAHARASHTRA, INDIA.
An Individual (A Natural Person)

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

Presentation of goods on communication media, for retail purposes; retail and wholesale services (including online retails store services) for cosmetics, cosmetic preparations, toiletries, toiletry preparations, cosmetic kits, make-up kits, make-up, make-up powder, make-up removing preparations, skin care preparations, hair care preparations, nail care preparations, lip care preparations, breath freshening preparations, personal hygiene and sanitary preparations, bath preparation, perfumery, perfumes, deodorants, eau de Cologne, essential oils.
DESTINY PBR
3874039  29/06/2018
SAGAR ATULBHAI KARIYA
SHREEJI SUPER STORE, AT RAMTAKERY ROAD, OPPOSITE PARAS DAIRY, PORBANDAR, GUJARAT STATE, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT
Used Since :20/02/2014
AHMEDABAD
RETAIL STORES, SHOW ROOMS AND DEPARTMENT STORES; ONLINE STORE, WEB SITES STORE OR SHOPPING PROGRAMMES; ADVERTISING; BUSINESS MANAGEMENT, ADMINISTRATION
AMIT JAYESHBHAI CHOKSI
BLOCK-A, GF-4, AMRAPALI SHOPPING MALL, BOPAL CROSS ROAD, AMBLI, AHMEDABAD 380058, GUJARAT, INDIA
Proprietor

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Used Since :01/09/2007

AHMEDABAD

RETAIL STORES, SHOW ROOMS AND DEPARTMENT STORES; ONLINE STORE, ADVERTISING; BUSINESS MANAGEMENT, ADMINISTRATION, STORE FOR PET ITEMS, PET FOOD, PET ACCESSORIES AND PET PRODUCTS
3879375  05/07/2018
GRANDIX SPECIALITY FORMULATIONS PRIVATE LIMITED
Registered office at 5/468, Thiruvalluvar Salai, Mugappair West, Chennai – 600037, Tamil Nadu, India
A Company Incorporated under the Indian Companies Act, 2013

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :18/12/2017

CHENNAI
Retail sale or wholesale services; business consultancy services; business management; business administration; office functions; advertising; Marketing; all the aforesaid services relating to healthcare, pharmacy, hospital services, diagnostic services pharmaceutical products and medicines; retail sale of pharmaceutical products; advisory and consulting services.
SHILPAM JEWELS

3882233    08/07/2018

SHILPAM JEWELS

Principal place of business at : Prahlad Plot Street No.25, Digvijay Main Road, RAJKOT–360 001 (Gujarat) and Branch at : JMC House, 2nd Floor, 223/225 – Shekh Memon Street, Zaveri Bazar, MUMBAI – 400

PARTNERSHIP FIRM

Address for service in India/Agents address:

JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001 (GUJARAT).

Used Since :09/10/2017

AHMEDABAD

Advertising, Business Management & Administration including wholesale & retail services and to bring together and enabling the customers to conveniently view and purchase Jewellery of Gold, Silver & Diamond ; Traditional Jewellery & Imitation Jewellery ; Precious Metals & Stones ; Gold, Silver and Diamond, being all such services included in Class-35.
MR. SUMIT SURESHCHANDRA PARAKH TRADING AS J K SUPERMARKET
Near Dadasaheb Rawal Bank, Station Road Area, Dondaicha - 425408
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 10/05/2013

MUMBAI
DISPLAY, DISTRIBUTION, RETAILING & SUPPLY OF ELECTRICAL GOODS, HOUSEHOLD MATERIAL, GROCERY & HOME APPLIANCES
ROCWALA

3891216  18/07/2018
BALA MURUGAN NADAR
A-201, 2nd Floor, Galore Tech Lohia-Jain Bldg., Chandni Chowk, Road Opp. To HP petrol pump, Bh. Maratha Mandir Hall, Bavdhan (Khurd), Pune - 411021
Individual
Address for service in India/Attorney address:
NADAR VENILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/02/2012
MUMBAI
Business and professional consultancy, secretarial services, business outsourcing
PRASHANT ASHOK PATKAR
ROOM NO. 12, SURAJ NAGAR, JB NAGAR, ANDHERI - KURLA ROAD, ANDHERI EAST, MUMBAI, PINCODE - 400 059, MAHARASHTRA, INDIA

PROPRIETOR

Address for service in India/Attorney address:
VINAY KUMAR SINGH
E-128, HARIHAR NAGAR, NEAR SECTOR-11, INDIRA NAGAR, LUCKNOW-226016, UTTAR PRADESH, INDIA

Proposed to be Used

MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; RETAIL STORE SERVICES; WHOLESALE STORE SERVICES; ON-LINE RETAIL STORE SERVICES; ON-LINE WHOLESALE STORE SERVICES; PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES; ORGANISATION, OPERATION, AND SUPERVISION OF CUSTOMER LOYALTY SCHEMES; AND ON-LINE RETAIL SERVICES FOR DOWNLOADABLE BOOKS, MUSIC, MOVIES, GAMES, AND RING TONES INCLUDED IN CLASS 35.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3891562.
Helping Hands Services and Consultants
H N 608 Sunder Nager, Near Kishor Hotel, Raipur-492013

Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
Mumbai

Advertising; Business management; Business administration; Office functions

The mark shall be limited to the colours as shown in the representation on the form of the application.

This is condition of registration that both/all labels shall be used together.
MAHESHKUMAR V. Doshi Proprietor of M/S. SATYAM SALES
AMBA BHAGAT STREET, PANJRA POL, BHAVNAGAR ROAD, RAJKOT, GUJARAT. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since: 12/09/2003

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING & DISTRIBUTION; IMPORTING EXPORTING; MARKET RESEARCH; PRODUCT DEMONSTRATION; SAMPLE DISTRIBUTION; SALES MARKETING & DISTRIBUTION SERVICES RELATED SHOWROOM OF IMMITATION JEWELLERY.
BHARATBHAI NATVARLAL RAGHANI PROPRIETOR OF M/S. SHIVAM IMMITATION
GROUND FLOOR, SANTKABIR ROAD, RAJKOT, GUJARAT. INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT

Used Since :12/01/2008

AHMEDABAD

ADVERTISING, BUSINESS MANAGEMENT, ADMINISTRATION, OFFICE FUNCTIONS, SALES, MARKETING & DISTRIBUTION;IMPORTING EXPORTING; MARKET RESERCH; PRODUCT DEMOSTRATION;SAMPLE DISTRIBUTION;
SALES MARKETING & DISTRIBUTION SERVICES RELATED SHOWROOM OF IMMITATION JEWELLERY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.service is restricted in
the state of Gujrat only..
PRAVDA MEDIA FOUNDATION
2, SWAGAT PALACE, AMBLI BOPAL ROAD, OPP MADHURYA RESTAURANT, AMBLI, AHMEDABAD.-
380058, GUJARAT, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since : 10/10/2017

AHMEDABAD
Administration of cultural and educational exchange programs, Business assistance, management and administrative services, Business consultancy and advisory services
3904453  01/08/2018
CAFE REFRESHO
Flat No: Eb-20, Khinvasara Fort, Ulka Nagar, Near Riddhi Siddhi Hall, Aurangabad – 431 005, M.S., India
Individual

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI
Retail services relating to food, beverages and snacks
ET MARKETS GLOBAL SUMMIT

3905618  02/08/2018
BENNTT, COLEMAN AND COMPANY LIMITED
The Times Of India Building, Dr. D. N. Road, Fort, Mumbai – 400001

ADDRESS INCORPORATE

Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra

Used Since :01/09/2017
MUMBAI

Advertising; business management; business administration; office functions.

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
3911032  08/08/2018
VENKATESH SANTHANAM
17 & 18, SEA BREEZE, A. G. KHAN ROAD, WORLI, MUMBAI – 400018, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
MARKETING AND DISTRIBUTIONS, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OFFICE FUNCTIONS, MARKETING AND PROMOTION IN RELATION TO PIZZA PARLOUR
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE PIZZA..
ECOSAC

3917140 15/08/2018
Pinnacle Innovatory Services Private Limited
Flat 408, B wing, Hill Side CHSL, Raheja Vihar, Opposite Chandivali Farm Road Studio, Andheri (East) Mumbai 400072
A Private Limited Company Incorporated under the Indian Companies Act.

Address for service in India/Attorney address:
GNK Legal
35, Gopal Bhavan, Nr. Tata Motors, S.V. Road, Kandivali (West), Mumbai-400067.

Used Since: 24/01/2017

Mumbai

Shop, Showroom, Retail, Wholesale and E-commerce in relation to Environment Friendly Bags, Trolley Bags, Travel Bags, Soft Luggage Bags, School Bags, Sports Bags, Hand Bags, Leather Bags, Suitcases, Shopping Bags, Sports Bags, Hand Bags, Leather Bags, Suitcases, Shopping Bags, Briefcase, Leather and Imitation of Leather, Laptop Sleeves, Carrying Cases, Beach Bags, Leather Belts, Key Pouches and Paper Bags.
3925672  24/08/2018
DIPIN PRAKASHLAL SACHDEV PROPRIETOR OF BHATTI OVEN MADE MEMORIES
NEAR NEW TELEPHONE EXCHANGE, GOAL MAIDAN ROAD, ULHASNAGAR - 421001, DIST. THANE, MAHARASHTRA, INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
RETAILS, WHOLESAL E & MARKETING OF DRY FRUITS
3928229   28/08/2018
KRISHAK SEVITA ONLINE SOLUTIONS PRIVATE LIMITED
FLAT NO. 303, BUILDING B, KUMAR GULMOHAR, NEAR NANCY GARDENS, WANAWADI, PUNE 411040
Private Limited Company
Address for service in India/Attorney address:
YAKSHAY CHHEDA
75, Veersons Villa, 4th Floor, Ranade Road, Shivaji Park, Dadar, Mumbai - 400 028
Used Since :24/05/2016
Mumbai
ADVERTISING, MARKETING AND PROMOTIONAL CONSULTANCY, ADVISORY AND ASSISTANCE SERVICES, COMMERCIAL TRADING AND CONSUMER INFORMATION SERVICES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF TRACTORS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3928226.
3931272  31/08/2018
KRISHAK SEVITA ONLINE SOLUTIONS PRIVATE LIMITED
FLAT NO. 303, BUILDING B, KUMAR GULMOHAR, NEAR NANCY GARDENS, WANAWADI, PUNE - 411040
Private Limited Company

Address for service in India/Attorney address:
YAKSHAY CHHEDA
75, Veersons Villa, 4th Floor, Ranade Road, Shivaji Park, Dadar, Mumbai - 400 028

Proposed to be Used
MUMBAI
Advertising, Marketing and Promotional Consultancy, Advisory and Assistance Services, Commercial Trading and Consumer Information Services, Provision of an On-line marketplace for buyers and sellers of tractors

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3928226.
HYA

3934349  03/09/2018
APPAREL L.L.C
P.O.BOX : 27401, DUBAI, UNITED ARAB EMIRATES.
SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

WHOLESALE AND RETAIL OUTLET FOR THE SALE OF READY MADE GARMENTS, FOOTWEAR AND HEAD WEAR.
3936293  05/09/2018

MUTHUKRISHNAN
DENIM HUT, B-301, SAKTHI TOWERS, GV RESIDENCY, SOWRIPALAYAM, COIMBATORE
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Used Since: 25/11/2017

CHENNAI
WHOLESALE, RETAIL SALE AND ONLINE SALE OF READYMADE GARMENTS, CLOTHING, FOOTWEAR AND HEADGEAR.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3938836   07/09/2018
SIDHU PHARMA LABS PRIVATE LTD
NO.2A, NEHRU STREET, BESANT NAGAR, MAYILADUTHURAI - 609001.
Body incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :01/04/2003

CHENNAI
Wholesale, retail and marketing of medicines and Pharmaceutical products.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1928, 18/11/2019

Class 35

3945392 14/09/2018
ABHAY GADGIL & DEEPA GADGIL
CST NO.8/20, PLOT NO.6/20, SHOWROOM NO. 01, GUARDIAN SQUARE, NISARG HOTEL LANE, ERANDAWANA, PUNE – 411004
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since: 24/09/2017

MUMBAI
RETAIL STORES & SHOWROOMS OF JEWELLERY; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE GOODS; WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
DEEPAK TOTALDAS CHAWLA PROPRIETOR OF M. R. ENTERPRISE
NEAR BK. NO. 577/1, SHAMSHAN BHUMI ROAD, ULHASNAGAR - 421002, DIST. THANE, MAHARASHTRA, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proosed to be Used
MUMBAI
RETAILS, WHOLESALE OF JUICE, SHARBAT
3958447  28/09/2018
AASAANJOBS PRIVATE LIMITED
UNIT NO.4, B- WING, 3RD FLOOR, KRISLON HOUSE, OPPOSITE MARWAH CENTRE, MILITARY ROAD, OFF. SAKI VIHAR ROAD, MUMBAI - 400072
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011
Used Since :20/11/2014
MUMBAI
ADVERTISING, BUSINESS ADMINISTRATION AND MANAGEMENT ACTIVITIES, PROVIDING ON-LINE INFORMATION IN THE FIELDS OF EMPLOYMENT, RECRUITMENT, CAREERS, JOB RESOURCES, JOB LISTINGS AND RESUMES, PROVIDING ON-LINE INTERACTIVE RECRUITMENT SERVICES; PROVIDING ON-LINE EMPLOYMENT PLACEMENT SERVICES, NAMELY; RESUME MATCHING SERVICES VIA A GLOBAL COMPUTER NETWORK; EMPLOYMENT PLACEMENT SERVICES INCLUDED IN CLASS 35
MYPROFILER

3963469  04/10/2018

ANMOL SHAH
92 A RADHA NAGAR COLONY, NEAR NEELKANTH COLONY, (INDORE,M.P) - 452006

THE TRADE MARK ACT- 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Employment placement services, Employment recruiting services, Advertising; Business management; Business administration; Office functions
3965439   05/10/2018
AMOL JOTIRAM GURAV
R/S No-858/2, A Plot No. 253, Dadu Chougale Nagar, Kalamba Road, Kolhapur - 416007
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :26/01/1988

MUMBAI
RETAIL OUTLET, EXPORT AND IMPORT, MARKETING AND DISTRIBUTION, ADVERTISING AND PROMOTIONAL SERVICES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MOBILE FOOD CHART SERVICES AND FOOD CHAIN STORES
3974627    15/10/2018
OBASKET
SR. NO. 437, H. NO. 07, SHOP NO. 2, RAKSHE WASTI, OPPOSITE BHARAT PETROL PUMP, MAAN GAON, HINJEWADI, TAL: MULSHI, PUNE-411057

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. BE ORGANIC, BE NATURAL.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3978510  20/10/2018
TOP-10
SHOP NO. 38, VIVINA BLDG. NO. 2, NADCO SHOPPING CENTRE, OPP. ANDHERI RAILWAY STATION, ANDHERI (WEST), MUMBAI-400 058
PARTNERSHIP FIRM
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :22/08/2000
MUMBAI
MARKETING, RETAILING, FRANCHISE OUTLETS OF MOBILE, COMPUTERS, LAPTOP & ITS ACCESSORIES, ELECTRICAL PRODUCTS, L. C. D., T. V. AND HOME APPLIANCES, READYMADE GARMENTS, PERFUMERY
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..
3990469   02/11/2018
VINTAGE FOOD FACTORY
1 & 2, D.J. Arcade, Lavender Street, Maxworth Nagar, Opp Pon Vidhyashram School, Kolapakkam, Porur, Chennai-600116
Partnership Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Wholesale, Online sale, Retail services in relation to bakery products
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4040507    28/12/2018

JIBIN SABU
MUTTETHAZHAM , AMALAGIRI , PERUVANTHANAM P.O , IDUKKI - KERALA-685532
THE TRADEMARKS ACT,1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
EVA PHARMA PVT. LTD.
OFF NO. F 92 1ST FLOOR, SHREE ASHTAVINAYAK CHS LTD. CTS NO. 195 OLD D. N. NAGAR, ANDHERI (WEST) MUMBAI 400053 MAHARASHTRA

Address for service in India/Attorney address:
RAM MURTI PAL
SHOP NO. 2 & 3, SANSKRUTI I BLDG., POONAM VIHAR, NEAR P. G. VORA SCHOOL LANE, MIRA ROAD (EAST), DIST. THANE 401107, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
TRADE, DISTRIBUTOR, WHOLESALE AND RETAIL OF MEDICINAL AND PHARMACEUTICAL INCLUDED IN CLASS 35
4059337   17/01/2019
ROASTED TODAY COFFEE PROJECT LLP
No.784, Jude Bakery House, Waroda Road, Bandra (west), Mumbai-400050,
Service provider
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/01/2017
MUMBAI
Wholesale Services For Coffee And Retail Services For Coffee, Retail Services Relating To Coffee, Retail Services For Coffee Beans, Online Wholesale Store Services Featuring Coffee, Online Retail Store Services Featuring Coffee, Online Subscription Services For Coffee
ROASTED TODAY COFFEE PROJECT LLP
No.784, Jude Bakery House, Waroda Road, Bandra (west), Mumbai-400050,
Service provider

Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Used Since :01/01/2017

MUMBAI
Wholesale Services For Coffee And Retail Services For Coffee, Retail Services Relating To Coffee, Retail Services For Coffee Beans, Online Wholesale Store Services Featuring Coffee, Online Retail Store Services Featuring Coffee, Online Subscription Services For Coffee
RAMBHA STYLE AND FASHION INDIA LLP
SHOP NO. 79 HOT BAZAR VIJAY NAGAR, JABALPUR –482002
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
ASHISH KANUBHAI SHETH
47/48, RAMJHAROKHA CHS, S. V. ROAD, ANDHERI WEST, MUMBAI-400058, STATE OF MAHARASHTRA
SERVICE PROVIDER
INDIAN NATIONAL

Address for service in India/Attorney address:
MADHAV THORAT
C-55, Park Avenue, Near R.T.O, Four Bungalows, Andheri (w), Mumbai- 400 053

Proposed to be Used
MUMBAI

BUSINESS MANAGEMENT AND BUSINESS ADMINISTRATION; ADVERTISING; MARKETING; OFFICE FUNCTION;
ORGANIZING EXHIBITION, TRADE FAIRS BEING SUCH SERVICES INCLUDED IN CLASS 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE THE FORCE WITHIN.
4064332  22/01/2019
CSENSE MANAGEMENT SOLUTIONS PVT LTD
#102, A Wing, Suryakiran CHS, Near HDFC Bank, Chamunda Circle, SVP Road, Borivali West, Mumbai – 400092
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :06/02/2016

MUMBAI
BUSINESS MANAGEMENT, MANAGEMENT CONSULTING, BUSINESS ACCOUNTS MANAGEMENT, BUSINESS AUDITING, BRAND CREATION SERVICES, ADMINISTRATION OF BUSINESSES, CONSULTANCY RELATING TO BUSINESS PROMOTION AND MANAGEMENT, MARKETING AND BUSINESS DEVELOPMENT OF INVENTIONS, MANAGEMENT ASSISTANCE IN BUSINESS AFFAIRS, BUSINESS ADVICE RELATING TO ADVERTISING, BUSINESS ADVICE RELATING TO MARKETING AND MANAGEMENT ADVISORY SERVICES FOR BUSINESSES, ADMINISTRATIVE ACCOUNTING AND TAX CONSULTANCY [ACCOUNTANCY], DEVELOPMENT AND IMPLEMENTATION OF MARKETING STRATEGIES FOR OTHERS

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4064333..
4066968    24/01/2019
MEDONIX HEALTHCARE LLP
SHOP NO-225, PLOT NO. 17/P, SHENDRA MIDC, AURANGABAD Aurangabad MH 431007 IN,
A Limited Liability Partnership incorporated under Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :07/08/2017

MUMBAI
Advertising, Business Management, Sales, Online sales, Wholesale, Import Export of Pharmaceutical and Medicinal Preparations
M/S MASSTRANS TECHNOLOGIES PRIVATE LIMITED
Gat No. 400, Hissa No.14, Dehu–Alandi Road, Talawade, Pune – 411062
Private limited company

Address for service in India/Attorney address:
KHANDGE APARNA VIJAY
Used Since :05/11/2018

MUMBAI
Trading in electrical hardware and software products and solutions including Business consultancy, Business research and evaluations & advisory services for business management.
KAUSHIK GOKALDAS BHAYANI
SHOP-2, ARIHANT VIHAR, ANAND NAGAR, VASAI (WEST), THANE - 401202
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Provision of an on-line marketplace for buyers and sellers of goods and services, Advertising; Business management; Business administration; Office functions
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.OM. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
4068819  28/01/2019
SAJID QAMRUDDIN KHAN
SHOP NO – 4, D’ALMEDA LANDMARK BLDG, NEAR HANUMAN MANDIR, MANICKPUR, VASAI (WEST), PALGHAR – 401202, MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL OUTLET SHOWROOM FOR ALL TYPES OF FURNITURES, IMPORTS AND EXPORTS AND SALE OF FURNITURES AND INTERIOR PRODUCTS
4073040  31/01/2019
MOMIN KHIZAR SHABBIR AHMED
Studio 11, H.No. 490, KASAR ALLI, KOMBAD PADA, BHIWANDI (THANE) - 421302
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.
Used Since :31/01/2012
MUMBAI
Marketing and Advertising of Readymade Garment
*THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.*
*THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.*
4073446  31/01/2019
ASTHEV HEALTHCARE PVT. LTD.
57B, FLOOR 2, PLOT 4, GEETA GRIHA, R.S. SAPRE MARG, LOHAR CHAWL, KALBADEVI, MUMBAI – 400002
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PRESENTATION OF GOODS ON COMMUNICATION MEDIA FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE
MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES, ADVERTISING, BUSINESS INQUIRIES,
MARKETING, ORGANIZATION OF EXHIBITIONS & TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES,
MARKETING RESEARCH, ADMINISTRATION OF FREQUENT FLYER PROGRAMS, COMPILATION OF INFORMATION INTO
COMPUTER DATABASES, PUBLIC RELATIONS, WRITING OF PUBLICITY TEXTS, SPONSORSHIP SEARCH,
OPTIMISATION FOR SALES PROMOTION, WHOLESALE AND RETAIL SERVICES IN THE FIELD OF PHARMACEUTICALS,
HERBAL AND AYURVEDIC MEDICINES, NUTRACEUTICALS, MEDICINAL AND PHARMACEUTICAL PREPARATIONS FOR
HUMAN PURPOSE, FUNGICIDES, HERBICIDE

with the condition to use the mark as a whole as represented in the form of Application.
Bubbles Natural

4075438  02/02/2019

MRS RITU MISHRA
1604, Building No 9, Jamaica Sector, R-12, Chandivali farm Road, Nahar Amrit Shakti, Chandivali, Mumbai-400072

Individual

Address for service in India/Attorney address:
BATHIYALEGAL
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069

Proposed to be Used
MUMBAI
Marketing in the field of cleansing for fruits and vegetables
MRS RITU MISHRA
1604, Bldg no 9, Jamaica Sector, R-12, Chandivali farm road, Nahar Amrit shakti, Chandivali,Mumbai-400072
Individual

Address for service in India/Attorney address:
BATHIYALEGAL
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069

Proposed to be Used
MUMBAI
Marketing in the field of cleansing product for fruits and vegetables
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
HARSH GIRISH PATEL
A-203, Lancelot CHS, Opp. Shastri Nagar, S. V. Road, Borivali West, Mumbai-400092
ACTIVE

Address for service in India/Attorney address:
DINKAL SHAH & CO
903, Anvayaa App, Near torrent Power Substation, Makarba Road, Prahaladnagar, Ahmedabad- 380051.

Proposed to be Used
MUMBAI

ACCOUNTANCY, INTERNAL AND EXTERNAL AUDITING, BOOK-KEEPING, BUSINESS RESEARCH, THE PROVISION OF COMMERCIAL AND BUSINESS INFORMATION, COST ANALYSIS, AND CONSULTANCY SERVICES RELATING THERETO; BUSINESS MANAGEMENT ASSISTANCE AND ADVICE; SECRETARIAL, BUSINESS EFFICIENCY AND MARKETING CONSULTANCY SERVICES, PERSONNEL MANAGEMENT, SELECTION AND RECRUITMENT, OUTPLACEMENT SERVICES, ADVISORY SERVICES RELATING TO Mergers, Acquisitions, Franchising and Business Liquidations, Tax Investigation, Tax Advice, Preparation of Tax Returns; Management Consultancy Services including Business Management, Organizational Planning and Development, Project Advice, Business Risk Management; Corporate Finance including Advice Related to Business Sales and Acquisitions, Company Flotation and Investigation of Business; Forensic Accounting including Determination and Fraud Investigation; Business Insolvency Services; Advertising; Organization of Office Functions; Market Research and Market Studies; Providing Access to Online Information in the Field of Business Management and Business Administrator all being Services in Class 35.
CHOTU SUWASIYA TRADING AS CSC SHOES  
Room No: 363, Kutir Mandal, Shastri Nagar, Thakkar Bappa Colony Road, Chembur, Mumbai – 400 071.  
Proprietorship  
Address for service in India/Attorney address:  
K. K. ASSOCIATES  
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001  
Used Since : 18/12/2018  
MUMBAI  
Administration, Office Functions, Mail Order Catalogue Service, Electronic Media Namely Website, Television Shopping Programme; Retail Store Service Through Online And Offline Trading Channels, Market Place, Retailing, Wholesaling, Importing, Exporting, Marketing, Reselling, Distributing And Trading Of Footwear All Included In Class 35.
4077088    04/02/2019
MR.VENKATESH.K.S, PROPRIETOR, SINDHOORA FANCY STORES
No.1317/18, 11th Main Road, Vijayanagar, Bangalore-560040, Karnataka, India
Proprietorship firm

Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :01/04/2000

CHENNAI
Retailers of imitation jewellery including precious metals and their alloys and goods in precious metals or coated therewith, jewellery, precious stones; sacred stones & pendants, horological and other chronometric instruments and cosmetics
4078959  06/02/2019
VIDLI RESTAURANT LTD.
501, 5th Floor, Jai Antariksh, Makwana Road, Marol, Andheri (East), Mumbai – 400 059
Body Incorporate including limited company

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
Mumbai
Wholesale and retail services in relation to ice creams

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
VIDLI RESTAURANT LTD.
501, 5th Floor, Jai Antariksh, Makwana Road, Marol, Andheri (East), Mumbai – 400 059
Body Incorporate including limited company

Address for service in India/Attorney address:
GAWDE MEGHA ASHOK
C-339,ANTOP HILL WAREHOUSE PVT. LTD , V.I.T. COLLEGE ROAD, WADALA (E), MUMBAI 400 037

Proposed to be Used
MUMBAI

Providing Advertising; Business management; Business administration; Office functions services in the field of restaurants
Trade Marks Journal No: 1928 ,  18/11/2019       Class 35

RETAILER’S ASSOCIATION OF INDIA
111/112, ASCOT CENTRE, NEAR ITC MARATHA HOTEL, SAHAR ROAD, SAHAR, ANDHERI(EAST), MUMBAI- 400099
Body Incorporate

Address for service in India/Attorney address:
THE LEGAL DESK
17/9, 2nd Floor, Parvati Niwas, Juhu village, Sector-11, near shivsena Bhavan, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI

Providing the services of advertising, business management in relation to organising the events and award ceremonies and distributing the awards.
SAIRAM PATRO
2503, ODYSSEY-1, HIRANANDANI GARDENS, OPP. CCD, POWAI, MUMBAI - 400076

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions.

THE TRADEMARK ACT-1999

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MR. SIBARAM SAHU
No.11, Damodhara Mudaliar Street, 1st Cross, Halasuru, Bangalore - 560008, Karnataka, India

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Wholesalers, Retailers, Distribution, Imports, Exports & Online selling of Stationary items and Housekeeping Materials
4089680 16/02/2019
DESHAM BROADCASTING PVT LTD
D.No:4-16-174, Bharath pet, ‘0’Line, Amaravathi Road, Guntur – 522002, AP.
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :09/11/2015

CHENNAI
Advertisement; business management; business administration; office functions; production and distribution of radio and television commercials; Television advertising
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
VIJAY PRIYA, PROPRIETRIX OF M/S. VIP BEAUTY SHOPPEE
JAWAHAR MAIDANAM OPPOSITE, RAJAPALAYAM, VIRUDHUNAGAR- 626 117, TAMILNADU, INDIA

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Used Since: 07/03/2015

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, ONLINE SALES AND SHOWROOM SALES OF COSMETICS, BODY AND BEAUTY CARE COSMETICS, DECORATIVE COSMETICS, PAPER TISSUES FOR REMOVING MAKE-UP, ELECTRIC HAIR DRYERS, ELECTRICAL HAIR STRAIGHTENERS, BATTERY-OPERATED SCALP MASSAGERS, PAPER GIFT CARDS, GIFT WRAP PAPER, PAPER GIFT WRAPPING RIBBONS, TOYS, ACTION TOYS, CHILDREN'S TOYS, HANDBAGS, PURSES, MULTIPURPOSE PURSES, IMITATION JEWELLERY

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION..
4090647  17/02/2019
BHEEMARAPU SRI DEVI,
12-7-113/1, Plot No.10, Keshav Nagar Colony, Mettagura, Secunderabad, Lallaguda, Telangana-500017, India.,
INDIVIDUAL

Proposed to be Used

CHENNAI

Business management; Business administration; Office functions, Providing retail services for bringing together for the benefit of others a variety of consumer goods via electronic media, such as, web platform or mobile or other wireless device application, in order to enable customers to conveniently view & purchase such goods; undertaking promotional & advertising activities in relation to the goods offered by others via electronic media;

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4094004  20/02/2019
M/S.KIARA BUSINESS SOLUTIONS
NO.16, BIG MOSQUE STREET, VANDAVASI, TIRUVANNAMALAI - 604 408, TAMILNADU, INDIA
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :27/12/2018

CHENNAI
ADVERTISING, MARKETING AND PROMOTIONAL CONSULTANCY, ADVISORY AND ASSISTANCE SERVICES; BUSINESS CONSULTANCY REGARDING MARKETING ACTIVITIES AND LAUNCHING OF NEW PRODUCTS, CONSULTANCY SERVICES IN THE FIELD OF INTERNET MARKETING, DEVELOPMENT AND IMPLEMENTATION OF MARKETING STRATEGIES FOR OTHERS, MARKETING RESEARCH, INFORMATION, ASSISTANCE AND CONSULTANCY SERVICES, PROVIDING MARKETING CONSULTANCY IN THE FIELD OF SOCIAL MEDIA, RESEARCH SERVICES RELATING TO MARKETING
4094403  20/02/2019

VINOD REDDY GHANTA
H.No 4-69/5, Road No 5, Buddha Nagar, Uppal depot, Hyderabad-500039, Telangana, India.
Individual.

Address for service in India/Attorney address:

MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :16/01/2019

CHENNAI

wholesale, retail, distribution, import, export and e-commerce services relating to eyeglasses, contact lenses, magnifying glasses, glass frames, smartglasses, sunglasses, anti-glare glasses and other optical products and accessories thereof.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
MURUGAN IDLI
4094673  20/02/2019
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/1993
CHENNAI
RETAIL SERVICES RELATING TO FOODSTUFFS; RETAIL OR WHOLESALE SERVICES FOR FOOD AND BEVERAGES
MR. P. JOSHY GEORGE., TRADING AS M/S. JOMED HEALTH CARE.

No:3/PC-4, 3rd Block, 2nd & 3rd Floor Sree Sakthi Plaza, Kambar Salai, Mugappair West, Chennai-600037, Tamilnadu, India.

Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.

Proposed to be Used

CHENNAI

Wholesale, Retailing, Marketing, Advertising, Distributing, Import, Export, Online sales and Display of Showroom in the field of Disposable Underpads, Latex Medical Gloves, Medical Examination Gloves, Surgical Caps, Surgical Masks, Orthopedic Bandages Elastic Bandages, Patient examination gowns, Ventilator Breathing Apparatus for Artificial Respiration, Diathermic Handles for Medical Use, Compression Bandages and Support Bandages.
4097823  23/02/2019
MR. SELVAKUMAR., TRADING AS M/S. THUNDER SOUND & VISION.
First Floor, 1/39 –B, Maruthamalai Main Road, Anandha Nagar, Coimbatore-641 041, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Proposed to be Used
CHENNAI
Advertising, Distributing, Import, Export, Online Sales and Display of Showroom in Field of Home Theatre, Projectors, Speakers, Amplifiers, Receivers, Blu-Ray Players, Sub Woofers, HDMI Cables and Accessories, Theatre Recliners and Home Automation.
LUXXURO
4099703  26/02/2019
SHRI. ADITYA TIBREWAL
8-2-684/3/52 & 53,1st Floor, IRIS Avenue, Banjara Green Colony, Road No. 12, Banjara Hills. Hyderabad - 500 034, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Retail Store Services Featuring Furniture, Online Retail Store Services, Online Ordering Services, Merchandising Services For Inducing The Purchasing Public To Buy The Goods Of Others, Import & Export.
DOWN TOWN HOLDINS
DOWN TOWN COMPLEX, DOOR NO. TEN 25-A-41, THALAP, KANNUR
Partnership firm

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
XIA MARKET ADVISORY SERVICES PVT LTD.
: RMZ Infinity, Tower B 5th Floor, No. 3, Old Madras Road, Benniganahalli, Bangalore, Karnataka, - 560016
Private Limited

Address for service in India/Attorney address:
AMAYA SINGH
LexOrbis, Unit No.606-607, 6th Floor, Gamma Block, Sigma Soft Tech Park, No.7 Whitefield Main Rd., Ramagondanahalli Village, Varthur Hobli, Bangalore-560066

 Proposed to be Used

CHENNAI
Business Consultancy Services; business assistance and evaluations; computerized business research; business expertise and enquiry services; business promotion and strategy services; preparing business reports; business administration and management assistance; business data analysis and data services; business advisory and marketing services; promotional marketing; market data research analysis

SUBJECT TO NO EXCLUSIVE RIGHT TO THE DESCRIPTIVE MATTERS/WORDS HOLLAND AND INDIA SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE FORM OF REPRESENTATION..
RISALI VENTURES
3/227/A, Narayana Nilaya, Next to Shilpa Bakery, HoramavuAgara Main Road, Bangalore- 560043
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Retail services of Leather, Leather wallets, Belts, Footwear, Clothing
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1928, 18/11/2019 Class 35

4102389 28/02/2019
Z.SHAHUL HAMEED
No:150/1, BASMENT, CISONS COMPLEX, MONTIETH ROAD, EGMORE, CHENNAI - 600 008, TAMILNADU, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI
WHOLESALE, RETAIL, IMPORT,EXPORT,ONLINE SALES AND SHOWROOM SALES OF CAKES, CONFECTIONERY, SWEETS, CHOCOLATE SWEETS, CANDIES [SWEETS], SUGAR-FREE CANDIES, BREAD, PASTRIES AND CONFECTIONERY, CHOCOLATE SPREADS FOR USE ON BREAD, FRUIT JELLY CANDY, FROZEN PASTRY, PIE SLICES [PASTRIES], CAKE SLICES [PASTRIES], MUFFINS, CUPCAKES, CHOCOLATES, CHOCOLATE PRODUCTS, SAVORY BISCUITS, CHIPS [CEREAL PRODUCTS]
4107851  05/03/2019
MRS.ILANGOVANE., TRADING AS M/S.RAKSHAN FASHIONS.
No:12, A Block, S.S.R Plaza, Bus Stand Link Road, Cuddalore - 607002, Tamilnadu, India.
Service Provider
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :23/10/2008
CHENNAI
Wholesale, Retailing, Distributing, Marketing, Advertising, Import, Export, Sales and Display of Showroom in the field of Readymade Garments for Gents Wear, Ladies Wear and Kids Wear.
CHENNAI

WHOLESALE OR RETAIL STORE SERVICES FOR TOYS SALE AND SERVICING; THE BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY OF GOODS AND SERVICE, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS AND SERVICE BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, THROUGH WEB SITES OR TELEVISION SHOPPING PROGRAMMES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS BEING INCLUDED IN CLASS 35.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4110744  08/03/2019
ARUN S.
KARTHIKA,PARAYATHUMUKKU,THATTAMALA P.O.,KOLLAM-691 020,KERALA STATE,INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT. TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Proposed to be Used
CHENNAI
Business related to Strategic planning, promotions, management consultancy, Corporate management consultancy, process management consultancy, management organization consultancy, Personnel management & employment Consultancy, Consultancy relating to management selection, Risk management consultancy(financial).

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
4112094 09/03/2019

M/S. AMB CINEMAS LLP
SHARATH CITY CAPITAL MALL (PROJECT SITE) SURVEY NO.40, BESIDE BOTANICAL GARDEN, OPPOSITE RATNADEEP, KOTHAGUDA, HYDERABAD-500084, TELANGANA, INDIA.
Limited Liability Partnership Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moospet, Hyderabad - 500018, Telangana
Used Since :02/12/2018

CHENNAI
online ordering services in the field of restaurant take-out and delivery; retail store services relating to food and drink, Business Management of Wholesale and Retail Outlets.
ALDURA

4112535 09/03/2019

MR. ASHOK KUMAR SHARMA.
287, 2ND FLOOR, 7TH MAIN PADMANABHA NAGAR, BEHIND D. G. HOSPITAL, NEAR DEVEGOWDA PETROL PUMP, BANGALORE, INDIA.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

CHENNAI

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF ALUMINIUM COMPOSITE PANELS, PRE-PAINTED G.I. SHEETS, PRE-PAINTED ALUMINIUM SHEETS, PVC POLYTHENE PIPES, PIPES, PVC CONDUIT PIPES, LLDPE PIPE, HDPE PIPE, DRIPPER, CONNCETOR, JOINTER, PVC RIGID PIPES, HDPE SPRINGULAR PIPE, PVC NYLON SUCTION AND DELIVERY HOSE, FLEXIBLE TUBES, HOSE, JACKETS PIPE, JOINTS, JOINT PACKINGS, JUNCTIONS FOR PIPES; PIPE GASKETS, PIPE JACKETS NOT OF METAL; SEALS, TUBES FLEXIBLE, WATER-TIGHT RINGS, WEATHERSTRIPPING, WEATHERSTRIPPING COMPOSITIONS, PLYWOOD INCLUDED LAMINATED & DECORATIVE PLYWOOD, VENEERS, FLUSH DOORS, BLOCK BOARDS, TEAK WOOD, PARTICLE BOARDS, PENAL DOORS & MARINE PLYWOOD.
INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company

Address for service in India/Ageents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :12/07/1984

CHENNAI

advertising, promotion and marketing services; data processing services; business administration; business management; office functions; public relations; wholesale and retail services relating to electronic Ignition Systems, engines and engine parts; The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
INDIA NIPPON

INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company

Address for service in India/Agents address:

PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since: 12/07/1984

CHENNAI
advertising, promotion and marketing services; data processing services; business administration; business management; office functions; public relations; wholesale and retail services relating to electronic Ignition Systems, engines and engine parts; The bringing together, for the benefit of others, of a variety of goods, excluding the transport thereof, enabling customers to conveniently view and purchase those goods
INDIA NIPPON ELECTRICALS LIMITED

4113765  11/03/2019

INDIA NIPPON ELECTRICALS LIMITED
No. 11 & 13, Patullos Road, Chennai — 600 002, Tamil Nadu.
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Used Since :12/07/1984

CHENNAI

advertising, promotion and marketing services; data processing services; business administration; business
management; office functions; public relations; wholesale and retail services relating to electronic Ignition Systems,
engines and engine parts; The bringing together, for the benefit of others, of a variety of goods, excluding the transport
thereof, enabling customers to conveniently view and purchase those goods

SUBJECT TO NO EXCLUSIVE RIGHT TO THE WORD INDIA SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN ON THE
FORM OF REPRESENTATION..
SEEMATTI
4113986  11/03/2019
SEEMATTI SILKS
NO.50, THANJAVUR MAIN ROAD, KUMBAKONAM-612001, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since : 07/06/1986
CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF TEXTILES, FABRICS, BLOUSES, SARIS, READYMADE GARMENTS, CLOTHING, FOOTWEAR AND HEADGEAR
SUBJECT TO Restricting THE AREA OF USE TO THE STATE OF TAMILNADU.
4141655 09/04/2019
M/S. READY BOX
Mrs. A Padma Kumari, Age 69, W/o. A. Rama Rao (An Indian National Proprietor), # 14-8-8, NAGABHUSHANAM STREET, HANUMANPET, VIJAYAWADA-520 003
Proprietorship Concern
Address for service in India/Attorney address:
J.MASANI MONISHA
No.102, Choudhary nagar 11th Street, Valasaravakkam, Chennai-600087
Used Since :27/09/2017
CHENNAI
MARKETING, TRADING, IMPORTING, EXPORTING, BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF VARIETY OF CARD BOARDS, PAPER & PAPER ARTICLES, NOTEBOOK PAPER, NOTE BOOK TITLES, DUPLEX BOARD, GIFT BOXES, READYMADE BOXES, EXPENSE BOOKS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4150899   18/04/2019
P. SABARI KUMAR
1/46A MAINROAD, KOOGAIYUR(PO), KALLAKURICHI(TK), VILLUPURAM(DT) - 606301
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1928, 18/11/2019 Class 35

4157640  25/04/2019
IFCBAZAAR E-COMMERCE PRIVATE LIMITED
NO-19,VALLIAMMAL STREET,KILPAUK,CHENNAI-600010 TAMIL NADU
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
VENTURELAND ASIA ADVISORY SERVICES LLP
Unit FOF-B-10A, Fourth Floor Art Guild House Phoenix Market City, LBS Marg, Kurla (West) Mumbai - 400070
A Limited Liability Partnership incorporated under the Limited Liability Partnership Act, 2008

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Advertising services; advertising agency services; rental of advertising space; organisation of exhibitions and events for commercial or advertising purposes; event management services
Juno life Style

4160806  29/04/2019

KIRTI GUPTA
C-115,SHIVALYA MARG, SETHI COLONY, JAIPUR NAGAR, JAIPUR-302004, RAJASTHAN

Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
AHMEDABAD

MARKETING, DISTRIBUTIONS AND RETAILS AND WHOLESAL OF ALL TYPE OF OF KURTIS, TOPS, READY MADE GARMENTS, READY-TO-WEAR CLOTHING, SHOES, ALL TYPE OF FOOTWEAR AND ALL SERVICES INCLUDED IN CLASS 35
4160808    29/04/2019
AMIT KUMAR GUPTA TRADING AS BRG ASSOCIATES
H NO 113, LANE NO 10 GREATER KAILASH JAMMU 180011
PROPRIETORSHIP
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001
Used Since :02/11/2015
DELHI
E COMMERCE SERVICES, ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION OFFICE FUNCTIONS AS INCLUDED IN CLASS 35
4162228    30/04/2019
DAL CHAND GUPTA TRADING AS PIPCO PRODUCTS
B-125/1, 3RD FLOOR, FRONT SIDE MAYAPURI PHASE-1, NEW DELHI-110064
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
PURVI & ASSOCIATES
18-A, GALI NO.7, PRATAP NAGAR, MAYUR VIHAR PHASE-1, DELHI-110091

Used Since: 08/08/1988

DELHI
Wholesale services for sanitary installations, Retail services for sanitary installations, Wholesale services for sanitation equipment, Retail services for sanitation equipment, Sanitary and bathroom installations and plumbing fixtures, Taps, cocks [plumbing fittings], Bib cocks, Flushing apparatus, Flushing cisterns for water closets, Showers, Hand showers, Stainless steel sinks, Pipes [parts of sanitary installations], Waste pipes for sanitary installations, Waste pipes for bath tubs, Safety fittings for water pipes, Safety fittings for gas pipes, Valves [plumbing fittings], Ball valves, Safety valves for water pipes, Flexible pipes being parts of wash-hand basin plumbing installations, Flexible pipes being parts of shower plumbing installations, Fixed Burners For Use In Fusion Connections, Bathroom Wash Basins, Stainless Steel Sinks, Fittings for the draining of water, Apparatus for sanitary purposes, Sanitary installations and apparatus, Bathroom installations for sanitary purposes, Fittings for sanitary purposes, Flexible pipes, tubes, hoses and fittings therefor (including valves), and fittings for rigid pipes, all non-metallic, Fittings (compressed air pipe -), not of metal, flexible pipes, Flexible hose pipes of plastic, Hose pipes made of rubber, Plastic hoses for plumbing use, connecting hose for vehicle radiators, Plastic hoses for swimming pools, Air hoses, not of metal, Water hoses for household use, Flexible plumbing pipes of plastic, couplings (non-metallic -) for flexible pipes, Junctions, not of metal, for flexible pipes, Electrical insulation articles and materials, Online wholesale store services featuring sanitary installations, Online retail store services featuring sanitary installations, Online wholesale store services featuring sanitation equipment, Online retail store services featuring sanitation equipment,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4162656  30/04/2019
ZASHED FASHIONTECH PRIVATE LIMITED
B-326 BLOCK B C R PARK NEW DELHI - 110019
BODY INCORPORATE
Address for service in India/Attorney address:
DRBDLEGALYUKTI
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015

Proposed to be Used
DELHI
ADVERTISING, ARRANGING, CONDUCTING, MANAGING TRADE SHOW EXHIBITIONS, TRADING, RETAIL TRADING, ONLINE TRADING REGARDING IN THE FIELD OF FASHION, CLOTHING, DESIGNER WEAR, IMITATION JEWELLERY, SHOES, KIDS WEAR, MENS WEAR, HOSIERY GARMENTS, FOOTWEAR, SLIPPERS, SANDALS, JOOTI, SAREES, SALWAR SUITS, KURTIES, KURTA PAJAMA, SHAWLS, SOCKS, HEAD GEAR, TEXTILE GOODS, AND SUBSTITUTES FOR TEXTILE GOODS, BED SHEETS, BED COVERS, TABLE COVERS OF TEXTILE, PILLOW COVERS, CUSHION COVERS, TEXTILE WALL HANGINGS, CURTAINS, DUVET COVERS, DUVETS, TABLE RUNNERS OF TEXTILE, DRESS MATERIALS AND TEXTILE PIECE GOODS AND RELATED ACCESSORIES BEING SERVICES INCLUDED IN CLASS 35
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
M/S. CAALLTEKH
NO. 14, SOUTHEND MAIN ROAD, BASAVANAGUDI, BANGALORE- 560004, KARNATAKA, INDIA.
PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO. 38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Used Since: 23/11/2016

CHENNAI

WHOLESALE, RETAIL, IMPORT, EXPORT, SHOWROOM SALES, ONLINE SALES OF READY-MADE CLOTHING, CLOTHING FOR MEN, WOMEN AND CHILDREN, SAREES, T-SHIRTS, SHIRTS, CASUAL SHIRTS, DRESS SHIRTS, OPEN-NECKED SHIRTS, POLO SHIRTS, PRINTED T-SHIRTS, SHORT-SLEEVE SHIRTS, SPORTS SHIRTS, WOVEN SHIRTS, TROUSERS, JEANS, LINGERIE, NIGHTWEAR, HATS, BELTS (CLOTHING), DENIM CLOTHING, TOPS [CLOTHING], BOTTOMS (CLOTHING), PANTS, LEGGINGS (TROUSERS), SHAWLS, SCARFS, SALWAR KURTA (READYMADE GARMENTS FOR WOMEN), ENVELOPES OF PAPER FOR PACKAGING, ENVELOPE PAPER.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4164552  02/05/2019
ASHOKKUMAR R HATKER
1543/1544, SUTHARWAD, NEAR SIDHNATH TEMPLE, VAPI, PARDI, VALSAD, GUJARAT- 396191
INDIVIDUAL
Address for service in India/Agents address:
THAKKAR JIGARKUMAR DILIPBHAI
301, Harmony Icon, Nr. Baghban Party Plot, Zydus Hospital Road, Thaltej-380054.

Proposed to be Used
AHMEDABAD

Description: Advertising, business management, business administration, office functions.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4164600   02/05/2019
GURBAKHSHISH SINGH S/O DARSHAN SINGH
NEW COURT ROAD, NEAR NAKA CHUNGI, MANSO KHURD, MANSO, PUNJAB- 151505
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
advertising business management business administration office functions in class 35
BAAS

4164630  02/05/2019

DINESH KUMAR GUPTA
39, SAMRAT ENCLAVE, PITAMPURA, DELHI-110034
INDIVIDUAL

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :26/04/2019

DELHI

Advertising; business management; business administration; office functions.
OYO HOME
4164912  02/05/2019
ORAVEL STAYS PRIVATE LIMITED
Ground Floor-001, Mauryansh Elanza, Shyamal Cross Road, Near Parekh Hospital, Satellite, Ahmedabad- 380015, Gujarat, India
An Indian Company existing under the Companies Act, 1956
Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :11/11/2017
To be associated with:
2810097, 3048274
AHMEDABAD
Advertising services; brand positioning, providing a platform for advertising and publicity services, namely, promoting the hotels and other hospitality related services via electronic and print media; event marketing services; providing of advertising for marketing and sales promotion; providing a website on which users can post ratings, reviews and recommendations on events and activities in the field of hospitality, for commercial purposes.
4164971  03/05/2019
ASKAR ACHUMMANTAKATH
Achummantakath House, Beach Road, Puthiyangadi, Madayi, Madayi, Kannur, Kerala, 670304
Single Firm
Address for service in India/Attorney address:
ABRAHAM CHERIAN P
C/o Cherian & Associates, Advocates, Kallath Apartments, Mathai Manjuran Road, Cochin - 682018
Used Since :11/12/2018

CHENNAI
Wholesale and retail services related to the sale of clothing; footwear; toys; the bringing together, for the benefit of others of all the aforesaid goods enabling customers to conveniently view and purchase all of the aforesaid goods from a supermarket or hypermarket or minimarket or from a general merchandize catalogue by mail order; or by means of telecommunications or from a general merchandize internet website included in class 35
4165290 03/05/2019
PARVEEN KUMAR MEHTA
No : 673/2, Lane -1, Geeta Colony, Foy Sagar Road, Ajmer, Rajasthan, India and also at P.O.Box-49125, Dubai - UAE
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.
 Proposed to be Used
AHMEDABAD
Service rendered in the field of Advertising and Business Management
VRANDED COLLECTION
Shop No. 37, Chatrapati Shivaji Market Saswad, Purandhar, Pune-412201
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
DISPLAY, RETAILING AND SUPPLY OF READYMADE GARMENTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RUCIRA HERBALS

4165814  03/05/2019
K.KARAN PROPRIETOR, TRADING AS RUCIRA HERBALS
H.No.4-111, Opp to Venkateswara Temple, Chandanagar, Hyderabad-500050 (T.S) India
Proprietor

Address for service in India/Agents address:
RAO & RAO,
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
Online and offline marketing of herbal cosmetic products.
NILANK R. UDUPI PROPRIETOR OF M/S EGALLERIA
Sri Niwas, Yashodhan Sty, Behind HDFC Bank, Aquem-Alto, Margao, Goa - 403601 (Goa)

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
presentation of goods on communication media for retail purposes, Display, Sale, Distribution In Wholesale And Retail Via Retail Stores And Online Portal Of Clothes, Garments, Fashion Accessories, Purses, Toys, Collectables, Electronics, Antiques And Kitchen Items

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1928, 18/11/2019  Class 35

4166904  04/05/2019
M SARANYA
No 1404, TVH, VISTA HEIGHTS, SINGANALLUR, COIMBATORE - 641005
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions.
Trade Marks Journal No: 1928, 18/11/2019

Class 35

4166912 04/05/2019

GURURAJ N ADVANI
#1257,11 TH B CROSS W O C ROAD NAGPUR ROAD MAHALAKSHMI LAYOUT, BANGALORE NORTH, KARNATAKA-560086

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Advertising; Business management; Business administration; Office functions
STRO- SPECER TUBE RO
4166946   04/05/2019
MR. MILIND JAGANNATH GAIKWAD TRADING AS: CHEMTECH SERVICES
BUILDING NO.04, SHOP NO.20, SAMATA NAGAR CHS., POST J. K. GRAM, THANE (W)- 400606, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
RETAIL, WHOLESALE, IMPORT, EXPORT, TRADING, DISTRIBUTION, MARKETING AND ADVERTISING OF MEMBRANES FILTRATION, WATER PURIFIERS SYSTEMS, WASTE WATER TREATMENT APPARATUS
GAURAV JAISWAL TRADING AS M/S. SARIAN HEALTHCARE
D-901, SIGNATURE-2, SARKHEJ, AHMEDABAD - 382210 GUJARAT INDIA
A PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Proposed to be Used

AHMEDABAD

SERVICES OF RETAIL AND WHOLESALE OUTLETS, RETAIL AND WHOLESALE AND SEMI WHOLESALE BUSINESS AND SERVICES OF DISTRIBUTION, MARKETING AND TRADING RELATING TO PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATIONS, DIETARY SUPPLEMENTS, NUTRITIONAL SUPPLEMENTS AND COSMETICS INCLUDED IN CLASS-35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4167261 04/05/2019
PRINCE BAGGI
WZ 36-B, J-BLOCK, BERI WALA BAGH, HARI NAGAR, NEW DELHI - 110064
Management and Business Consultants
Startup
Proposed to be Used
DELHI
Computerized and Manual Accountancy, Book Keeping, preparation of tax returns, Accounts receivable management and billing services, Administration of business payroll for others, Processing of purchase orders, Advertising and marketing services, through social media, search engine marketing, inquiry marketing, internet marketing, mobile marketing, blogging and conducting events, trade shows and exhibitions, Advisory services for business management, Analysis of market research data and business trends, Asset management services, Branding services, namely, consulting, development, management and marketing of brands for businesses and/or individuals, Career placement services, Company record-keeping, Franchising services, Human resources management services, Inventory management, Office equipment rental services, Personnel management services, Outsourcing of payroll services, Project management services, Real estate marketing, Telemarketing services.
4167264  04/05/2019
SH. PANKAJ KUMAR AGRAWAL
FLAT NO. 1001, BLOCK-E, EXOTIC GRANDEUR, NEAR HOTEL SUNPARK, ZIRAKPUR PANCHKULA KALKA HIGHWAY,
NH 22, DHAKOLI, ZIRAKPUR-140603, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2019
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS,
COSMETICS PREPARATIONS, VETERINARY PREPARATIONS AND FOOD SUPPLEMENTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD HEALTHCARE
SEPARATELY.
4167265 04/05/2019
SH. PANKAJ KUMAR AGRAWAL
FLAT NO. 1001, BLOCK-E, EXOTIC GRANDEUR, NEAR HOTEL SUNPARK, ZIRAKPUR PANCHKULA KALKA HIGHWAY, NH 22, DHAKOLI, ZIRAKPUR-140603, PUNJAB.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS, COSMETICS PREPARATIONS, VETERINARY PREPARATIONS AND FOOD SUPPLEMENTS.
4167419  04/05/2019
REWANT KUMAR PRAJAPAT (PROPRIETOR) TRADING AS HAPPY WOMEN INDIA
F-204, REGENT PLAZA, RAMI PARK, DINDOLI, GADODRA, SURAT, GUJARAT
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
RETAIL OR WHOLESALE SERVICES FOR SAREES, DRESSES, READY-TO- WEAR CLOTHING, TUNICS, GHAGRA CHOLI (READYMADE GARMENTS), SHIRTS, T-SHIRTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1928, 18/11/2019

4167639 03/05/2019
INSTANTBEE PRIVATE LIMITED
Flat # 303, Raghuram Heights, 2-91/12/RH/303, Opposite SMR Vinay Acropolis, White Fields Kondapur, Hyderabad 500084, Telangana
Body Incorporate

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
CHENNAI
On-line ordering services for a variety of products and goods enabling customers to conveniently view and purchase; Administrative processing of computerized purchase orders; Wholesale ordering services; Selling of merchandise in the field of a wide variety of Products and Services; Bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase goods; on-line and e-commerce trading services to facilitate the sale of goods by others via a computer network; Advertising, business management, business administration, office functions
4168061 06/05/2019
ROHIT H. CHANGAWALA
trading as: DREAM AQUA CARE INCORPORATION
115 - RJD BUSINESS PLAZA, DINDOLI, SURAT - 394210 GUJARAT INDIA
Used Since: 01/04/2019
AHMEDABAD
MARKETING, RETAIL, WHOLESALE AND ONLINE RETAIL STORE SERVICES RELATED TO REVERSE OSMOSIS WATER PURIFICATION UNITS, WATER COOLERS, WATER IONIZERS, GAS BOILERS AND GEYSERS
4168112 06/05/2019
ANTESH SURANA TRADING AS ALSHAN WORLD
4961, RAMDWARA ROAD, NEHRU BAZAR, PAHARGANJ, DELHI 110055
Sole Proprietorship Firm

Address for service in India/Attorney address:
BIZBRINY
15E, POCKET 2, M.I.G. FLATS, MAYUR VIHAR, PHASE-3, NEW DELHI 110096

Proposed to be Used
DELHI
TRADING, MARKETING, RETAILING, WHOLE SELLING, ADVERTISING, IMPORT, EXPORT AND ONLINE MARKETING OF TOBACCO AND ALLIED PRODUCTS, CIGARETTES, BIRI, HUKKA, SHISHA TOBACCO PRODUCTS, HERBAL CIGARETTES, GUTKHA, ZARDA, KHAINI(TOBACCO MIX); INCLUDED IN CLASS 35.
AM ONE
4168339  06/05/2019
AM ONE MOBILE ACCESSORIES
H.NO. 13-4-581/A/7, ASIF NAGAR, KARWAN, HYDERABAD-500006, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Andhra Pradesh
Proposed to be Used
CHENNAI
WHOLESALE AND RETAIL SERVICES RELATED TO MOBILE ACCESSORIES
4168370    06/05/2019
AEGIS HEALTH SOLUTIONS PRIVATE LIMITED
8/A, ARAM NAGAR, PAST II, J. P. ROAD, OPP. GANESH MANDIR, VERSOVA, ANDHERI WEST, MUMBAI-400061,
MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.,
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
RETAIL AND E-COMMERCE SERVICES CONNECTED TO PHARMACEUTICAL MEDICINAL, MEDICINAL PRODUCT.
AEGIS HEALTH SOLUTIONS PRIVATE LIMITED
8/A, ARAM NAGAR, PAST II, J. P. ROAD, OPP. GANESH MANDIR, VERSOVA, ANDHERI WEST, MUMBAI-400061,
MAHARASHTRA, INDIA
REGISTERED COMPANY
Address for service in India/Agents address:
MAKHJIA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SARI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
MUMBAI
RETAIL & E-COMMERCE SERVICES RELATED TO MEDICAL PRODUCTS, PHARMACEUTICAL PRODUCTS, MEDICINAL PRODUCT.
DOGE- GANGOTRIENGICON

4168590 06/05/2019
GANGOTRI ENGICON PRIVATE LIMITED
S/O, SHAMBHU PRASAD MANDAL GRAM- RAMNAGAR POST-MAMALKHA SABOUR,BHAGALPUR,BIHAR-813210

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Advertising; Business management; Business administration; Office functions

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SCASH
4168712  06/05/2019
SARVESH UPADHYAY
257, First Floor, Cycle Market, Jhandewalan New Delhi-110055
Individual person
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Proposed to be Used
DELHI
Advertising and marketing services; services of import, export, marketing and selling of a variety of goods through various modes.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
MODEL HOSPITALS PRIVATE LIMITED
trading as : MODEL HOSPITALS PRIVATE LIMITED
21, NEHRU PLACE, NEW DELHI-110019
SERVICE PROVIDER
Address for service in India/Attorney address:
LAWCOMBINE
B-59 (LGF), SARVODYA ENCLAVE NEW DELHI-110017
Used Since :01/06/2016
DELHI
HOSPITAL MANAGEMENT; HOSPITAL ADMINISTRATION; BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, BUSINESS MANAGEMENT CONSULTANCY, RELATING TO MEDICAL SERVICES, HEALTH CARE SERVICES, AND HYGIENIC AND BEAUTY CARE SERVICES FOR HUMAN BEINGS
IKIGAI PHARMATECH PRIVATE LIMITED
Flat No- 203, PLOT NO.- 41, SECTOR-42, NERUL(W), NAVI MUMBAI- 400706, MAHARASHTRA, INDIA.

Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,BIHar,INDIA.

KOLKATA
BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING & DISTRIBUTION OF VACCINES, LIFESAVING DRUGS, MEDICINAL PRODUCTS & PREPARATIONS, SURGICAL EQUIPMENTS & REHABILITATION PRODUCTS, DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD STUFFS & SUPPLEMENTS
4169811    07/05/2019
M/S. ALLMART ENTERPRISE
Ground Floor, 02, B-1, Gulshan CHS Ltd, Yari Road, Versova, Andheri West, Mumbai, Maharashtra, 400061.
Partnership Firm
Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.
Proposed to be Used
MUMBAI
Online selling of Clothing; Luggage and bags; Office supplies; Tools and home improvement goods; Garden and Outdoor goods; Baby products; Lifestyle; Kitchen; Baking and Toys related products.
4170228  08/05/2019

A A & BROTHERS
A/502, Kedar Tower, Opp. Rajasthan Hospital, Shahibaug, Ahmedabad 380004.
Proprietor Anmol Agrawal

Address for service in India/Attorney address:
SAKIB LALSA & ASSOCIATES
MOTI SHERI, MOTI VOHARWAD, PIRBORDI CHAKLA, KADI - 382715, DIST - MAHESANA

Proposed to be Used
AHMEDABAD

Advertising, business management, business administration, office functions.
ANJANA MARINE DOCKS - AMD

4170478   08/05/2019
Rajan Handa; Trading as: Anjana International Industries
C-8, Second Floor, East of Kailash, New Delhi - 110065
Sole Proprietorship

Address for service in India/Attorney address:
GLA LAW OFFICES
C-129, Second Floor, Lajpat Nagar-I, New Delhi -110024

Proposed to be Used
DELHI
Import-export agencies; demonstration of goods; organization of exhibitions for commercial or advertising purposes; organization of trade fairs for commercial or advertising purposes; presentation of goods on communication media, for retail purposes; auctioneering; sales promotion for others; production of advertising films; distribution of samples; advertising; business management of hotels; procurement services for others [purchasing goods and services for other businesses]; outsourcing services [business assistance].
BGR SUPPLY CHAIN SYSTEMS PRIVATE LIMITED
No.32, Mahalakshmi Nagar, Noombal, Chennai - 600077
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Supply chain management services.
VEKIRAN
4171147    08/05/2019
VINOD KUMAR SHARMA PROP OF VASHISHTH ENTERPRISES
D-25, INDRAPURI EXT. LONI GHAZIABAD, UTTAR PARDESH 201102.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866
Proposed to be Used
DELHI
Advertising; Business Management; Business Administration; Office Functions; Business Intermediary Services For The
Sale And Purchase Of Goods And Services; Auction Services; Classified Advertising Services; Mail Order Sales; Retail
Store Services; Departmental stores, Retail Sale Services Of Coffee, Tea, Cocoa And Artificial Coffee; Rice; Tapioca And Sago; Flour And Preparations Made From Cereals; Bread, Pastries And Confectionery; Edible Ices; Sugar, Honey, Treacle; Yeast, Baking-Powder; Salt; Mustard; Vinegar, Sauces [Condiments]; Spices; Ice, Dalía, Jeera, Sounf, , Maida, Namkeens, Ketchup, (Souce), Vermicelli (Noodles), Suji, Besan, Soya, Salt, Hing, Baking Powder , Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats, Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages.
CREAMY NUTS PRIVATE LIMITED
Birajdar Complex, More Nagar, Kharneri Road, Latur- 413512, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:

LEGATARIAN IPR CONSULTANTS LLP
Legatarian IPR Consultants LLP, Office No. 11, 2nd Floor, Goldwings S. No. 118/A, Final Plot no. 543, Sinhgad Road, Pune-411030, Maharashtra, India.

Used Since :05/09/2011

MUMBAI

Business administration; business management; franchising & franchised outlets; marketing with regards to serving of food & beverages, Trading for Non-alcoholic Drinks, Fruit Beverages, Milk Shakes, Juices, Coffee Shops, Snacks Bar and Retail Outlets, hotels, accommodations, restaurants, cafes, snack bars; providing technical assistance in the establishment and/or operation of restaurants, cafes, coffee houses and snack bars; retail services in the field of: coffee, tea, cocoa, packaged and prepared foods, wholesale distributorships, wholesale stores and wholesale ordering services all in the field of: coffee, tea, cocoa, packaged and prepared foods being services included in class 35

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
AMIT NIRWAL
HOUSE NO- 78 GALI NO – WARD NO – 11 SHAMLI RURAL, UTTAR PRADESH -247776
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI

WHOLESALE AND RETAIL OUTLETS INCLUDING BRINGING TOGETHER FOR THE BENEFIT OF OTHERS OF A VARIETY
OF GOODS ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS BY THE SERVICE OF
CHAIN OF RETAIL STORES, ONLINE RETAILING, FRANCHISING, SHOPPING MALLS, DEPARTMENTAL STORES, SUPER
MARKETS, GROCERY, FAST MOVING CONSUMER PRODUCTS, FOOD STUFFS AND OTHER READY-TO-EAT FOOD
PREPARATIONS, INCLUDED IN CLASS 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHAHILKUMAR SHAILESHBHAI PATEL
39, Narayan Nagar Society, Dakor, Dist – Kheda, Gujarat, 388225
Proprietor

Address for service in India/Attorney address:
CS RUPAL PATEL,
303, PRASAD APRT., OPP. JAIN DERASAR, S.M.ROAD, NEHRUNAGAR CROSS ROAD, AHMEDABAD - 380015

Proposed to be Used
AHMEDABAD

Online business, E commerce marketplace

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
DECOR DRAMA

SHARON A COLACO D’SOUZA
FLAT NO. C-904, PADMAVILAS APARTMENTS, BANER- PASHAN LINK ROAD, NEXT TO ATHASHRI SOCIETY, PASHAN, PUNE, ARMAMENT, MAHARASHTRA - 411021.
Sole Proprietress

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions included in class 35.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
THE EUROPEAN BOULEVARD

4171300  09/05/2019
ALI HUSAIN MOIZ . PENWALA
trading as ;ALI HUSAIN MOIZ . PENWALA
C/O LUCKY PEN HOUSE, 263-A, ABDUL REHMAN STREET, MUMBAI 400003
MANUFACTURER AND MERCHANTS
INDIVIDUAL
Used Since :18/06/2018
MUMBAI
Bringing together, for the benefit of others, of a variety of goods, enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogs or by means of electronic media, for example, through websites or television shopping programs
SANDEEP CHOWTA
306, Swiss Complex, 33, Race Course Road, Bengaluru- 560001, Karnataka, India
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 21/04/2019

CHENNAI
ADVERTISING, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRESENTATION OF GOODS ON
COMMUNICATION MEDIA, FOR RETAIL PURPOSES, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND
SELLERS OF GOODS AND SERVICES
4171741 09/05/2019
SARBARI SEN
D9 ADHISRI APTS, 16 KOTHARI ROAD, NUNGAMBAKKAM, CHENNAI, TAMILNADU - 600034.
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4171746   09/05/2019
SHYAMSUNDER GEDAM
H.NO.6-94,MAIN ROAD,INDERELLY,ADILABAD DIST-504346
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1928, 18/11/2019

Class 35

4172214 09/05/2019
NEERAJ SWAMI PROPRIETOR OF M/S SHREE NATHJI TRADING COMPANY
LVM. MARKET, KHANDERAO GATE, JHANSI (U.P.)
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
IMPORT, EXPORT, WHOLESALe, RETAIL, MARKETING AND ONLINE TRADING E-COMMERCE OF READYMADE GARMENTS, FOOTWEARS AND HOSIERY.
4173059  10/05/2019
MR. HAMID DHAGA TRADING AS ROYALIN DAIRY MILK & MILK PRODUCTS
SHOP NO. 4, AJAY MANSION, BEHRAM BAUG, JOGESHWARI (WEST), MUMBAI-400 102
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD,
DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used

MUMBAI
RETAILING AND WHOLESELLING OF MILK AND MILK PRODUCTS, ICE CREAM, SWEETS, DAIRY PRODUCTS, PANEER,
CURD, CREAM, LASSI, GHEE, CHEEZ, MAWA, BUTTER, FORZEN YOGURT (CONFECTIONERY), BASUNDI, SHRIKHAND,
CHASS, BEVERAGES
CLYKK

4173275  10/05/2019
CLYKK SERVICES INDIA PRIVATE LIMITED
No 16 Lewis Road, Cooke Town, Bangalore Purva ( East ), Bangalore 560005, Karnataka, India
Small Entity

Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka

Proposed to be Used
CHENNAI

PROVIDING AN ONLINE COMMERCIAL INFORMATION DIRECTORY ABOUT SKILLED PROFESSIONALS ON THE INTERNET, PROVIDING BUSINESS INFORMATION VIA WEB SITE AND MOBILE APPS, COMMERCIAL INTERMEDIATION SERVICES, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; MARKETING, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF SERVICES, PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY ON THE INTERNET, COMMERCIAL INFORMATION SERVICES, DISSEMINATION OF COMMERCIAL INFORMATION, COLLECTION OF COMMERCIAL INFORMATION, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS IN THE CHOICE OF PRODUCTS AND SERVICES, APPOINTMENT SCHEDULING SERVICES [OFFICE FUNCTIONS], APPOINTMENT REMINDER SERVICES [OFFICE FUNCTIONS], ADVERTISING, ONLINE ADVERTISING, ADVERTISING AND MARKETING, ADMINISTRATION OF CONSUMER LOYALTY PROGRAMS, PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION, COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES, DISSEMINATION OF ADVERTISING MATTER, PRICE COMPARISON SERVICES
4173278  10/05/2019
CLYKK SERVICES INDIA PRIVATE LIMITED
No 16 Lewis Road, Cooke Town, Bangalore Purva ( East ), Bangalore 560005, Karnataka, India
Small Entity
Address for service in India/Attorney address:
MADHUMITA AGRAWAL
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka

Proposed to be Used
CHENNAI
PROVIDING AN ONLINE COMMERCIAL INFORMATION DIRECTORY ABOUT SKILLED PROFESSIONALS ON THE INTERNET, PROVIDING BUSINESS INFORMATION VIA WEB SITE AND MOBILE APPS, COMMERCIAL INTERMEDIATION SERVICES, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; MARKETING, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF SERVICES, PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY ON THE INTERNET, COMMERCIAL INFORMATION SERVICES, DISSEMINATION OF COMMERCIAL INFORMATION, COLLECTION OF COMMERCIAL INFORMATION, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS IN THE CHOICE OF PRODUCTS AND SERVICES, APPOINTMENT SCHEDULING SERVICES [OFFICE FUNCTIONS], APPOINTMENT REMINDER SERVICES [OFFICE FUNCTIONS], ADVERTISING, ONLINE ADVERTISING, ADVERTISING AND MARKETING, ADMINISTRATION OF CONSUMER LOYALTY PROGRAMS, PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION,-compiling indexes of information for commercial or advertising purposes, dissemination of advertising matter, price comparison services
4173279  10/05/2019  

CLYKK SERVICES INDIA PRIVATE LIMITED  
No 16 Lewis Road, Cooke Town, Bangalore Purva ( East ), Bangalore 560005, Karnataka, India  
Small Entity  

Address for service in India/Attorney address:  
MADHUMITA AGRAWAL  
IPexcel Services Pvt. Ltd. Indiqube Orion, 24th Main Rd, Garden Layout, Sector 2, HSR Layout, Bangalore-560102, Karnataka  

Proposed to be Used  
CHENNAI  

PROVIDING AN ONLINE COMMERCIAL INFORMATION DIRECTORY ABOUT SKILLED PROFESSIONALS ON THE INTERNET, PROVIDING BUSINESS INFORMATION VIA WEB SITE AND MOBILE APPS, COMMERCIAL INTERMEDIATION SERVICES, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; MARKETING, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF SERVICES, PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY ON THE INTERNET, COMMERCIAL INFORMATION SERVICES, DISSEMINATION OF COMMERCIAL INFORMATION, COLLECTION OF COMMERCIAL INFORMATION, COMMERCIAL INFORMATION AND ADVICE FOR CONSUMERS IN THE CHOICE OF PRODUCTS AND SERVICES, APPOINTMENT SCHEDULING SERVICES [OFFICE FUNCTIONS], APPOINTMENT REMINDER SERVICES [OFFICE FUNCTIONS], ADVERTISING, ONLINE ADVERTISING, ADVERTISING AND MARKETING, ADMINISTRATION OF CONSUMER LOYALTY PROGRAMS, PROVISION OF COMMERCIAL AND BUSINESS CONTACT INFORMATION, COMPILING INDEXES OF INFORMATION FOR COMMERCIAL OR ADVERTISING PURPOSES, DISSEMINATION OF ADVERTISING MATTER, PRICE COMPARISON SERVICES
RASI MODEL REFERENCE FIELD

4173504    10/05/2019

RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL AND MARKETING SERVICES CONNECTED WITH THE SALE OF SEEDS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4173506    10/05/2019
RASI SEEDS (P) LTD
174-SATHYAMURTHY ROAD, RAMNAGAR, COIMBATORE-641 009, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

WHOLESALE, RETAIL AND MARKETING SERVICES CONNECTED WITH THE SALE OF SEEDS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4173614  11/05/2019
SUNIL SAMBHAJI PATHAK
Om Sai Row Bunglow, Bunglow No – 3, Vrindavan Colony, Murlidhar Nagar, Pathardi Phata, Nashik- 422010.
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Advertising, Marketing, business management, business administration, office functions.
4173816  11/05/2019
SEHER TOOLS & TRADE PRIVATE LIMITED
OFFICE No. 1, YUSUF MANZIL, 314-314F, VICTORIA GARDEN ROAD, SIR J.J.ROAD, BYCULLA, MUMBAI - 400008
a company incorporated under the Companies Act

Address for service in India/Attorney address:
KAMAL GARG & ASSOCIATES
B-26 ADARSH APARTMENTS SECTOR 9 ROHINI DELHI-85

Proposed to be Used
To be associated with:
2755947, 3795864

MUMBAI
ADVERTISEMENTS, MARKETING, DISTRIBUTION, WHOLESALE AND RETAIL SERVICES INCLUDING ONLINE AND OFFLINE MARKETING RETAILING TO POWER TOOLS, MACHINE TOOLS, CUTTING TOOLS, GRINDING TOOLS, MECHANICALLY OPERATED TOOLS, DRILLING MACHINE, GRINDING MACHINE, ABRASIVES, HAND MADE TOOLS, SAW BLADES, CIRCULAR BLADES

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2755947
4174061  11/05/2019
RONJOE VARGHESE
Kunnathuchirayil (H), Manarcad P.o, Kottayam, Kerala-686019
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :02/05/2019

CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4174477  13/05/2019
S S AGROGENETICS AND FERTILIZERS PRIVATE LIMITED
C-185 MIG, KALANDI VIHAR, AGRA - 282006, (U.P.) INDIA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
RUKMANI DHANGAR
201, SIDDHI VINAYAK ASSOCIATES, STERLING ARCADE, NEAR JANJIRWALA SQUARE, INDORE-452001

Proposed to be Used
DELHI
TRADING, MARKETING, RETAIL AND WHOLESALE OF MANURE, COMPOST, FERTILIZERS, BIOFERTILIZERS, INSECTICIDES, RODENTICIDES, FUNGICIDES, HERBICIDES, ANTI-SPROUTING PRODUCTS, PLANT GROWTH REGULATORS AND AGROCHEMICAL PRODUCTS.
4174583  13/05/2019

SH. MAHENDRA KHETAN TRADING AS HITECH INDUSTRIES.
2ND FLOOR, OPUS PINNACLE, ABOVE IT-FORD, MAHAPURUSH DAMODARDEV PATH, OPP.- SONARAM FIELD,
BHARALUMUKH, GUWAHATI-781009.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

KOLKATA

ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE
MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO
TRADING AND MARKETING OF HARDWARE GOODS, DOOR & WINDOW FITTINGS INCLUDING LOCK OF METAL, NUT,
BOLTS, SCREW, WASHER OF METAL, SPRINGS(METAL), CLIPS(METAL), CHAINS (METAL), HOOK (METAL), HINGES
(METAL), BRASS, HOSE CLAMPS (METAL), METAL HANDLES, GATE HOOKS (METAL), DOOR LOCKS, DOOR STOPPER,
DOOR SAFETY (METAL), FASTENERS OF COMMON METAL, METAL FRAME FOR DOOR AND WINDOW, METAL PIPES
AND TUBES, STEEL PIPES AND TUBES, MILD STEEL SECTIONS, STRUCTURES, GALVANIZED STRUCTURES, METAL
SHEETS , LUBRICANTS, FABRICATED STEEL PRODUCTS..
STOCKMED

4174712   13/05/2019

MANOHAR LAL
237D, DG-II, Vikas Puri, New Delhi-110018
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used

DELHI

Advertising, Business Management, Business Administration, Office Functions, Retailing, Wholesaling, Distributing, Marketing, and Selling Of health care devices, medical devices, pharmaceutical products, healthcare devices, diagnostics devices and consumables; On-Line Trading To Facilitate The Sale Of Goods and services in the field of healthcare and medical care, Business administration services in the field of healthcare; Advertising services for the promotion of e-commerce in the field of medical care and healthcare Class 35.
4174927  13/05/2019
AIC-MUJ INCUBATION FOUNDATION
C/O MANIPAL UNIVERSITY JAIPUR, DEHMIKALAN, BAGRU, JAIPUR, RAJ 303007
BODY INCORPORATED UNDER COMPANIES ACT

Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD

BUSINESS MANAGEMENT, OFFICE MANAGEMENT, OFFICE FUNCTIONS, OFFICE ADMINISTRATION AND ADVERTISEMENT INCLUDING IN CLASS 35
AV PHARMA PVT. LTD.
54, WARD NO. 20, JAIL ROAD, RAEBARELI, UTTAR PRADESH-229001
PVT. LTD.

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
TRADING OF MEDICINAL AND PHARMACEUTICAL PREPARATIONS.
4175554  14/05/2019
RAJATDEEP OVERSEAS PRIVATE LIMITED
179-A, LIG FLATS, YELLOW APARTMENTS, RAJOURI GARDEN, NEW DELHI - 110027
COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063
Used Since :22/03/2007
DELHI
RETAILING AND ONLINE RETAILING OF MOBILE AND AUTOMOBILE ACCESSORIES
CHINAR SYNTEX LTD.
PLOT NO.-13, SECTOR-21, INDUSTRIAL AREA, BHIWANI-127021, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/1992
To be associated with:
746967, 2079943, 2079957
DELHI
ADVERTISING, BUSINESS ADMINISTRATION & BUSINESS MANAGEMENT ACTIVITIES, EXPORT & IMPORT, ON-LINE MARKETING, WHOLESALE & RETAIL OUTLETS, SHOWROOM AND SHOPS INCLUDING SERVICES RELATING TO TRADING AND MARKETING OF TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; SUITING MATERIALS [TEXTILE], COVERS FOR FURNITURE, BED SPREADS, BEDSHEETS, SLEEPING BAGS, PILLOW & CUSHION COVER, FLEECE BLANKETS, BLANKET, SHOWER CURTAIN OF TEXTILES OR PLASTIC; TOWELS OF TEXTILE, HANDKERCHIEF OF TEXTILES, SILK (CLOTH), QUILT, HOUSEHOLD LINEN, CURTAINS OF TEXTILE OR PLASTIC AND CURTAIN CLOTH AND WOOLLEN CLOTH & NON-WOVEN TEXTILE FABRICS, FURNISHING FABRICS, ELASTIC WOVEN MATERIAL OR KNITTED FABRIC, WALL HANGINGS OF TEXTILE, HOSIERY AND READYMADE GARMENTS, UNDER GARMENTS, NECKWEAR, SPORTS WEAR, HEADGEAR, UNIFORM, DRESSES AND FOOTWEAR.
Parco

4177209  15/05/2019
P ABDUL REHMAN Sole Proprietor of PARCO
NO. TP XIV, KADAVATHUR PO, KANNUR KERALA - 670676
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Provision of an online marketplace for buyers and sellers of goods and services, Advertising; Business management; Business administration; Office functions
Proprietor

Address for service in India/Attorney address:

CHENNAI

Used Since: 28/04/2019

Registration of this trade mark shall give no right to the exclusive use of the same. This is condition of registration that both/all labels shall be used together.
FORIO PHARMACEUTICALS
4178315   16/05/2019
SH. AJAY KUMAR PROPRIETOR OF M/S FORIO PHARMACEUTICALS
H.O. FLAT NO. 8, ADESH SAVLI APARTMENT, NEAR ICON SCHOOL, AGARKAR MALA, AHMED NAGAR,
MAHARASHTRA-414005, B.O. 16, J.D. FARM, PANJOKHRA, KALLERHERI ROAD, DEFENCE COLONY, AMBALA CANTT,
HARYANA.
INDIVIDUAL
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/03/2019
DELHI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES RELATING TO MEDICINAL & PHARMACEUTICAL PREPARATIONS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD
PHARMACEUTICALS SEPARATELY.
RASHI MEHTA TRADING AS M/S. RASHI ENTERPRISES
Flat No-701, Parshwa Building, Sujay Garden, Mukundnagar, Pune-411037
Proprietor
Address for service in India/Attorney address:
NILESH DEOKAR
S-14,Heta Complex,Nr.L.P.Savani School, Honey Park Road, Adajan,Surat(Gujarat)

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, RETAILING SERVICES IN RELATION TO GOODS I.E. THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS, ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS, SERVICES OF WHOLESALE OUTLETS, SERVICES IN RELATION TO DISTRIBUTION OF GOODS, E-COMMERCE (ONLINE BUSINESS), RETAIL DISTRIBUTION, IMPORT -EXPORT, ORGANIZING TRADE FAIR, EXHIBITION AND EVENTS IN CLASS-35.
RepairX
4178740 17/05/2019
SOL SUPPORTS PRIVATE LIMITED
A 204, Kol Dongri CHS, Parsiwada, Sahar Road, Andheri (East), Mumbai - 400099.
a company incorporated under the Companies Act, 2013

Address for service in India/Attorney address:
RAHUL SATISH DHOTE
Literati Juris, 12, Tenerife Apt. Little Gibbs road, Malabar Hill, Mumbai 400006

Used Since: 11/01/2019

MUMBAI
Advertising, business administration, agents, importers, exporters, buyers, sellers, stockists, distributors, repair and services stores, marketers, franchising in all kinds of computing, telecommunication and electronic data storage apparatus and devices and accessories thereof including mobile phones, smart phones, computers, laptop and other related products; sale through retail outlet, franchise network, e-commerce, online sale, mobile applications and other modes of distribution and marketing, being services included in Class 35.
MR. MOHAMMED JALEEL AHMED
Ashrafi Manzil, 502, 5th Floor, Badlurangari Street, Byculla West, Mumbai- 400008
Individual

Address for service in India/Attorney address:
SURESH LOKU POOJARI
LEGAL HOUSE, 94, 1ST FLOOR, HEERA PANNA MALL, NEW LINK ROAD, NEAR OSHIWARA POLICE STATION, ANDHERI (WEST), MUMBAI 400102

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions.
4180351  20/05/2019
NILESH JAYSHANKER OZA
14, MANGALAM CHS: OPP CORPORATION BANK, C.S. COMPLEX ROAD NO. 5 NEAR LINK ROAD FLYOVER DAHISAR (EAST) MUMBAI 4000068
NO

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
MARKETING, ADVERTISING, WHOLE SELLING, RETAILING, OUTLETS, IMPORT OF ARTIFACT, ARTIFICIAL BONZAI, ARTIFICIAL GRASS, ARTIFICIAL FLOWER, WOODEN VASE, GLASS VASE, METAL VASE, WOODEN & METAL WALL ART, ART MURAL, PICTURE FRAME AND PHOTO FRAME, SHOWPIECES, FOUNTAINS, WALL CLOCK, GARDEN POTS, HANDICRAFT, WOODEN FURNITURE AS INCLUDED IN CLASS 35.
4180513  20/05/2019
ARCHANA BHADANI
217, MARATHON MAX, LINK ROAD, MULUND WEST, MUMBAI - 400080, MAHARASHTRA, INDIA
SOLE APPLICANT
Address for service in India/Agents address:
MAKHUJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Proposed to be Used
MUMBAI
RETAIL & E-COMMERCE SERVICES CONNECTED TO FABRIC DETERGENT, FABRIC POWDER, DETERGENT CAKE, BARS, TOILET CLEANER, ROOM CLEANER, GLASS CLEANER, DISHWASHER CLEANER, FLOOR CLEANER, AIR FRESHENER, BATHROOM CLEANER, MULTIPURPOSE LIQUID CLEANER, CAR CLEANER, CLEANING PREPARATIONS/PRODUCTS.
AAYUSHMANBHAVA

4181423  20/05/2019

AAYUSHMANBHAVA ONLINE STORES PRIVATE LIMITED
9-1-333/A/2, LAXMI NAGAR, OPP. HUDA PARK GATE, LANGAR HOUSE POST, HYDERABAD, RANGAREDDI - 500008

THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Provision of an online marketplace for buyers and sellers of goods and services, Advertising; Business management; Business administration; Office functions
SATINDER SINGH JATINDER SINGH

4194123  31/05/2019
M/S SATINDER SINGH JATINDER SINGH
Outside Darshni Gate, Jandiala Guru-143115, Distt. Amritsar, Punjab State, India
A Registered Partnership Firm

Address for service in India/Attorney address:
ARORA REGISTRATION SERVICE
E-407, RANJIT AVENUE, AMRITSAR-143001, PUNJAB

Used Since: 10/08/1988

DELHI
advertisement, publicity, management, administration, distribution, marketing, exporting, trading, departmental storing, wholesale, retail, outlet and mall services in respect of all kinds of food grains, paddy, pulses, oil seeds, edible oils including mustard oils, coconut oils, refined oils, toria oils and till oils; fats, ghee, desi ghee, vanaspati ghee, vanaspati; preserves and pickles; skimmed milk powder, milk and milk preparations; fish, meat and meat extracts; fresh, preserved/dried & cooked fruits & vegetables; seeds, live plants and flowers; betel spices, betel nut powder; pan masala and scented supari and all such other edible goods for human consumption; cattle feed, poultry feed, de-oiled bran, oil-cakes, khali and foodstuffs for animals
4254909 02/08/2019
VIRESH LOKHAN
D-13/98, Chitranjan Nagar, Rajawadi, Ghatkopar East, Mumbai - 400077
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions as covered under Class 35.
WIFE'S MAGIC
4254912  02/08/2019
VIREN LOHANA
D-13/98, Chitranjan Nagar, Rajwadi, Ghatkopar East, Mumbai- 400077
Individual
Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059
Proposed to be Used
To be associated with:
4254909
MUMBAI
Advertising; business management; business administration; office functions as covered under Class 35
4255932  03/08/2019
RISHLEN HEALTHCARE PRIVATE LIMITED
207, 2ND FLOOR, RANJAN PLAZA, KANKARBAGH MAIN ROAD, PATNA-800020, BIHAR, INDIA
COMPANY
Address for service in India/Attorney address:
GLOW WELL
201,2ND FLOOR MOHINI MARKET,EXHIBITION ROAD,PATNA 800 001,Bihar,INDIA.
Used Since :11/07/2019
KOLKATA
BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, MARKETING & DISTRIBUTION OF VACCINES, LIFESAVING DRUGS, MEDICINAL PRODUCTS & PREPARATIONS, SURGICAL EQUIPMENT & REHABILITATION PRODUCTS, DIETETIC SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD STUFFS & SUPPLEMENTS
4285395  06/09/2019
SHAH NAWAZ HUSSAIN
A-50, ABUL FAZAL ENCLAVE OKHLA, JAMIA NAGAR, NEW DELHI- 110025
INDIVIDUAL

Address for service in India/Attorney address:
KAUSHAL KUMAR
A-50 ABUL FAZAL ENCLAVE OKHLA, JAMIA NAGAR NEW DELHI 110025

Used Since :01/04/2009

To be associated with:
4266158

DELHI
Advertising activities through electronic, telecommunication, media, websites, mobile application or otherwise in relation to the office functions, business management, business administration, business operations, business consultation services, strategic advisory services, advertising, marketing and promotional services in the field of restaurant chain development; expansion; franchisee management.
PEPPERFRY

4289739  11/09/2019
TRENDSUTRA CLIENT SERVICES PRIVATE LIMITED
Warehouse No.1 & 2, K Square Project, Village Kurund, Taluka Bhiwandi, Thane 421101
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
JANAKI BHIDE
313, 3rd Floor, "12 Bake House", Opp MSC Bank, MCC Lane, Behind Rhythm House, Kala Ghoda, Fort, Mumbai

Used Since :01/08/2011

To be associated with:
2808638

MUMBAI
Providing advertising of and solicitation of advertisement for various goods and services on various means and modes including electronic media, print media, internet, mobile and other modes of display and diffusion; organization of fairs, exhibitions and events for commercial or advertising purposes; various business management, business administration and office functions for distribution of various goods and services; wholesale and retail services relating to business of furniture, home decor, home appliances and other goods included in class 35
4291799  12/09/2019
PRASHANT SINGH NAAG
House No C-02, Lal Kaun, Panchsheel Colony, Chipyana Buzurg, Gautam Buddha Nagar, Uttar Pradesh- 201009
individual

Address for service in India/Attorney address:
LUV KUMAR
c-7-72 east of kailash

Proposed to be Used
DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION AND OFFICE FUNCTIONS, ONLINE TRADING SERVICE IN WHICH SELLER POSTS ITEMS TO BE SOLD AT A SET PRICE OR ALTERNATIVELY, IN AN AUCTION STYLE FORMAT WHERE BIDDING IS DONE ELECTRONICALLY, AND PROVIDING A VENUE FOR EVALUATIVE FEEDBACK AND RATINGS OF SELLERS GOODS AND SERVICES, THE VALUE AND PRICE OF SELLER GOODS, BUYERS AND SELLER PERFORMANCE, DELIVERY AND OVERALL TRADING EXPERIENCE IN CONNECTION.
4292363  13/09/2019
HARIRAM BULANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS BULANI PRODUCTS
33, Kailash Nagar, Khandwa - 450001, Madhya Pradesh
NO
Address for service in India/Attorney address:
ARIHANT ASSOCIATES
101, FIRST FLOOR, 25/3 RANKA MANSION, YASHWANT NIWAS ROAD, INDORE 452001 (M.P)
Proposed to be Used
MUMBAI
Advertising, marketing, sales promotion, services provided by retail stores, wholesale outlets related to Paan masala (processed nuts, seeds and betel leaves used as ingredients) included in class 35
PROGRAMMING EXCELLENCE LLP
HOUSE NO. 2950, LANDMARK GALI NO-12 RANJIT NAGAR CENTRAL DELHI, DELHI-110008 INDIA
Limited Liability Partnership
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
BUSINESS CONSULTANCY
TALENTQUEST
4295177  17/09/2019
TALENTQUEST LLC
One Midtown Plaza, 1360, Peachtree Street NE, Suite 200, Atlanta, GA, 30309, USA, GEORGIA
Limited Liability Company
Address for service in India/Agents address:
PRADEESH P.L
TRUMARX, 1ST FLOOR, NO.2, 5TH CROSS, 80 FEET ROAD, INDIRA NAGAR, 1ST STAGE (NEXT CV RAMAN GENERAL HOSPITAL), MICHEL PALYA, BANGALORE - 560038.
Used Since: 14/07/2016
CHENNAI
Business management; Business administration; Office functions; Business risk assessment; Market assessment consultancy; Cost assessment services; Business risk assessment services; Employee record services; Conducting employee incentive award programmes; Business advisory services relating to company performance; Management advice relating to the placing of staff; Management advice relating to the recruitment of staff; Testing to determine professional competency; Testing to determine job competency; Administering of professional competency testing; Business management consultation in the field of executive and leadership development; Business succession planning; Business management succession planning; Management consulting; Business consulting; Marketing consulting services; Personnel management consulting; Business consulting for enterprises; Business organisation and management consulting services; Career advancement consulting services; Business planning and business continuity consulting; Business process management and consulting relating thereto; Consulting in sales techniques and sales programmes; Executive selection services; Selection of staff; Selection of executive personnel; Personnel selection using psychological testing; Consultancy relating to management selection; Executive search and selection services; Psychological testing for the selection of personnel; Psychometric testing for the selection of personnel; Human resources management; Human resources consultancy; Human resources management services; Human resources management and recruitment services.
4297146   18/09/2019
DEVIN NANOO PRABHAKAR
FLAT NO.12A,ARTECH MALATHY,OPPOSITE TRIVANDRUM CLUB,TRIVANDRUM, PIN-695010, KERALA,INDIA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
NAMIJITH IP WORLD
2ND FLOOR,SARANAM BUILDING, C.P. UMME ROAD, COCHIN-35, KERALA, INDIA.

Proposed to be Used
CHENNAI
BUYING AND SELLING OF OPTICALS;OPTICAL SHOP.
4297641  19/09/2019
RAKSHIT SHARMA
1528, JAT KE KUVE KA RASTA, FIRST CROSSING, JAIPUR-302001
Handicrafts
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Services for bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes.
GLC GLOBE PVT. LTD. A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
410-411, LILAMANI CORPORATE HEIGHTS, OPP. RAMAPIR TEKRA BRTS STAND, NEW WADAJ, AHMEDABAD - 380013. GUJARAT-INDIA.

NEW Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used
AHMEDABAD
AUDIT, MANAGEMENT CONSULTANCY, ACCOUNTING MANAGEMENT, INCLUDED IN CLASS - 35.
ANIS I. VAHORA
trading as ;VEMIKA LIFESCIENCE
C/84, SAUDAGAR PARK, NEAR SUN PHARMA, TANDALJA, VODADARA - 390012

Proposed to be Used

AHMEDABAD

PROVIDING RETAIL AND WHOLESALE SERVICES IN RESPECT OF PHARMACEUTICAL AND MEDICINES INCLUDED IN CLASS – 35.
4306262    27/09/2019  
THOTTIKKULAVAN SADAKKATHULLA  
PROPRIETOR, MAYOORI WEDDING CENTER AND MARGINE FREE SUPER MARKET, KP 17/621, KARUVARAKUNDA, 
MALAPPURAM, KERALA STATE, PIN-676525, INDIA  
Single Firm  
Address for service in India/Attorney address:  
ANZAR M A  
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN- 
682 018  
Used Since :01/07/2017  
To be associated with:  
1838902  
CHENNAI  
IMPORT, EXPORT, TRADING, WHOLESALE OR RETAIL STORE SERVICES FOR GROCERY, ELECTRONICS, HOME 
APPLIANCES, CLOTHING, FOOTWEAR, GIFT ARTICLES, FURNITURE, FITNESS & SPORTS GOODS, PLATINUM, GOLD 
AND DIAMOND JEWELLERY, SANITARY HARDWARES, TILES AND SANITARY GOODS; THE BRINGING TOGETHER FOR 
THE BENEFIT OF OTHERS OF A VARIETY OF GOODS AND SERVICE, ENABLING CUSTOMERS TO CONVENIENTLY VIEW 
AND PURCHASE THOSE GOODS AND SERVICE BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER 
CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA, THROUGH WEB SITES OR TELEVISION SHOPPING 
PROGRAMMES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
GRT THANGA SAMAYAL

4306805   28/09/2019
GRT JEWELLERS (INDIA) PRIVATE LIMITED
NO. 21, COATS ROAD (NORTH USMAN ROAD), T. NAGAR, CHENNAI - 600017, TAMIL NADU.
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
3080533, 3080537, 3108829, 3114140

CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, JEWELLERY, PRECIOUS STONES, HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS.
4306985  28/09/2019
SADHIK ABOOBAKER SOLE PROPRIETOR OF OFFICE FACE DIGITAL MARKETING
PARERIKAL HOUSE, P O GURUVAYOOR, PIN : 680101, TRICHUR DISTRICT
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions; Online marketing; Internet marketing;
Marketing services
FORESEE CARTEL PRIVATE LTD
JAGAT KUNJ, H.NO-100, BESIDE RUPAM TIMBER, KARBIGAHIYA, PATNA -800020
BODY INCORPORATE

Address for service in India/Attorney address:
KUMARI PRERNA
KESHRI NAGAR, NORTH OF BABA CHOWK, PATNA-800024

Proposed to be Used
KOLKATA

Personnel placement services, Advisory services relating to personnel placement, Human resources management and recruitment services, Employment placement services for personal assistants, Career placement.
4308959    01/10/2019
LOKALLY TECHNOLOGIES PRIVATE LIMITED
RZ-439/1D, F/FLOOR KH NO 54/6/2, RAJ NAGAR PART II, PALAM COLONY, NEW DELHI, SOUTH WEST DEL DELHI - 110077
Private Limited Company
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Proposed to be Used
DELHI
Provision of an online marketplace for buyers and sellers of goods and services
Trade Marks Journal No: 1928, 18/11/2019 Class 35

4308993  01/10/2019
MR. SHANKARLAL PUNMAJI MALI TRADING AS SUNDHA MAA ENTERPRISES
21, ASHISH INDUSTRIAL ESTATE, GOKHALE ROAD (S), DADAR (WEST), MUMBAI-400 025
PROPRIETORSHIP

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :01/01/2007

To be associated with:
1588396

MUMBAI
BANNER ADVERTISING, MAGAZINE ADVERTISING, ADVERTISING HORDING RENTAL, RETAILING, WHOLESELLING, ONLINE TRADING OF SHIRT, T-SHIRT, TROUSER, JEANS, PANT, CHUDIDAR, KURTA, PYJAMA, CASUAL WEAR, PARTY WEAR, CLOTHING, HOSIERY, READYMADE GARMENT, ETHNIC WEAR, BELT, BAG, TEXTILES AND SUBSTITUTES FOR TEXTILES; HOUSEHOLD LINEN; CURTAINS OF TEXTILE OR PLASTIC
4309287 01/10/2019
MR. DINESH F. RANKA
52-A, NEW HERITAGE, DADABHAI ROAD, ANDHERI (WEST), MUMBAI-400 058, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS, 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARSI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
RETAIL OUTLETS AND DEPARTMENTAL STORES, CHAIN OF SHOPS, FRANCHISEE & AUTHORISED SHOW ROOMS OF READYMADE GARMENTS, HOSIERY, TEXTILES, SUITING & SHIRTING, COSMETICS, ELECTRONICS, ELECTRICALS, MEDICAL & PHARMACEUTICAL PREPARATIONS, LEATHER & LEATHER GOODS, IMMITATION JEWELLERY, FURNITURE, HEAD GEAR, FOOTWEAR, SUNGLASSES
4309614 01/10/2019
ALISHA KHANNA
OFFICE NO.5, DDA MARKET, GK ENCLAVE-1
PROPRIETOR

Address for service in India/Attorney address:
JEWESH MANUJA (ADVOCATE)
C/O JAY KAY REGISTRATION SERVICE C-114 IST FLOOR FATEH NAGAR NEW DELHI 110018
Used Since: 23/08/2019

DELHI
Marketing and Promotional Services, Business Management and Business organization consultancy. Online advertising on computer network. Marketing research, Market analysis, Market surveys, Marketing studies, Arranging and conducting trade Shows.
SRAVZCASE

4310321  02/10/2019

KALERU SRAVALIKA PROPRIETOR OF M/S. SANTHOSHI MATHA TRADERS
# 2-2-185/24/109/13/1, MALLIKARJUN NAGAR, AMBERPET, HYDERABAD - 500044, TELANGANA STATE.,
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address: 
NAVEEN KUMAR ANUMULA
16-8-746, New Malakpet, Hyderabad, Telangana-500024, India, Ph:9052012121

Proposed to be Used

CHENNAI

RETAIL AND WHOLESALE SERVICES TO MOBILE ACCESSORIES, MOBILE PHONE COVERS, FLIP COVERS FOR MOBILE PHONES, EAR PHONES, CHARGERS, USB CHARGERS, PORTABLE CHARGERS, CHARGERS FOR SMART PHONES, MEMORY CARDS
4310770  03/10/2019
VIJESH MEHTA
trading as ; OSHWIN OVERSEAS
161/163, DR MAHIMTURA MARG, 1ST FLOOR, KUMBHARWADA, MUMBAI- 400004
Proposed to be Used
MUMBAI
RETAILING, EXPORT IMPORT AND ONLINE BUSINESS OF COMMON METALS AND THEIR ALLOYS, FERROUS METALS, NON FERROUS METALS AND THEIR ALLOYS, NICKEL, NICKEL ALLOYS, SMALL ITEMS OF METAL HARDWARE, PIPES AND TUBES, FLANGE OF METAL, FASTENERS, ANGEL AND ROUND BAR OF METALS
4311430  03/10/2019
JUST DO ADS SOLUTIONS
A1/11 Alok-5, Opp. Krish Avenue, BAPS Swaminarayan Mandir Road, Nr. Nirant Char Rasta Vastral, Ahmedabad - 382418
Partnership Firm

Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004

Proposed to be Used
AHMEDABAD
Advertising; Business Management; Business Administration; Office functions.
4311604  03/10/2019
MINDTREE LIMITED
Global Village Technology Park, RVCE Post, Mysore Road, Bangalore - 560059
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :28/09/2012
To be associated with:
2197598, 2197599

CHENNAI
Business management and organization consultancy, professional business consultancy and business processing and outsourcing services; compilation of information into computer databases; systemization of information into computer databases; updating and maintenance of data in computer databases.
4311852  04/10/2019
KULDEEP SINGH, GOPAL KUMAR
trading as ;M/S EQUALITY MISSION OF INDIA
VILL. SALIYAR, ROORKEE, HARIDWAR, U.K, PIN-247667, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
VERMA CONSULTANT
7/512 MOH. DINANATH (SAHARANPUR)
Proposed to be Used
DELHI
ADVERTISING, BUSINESS MANAGEMENT BUSINESS ADMINISTRATION OFFICE
4312279 04/10/2019

T M ENTERPRISES
606, VENKATESHWAR TOWERS, NEAR ICCHAPURTI MANDIR, BHARTI VIDYAPEETH, PUNE – 411046
A Registered Partnership Firm

Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206

Proposed to be Used
MUMBAI

Advertising; business management; business administration; office functions
4312289 04/10/2019
ALKHELAIIFI MOHAMMED ABDULLAH S
trading as; MOHAMMED ALKHELALIFI BUSINESS & COMMERCIAL SERVICE
OFFICE NO.-LEVEL S-2, 119, AMERICAN PLAZA, NEHRU PLACE, NEW DELHI-110019, INDIA.
SERVICE PROVIDER
Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4312307    04/10/2019

SHABEER ALI
trading as ; SAFA GLOBAL VENTURE
MACHINGAL TOWER, NH-66, CALICUT ROAD, KOLAPPURAM, 676 305, MALAPPURAM, KERALA, INDIA.
SOLE PROPRIETOR

Address for service in India/Attorney address:
V. JAYACHANDRAN
SECURE AND SECURE, 54/3048, TEMPLE ROAD, KADAVANTHRA, KOCHI-682020, KERALA.

Proposed to be Used

CHENNAI
WHOLESALE, RETAIL AND MARKETING OF KITCHENWARE, BRUSHES, PADS, MOPS, BROOMS, COMBS, ABRASIVE SPONGES FOR KITCHEN USE, STEEL WOOL, HOUSE HOLD GLOVES ARTICLES FOR CLEANING PURPOSES, NONSTICK UTENSILS, GLASSWARES, CROCKERY, PRESSURE COOKER, STEEL WOOL, HOME APPLIANCES, ELECTRICAL AND ELECTRONIC PRODUCTS.
4312366 04/10/2019
BIPIN PRADIP BORKAR TRADING AS ORION INTERNATIONAL
Manas, Plot No.18, Sharda Housing Society, 8th Lane, Rajarampuri, Kolhapur - 416008
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Online advertising and marketing services
4312407  04/10/2019
KUNDAL ROY
House No 109 2nd Floor, Bk Kakati Road Ulubari, Guwahati, Assam - 781007
Proprietor
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :08/04/2010
KOLKATA
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES.
4312569    04/10/2019
SHOBANA NARAYANAN
27/19, COLLEGE ROAD, NANGANALLUR, CHENNAI 600114
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
4312788 04/10/2019
TEENA KUMAWAT
B-104, SHREE GOVIND NAGAR 11, NIWARU ROAD JAIPUR
PROPRIETOR

Address for service in India/Attorney address:
KRIPA GURJAR
New Village, Malikheda, Teh- Phuliya kala, Dist- Bhilwara (Raj)
Used Since :01/04/2018

AHMEDABAD
RETAIL, WHOLESALE AND FRANCHISE BUSINESS OF HANDICRAFT ITEM INCLUDED IN CLASS 35
4313044  05/10/2019
ZEBA ANSARI
House No 114 Satti Street, Roorkee- 247667
AN INDIVIDUAL

Address for service in India/Attorney address:
KANlKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
DELHI
Goods import-export agencies, Retail and Online Selling of Clothing accessories, Jewellery, Home decor, Tableware, Mirrors, Lighting lamps, Decorative lighting, Decorative mirrors, Interior decoration fabrics, Handicrafts
MARCRAZY

4313567   05/10/2019

SAHIL SINGHAL

HOUSE NO.-480,GALI NO.-18,SANT NAGAR,BURARI, NORTH DELHI-110084

INDIVIDUAL

Address for service in India/Agents address:

AKHIL BANSAL

1/7565, STREET NO.9, EAST GORAKH PARK, SHAHDARA, DELHI-110032.

Proposed to be Used

DELHI

Product sales information, Consulting in sales techniques and sales programmes, Publicity and sales promotion Auction sales (Arranging of -), Sales demonstration [for others], Provision of commission sales staff, Sales promotion using audiovisual media, Search engine optimization for sales promotion, Administration of sales and promotional incentive schemes, Computerised point-of-sale data collection services for retailers 35 Clerical services for the taking of sales orders, Rental of electronic point of sale (EPOS) equipment Retail services connected with the sale of subscription boxes containing chocolates Distribution of publicity materials, namely, flyers, prospectuses, brochures, samples, particularly for catalogue long distance sales [whether crossborder or not], Promoting the goods and services of others through the administration of sales and promotional incentive schemes
TRENDPHORIA

4313576  05/10/2019
TRENDPHORIA PRIVATE LIMITED
HOUSE NO. 3116, GROUND FLOOR, SECTOR 23 NEAR MARKET, NEAR SWISS COTTAGE SCHOOL GURGAON HR 122001
PRIVATE LIMITED COMPANY

Proposed to be Used
DELHI

Advertising, Business Management Business Administration Office Functions
YATIKA FARMS & PLANTATION LLP
G-10, Raheja Centre, Nariman Point, Mumbai - 400021
Limited Liability Partnership

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
UDIT SHARMA  
House Number 755, Jawahar Colony, Faridabad, Haryana - 121005  
Proprietor  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  

Proposed to be Used  
DELHI  
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
ABHISHEK GUPTA PROPRIETOR OF ENTOUT CO
3F 294, GROUND FLOOR, SECTOR-3, VAISHALI, GHAZIABAD-201010, UTTAR PRADESH
PROPRIETOR

Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI-110031

Proposed to be Used
DELHI
Online retail store services featuring animal grooming preparations; Online retail store services featuring litter for animals; Online wholesale store services featuring fodder for animals; Online retail store services featuring beauty implements for animals; Online retail store services featuring foodstuffs, online marketplace and retail store for pet foods and related pet accessories
4313697   05/10/2019
SIDDHA SIDDHI ENTERPRISE
363, 3RD FLOOR, KALIANDAS UDYOG BHAVAN, NEAR CENTURY BAZAAR, PRABHADEVI, MUMBAI - 400025
PARTNERSHIP FIRM UNDER PARTNERSHIP ACT 1932
Address for service in India/Agents address:
SACHIN VIJAY TORASKAR
B/601, MILAP CHS LTD. NEW VERSOVA LINK ROAD, NEAR HDFC BANK, ANDHERI (WEST), MUMBAI-400053.
Used Since :12/08/2019
MUMBAI
Advertising; business management; business administration; office functions; business intermediary services for the
sale and purchase of goods and services; auction services; classified advertising services; mail order sales; retail store
services; retail sale services provided by means of a global computer network; sales promotions; business information
services; retail department stores; retail on-line department stores; retail convenience stores; retail on-line convenience
stores; computerized on-line ordering featuring general merchandise and general consumer goods; providing an on-line
commercial information directory; providing a searchable database in the field of business information available via a
global computer network; providing a searchable on-line database featuring goods and services; providing a searchable
on-line advertising guide featuring the goods and services; database management services; data storage and retrieval
services for transmitting, displaying and storing transaction, identification and financial information; on-line retail
services featuring general merchandise and general consumer goods; automated and computerized trading services; on-
line trading services; information services, namely, providing information about retail products to customers, featuring
the availability of specific products of interest to them; online business information services, namely analyzing an
individual's preferences and providing product reviews and recommendations; automated and computerized trading of
goods and services for others provided over a global communication information network.
4314277  07/10/2019
GREEN GLOBE VEGAN PRIVATE LIMITED
Shop No. 6, Power One Condominium, Pingale Wasti, Koregaon Park Annex, Mundhawa, Pune - 411036
The Private Limited Company Incorporated Under Companies Act 1956
Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)-410206
Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions
4314281  07/10/2019
KANAKKADARA DIVINE SERVICES (PROPRIETOR NAME - KOVAI SUBRAMANIAM NARAYANAN )
29/14 Rikkiappa street, Mylapore, Chennai-600004,Tamil Nadu
Proprietorship
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :21/01/2013
CHENNAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
4314423 07/10/2019
RINA AZ WEDDING HOUSE
A7-1ST FLOOR, SHANKAR NAGAR SOC., OPP. BRTS STAND, KAPODRA VARACHHA ROAD, SURAT - 395006
PARTNERSHIP

Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002

Proposed to be Used
AHMEDABAD
TRADING, MARKETING AND SHOWROOM OF LEHANGAS, SAREES, SHERWANI, WEDDING DRESSES, WEDDING GOWNS & READYMADE GARMENTS
4314486 07/10/2019
BHANUBEN VINUBHAI RAMANI
11-12, GREENPARK, SOCIETY, A. K. ROAD, HIRABAG CIRCLE TARAF, SURAT-395008
INDIVIDUAL
Address for service in India/Agents address:
PRASHANT KOMAL KUMAR KULSHRESTHA
2014, Trade House Ring Road, Surat-395002.

Proposed to be Used
AHMEDABAD
Advertising; business management; business administration; office functions as included in Class 35
THEO SOLUTIONS PRIVATE LIMITED
43, Dmonte Street, Bandra (W), Mumbai – 400 050.
Private Limited Company

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used

MUMBAI
Administration, Office Functions, Mail Order Catalogue Service, Electronic Media Namely Website, Television Shopping Programme; Retail Store Service Through Online And Offline Trading Channels, Market Place, Wholesaling, Trading, Distributing, Marketing, Reselling, Importing, Exporting Of Electronic Devices Namely Mp3 Players, Mobile Phone Accessories Namely Batteries, Chargers, Hands-Free, Ear-Phones, Headsets, Portable Speakers, Blue-Tooth Headsets And Speakers, Mobile Covers And Cases, Screen Protectors, USB Wires, Data Cables, Power Stations, Power Banks, Memory Cards, Travel Adaptors, Mobile Straps, USB Modems, In-Car Holders, SIM Card, Backup Device, Selfie Sticks; Computer And Laptop Accessories Namely Cooling Pads For Laptops And Computers, Mouse Pads, Laptop Carrying Cases, Protective Covers And Cases For Laptop And Portable Media, Laptop Locks, Sleeves For Laptops, Stands Adapted For Computers, Laptops And Tablets, Lapdesks, Stereo Headphones; Computerized On-Line Gift Ordering Services Which Matches The Gift Givers Requirements With The Gift Recipient's Wants And Needs; On-Line And Off-Line Retail Gift Shops For Corporate Companies And Various Business Organizations, All Included In Class 35.
4314494    07/10/2019
SWARN SHILP CHAINS & JEWELLERS PRIVATE LIMITED
220/221/222, Bussa Udyog Bhavan, T. J. Road, Sewri (W), Mumbai - 400 015.
Private Limited Company
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Used Since :01/04/2005
MUMBAI
Retailing, Wholesaling, Importing, Exporting, Marketing, Reselling, Distributing And Trading Jewellery Or Jewellery Made
Of Precious Metals Namely Silver, Gold, Platinum, Diamonds; Articles Or Products Made Of Precious Metals Namely
Silver; Precious Stones Namely Pearls, Diamonds, Gems; Precious Metals And Alloys Of Precious Metals; Imitation
Jewellery Or Jewelry Included In Class 35.
4314508  07/10/2019
SH. NITIN KUMAR MAHANI.
276/277, GALI NO.-5, GURU RAM DAS NAGAR, SHAKAR PUR BARAMAD, SHAKARPUR, EAST DELHI, DELHI-110092.

INDIVIDUAL NAME
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Business Management Activities, Export & Import, On-Line Marketing, Wholesale & Retail Outlets, Showroom And Shops Including Services Relating To Trading And Marketing Of Preserved, Dried and Cooked Fruits and Vegetables, Preserved Pulses, Dried Pulses, Milk and Dairy Products, Ghee, Khoya, Cheese, Butter, Coconut Oil, Groundnut Oil, Edible Oil, Processed mustard greens, Cooking Oils, Sunflower oil [for food], Soybean oil for cooking, Vegetable oils for food, Oils and Fats, Jams, Jellies, Pickles, Peanuts (prepared), Curd, Yogurt, Skimmed Milk and Soups, Meat, fish, poultry and game, Meat extracts, Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Bakery Products, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termic powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces, Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Energy Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sherbets(Beverages); Syrups, Powders, Beer, Ale, Stout and Porter; Flavourings and other preparations for makings beverages.
4314532 07/10/2019
RAKESH KUMAR TRADING AS RAKESH IRON WORKS
B-X-645, SATSANG ROAD, OPP. METRO TYRES, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Used Since: 01/04/2017
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Metal Nuts & Bolts, Metal Rivets, Metal Washers, Metal Angles, Metal Hinges, Door Closers of Metal (non-electric), Door Fittings of Metal & Window Fittings of Metal, Power Tools, Machine & Machine Tools.
MUSKAN AGARWAL
3B094, GC GRAND, VAIBHAV KHAN, INDRAPURAM, GHAZIABAD-201010, (UTTAR PRADESH)
AN INDIVIDUAL

Address for service in India/Attorney address:
GAUTAM SATYAVIR SINGH & CO.
420, ARTHALA, MOHAN NAGAR, GHAZIABAD-201007(UP) Email Id:-gsce72ipr@gmail.com, Cont. No. 09868124210 , 09560546922

Proposed to be Used
DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTION SERVICES RELATED TO HANDICRAFTS SHOWROOM, HANDICRAFTS EMPORIUM SERVICES OF SALE, PURCFRIASE. DISTRIBUTION OF RETAIL AND WHOLESALE IMPORT & EXPORT OF INDIAN HANDICRAFTS ITEMS INCLUDING DECORATIVE ITEMS, ANTIQUE REPRODUCTIONS, GIFT ITEMS, TOYS, ANTIQUE GIFTS, FANCY ITEMS, TOTAL MARRIAGE PURPOSES ITEMS INCLUDING, BRIDE & GROOM ITEMS, ARTIFICIAL JEWELLERY ITEMS, PURSES, WALLETS, BAGS, BANGLES, RAKHIS, CANDLES AND ITEMS RELATED TO INDIAN CUSTOMS, TRADITIONS, RITUALS AND FESTIVALS.
4314643    07/10/2019
PUSHKAR & RAJAN PRIVATE LIMITED
404/A Skyline Epitome Village Kirol Premier Road Ghatkopar West MUMBAI Mumbai City MH 400086 IN
PRIVATE LIMITED
Address for service in India/Attorney address:
ALOK PATHAK
346 Third Floor Hari Nagar Ashram New Delhi (110014)
Proposed to be Used
MUMBAI
ADVERTISING, MARKETING INCLUDED IN CLASS 35
4314676  07/10/2019
CYFUTURE INDIA PVT.LTD.
197/198, NSEZ (Noida Special Economic Zone), Noida Dadri road, Noida Phase-II, Noida-201305, Uttar Pradesh, India
Body incorporate

Address for service in India/Agents address:
JYOTI CHAUSHAN
B-27, SECTOR-22, NOIDA-201 301.
Used Since :01/04/2015

DELHI
Advertising; business management; business administration; business research and evaluations, computer file
management services, business information, Professional business consultancy, Business management consultancy,
telephone answering for unavailable subscribers, business management assistance, the bringing together, for the benefit
of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase
those goods; such services may be provided by through mail order catalogues or by means of electronic media, for
example, through web sites, services consisting of the registration, transcription, composition, compilation or
systematization of written communications and registration, services of advertising agencies and services such as the
distribution of prospectuses, directly or through the post, or the distribution of samples, commercial information and
advice for consumers, business appraisals, business information, compilation of information into computer databases,
BIOFERN LIFE SCIENCES PRIVATE LIMITED

4315044  08/10/2019
BIOFERN LIFE SCIENCES PRIVATE LIMITED
F. 302, 1316/3 PARK REGENCY, PAPAIAH ROAD, THOMAS TOWN, KAMMANHALLI BANGALORE BANGALORE KA 560084 IN

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
ABHISHEK JAIN
SECOND FLOOR, W-87, CHANDRA SHEKHAR, GALI NO. 4, WEST BABARPUR, SHAHDARA, DELHI-110032

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Advertising, business & management, wholesale and retail & online shoppings, outlets, trading marketing and distributions in respect of home décor items, crafts, statue made of (metal, wood, clay).
4315662   09/10/2019
CLOUDTAIL INDIA PRIVATE LIMITED
GROUND FLOOR, REAR PORTION, H-9 BLOCK B-1, MOHAN COOPERATIVE INDUSTRIAL AREA, MATHURA ROAD, NEW DELHI-110044.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
To be associated with:
4294151

DELHI
online retail services, advertising, business management services, namely, managing web site performance, tracking of sales, tracking of web site traffic, analyzing and reporting data; and providing advice for optimizing of the same; compilation of statistics; providing evaluative feedback and rating of sellers ; good and services, delivery and overall experience in connection therewith; providing and distributing information regarding sales performance and revenue generation; agency services for selling goods; inventory management; agency services for receiving and fulfilling orders of goods; providing information on commodity sales; distribution of samples; professional business consultancy; business information; sales promotion for others; marketing research; marketing studies; providing supervisory, consultancy, management and advisory services including research, development and experimental work of every character and description; business administration, office functions; business intermediary services for sale and purchase of goods and services, business information service.
Trade Marks Journal No: 1928 , 18/11/2019           Class 35

4315709   09/10/2019
KIRANKAUR KUDASINGH KAHADE
Hubtown, 3rd Floor 313, Adajan Patiya Bus Depo, Adajan Patiya, Surat-395009.
Individual
Address for service in India/Attorney address:
THE KESAVI
S-14, Heta Complex, Nr. L. P. Savani School, Honey Park road, Adajan, Surat-395009, Gujarat(India)
Used Since :01/02/2018
AHMEDABAD
BUSINESS MANAGEMENT; ONLINE ADVERTISING ON A COMPUTER NETWORK; PRESENTATION OF GOOD ON
COMMUNICATION MEDIA FOR RETAIL PURPOSE; PROVIDING BUSINESS INFORMATION VIA A WEB SITE; PROVISION
OF AN ONLINE MARKETPLACE FOR BUYER AND SELLER; MERCHANDISING; RETAILING AND WHOLESALE, IMPORT
AND EXPORT, SERVICES RELATING BUILDING AND CONSTRUCTION MATERIAL; RETAIL AND ONLINE RETAIL SERVICE
IN RELATION BUILDING AND CONSTRUCTION MATERIAL INCLUDED IN CLASS 35.
4315785  09/10/2019
MUHAMMED RAFI PUTHAN VEETTIL
RAFI NIVAS HOUSE, OTHAYI, PERAKAMANNA POST, EDAVANNA, MALAPPURAM DISTRICT, KERALA-676541
Trading As: PVMR RUBBER TRADING
Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048
Used Since :15/05/2017
CHENNAI
TRADING, DISTRIBUTING, MARKETING, ADVERTISING, BUSINESS MANAGEMENT, IMPORT, EXPORT, SHOPS, FRANCHISE, WHOLESALE AND RETAIL OF LATEX, SCRAP RUBBER, RUBBER LUMP AND RUBBER SHEETS.
Trade Marks Journal No: 1928, 18/11/2019  Class 35

4315798  09/10/2019
MUHSIN S
Thittayil House, Koottikkada post, Kollam District, Kerala-691020
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions
Trade Marks Journal No: 1928 ,  18/11/2019          Class 35

4316063   09/10/2019
ARJIT K GUPTA
601, Aura Apartments, Ghatla Road, Chembur, Mumbai - 400071
INDIVIDUAL

Address for service in India/Agents address:
AMIT JAIN
267-271, Kanak Chambers, Office No.10, Kalbadevi Road, Mumbai-400002.

Proposed to be Used
MUMBAI
Commercial information and advice for consumers in the choice of products and services, on-line advertising on a computer network, provision of an on-line marketplace for buyers and sellers of goods and services, presentation of goods on communication media, for retail purposes, web site traffic optimization / web site traffic optimization, shop window dressing, provision of commercial and business contact information, providing business information via a web site, compiling indexes of information for commercial or advertising purposes, price comparison services, arranging subscriptions to telecommunication services for others, as covered under Class 35
4316138  09/10/2019
M.A. PARAMASIVAM & SONS
NO: 49/1, MELA RATHA STREET, PON PUDUPPATI, PONNAMARAVATHY, PUDUKKOTTAI-622 408, TAMIL NADU.
A PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/1980

CHENNAI
RETAIL, WHOLESALE AND MARKETING SERVICES CONNECTED WITH THE SALE OF TEXTILES, CLOTHING, FASHION PRODUCTS, FASHION ACCESSORIES, JEWELLERY, FOOTWEAR, COSTUMES, PERFUMES, INTERIOR PRODUCTS, FURNISHINGS, FURNITURE, CERAMICS AND LEATHER GOODS; RETAIL SERVICES FEATURING A WIDE VARIETY OF CONSUMER GOODS

Transliteration : ATHIKALATHU ALANGARA MALIGAI
Trade Marks Journal No: 1928, 18/11/2019

4316232 09/10/2019
DEEPIKA PADUKONE
B 2602, Beau Monde Towers, Opp. Tata Motors Showroom, Prabhadevi, Mumbai – 400025
INDIAN

Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes.
SHETH ANIK AJAYBHAI SOLE PROPRIETOR OF M/S. ORGANIK IDEAS
ORGANIK IDEAS, 2ND FLOOR, OFFICE NO. 209, NAKSHATRA -2, OPP. KKV HALL, 150 FEET RING ROAD, KALAVAD ROAD, RAJKOT – 360005.(GUJARAT)INDIA.

Sole Proprietorship Firm

Address for service in India/Attorney address:
MRUGESHKUMAR ANANDJIBHAI MAVANI, ADVOCATE
M/S. TRADELINE, "PURVI", JIVAN - ANAND SOCIETY, AMARNATH CHOWK, OPP. RAVI APARTMENT, BEHIND MAHILA COLLEGE, RAJKOT - 360 001, GUJARAT

Proposed to be Used

AHMEDABAD
ADVERTISING / PUBLICITY, ADVERTISING AGENCY SERVICES / PUBLICITY AGENCY SERVICES, ADVERTISING BY MAIL ORDER, PRODUCTION OF ADVERTISING FILMS, DISSEMINATION OF ADVERTISING MATERIAL, CONSULTANCY REGARDING ADVERTISING COMMUNICATIONS STRATEGY, DESIGN OF ADVERTISING MATERIALS, DIRECT MAIL ADVERTISING, DISSEMINATION OF ADVERTISING MATTER, LAYOUT SERVICES FOR ADVERTISING PURPOSES, MARKET STUDIES, MARKETING RESEARCH, MARKETING, MODELLING FOR ADVERTISING OR SALES PROMOTION, ONLINE ADVERTISING ON A COMPUTER NETWORK, SPONSORSHIP SEARCH, UPDATING OF ADVERTISING MATERIAL, WRITING OF PUBLICITY TEXTS, PROFESSIONAL BUSINESS CONSULTANCY, BUSINESS MANAGEMENT OF PERFORMING ARTISTS, BUSINESS MANAGEMENT FOR FREELANCE SERVICE PROVIDERS, PROVIDING BUSINESS INFORMATION VIA A WEB SITE, COMPILATION OF STATISTICS, DATA SEARCH IN COMPUTER FILES FOR OTHERS, DOCUMENT REPRODUCTION, NEGOTIATION AND CONCLUSION OF COMMERCIAL TRANSACTIONS FOR THIRD PARTIES, NEGOTIATION OF BUSINESS CONTRACTS FOR OTHERS, PAY PER CLICK ADVERTISING, PROCUREMENT SERVICES FOR OTHERS [PURCHASING GOODS AND SERVICES FOR OTHER BUSINESSES], SALES PROMOTION FOR OTHERS, SCRIPTWRITING FOR ADVERTISING PURPOSES, SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION / SEARCH ENGINE OPTIMISATION FOR SALES PROMOTION, WEB SITE TRAFFIC OPTIMIZATION / WEB SITE TRAFFIC OPTIMIZATION, WEB INDEXING FOR COMMERCIAL OR ADVERTISING PURPOSES, MEDIA RESEARCH AND CONSULTATION; PLANNING, BUYING AND NEGOTIATING ADVERTISING AND MEDIA SPACE AND TIME, DIGITAL AND ONLINE ADVERTISING INCLUDED IN CLASS-35.
4316936   10/10/2019
ASHISH RAWAT
PLOT NO.10/62, PVT NO-10/628, RIGHT PORTION, 1ST FLOOR KRISHNA TOWER, KIRTI NAGAR, INDUSTRIAL AREA
DELHI-110015
INDIVIDUAL FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
ONLINE/OFFLINE RETAILING & WHOLESALING, ADHESIVES & WOOD COATINGS INCLUDED IN CLASS 35
KAMAL AGRICULTURE WORKS
4316965  10/10/2019
KAMALJIT SINGH TRADING AS KAMAL AGRICULTURE WORKS
BHAGAT SINGH CHOWK, AHMEDGARH-148021 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/2000
DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Sickles and Scythes.
UBHI DATTI INDUSTRIES

4316980   10/10/2019
AMARJIT SINGH TRADING AS UBHI DATTI INDUSTRIES
NEAR YASH PAINTER STREET, AHMEDGARH-148021 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/04/1985

DELHI
Advertising, Business Administration & Management of wholesale & Retail outlets; Trading, Marketing & Online Marketing; Import & Export relating to Sickles and Scythes.
P-MOL MF
4317133   10/10/2019
LEUREUS HEALTHCARE PRIVATE LIMITED
51/10C/13/13A/1227, West ArjunNagar, Agra, Uttar Pradesh
Private Limited
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions
Trade Marks Journal No: 1928,  18/11/2019  Class 35

4317852  11/10/2019
EVOLVING HOSPITALITY PVT LTD
15 MITHILA SHOPPING CENTRE V. MEHTA ROAD JVPD SCHEME VILE PARLE (W) MUMBAI-400049
Used Since :01/10/2017
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, BUSINESS ADMINISTRATION CONSULTANCY,
OFFICE FUNCTIONS, PUBLIC RELATIONS, SALES PROMOTION, ADVERTISING AND PUBLICITY SERVICES PROVIDING
VIA TELEVISION, RADIO OR MAIL, ORGANIZATION OF EXHIBITION AND EVENTS FOR COMMERCIAL OR ADVERTISING
PURPOSES, DEVELOPMENT AND IMPLEMENTATION OF MARKETING STRATEGIES FOR OTHERS, PUBLICITY AND
SALES PROMOTIONS SERVICES, BUSINESS ADVISORY SERVICES RELATED TO THE ESTABLISHMENTS AND
OPERATIONS OF FRANCHISES, PROVIDING ASSISTANCE IN THE FIELD OF BUSINESS MANAGEMENT AND PRODUCT
COMMERCIALIZATION WITHIN THE FRAMEWORK OF A FRANCHISEE CONTRACT, INCLUDED IN CLASS 35.
4317893    11/10/2019

EMPORIO FASHION AND LIFESTYLE
H.NO-8-13-139/P/168,Yazdani Avenue, Kings Colony, Shasthripuram,Hyderabad,Telangana-500052
Partnership Firim

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
Online sales of apparel fabrics, shoes.
Rexperts
4317897    11/10/2019
INFO EDGE (INDIA) LIMITED
B-8, Sector-132, Noida- 201304
A Company duly incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since: 27/05/2019
DELHI
Advertising; Business Management; Business Administration; Office Functions; Online Business Networking Services; Business Research Services; Business Management and Consulting Services; Employment Recruiting Consultancy; Employment Counselling and Consultancy Services; Pre-Employment Background Investigation Services; Providing Information Relating to Employment Recruitment; Providing Employment/Recruitment Information via a Global Computer Network; Providing On-Line Information and News in the Field of Employment Training; Organising and Conducting Job Fairs; Human Resources Management and Recruitment Services; Recruitment and Placement Services; Online Community Management Services; Career Placement Consulting Services.
4317979    11/10/2019
ZEESHAN ARFEEN, SANYA ARFEEN
trading as ;ARFEENZ LIFESTYLE LLP
G-79, GROUND FLOOR, SHAHEEN BAGH, ABUL FAZAL ENCLAVE-2, JAMIA NAGAR, OKHLA, NEW DELHI-110025, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI

THE BRINGING TOGETHER, FOR THE BENEFIT OF OTHERS, OF A VARIETY OF GOODS (EXCLUDING THE TRANSPORT THEREOF), ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS; SUCH SERVICES MAY BE PROVIDED BY RETAIL STORES, WHOLESALE OUTLETS, THROUGH MAIL ORDER CATALOGUES OR BY MEANS OF ELECTRONIC MEDIA.
PETSTEP INTEGRATED SUPPLIES PVT LTD., BY ITS DIRECTOR MR. NIRANJAN GANAPATI HEGDE.
Plot No. 6, Industrial Estate, Banavasi Road, Sirsi- 581402, Uttar Kannada.
A Registered private limited company

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRT FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.

Proposed to be Used

CHENNAI
Retailer, Distributor and online sales of veterinary preparations, Dietetic food and substances adapted for veterinary use, food Dietary supplements for animals and veterinary accessories.
4318176  11/10/2019
SURESH CHHEDA
F NO. 203, SHANKAR- CHAYA CO.OP HOUSING SOCIETY, 384/1, SHANIWAR PETH, NEAR AHILYADEVI HIGH
SCHOOL, PUNE - 411030
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
AMIT M. MAKER
601, PALM VIEW, SAROJINI ROAD, MUMBAI, MAHARASHTRA - 400054
THE TRADEMARKS ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
Trade Marks Journal No: 1928, 18/11/2019

4318197  11/10/2019
WENZHOU YUMAO ELECTRONICS CO., LTD.
No. 99-101, Mingshan Road, Kunyang Industrial Park, Kunyang Town, Pingyang County, Wenzhou, Zhejiang, China
BODY INCORPORATE

Address for service in India/Attorney address:
KANALYSIS CONSULTANTS PVT. LTD
KH-368/69, FIRST FLOOR, SULTANPUR, MG ROAD, DELHI 30

Proposed to be Used
DELHI
Advertising; publicity; commercial intermediation services; marketing; presentation of goods on communication media, for retail purposes; commercial administration of the licensing of the goods and services of others; personnel recruitment; compilation of information into computer databases; accounting; sponsorship search

Transliteration: YUMAOBENDUODUO
BOWLERS KART PRIVATE LIMITED
PLOT NO.4, LAKSHMANA PERUMAL NAGAR KOTTIVAKAM CHENNAI CHENNAI TN 600041 IN
THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Advertising; Business management; Business administration; Office functions
4318418  11/10/2019

M/S VILEAD HEALTH CARE
H.O. KHALSA MEDICAL HALL, OPPOSITE CIVIL HOSPITAL TOHANA, FATEHABAD-125120, HARYANA, B.O. T-284/3,
WEST PATEL NAGAR, NEW DELHI-110008.
PARTNERSHIP FIRM

Address for service in India/A _eagents address:

SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/10/2019

DELHI

ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICIAL FUNCTIONS, DISTRIBUTION,
MARKETING, WHOLESALE AND RETAIL SERVICES, ONLINE RETAIL AND WHOLESALE SERVICES RELATING TO
MEDICINAL & PHARMACEUTICAL PREPARATIONS.
4318615  11/10/2019  
PREMACHA CHAHA PVT LTD.

Body Incorporate

Address for service in India/Attorney address:

LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :24/08/2018

MUMBAI

RETAIL, DISTRIBUTION & SUPPLY IN RESPECT OF FOOD PRODUCTS & BEVERAGES, BUSINESS MANAGEMENT & BUSINESS PROMOTION.
4318882  12/10/2019
SMT. ANJU GUPTA TRADING AS M/S GIPS INTERNATIONAL,
(Proprietor)
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Proposed to be Used
DELHI
Advertising, business administration & business management activities, online Marketing, wholesale & retail outlets, groceries store, departmental stores and shops including services relating to distribution, trading and marketing for human consumption.
4318885  12/10/2019
OAKRIDGE IT SOLUTIONS PRIVATE LIMITED
#213, 2nd floor, S S Tech Park, Sy No: 126 (P), Beside DLF Cyber City, Gachibowli, Hyderabad – 500 032, Telangana, INDIA.

BODY INCORPORATE

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :25/07/2015

CHENNAI
Advertising; business management; business administration; office functions.
4319132  12/10/2019
HIREN HARSUKHBHAI BATHANI - EPIC ELEVATORS
49 VICTORIA INDUSTRIAL PARK ROAD NO : 5, KATHWADA GIDC AHMEDABAD -15, GUJARAT, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/10/2017
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
4319138 12/10/2019
HIREN HARSUKHBHAI BATHANI - EPIC ELEVATORS
49 VICTORIA INDUSTRIAL PARK ROAD NO : 5, KATHWADA GIDC AHMEDABAD -15, GUJARAT, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA,OPP. KESHAV BAGH,ASOPALAV LANE,Nr. SHIVRANJANI CROSS ROAD,SATELLITE,AHMEDABAD-380015, GUJARAT INDIA.
Used Since :01/10/2017
AHMEDABAD
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS.
ARIBA FOODS PVT. LTD
Survey No. 286/2, Village Bada Bangarda, opp. Gomat Giri Temple, Indore (M.P.) - 453112

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Retail services relating to food, Retail services or wholesale services for food and Beverages, Online Advertising and Advertising, Marketing, Social Media Marketing, Business Management, Business Administration, Office functions, Online Retail Store Services and Online Wholesale Services, Online Trading services to facilitate the sale of goods via computer network and providing evaluative feedback and Rating of Customers and overall trading experience in connection therewith and all other services.
4320194  14/10/2019
Syed Siddique Lebbai Thamby
11C, 7th Cross Street, Quaide Millath Nagar, Kayalpattnam, Kayalpatnam, Thoothukkudi, Tamil Nadu – 628204
proprietorship concern

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :10/10/2004

CHENNAI
retail services for jewellery; wholesale services for jewellery; advertising services relating to jewellery; online retail store
services featuring jewellery.
CHEMITOMO INTERNATIONAL PRIVATE LIMITED
16150 ST. NO:10/15, GURU GOBIND NAGAR, BATHINDA -151001, PUNJAB, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
advertising business management business administration office functions
CHEMITOMO INTERNATIONAL PRIVATE LIMITED
16150 ST. NO:10/15, GURU GOBIND NAGAR, BATHINDA -151001, PUNJAB, INDIA
BODY INCORPORATE

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
To be associated with:
4320196
DELHI
advertising business management business administration office functions
4320221 14/10/2019
BHAGWAN DASS SOLANKI S/O MADAN LAL SOLANKI
PLOT NO. 72 BHEEM COLONY, UIT PRATAP NAGAR, JODHPUR, JODHPUR, RAJASTHAN, 342001
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
AHMEDABAD
advertising business management business administration office functions
4320360   14/10/2019
GONMEI KAPHUNJOK HENRY
B-21, SOM DATT CHAMBERS-II, BHIKAJI CAMA PLACE, NEW DELHI-110066
INDIVIDUAL

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, IST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used
To be associated with:
4320359
DELHI

BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS MANAGEMENT, ADVERTISEMENT, MARKETING, TRADING, PROMOTION, WHOLESALER, RETAILERS, DISTRIBUTORS, STOCKIST OF PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATION, SKINCARE, DERMATOLOGY AND COSMETICS PRODUCTS AND HEALTHCARE GOODS
4320373  14/10/2019

DR. D.D. VERMA
631- DADABARI MAIN ROAD KOTA RAJASTHAN
INDIVIDUAL

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17

Proposed to be Used

AHMEDABAD

BUSINESS ADMINISTRATION, BUSINESS FUNCTIONS, BUSINESS MANAGEMENT, ADVERTISEMENT, MARKETING, TRADING, PROMOTION, WHOLESALER, RETAILERS, DISTRIBUTORS, STOCKIST OF PHARMACEUTICALS, MEDICINAL, AYURVEDIC PREPARATION, SKINCARE, DERMATOLOGY AND COSMETICS PRODUCTS AND HEALTHCARE GOODS
RITESH JAISWAL
NAVE ONLINESTORE, BLK A, BABA COLONY VILLAGE, HOUSE NO. 47, GALI NO. 3, DELHI-110084, INDIA.

Address for service in India/Attorney address:
LEGAL SHAFT
WZ 283/127B, MADDI STREET, VISHNU GARDEN, NEW DELHI - 110018, INDIA.

3445

Proposed to be Used
DELHI
Advertising, business management, business administration, office functions.
4320700  15/10/2019
M/S SANT BAGDANA AUTO INDUSTRIES PVT. LTD.
Private Limited Company
Address for service in India/Attorney address:
BRAHMBHATT & ASSOCIATES
5, Bhagyoday Flats, Sattar Taluka Society, B/h. C.U.Shah College, Navjivan, Ahmedabad - 380014, Gujarat, India
Used Since :01/04/2017

AHMEDABAD
Selling various Brands Three Wheeler Auto Riksha, Four Wheeler
Proposed to be Used

DELHI
Promotional services in the form of sharing of multimedia content via the Internet and other computer and communications networks; online retail store services relating to household cleaning products; electronic e-commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes; services relating to advertising, marketing and public relations, organization of exhibitions and trade fairs for commercial or advertising purposes; design services for commercial purposes; providing an online marketplace for customers and sellers.
4321105  15/10/2019
NYUWAZ SOLUTIONS PRIVATE LIMITED
2ND FLOOR, NO 52, SRIDATTA TOWNSHIP, KATTIGENAHALLI, BAGALUR ROAD, IAF POST, BANGALORE BANGALORE
KA 560063 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Advertising; Business management; Business administration; Office functions, Personnel consultancy, Software consultancy,Business management,Business management consultancy
4321192  15/10/2019
AMEET DEODHAR
B/103, R.N.A.HEIGTHS, J.V.LINK ROAD, ANDHERI EAST, MUMBAI SUBURBAN, MAHARASHTRA - 400093

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
4321193  15/10/2019
AMEET DEODHAR
B/103, R.N.A.HEIGHTS, J.V.LINK ROAD, ANDHERI EAST, MUMBAI SUBURBAN, MAHARASHTRA - 400093
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
4321227 15/10/2019
VINAY KUMAR
S/O RAMAGAYA, H-NO, B-97 STREET NO. 3 25 FOTA ROAD SABOLI NEAR CRIMINATION GROUND SABOLI EXT, NORTH
EAST DELHI -110093
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions, Advertising automobiles for sale by
means of the Internet, Retail or wholesale services for automobiles, Retail services relating to automobile accessories
4321228  15/10/2019
FLUMINE PHARMACEUTICALS PRIVATE LIMITED
#3354/2D, STREET NO. 03A, ADARSH NAGAR, ROPAR ROPAR RUPNAGAR PB 140001 IN
THE TRADE MARKS ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
4321658    15/10/2019

FORTEWAY (OPC) PRIVATE LIMITED
NO.302 SLV ENCLAVE NO.40 10TH A CROSS BHUVANESHWARI NAGAR 3RD STAGE BANASHANKARI BENGALURU 560085
Company

Address for service in India/Attorney address:
PATSON LEGAL KNOWLEDGE PROCESS PVT. LTD
No.1297, 3rd Floor, 30th main, B.S.K. 2nd stage, Bangalore- 560070.
Used Since :17/02/2018

CHENNAI
Market research, marketing research, advertising research, business research consultation, market research services, market research studies, consumer research, business research consultancy, consumer research services, business research services, advertising research services, computerized market research, business and market research, conducting market surveys.
MR. PRANIT RAVINDRA KUNDAP TRADING AS FURKAA
4, Deshmukh Colony, Sadar Bazar, Satara-415001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011

Proposed to be Used
MUMBAI
RETAIL OUTLET, EXPORT AND IMPORT, MARKETING AND DISTRIBUTION, ADVERTISING AND PROMOTIONAL SERVICES; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MOBILE FOOD CHART SERVICES AND FOOD CHAIN STORES.
GUJARAT DECOR PRIVATE LIMITED
PLOT NO.8-9, MAHAVEER SMALL INDUSTRIAL ESTATE, NEAR CNG PUMP, BAMROLI VADOD ROAD, VADOD, SURAT-394221
Used Since : 01/04/2019
AHMEDABAD
RETAIL, WHOLESALE, MARKETING, IMPORT – EXPORT AND ONLINE RETAIL STORE SERVICES RELATED TO METAL HARDWARE, COMMON METALS AND THEIR ALLOYS, METAL BUILDING MATERIALS, FURNITURE, PLYWOOD, LAMINATE, VENEER AND WOODEN FLOORINGS.
4322204 16/10/2019
RAVINDRANATH B.M
NO.-37/1, 1 ST ‘A’ CROSS, 2ND MAIN ROAD, BEHIND NALANDA THEATRE, AZADNAGAR, CHAMRAJPET BANGALORE-560018, KARNATAKA, INDIA.
INDIVIDUAL
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Proposed to be Used
CHENNAI
RECRUITMENT CONSULTANCY SERVICES, CONSULTANCY AND ADVISORY SERVICES RELATING TO PERSONNEL PLACEMENT, RECRUITMENT AND MANAGEMENT.
STABILIANT

4322559  16/10/2019

CHAMPAK SINHA ROY
Flat No. 1802, Kohinoor Falcon, Sr. No. 47 (a b), Sus-Pashan Link Road, Sus, Pune, Maharashtra-411021
An Individual

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

MUMBAI

Export promotion services; Import and export services; Online marketing; Online ordering services; On-line trading services in which seller posts products to be auctioned and bidding is done via the Internet; Business management services relating to electronic commerce; Provision of information and advisory services relating to e-commerce; Online retail services relating to defence equipments
BARAAMDA

4322576  16/10/2019
MANISH KHATTAR
367 GROUND FLOOR NITIKHAND 2, INDRAPURAM GHAZIABAD 201014

PROPRIETIR

Address for service in India/Attorney address:
HIMANSHU JAISWAL
E-56, CHHOTI MARKET, GOVINDPURI, MODINAGAR, GHAZIABAD, UTTAR PRADESH-201204

Proposed to be Used
DELHI

PROMOTIONAL & ADVERTISING ACTIVITIES IN RELATION TO HOTEL AND RESTAURANT SERVICES OFFERED;
BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS AND OTHER SERVICES INCLUDED IN
CLASS 35.
4322976  17/10/2019
KCN LIFE PVT. LTD.
B-95 A, RANHOLA ROAD, VIKAS NAGAR, UTTAM NAGAR, NEW DELHI-110059.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, Business Administration & Management Activities, Online Marketing, Wholesale & Retail Outlets and Shops, Services relating to Distribution, Trading and Marketing of Cosmetics & Beauty Care products; Candles; Statues, Portraits and Ornaments made from Metal, Precious Stones, Brass, Fiber, Ceramics, Marbles, Concrete and Wood; Opticals & Sunglasses; Mobiles, & Their Accessories; Apparatus for lighting; Precious metal & their Alloys; Jewellery; Leather & Imitation Of Leather, Wallets, Purses & bags; Furniture and Goods made from wood: Household & kitchen Utensils; Textile & textile Piece goods; Clothing; Footwear; Headgear; Carpets & Rugs.
KEY INTERNATIONAL

4323036  17/10/2019

KEY INTERNATIONAL
124, 1st Floor, Abhishek-3, New Shork Mill, Nr. Asarwa Bridge, Civil Hospital Road, Asarwa, Ahmedabad-380016,

PROPRIETOR

Address for service in India/Agents address:
PAYAL DIVYANGBHAI DHAMECHA
S1, 2nd floor, Olway House, Near Navneet House, Gurukul, Ahmedabad-380052.

Used Since : 17/01/2018

AHMEDABAD

Import, Export, Wholesale, Retail, Distribution, Online Trading of Household and Kitchenware items included in Class-35.
VIA BRAZZINI

4323104   17/10/2019

SSV ENTERPRISES LLP.
192, 1ST C ROAD, SARDAR PURA, JODHPUR, RAJASTHAN.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

AHMEDABAD

Advertising, Business Administration & Business Management Activities, Online Marketing, wholesale & retail outlets and shops including services relating to Distribution, Trading and Marketing of Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; Gold, Silver, Diamond and Artificial Jewellery, Precious stones; Horological and Chronometric Instruments.
ENDOWIPES
4323245  17/10/2019
FOCUZ INTERNATIONAL
204, NARMADA COMPLEX, NEAR KADIWALA SCHOOL, RING ROAD, SURAT, GUJARAT, 395002
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002
Proposed to be Used
AHMEDABAD
Wholesale, retail, import, export and online services featuring sanitizing wipes; disposable sanitizing wipes; pre-
moistened medicated wipes; tissues and wipes impregnated with pharmaceutical lotions and creams; adhesive patches
impregnated with pharmaceutical preparations.
MYECOREX

4323496  17/10/2019

VIKRANTSA G DATTATRAYA TELKAR

Namrata Sewing Machine & Home Appliances World, Hr Complex, Samta Nagar, Osmanabad - 413501 Maharashtra

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since : 24/04/2018

MUMBAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
Proposed to be Used

MUMBAI
Administration, Office Functions, Services Through Mail Order Catalogues And Electronic Media Namely Websites; Online And Offline Retail Stores, Wholesale Outlets, Importing, Exporting, Marketing, Reselling, Distributing And Trading Of Perfumes and Perfumery Products; Essential Oils, Oils, Cosmetics, Soaps, Hair Lotions, Shampoos, Bath Preparations and Toiletries; Skin Care Preparations; Eyewear Namely, Sunglasses, Eyeglasses, Spectacle Glasses, Antiglare Glasses, Goggles, Eye Lenses, Eye Glass Frames, Spectacle Frames, Optical Frames, Ophthalmic Frames, Cases, Parts And Fittings Thereof; Jewellery, Imitation Jewellery, Precious Metals And Stones; Gems, Alloys Of Precious Metals, Clocks, Watches, Key Chains, Cufflinks, Goods Of Precious Metals Or Coated Therewith, Horological And Other Chronometric Instruments; Leather And Imitation Of Leather, Bags, Backpacks, Hand Bags, Garment Bags For Travel, Suitcases, Briefcases, Attaché cases, Pocket Wallets, Purses, Office Bags, Travelling Bags, Duffle Bags, Vanity Bags, Soft Luggage, Trolley Bags and Trunks, Bands Of Leather, Belts, Leather Key Chains; Clothing, Footwear And Headgear; Computerized On-Line Gift Ordering Services Which Matches the Gift Giver's Requirements with the Gift Recipient's Wants and Needs; On-line And Off-Line Retail Gift Shops For Corporate Companies And Various Business Organizations All Included In Class 35.
VOGRAW

4323782  17/10/2019

SHOBA NAINMAL JAIN
No-419, 7th B Main Road, 4th Block, Jayanagar, Bengaluru, Karnataka- 560011
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI

Advertising, marketing, retailing, sales promotion, services of enabling customers to conveniently view and purchase goods, provided by retail stores and wholesale services related to readymade clothing
4324171  18/10/2019
RAGHAV JAIN
A-403, KESAR GARDEN, SECTOR-48, NOIDA, GAUTAM BUDH NAGAR, U.P-201301
INDIVIDUAL

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
ADVERTISING SERVICES, ONLINE ADVERTISING SERVICES, ADVERTISING CONSULTATION SERVICES
MYNYMA RETAIL PRIVATE LIMITED
Gala No. 201, Kohinoor Industrial Estate, Western Exp. Highway, Nr Virwani Estate, Goregaon East, Mumbai, Maharashtra, India, 400063
Indian National
Address for service in India/Attorney address:
GNK LEGAL
E/601, 6th Floor, Crystal Palace, Link Road, Nr. Bikaji Restaurant, Malad West, Mumbai- 400064

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions, Retail and wholesale services, Retail services in relation to cleaning articles, Wholesale services in relation to cleaning articles, Retail services connected with stationery, Wholesale services in relation to stationery supplies, Retail services in relation to stationery supplies, Advisory services relating to the ordering of stationery.
4324401  18/10/2019
B4SPIN CLOTHSPA LLP
A-618, Sagar Tech Plaza, Sakinaka, Andheri (East), Mumbai - 400072, Maharashtra
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4297922

MUMBAI
Advertising, marketing, Business management, business administration, business promotion related to laundry services
4324427  18/10/2019
SAKTHI SARAVANAN P, PROPRIETOR, SRI THINDAL STORE
118, PERUNDURAI ROAD, THINDAL, ERODE-638012
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
DISPLAY OF GOODS, WHOLESALE AND RETAIL OF FOOD PRODUCTS, PLASTICS, ELECTRONICS AND VEGETABLES
AMSI HEALTH AND WELLNESS PRIVATE LIMITED
SHOP NO. 25, GROUND FLOOR HILTON ARCADE SHOPPING CENTRE, VASAI EAST, THANE, MAHARASHTRA - 401208

THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
To be associated with:
4248749

MUMBAI
Provision of an online marketplace for buyers and sellers of goods and services, Online marketing, Computerized online ordering services, Online ordering services,
4324545  18/10/2019
GAURAV BHASIN
AE - 46, SHALIMAR BAGH, DELHI - 110088
INDIVIDUAL
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
To be associated with:
3622220, 3622228

DELHI
Advertising, Business management, Business administration and Office functions.
4324681 18/10/2019
HUNAN FUMI INFORMATION TECHNOLOGY CO., LTD.
Room 906, Building 5, Luguyayuan, No. 409, Xiajiahu West Road, Changsha Hi-Tech Development Area, Yuelu District, Changsha City, Hunan Province, China.
A company Incorporated in China

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Proposed to be Used
CHENNAI
Advertising, On-line advertising on a computer network; Providing commercial information via a website; Commercial Intermediation services; Marketing; Providing buyers and sellers of goods and services with online market; Sales promotion for others; Employment agency services; Compilation of information into computer databases; Accounting.
SHRANU TRADERS

4324827 18/10/2019
SUNIL PANDURANG POWAR
AIP-KODOLI, TAL-PANHALA, DISTT-KOLHAPUR
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092
Proposed to be Used
MUMBAI
ONLINE/OFFLINE SUPERSTOCKIST AND DISTRIBUTER FOR CLEANING PRODUCTS
REXA

4324875  18/10/2019

TATA CONSULTANCY SERVICES LIMITED
NIRMAL BUILDING, 9TH FLOOR, NARIMAN POINT, MUMBAI – 400021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:

R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

BUSINESS ORGANIZATION AND MANAGEMENT CONSULTING SERVICES; PROVIDING AN ON-LINE SEARCHABLE DATABASE FEATURING EMPLOYMENT OPPORTUNITIES; HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES; PROVIDING ONLINE DATABASES FEATURING INFORMATION RELATING TO EMPLOYERS AND EMPLOYEES AND PLACES OF EMPLOYMENT; PROVIDING ON-LINE EMPLOYMENT INFORMATION IN THE FIELD OF RECRUITMENT, CAREERS, JOB RESOURCES AND LISTINGS; INFORMATION SERVICES RELATING TO JOBS AND CAREER OPPORTUNITIES; PROVIDING AN ON-LINE SEARCHABLE DATABASE FEATURING BUSINESS INFORMATION AND BUSINESS CONTACTS; COMPUTER DATA PROCESSING AND COMPILATION OF DATA.
CROSSREF

4324878  18/10/2019

PUBLISHERS INTERNATIONAL LINKING ASSOCIATION, INC.
50 SALEM STREET, LYNNFIELD, MASSACHUSETTS 01940, NEW YORK
AN INCORPORATION EXISTING UNDER THE LAWS OF NEW YORK

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :27/01/2009

To be associated with:
3459492

MUMBAI
DATABASE MANAGEMENT; MAINTAINING A REGISTRY OF UNIQUE DIGITAL IDENTIFIERS AND ASSOCIATED METADATA DESCRIBING SCHOLARLY RESEARCH CONTENT AND COMPONENTS FOR THE PURPOSE OF ENABLING SERVICES TO MAKE THE CONTENT AND COMPONENTS EASY TO FIND, LINK, CITE, ASSESS AND REUSE.
SWIGGY GO
4324882  18/10/2019
BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
An Indian Company incorporated under Companies Act, 1956
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :04/09/2019
To be associated with:
4125472, 4324882
CHENNAI
Online ordering services for food products, grocery and general merchandise; Undertaking promotional and advertising activities in relation to the goods offered via online global database; Advertising and promotional services; business administration; business administration and management in the field of logistics, packaging, transport and delivery services; on-line ordering services; office functions; business management and consultation; market research; business marketing consulting services; business investigation; financial auditing and providing commercial and statistical information; systemization of information into computer database; compilation of information into computer databases; on-line advertising on a computer network;
RAIBIG SERVICES PRIVATE LIMITED
DEVRAJ HOUSE NO-625, THIRD FLOOR, ROAD NO-04, NEAR RAJENDRA APARTMENT, MAHIPALPUR, South West Delhi, Delhi, India, 110037

COMPANY

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
DELHI
ONLINE RETAIL STORE RELATING TO CLOTHING, ONLINE RETAILS STORE SERVICES RELATING TO CLOTHING
KK Eye Stylist

4325121  18/10/2019

NYKAA- KK BEAUTY PRIVATE LIMITED
4-B, 4th Floor, Todi Building, Mathuradas Mill Compound, Worli, Mumbai 400 013, Maharashtra, India

A company incorporated under the Companies Act, 2013.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI

Advertising; marketing; presentation of goods on communication media, including online on the internet, for retail purposes; retail or wholesale services for skin and beauty products business management consultancy; business administration; office functions; providing business information via a website; direct mail advertising; sales promotion for others; on-line advertising on a computer network; distribution of samples.
THOKO THALI

4325135    18/10/2019
FOODLICIOUS VENTRUES LLP
B-707, The Iceland Society, S. No. 169, Shankar Kalat Nagar, Wakad, Pune-411057, Maharashtra, India
The Limited Liability Partnership Firm

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Business administration; business management; franchising & franchised outlets; marketing with regards to serving of food & beverages, Trading for Non-alcoholic Drinks, Fruit Beverages, Milk Shakes, Juices, Coffee Shops, Snacks Bar and Retail Outlets, hotels, accommodations, restaurants, cafes, snack bars; providing technical assistance in the establishment and/or operation of restaurants, cafes, coffee houses and snack bars; retail services in the field of: coffee, tea, cocoa, packaged and prepared foods, wholesale distributorships, wholesale stores and wholesale ordering services all in the field of: coffee, tea, cocoa, packaged and prepared foods being services included in class 35
4325412  19/10/2019
OASIS HOMETEX PRIVATE LIMITED
PARAMESWARI PLAZA, NO.14-A, RAMANUJAMNAGAR(SOUTH), ANNANAGAR, KARUR - 639 002
MANAGING DIRECTOR

Address for service in India/Agents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU
Used Since :05/12/2015

CHENNAI
MARKETING & DISTRIBUTION, ONLINE MARKETING, IMPORT & EXPORT OF HOME TEXTILE ITEMS, BED LINEN, KITCHEN LINEN, TABLE LINEN AND BATH LINEN
Speaking Sage

4325447  19/10/2019
K2A TECHNOLOGIES PRIVATE LIMITED
FLAT NO 201, TOWER T1, RPS SAVANA, SECTOR 88, FARIDABAD-121002
Information Technology
PRIVATE LIMITED

Proposed to be Used
DELHI
E-commerce platform
4325453  19/10/2019
MAYUR MURLIDHAR SATHE
SAWLI, SECTOR NO-1, PLOT NO. G44/5A, RAYGAD PARK, INDRAYANINAGARI, BHOSARI, PUNE-411039,
MAHARASHTRA, INDIA
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Business management of wholesale and retail outlets Online advertising, Online marketing services, Computerized online retail store services
4325459  19/10/2019
S.MANOHARAN
10/27, NEW STREET, T.NAGAR, CHENNAI – 600017
Trading as SREE VIJAYA ECO GREEN FRIENDLY TRADING

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Wholesale services in relation to baked goods; Commercial trading and consumer information services; Retail services relating to food; Wholesale services in relation to foodstuffs; Retail services in relation to foodstuffs.
Suvir consultancy
4325507  19/10/2019
SUDHIR KUMAR
T-476, Upper Ground Right Side, Baljeet Nagar, Nearby Shadipur Metro Station, New Delhi- 110008. India
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
Business consultancy services
4325528  19/10/2019

AI HEALTH CARE LLP
#275 A/3, SUPER HOME, MIDC SARAVALI, GOVE NAKA, BHIWANDI – KALYAN ROAD, THANE MUMBAI 421311, MAHARASHTRA.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
RAJENDRAKUMAR U. TIWARI
SAINATH CO-OP HSG. SOCIETY LTD., C-I, ROOM NO.24, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400018.

Proposed to be Used

MUMBAI
RETAIL AND WHOLESALER OF PHARMACEUTICAL, AYURVEDIC, HERBAL MEDICINES AND PREPARATIONS, VETERINARY AND SANITARY PREPARATIONS; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS; PLASTERS, MATERIALS FOR DRESSINGS; MATERIAL FOR DISINFECTANTS
4325655    19/10/2019
DILIP HIRANAND HARDASMALANI PROPRIETOR OF R. S. HEALTH CARE
SHOP NO. 2, HARSHA APARTMENT, NEAR GOAL MAIDAN ULHASNAGAR - 421001, DIST. THANE, MAHARASHTRA, INDIA
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
WHOLESALE AND RETAIL SERVICES RELATING TO ANTISEPTIC DISINFECTANT LIQUID AND HYGIENE PREPARATION FOR MEDICAL USE IN CLASS 35
4325701  19/10/2019
RAJNI VINA IK
W/O SANJIV VINA IK, FLAT NO B-135, PANCHVATI APARTMENTS, VIKAS PURI, NEW DELHI, TILAK NAGAR - 110018
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
TELIBIGFACTORY

4326121  20/10/2019
ABDUL BASHEER
S/o Muhammed, Konnalath House, Kumaranellur, Mukkom, Kozhikode, Kerala, India- 673602
Proprietorship.
Address for service in India/Attorney address:
ABDUL HAKKEEM AP
ALIPARAMBATH HOUSE, MALAYAMMA PO, NIT, CALICUT, KERALA
Proposed to be Used
CHENNAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS, WHOLESALE AND
RETAIL DISTRIBUTION, ONLINE MARKETING SERVICES, IMPORT AND EXPORT SERVICES, BEING INCLUDED IN CLASS 35
ManUsHi Creations

4326142    20/10/2019
SHIVANI AGARWAL
D-504, Amba G Residency, Ahinsa Khand 2, Indirapuram, Ghaziabad – 201014
PASAVA, Proprietor

Address for service in India/Attorney address:
AGARWAL AND COMPANY LAW OFFICES LLP
Prathama Law Chambers LLP. 23, Baazar Lane, Second Floor, Bengali Market, New Delhi - 110001
Used Since: 02/10/2019

DELHI
Retail services for works of art
GLLUU

4326149   20/10/2019
CUARTA DIMENSION TECHNOLOGY LLP
1-3604, Floor 36th,1, Imperial Tower South, B B Nakashe Marg, Tardeo, Mumbai City, Maharashtra, 400034, India
Limited Liability Partnership

Address for service in India/Attorney address:
AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI–400 028

Used Since: 21/04/2019

MUMBAI
Marketing, advertising and promotion services; Provision of market research and information services; promoting the goods and services of others via computer and communication networks; business and advertising services, Facilitating the exchange and sale of services and products of third parties via computer and communication networks; Providing online marketplaces for sellers of goods and/or services; Providing online facilities for connecting sellers with buyers; Advertising and information distribution services, in particular, providing classified advertising space via the global computer network.
4326158  20/10/2019
MR. DINESH KUMAR BANSAL
M/s Shridhar Traders, Bhagwan Das Ka Bara, Lashkar, Gwalior – 474 009 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Proposed to be Used
MUMBAI
ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS; MARKETING
4326267    20/10/2019
SAUD AHMED ABDUL RAZZAQUE SHAIKH
115, Bandukwala Building, C-block, 2nd Floor, Room No. 35, Jail Road North, J.J. Hospital, Dongri, Mumbai, Chinchbunder,
Maharashtra-400009
PROPREITOR
Proposed to be Used
MUMBAI
Online Business advertising and business management.
SAUD AHMED ABDUL RAZZAQUE SHAIKH
115, Bandukwala Building, C-block, 2nd Floor, Room No. 35, Jail Road North, J.J. Hospital, Dongri, Mumbai, Chinchbunder, Maharashtra-400009
PROPREITOR

Proposed to be Used
MUMBAI
Online Business advertising and management.
Trade Marks Journal No: 1928, 18/11/2019  Class 35

4326318  21/10/2019
SAGE CREATIVES PRIVATE LIMITED
trading as ;SAGE CREATIVES PRIVATE LIMITED
SWAGAT GARDEN, BLOCK-C, FLAT 3B, CHAWALPATTY, BAGUIATI, KOLKATA - 700059
SERVICE PROVIDER

Proposed to be Used
KOLKATA
RETAIL SERVICES RELATED TO CLOTHING
AAKASH

4326492   21/10/2019
MEERA DEVI SAWLANI PROPRIETOR OF HARI OM MARKETING
110, TILAK WARD, BEHIND ANDHERDEV MASJID JABALPUR 482002

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
MUMBAI
Advertising, business management, business administration, office functions in respect of water over flow alarms and electrical alarms.
4326518  21/10/2019
KISHLAY KUMAR SINHA
S/O Sh. KAMAL KANT PRASAD, GANDHI NAGAR, PURNEA- 854301
Sole Proprietor of KEGON HERBS & DRUGS
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
 Proposed to be Used
KOLKATA
Advertising services relating to pharmaceutical products, Retail services or wholesale services for pharmaceutical, veterinary and sanitary preparations and medical supplies, Billing services in the field of healthcare, Business administration services in the field of healthcare.
4326520  21/10/2019
M/S. LIVING COCOON RETAIL LIMITED
F-191, EPIP, SITAPURA INDUSTRIAL AREA, JAIPUR - 302022 (RAJASTHAN)
Incorporated and Registered under Indian Law
Address for service in India/Attorney address:
RAJASTHAN REGISTRATION CENTER
14-B, GOVIND MARG, ADARSH NAGAR, JAIPUR-302004 RAJASTHAN
Used Since :01/04/2008

AHMEDABAD
Advertising; Business management; Business administration; Office functions, Online Ordering Services, On-Line Marketing, Export & Import, Wholesale, Retail Outlets, Shops & Showroom in class 35.
Mauval

4326565 21/10/2019

HARIHARAN
New No 93, Old No 46, Karunanidhi Nagar, 3rd Street Chennai Tamilnadu - 600081

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 05/12/2018

CHENNAI

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS OF GOODS AND SERVICES
SKFPARKY

4326830  21/10/2019
MR. SURINDER KUMAR PROPRIETOR OF M/S S.K. FASHION
H. No. 668/1, Street No.1, Basti Jodhewal, Ludhiana (Punjab)
Proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/10/2019
DELHI
Distribution of goods for advertising purpose, Online Marketing Services, Advertising, Marketing, Wholesale & Retail Services for Hosiery and Clothing Articles
Buyistic

4326946  21/10/2019
AZIZ DAMANWALA M/S A.S.ENTERPRISE
147/51, Pittalwala Bldg., 2 Nd Flr, Rm No 11, Bhendi Bazaar, Mumbai 400003
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006
Proposed to be Used
MUMBAI
Advertising; business management; business administration; office functions
BOTZER

POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.

Company

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.

Used Since :31/01/2018

CHENNAI

Providing services of computerized file management and compilation of information into computer databases;
Professional business consultancy services.
GOLDCROSS HEALTHCARE

4327085  21/10/2019

GOLDCROSS HEALTHCARE
G/F SHOP NO. D/6, KATIRA COMPLEX, R.T.O. RELOCATION SITE, BHUJ KUTCH- 370001
PARTNERSHIP FIRM

Address for service in India/Agents address:
SHIKHA NILESH DHANUKA
B-702,DOMAIN HEIGHTS, NR. BAKERI SONNET, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT.

Used Since :20/07/2018

AHMEDABAD

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDED IN CLASS 35
TULIP SAFFRON COMPANY

4327187  22/10/2019
ASHFAQ AHMAD SHAH PROPRIETOR OF TULIP SAFFRON COMPANY
111, FRESTITAL, PAMPORE, KASHMIR, JAMMU & KASHMIR-192121
SOLE PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
E-COMMERCE, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, ADVERTISING, MARKETING, RETAIL & WHOLESALE DISTRIBUTION
CLOUDENSURE
4327225  22/10/2019
POWERUP CLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.
Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :13/04/2019
CHENNAI
Providing services of computerized file management and compilation of information into computer databases; Professional business consultancy services.
4327413 22/10/2019

MUHAMMED BASHEER
Flat No. 11-D, Skyline Palmshade Appartments, Opp. Lulu Mall, Edappally, Kochi - 682024, Ernakulam Dt. Kerala, India
Single Firm

Address for service in India/Agents address:
K.RADHAKRISHNAN NAIR
DR NO. 33/3033 A, "SIVASAKTHI" VENNALA P.O., COCHIN - 28 ,KERALA

Proposed to be Used
CHENNAI

Business management of wholesale and retail outlets
4327458   22/10/2019

VIKRAM BABBAR
431, WESTEND MALL, JANAKPURI, NEW DELHI-110058
INDIVIDUAL

Address for service in India/Attorney address:
AMAR KUMAR
T-136/1, 2ND FLOOR, BALJIT NAGAR, NEAR LAL MANDIR, PATEL NAGAR, NEW DELHI – 110008

Proposed to be Used
DELHI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS INCLUDED IN CLASS 35.
4327527  22/10/2019
RAJ KUMAR S/O HANS RAJ
NEAR OLD CIVIL HOSPITAL, SRI MUKATSAR SAHIB
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
advertising business management business administration office functions.
4327529    22/10/2019
SHAKIR HUSAIN S/O ILYAS HUSAIN
CORPORATE OFFICE SAI ROAD BADDI,DISTT- SOLAN (H.P)-173205, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI
advertising business management business administration office functions.
WYNDHAM DESTINATIONS

4327554    22/10/2019

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054 USA
a corporation organised under the laws of Delaware

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used

To be associated with:
1809106, 1809107, 1809108

DELHI
FRANCHISING SERVICES, INCLUDING RENDERING TECHNICAL ASSISTANCE IN THE ORGANIZATION AND
ESTABLISHMENT OF RESORT HOTELS, MOTELS AND RESTAURANTS; BUSINESS MANAGEMENT AND CONSULTATION
SERVICES IN THE FIELD OF RESORT HOTELS, RESORT CONDOMINIUMS, VACATION APARTMENT RENTALS,
TIMESHARE DEVELOPMENT AND TIMESHARE EXCHANGE, ADVERTISING VACATION PROPERTY RENTALS.
CLUB WYNDHAM ASIA

4327557  22/10/2019

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054 USA
a corporation organised under the laws of Delaware

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
To be associated with:
1809106, 1809107, 1809108

DELHI
FRANCHISING SERVICES, INCLUDING RENDERING TECHNICAL ASSISTANCE IN THE ORGANIZATION AND ESTABLISHMENT OF RESORT HOTELS, MOTELS AND RESTAURANTS; BUSINESS MANAGEMENT AND CONSULTATION SERVICES IN THE FIELD OF RESORT HOTELS, RESORT CONDOMINIUMS, VACATION APARTMENT RENTALS, TIMESHARE DEVELOPMENT AND TIMESHARE EXCHANGE, ADVERTISING VACATION PROPERTY RENTALS.
4327672  22/10/2019
INDRESH BASHADUR SINGH
C-1103, Moti residency, Rajnagar Extension, Morti, Ghaziabad Uttar Pradesh - 201003
PROPRIETORSHIP
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
DELHI
Advertising; business management; business administration; office functions
FORTUNEXIS

4327686  22/10/2019

MADHUSMITA NANDA
GD-5, Madhuban, Paradip, Jagatsinghpur, Odisha - 754142

Individual

Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used

KOLKATA

Advertising, product demonstrations, product display, presentation of goods on communication media, business consultancy, trading, selling on communication media, on e-commerce websites and offline.
TradeVihaar

4328055  22/10/2019

SUMIT KUMAR
JIRIYA TAMOLINKI GALL, MACHHARHATTA, PO, PATNA CITY, JHAUGANI, RAMPUR, MILKI CHAK, PATNA, PATNA CITY-800008, BIHAR

Individual

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

Proposed to be Used

KOLKATA

ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS; BUSINESS INTERMEDIARY SERVICES FOR THE SALE AND PURCHASE OF GOODS AND SERVICES; AUCTION SERVICES; CLASSIFIED ADVERTISING SERVICES; MAIL ORDER SALES; RETAIL STORE SERVICES; RETAIL SALE SERVICES PROVIDED BY MEANS OF A GLOBAL COMPUTER NETWORK; SALES PROMOTION FOR OTHERS; BUSINESS INFORMATION SERVICES; RETAIL DEPARTMENT STORES; RETAIL ON-LINE DEPARTMENT STORES; RETAIL CONVENIENCE STORES; RETAIL ON-LINE CONVENIENCE STORES; COMPUTERIZED ON-LINE ORDERING FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; PROVIDING AN ON-LINE COMMERCIAL INFORMATION DIRECTORY; PROVIDING A SEARCHABLE DATABASE IN THE FIELD OF BUSINESS INFORMATION AVAILABLE VIA A GLOBAL COMPUTER NETWORK; DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ON-LINE ELECTRONIC COMMUNICATIONS NETWORK; PROVIDING A SEARCHABLE ON-LINE DATABASE FEATURING GOODS AND SERVICES OF OTHERS; PROVIDING A SEARCHABLE ON-LINE ADVERTISING GUIDE FEATURING THE GOODS AND SERVICES OF OTHER ON-LINE VENDORS; DATABASE MANAGEMENT SERVICES; COMPUTER SERVICES, NAMELY, PROVIDING DIRECTORIES FOR TELEPHONE NUMBERS, BUSINESS ADDRESSES, ELECTRONIC MAIL ADDRESSES, NETWORK HOME PAGE ADDRESSES, ADDRESSES AND TELEPHONE NUMBER OF PEOPLE, PLACES, AND ORGANIZATIONS; DATA STORAGE AND RETRIEVAL SERVICES FOR TRANSMITTING, DISPLAYING AND STORING TRANSACTION IDENTIFICATION AND FINANCIAL INFORMATION; ON-LINE RETAIL AND WHOLESALE DISTRIBUTORSHIP SERVICES FEATURING GENERAL MERCHANDISE AND GENERAL CONSUMER GOODS; AUTOMATED AND COMPUTERIZED TRADING SERVICES; ON-LINE TRADING SERVICES; INFORMATION SERVICES, NAMELY, PROVIDING INFORMATION ABOUT RETAIL PRODUCTS TO CUSTOMERS, FEATURING THE AVAILABILITY OF SPECIFIC PRODUCTS OF INTEREST TO THEM; ONLINE BUSINESS INFORMATION SERVICES, NAMELY ANALYZING AN INDIVIDUAL’S PREFERENCES AND PROVIDING PRODUCT REVIEWS AND RECOMMENDATIONS; AUCTIONEERING; AUTOMATED AND COMPUTERIZED TRADING OF GOODS AND SERVICES FOR OTHERS PROVIDED OVER A GLOBAL COMMUNICATION INFORMATION NETWORK Wholesale online trading.
FRONBIS

4328059  22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Wholesale and retail services in relation to Biscuits; Namkeens; Flour and preparations made from cereals; Bread, Pastries and Confectionery; Coffee; Tea; Rice and Spices; Dried and Cooked Fruits and Vegetables; Jellies, Jams; Milk and Milk products;
CRUNCHILICIOUS

4328065  22/10/2019
FRONTIER BISCUIT FACTORY PVT. LTD.
C-35/10, Lawrence Road, Delhi-110035
A company incorporated under the laws of India

Address for service in India/Attorney address:
ASHOKA TRADE MARK CO.,
ASHOKA HOUSE, 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001

Proposed to be Used
DELHI
Wholesale and retail services in relation to Biscuits; Namkeens; Flour and preparations made from cereals; Bread, Pastries and Confectionery; Coffee; Tea; Rice and Spices; Dried and Cooked Fruits and Vegetables; Jellies, Jams; Milk and Milk products;
WEBERLEADS

4328205   22/10/2019

WEBERLEADS SERVICES PRIVATE LIMITED
G-14, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI WEST, MUMBAI-400092
BODY INCORPORATE

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA, NEAR GORAI BUS DEPOT, BORIVALI (WEST), MUMBAI-400092.

Used Since: 22/11/2017

MUMBAI

ADVERTISING / PUBLICITY, MARKETING, ONLINE ADVERTISING ON A COMPUTER NETWORK, SALES PROMOTION FOR OTHERS, SEARCH ENGINE OPTIMIZATION FOR SALES PROMOTION / SEARCH ENGINE OPTIMISATION FOR SALES PROMOTION, TELEMARKETING SERVICES, WEB SITE TRAFFIC OPTIMIZATION / WEB SITE TRAFFIC OPTIMIZATION, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
MATBROS

4328207    22/10/2019

KRISHAN KANT

Ground Floor, Juggi No. 27, Near Khilona Bagh, Birla Line, Model Town, North West Delhi, Delhi - 110009

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

DELHI

Online retail store services featuring smartphones, Computerized online retail store services.
4328437  23/10/2019

MR. JINTO JOSEPH
M/s ORGOOD, BOOTHUVAZHI, AGALI P O, ATTAPPAD, PALAKKAD, KERALA - 678581
INDIVIDUAL

Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHRA - 682020, ERNAKULAM, KERALA

Proposed to be Used
CHENNAI
WHOLESALE, RETAIL, MARKETING, EXPORT AND IMPORT OF COCONUT OIL, SPICES, CURRY POWDER, DRIED FRUITS AND VEGETABLES; FOOD PRODUCTS, GIFT ARTICLES, STATIONERY, AND CROCKERY PRODUCTS
MYMATERIO
4328441 23/10/2019
FINLEY & FARAD INNOVATIONS PVT LTD
9/275, PACHEERI BUILDING, VAIYARANGADI P.O, CALICUT, KERALA - 673633
Class 42 (Technical Consultancy, Research & Software Design for Building Constructions and Materials)
Private Limited Company
Proposed to be Used
CHENNAI
Sales Management Services; Business Services relating to Electronic Commerce; Retail Services in relation to building Materials; Procurement Services; Providing Online commercial directory Information Services; Provision of an online Marketplace for Buyers and Sellers of Goods and Services; Facilitate electronic commerce; Advertising And Publicity Services, namely, Promoting the Goods, Services, Brand Identity And Commercial Information of third parties through Print, Audio, Video, Digital And On-Line Medium.
4328488  23/10/2019
FAIREEDGE ENTERPRISE PRIVATE LIMITED
50/A/2,Kunj Society,B/h Milan Kunj Club Alkapuri, Vadodara 390007
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
ARPANKUMAR BALMUKUND BHATT
B/5,NILKANTH SOCIETY, MAKARPURA ROAD,VADODARA-390010

Proposed to be Used
AHMEDABAD

Advertising; business management; business administration; office functions, online marketing, provision of an online marketplace for buyers and sellers of goods and services,
AARTOR

4328842  23/10/2019
JATEEN VERMA S/O MR. RANJEET VERMA
HOUSE NO. 20, HARNATH NAGAR, LALARPURA, GANDHIPATH WEST, VAISHALI NAGAR, JAIPUR, RAJASTHAN 302021
INDIVIDUAL
Address for service in India/Agents address:
ANKIT SHARMA
89M VRINDAVAN COLONY, KHATIPURA ROAD, JHOTWARA, JAIPUR-302012, RAJASTHAN

Proposed to be Used
AHMEDABAD
Advertising; Business management; Business administration; Office functions
SPARKSTIK, experience the power of illumination

4328893   23/10/2019
WRITEINTENT CONSULTING LLP
1010, 12-A Cross, Roopanagar, Mysore - 570026
Limited Liability Partnership

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :14/03/2019

CHENNAI
Advertising; business management; business administration; office functions
PRIYARAM

4329516 23/10/2019
NALLAMILLI TATA REDDY
8-54, Narayya Well Street, Anaparthy, East Godavari. Andhra Pradesh-533342, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions.
MINT AND MILK

4329547  23/10/2019

MINT AND MILK COMMUNICATIONS LLP
601, Exclusive, Tagore Road, Santacruz (East), Mumbai - 400054
Limited Liability Partnership

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Used Since :04/09/2017

MUMBAI

Advertising, marketing and promotion services; Public relations consultancy; Brand concept and brand development services for corporate and individual clients; Brand imagery consulting services; Social media strategy and marketing consultancy focusing on helping clients create and extend their product and brand strategies by building virally engaging marketing solutions
TELEIOO
4329958    24/10/2019
ARAHAN MAZDA
C-115, Akanksha Apartment, Pocket-4 Abhay Khand-3, Abhay Khand, Indirapuram
Individual

Proposed to be Used

DELHI

Accounting services, auditing services; tax consulting and advisory services; business merger, acquisitions, divestiture, joint-venture and privatization consulting and advisory services; management and business consulting and advisory services; market research services; personnel management services; consulting and advisory services relating to personnel management; personnel management services, including equal employment practices, employee benefits, labour market, international assignment of personnel management policies and programs for others; providing consulting and advisory services and providing information by means of a global computer network, in the fields of accounting services, auditing services, tax consulting and advisory services, business merger, acquisition, divestiture, joint-venture and privatization consulting and advisory services, management and business consulting and advisory services, marketing research services, and consulting and advisory services relating to personnel management.
TURBOGET

4329968  24/10/2019
SANDEEP KUMAR PROPRIETOR OF R.D. INTERNATIONAL (INDIA)
1411, GROUND FLOOR, NICHOLSON ROAD, KASHMIRI GATE, DELHI-110006
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI

Proposed to be Used
DELHI
Wholesale services, Retail services and Online retail services related to Excavators, Earth moving machinery and parts thereof
DIBEX

4330223   24/10/2019

MES BUILDERS ASSOCIATION OF INDIA
807-808, Sahyog 58 Nehru Place, New Delhi-110019

SOCIETY

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Exhibitions (Conducting -) for business purposes; Exhibitions (Conducting -) for advertising purposes; Exhibitions (Arranging -) for commercial purposes; Advertising; Provision of commercial information; Commercial information services
BARKSTICKS

4330340  24/10/2019
FOODIE PUPPIES GROUP
SCF 20, SECTOR- 11D, FARIDABAD, HARYANA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Advertising; Business management; Business administration; Office functions
OCASH

4330750  24/10/2019

BORNBRAVE TECHNOLOGIES PVT. LTD.
H No. 112, Right Portion, Ground Floor BLK-A, Wazirpur Group Industrial Area, NorthWest Delhi, Delhi-110052
A Private Limited Company Incorporated And Existing In India

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Used Since :09/04/2019

DELHI

Business Advice And Information Relating To Loans, Finance And Capital; Business Consulting Services In The Field Of Payment Processing, Namely Selection, Implementation, Use And Operation Of Computer Software For Payment Processing Solutions.
TS Hirt round

4330815  24/10/2019

NAVANATH BHAU CHIKANE
Flat No. A 304, Gate No.272, Sumeru Residency, Near Moshi Toll Plaza, Moshi, Pune - 412105
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Computerized online retail store services.
ROCCO INTERNET PRIVATE LIMITED
23 NORTH BOAG ROAD, BLOCK C, MANDIRA APARTMENTS, T NAGAR, CHENNAI - 600017

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Advertising via the Internet, Internet marketing services, Provision of information and advisory services relating to e-commerce, Business consultation, Professional business research
LACLOOZ

4331581  25/10/2019

DEEPA SINGH TOMAR
HOUSE NO. 469,HARGOVINDPURAM CITY CENTRE 2 UNIVERSITY ROAD GWALIOR R.K.PURI GWALIOR GIRD GWALIOR MADHYA PRADESH-474011
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI

Advertising; Business management; Business administration; Office functions; Marketing
FRACTAL.AI

4331897    25/10/2019
FRACTAL ANALYTICS PRIVATE LIMITED
Level 7, Commerz II, International Business Park, Oberoi Garden City, Off Western Express Hwy, Goregaon (E), Mumbai – 400 063
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since : 31/10/2018
To be associated with:
3723764, 3723772

MUMBAI
Business information services provided online, Data search in computer files for others, compilation of information into computer database, Electronic commerce services, namely, providing information about products via telecommunication networks for advertising and sales purposes.
4332023    26/10/2019
ROSEMINT PHARMA
230, HALLMARK, VASANT OSCAR LBS MARG, MULUND WEST MUMBAI –400080
Partnership Firm  
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.
Proposed to be Used
MUMBAI
Advertising, distribution, marketing, wholesale, retail services of medical, sanitary preparation and wellness products; presentation of goods on communication media, including on the internet for retail purposes; business management consultancy; business administration; office functions; providing business information via a website and computer software; direct mail advertising; sales promotion for others; on-line advertising on a computer network
4332062   26/10/2019
MANI JEWEL
A-34, Nandbhavan Industrial Estate, Shantinagar, Mahakali Caves Road, Andheri (E), Mumbai, Maharashtra- 400093
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to jewellery
PICPRINTS

4332075   26/10/2019

SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED
Plot No. E-141, Additional Patalganga MIDC, village- Karade khurd, Taluka- Panvel, Raigad, Maharashtra- 410206
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Advertising, marketing, Business management, business administration, office function related to printing services
UDHEESH T UNNIKRISHNAN
Thrikkasery House, P.O. Karoor, Thrissur Dt, PIN- 680697
Individual Proprietor

Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE, PALARIVATOM, KOCHI-682025

Proposed to be Used
CHENNAI
Advertising, business management, business administration, office functions and Trading and marketing activities.
M/S. SHIV SHIPPING
SHREE BHAVAN 14 M.B ROAD BIRATI KOLKATA-700051, WEST BENGAL, INDIA
Partnership Firm
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Proposed to be Used
KOLKATA
RETAIL AND WHOLESALE GYPSUM; RETAIL CHAIN OF BUSINESS; TRADING, EXPORT, IMPORT OF GYPSUM; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
4332388    26/10/2019
KUNAAL ANIRUDHA SEOLEKAR TRADING AS STUDIO HAUS
501, Kensington Court, off North Main Road, Koregaon Park, Pune 411001
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
The bringing together, for the benefit of others, of a variety of goods enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites or television shopping programmes.
RIDE GREEN
4332511  27/10/2019
MAHINDRA SUSTEN PRIVATE LIMITED
MAHINDRA TOWERS, P K KURNE CHOWK, WORLI, MUMBAI 400018
Company incorporated under The Companies Act, 1956
Address for service in India/Attorney address:
NIKITA CHHATANI
Nikita Chhatani, Plot No. 12, Behind Rajaveer Mandir, Sindh Colony, Khamla, Nagpur 440025
Proposed to be Used
MUMBAI
Advertising, working or management of a commercial undertaking, bill posting / outdoor advertising, etc.
4332642  28/10/2019

DURAI MANNAGATTI CHETTIYAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS SANJAY ENTERPRISES
Gala No-128, 1st Floor, Ashirwad Industrial Estate No-5, Opp. Movie Star, Ram Mandir Road, Goregaon (W), Mumbai, Maharashtra-400104
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :21/07/2005

MUMBAI
Advertising, marketing, import, export, sales promotion, services of enabling customers to conveniently view and purchase goods provided by a retail store and wholesale outlets related to gumming sheets
**LIVFUL**

4332812  29/10/2019

M/S. SALVEO LIFE SCIENCES LIMITED
FIRST FLOOR, 791, DELHI-MEERUT ROAD, NEW ARYA NAGAR, GHAZIABAD, UTTAR PRADESH- 201 001

BODY INCORPORATE

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089

**Proposed to be Used**

To be associated with:
1709442

**DELHI**

ADMINISTRATIVE MANAGEMENT OF HEALTH CARE CLINICS, MANAGEMENT OF HEALTH CARE CLINICS FOR OTHERS
4332814    29/10/2019
ZIAL MARKETING
Door No. 7/495, Poyil Thazham, Payimbra P.O, Kunnamangalam, , Kozhikode District – 673571, Kerala, India
Partnership Firm
Address for service in India/Attorney address:
REKHA DAS. P
Upright Legal Solutions, 27/1015, Kuthiravattom P.O, Kozhikode 673 016, Kerala, India
Used Since :02/03/2018
CHENNAI
Retail & Wholesale outlets and shops including services relating to distribution, trading, marketing, sale and merchandise of Tiles.
4332824  29/10/2019
M/S FARNA HERBALS
PLEASANT, POKKALATH, 6/3, CHELAVOOR P.O., CALICUT - 673571
PARTNERSHIP
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Proposed to be Used
CHENNAI
SERVICES OF RETAIL, WHOLESALE, IMPORT, EXPORT, DISTRIBUTION, TRADING AND MARKETING OF HAIR OILS AND HERBAL OILS.
Trade Marks Journal No: 1928, 18/11/2019 Class 35

4332826 29/10/2019
M/S. RIGA FOODS LLP
C-107, OKHLA INDUSTRIAL AREA, PHASE-I, NEW DELHI, SOUTH DELHI, DELHI, 110020, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since: 23/02/2017

DELHI
ADVERTISING, MARKETING, BUSINESS ASSISTANCE, BUSINESS MANAGEMENT OF HOTELS, RESORTS AND RESTAURANTS, PROFESSIONAL BUSINESS CONSULTANCY, FRANCHISING
AMAZE SOFTWARE TECHNOLOGIES PRIVATE LIMITED
3rd floor, 32, 33, A-1 Block, Sewak Park, Dwarka Mor, New Delhi, Delhi-110059
Company incorporated under Companies Act of 2013

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
DELHI
Providing an online commercial information directory on the Internet, Providing business information via a web site, Commercial intermediation services, Business management, Business administration, Marketing, Providing an on-line commercial information directory on the Internet, Commercial information services, Dissemination of advertisements, Commercial information and advice for consumers in the choice of products and services, Appointment scheduling services (Office functions), Appointment reminder services (Office functions), Advertising, Online Advertising, Advertising and marketing, Administration of consumer loyalty programs, Provision of commercial and business contact information, Compiling indexes of information for commercial or advertising purposes, Price comparison services, Computerized business records keeping services
eeva.in
4332844  29/10/2019
EEVA IP & IT SERVICES PVT LTD
FIRST FLOOR, HIG 139, APHB COLONY, BHARATH NAGAR, MOOSAPET, HYDERABAD-500018, TELANGANA, INDIA.

Private limited company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI

PROFESSIONAL BUSINESS CONSULTANCY, ADVERTISING AGENCIES, RETAILING AND WHOLESALING OF VARIOUS GOODS AND SERVICES OF OTHERS.
HOU-DY
4333133  29/10/2019
VIPUL PORWAL (PROPRIETOR), TRADING AS LEMON CORPORATE GIFTING
504, 5TH FLOOR, DHEERAJ VALLEY TOWER, SAIBABA COMPLEX, OFF AAREY ROAD, GOREGOAN (EAST), MUMBAI - 400063, MAHARASHTRA
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Retail, wholesale, import, export, advertising, sales promotion, marketing, office functions, online sales related to sunglasses, wallets, leather products and umbrellas
Art Tijori

4333179    30/10/2019

SANJAY KUMAR
Village Nikanh, Post Office Gehra, Tehsil & District Chamba Himachal Pradesh Pin Code 176324
Artworks, Painting, handicraft, handwoven, embroidery
Individual

Proposed to be Used
DELHI
Art gallery services and Retail services of artworks for commercial or advertising purposes. Online sale, Display, Exhibition wholesale/Retail, Export Import, Marketing and distribution of artworks, Paintings, Handicrafts, Handwoven/Handloom and Embroidery Designs
DARJUV9
4333247   30/10/2019
JITENDER DAGAR.
WZ-251 R, SECOND FLOOR, GALI NO.-1, VIRENDER NAGAR JANAKPURI, JANAKPURI B-1 50, WEST JANAK PURI, DELHI-110088.

INDIVIDUAL NAME

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2018

DELHI
4333252 30/10/2019
SURESH KUMAR
SADHARANG MAL, 113, INDRA WARD CHOUK KE BAI OR, GOUR NAGAR WARD, SAGAR, SAGAR, MADHYA PRADESH-470001, INDIA
Individual
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra

Proposed to be Used
MUMBAI
Retail services, Wholesale services, Online marketing, Trade promotional services, Trade information.
SPIKY

4333353  30/10/2019
FAZRUL ISLAM (INDIAN NATIONAL, PROPIETOR), TRADING AS SPIKY MEN'S SALON
Shop No.2, Opp. M.I.G. Cricket Club, Gandhi Nagar, Bandra (E), Mumbai, Maharashtra- 400051
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since :31/12/2009
To be associated with:
3035484
MUMBAI
Advertising, marketing, Business management, business administration, office function related to to salon services
Trade Marks Journal No: 1928, 18/11/2019

4333440  30/10/2019
MRS. LATA A. AGARWAL
354, KALBADEVI ROAD, KALYAN BHAWAN 4TH FLOOR, MUMBAI-400 002

Proposed to be Used

MUMBAI

RETAIL, WHOLESALE, DISTRIBUTION, IMPORT, EXPORT AND ONLINE SALES OF PAPER AND ARTICLE MADE OF PAPER, PACKING MATERIAL OF PAPER, BAKING PAPER, STATIONERY, UNPROCESSED AND SEMI-PROCESSED RUBBER, GUTTA-PERCHA, GUM, ASBESTOS, MICA AND SUBSTITUTES FOR ALL THESE MATERIALS; PLASTICS AND RESINS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING AND INSULATING MATERIALS; FLEXIBLE PIPES, TUBES AND HOSES, NOT OF METAL
FAHAD DEVLIWALA
trading as BAGODRAMA

SHOP ADDRESS: 57/A ISHA SETH CHAWL, SHOP NO 2 SANKLI STREET, NEAR JUNIMASJID, MUMBAI-400 008

Proposed to be Used MUMBAI

RETAIL, WHOLESALE DISTRIBUTION, MARKETING, IMPORT AND EXPORT OF HANDBAGS, PURSES AND WALLETs,
TRAVELLING HANDBAGS, SMALL HANDBAGS, MULTIPURPOSE HANDBAGS, FASHION HANDBAGS, HANDBAGS FOR
MEN, HANDBAGS FOR LADIES, BELT BAGS AND HIP BAGS, COSMETIC BAGS, GARMENT BAGS, PURSES, SMALL
PURSES, EVENING PURSES, COSMETIC PURSES, CLUTCHES [PURSES], BELT BAGS, SADDLE BELTS, SHOULDER
BELTS, BELTS (LEATHER SHOULDER) SCHOOLBAGS, SCHOOL KNAPSACKS, SCHOOL SATCHELS, SCHOOL
BACKPACKS, ALL-PURPOSE ATHLETIC BAGS, GARMENT BAGS, GARMENT CARRIERS FOR SUITS, SHIRTS AND
DRESSES, BAGS AND HOLDALLS FOR SPORTS CLOTHING, SPORTS BAGS, ALL PURPOSE SPORTS BAGS, GENERAL
PURPOSE SPORT TROLLEY BAGS, BACKPACKS, BAGS FOR CLOTHES, BAGS FOR SCHOOL, BOOK BAGS, BAGS FOR
TRAVEL, BAGS [GAME -] [HUNTING ACCESSORIES], BRIEFCASES, CARD WALLETS, CAMPING BAGS, WATERPROOF
BAGS, WALKING STICKS, UMBRELLAS AND PARASOLS, UMBRELLA BAGS, LEATHER BAGS, POLYURETHANE
LEATHER, TRUNKS [LUGGAGE], LUGGAGE, AIRLINE TRAVEL BAGS, TRAVELLING BAGS, SMALL BAGS FOR MEN,
TROLLEY BAGS, LUGGAGE COVERS, SHOPPING BAGS WITH WHEELS ATTACHED, DIAPER BAGS, SHOE BAGS, SHOE
BAGS FOR TRAVE, RUCKSACKS, HIKING RUCKSACKS, BAGS FOR CLIMBERS, RUCKSACKS FOR MOUNTAINEERS,
SATCHELS, BEACH BAGS, BEACH PARASOLS, DUFFLE BAGS, DUFFEL BAGS FOR TRAVEL, TROLLEY DUFFEL BAGS,
BOSTON BAGS, LEATHER SHOPPING BAGS, TEXTILE SHOPPING BAGS, WHEELED SHOPPING BAGS, EVENING BAGS,
EVENING HANDBAGS, EVENING PURSES, SHOULDER BAGS, CARRY-ON BAGS, VANITY CASES, NOT FITTED, HIDES,
BRIEFCASES, BRIEFCASES AND ATTACHE CASES, FOLDING BRIEFCASES, TRUNKS AND SUITCASES, LEATHER
SUICASES, WHEELED SUICASES, ROLLER SUITCASES, TROLLEY SUITCASES, LEATHER BRIEFCASES, LEATHER
BOXES, LUGGAGE, BAGS, WALLETs AND OTHER CARRIERS, VALISES, LEATHER CREDIT CARD HOLDER, LEATHER
KEY CASES, LEATHER STRAPS, LEATHER LEASHES, CLOTHS FOR SADDLES, CLOTHES FOR ANIMALS, CLOTHING
FOR PETS, SADDLERY, WHIPS AND APPAREL FOR ANIMALs, LEATHER AND IMITATION LEATHER, LEATHER CLOTH,
LEATHER PURSES, LEATHER LACES, LEATHER TWIST, LEATHER STRAPS, LEATHER CORDS, LEATHER TOOL BAGS,
BAGS MADE OF LEATHER, LEATHER HANDBAGS, LEATHER KEY CASES, LEATHER SHOULDER BELTS, BOXES OF
LEATHER OR LEATHER BOARD, FURNITURE COVERINGS OF LEATHER, UNWORKED OR SEMI-WORKED LEATHER, ARTICLES OF LUGGAGE, SYNTHETIC LEATHER, LEATHER AND IMITATIONS OF LEATHER, ANIMAL SKINS AND HIDES, LUGGAGE AND CARRYING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS AND SADDLERY, COLLARS, LEASHES
Trade Marks Journal No: 1928, 18/11/2019     Class 35

4333625   30/10/2019
A.VENKATESAN
VENKAAT CARS, 311/4B, 200 FEET ROAD, EACHENGADU BUS STOP, KEEZKATTALAI, CHENNAI-600117
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Advertising, marketing and promotional services, Retail services in relation to car
Global Medsquare

4333627    30/10/2019

S.G.ROHINI
No.128, V.M.Street, Royapettah, Chennai-600014
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI

WHOLESALE, RETAIL SALE OF MEDICINES, FOOD SUPPLEMENTS, HEALTH CARE PRODUCTS AND BEAUTY CARE PRODUCTS
4333701     30/10/2019
NEOCELL SCIENCE PHARMACEUTICALS PRIVATE LIMITED
H.NO 16-2-668/3,MALAKPET,MALAKPET,OPP HOTEL SOHEL, HYDERABAD- 500036, TELANGANA, INDIA.
Private limited company
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Used Since :24/09/2019
CHENNAI
MARKETING; PROMOTIONAL MARKETING AND PRODUCT MARKETING SERVICES
4333750  30/10/2019
MOHAMMED SALMAN R
5, New Kasthuri Garden, Kuniyamuthur, Sugunapuram West, Coimbatore, Tamil Nadu - 641008
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Proposed to be Used
CHENNAI
Advertising; business management; business administration; office functions
CARBHP
4333771  30/10/2019
RUHK & AC SERVICES PRIVATE LIMITED.
SCO 13-P, POCKET-A, SECTOR-14 P, HISAR-125001, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Advertising, promotion services relating to motor vehicles, wholesaling and retailing services relating to the purchase
and sale of motor vehicles, their parts, fittings, accessories, merchandise, promotional items associated with or relating
to motor vehicles; car dealerships for second-hand cars; car bazaar, mediation services in the buying and selling of new
and second-hand vehicles, business management assistance, marketing, auction services, Import, Export and Trading of
Vehicle Accessories.
PURPLE SUNSHINE

4333878   30/10/2019
RADHIKA PURIE PROPRIETOR OF PURPLE SUNSHINE
F-26, FIRST FLOOR, CONNAUGHT PLACE, NEW DELHI – 110 001, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :27/09/2017

DELHI

ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE AND RETAIL SERVICES, RELATING TO FASHION
ACCESSORIES, ARTIFICIAL JEWELLERY AND SILVER JEWELLERY ITEMS, SILVER ORNAMENTS AND SILVER
PRODUCTS
AJAY DEVGAN

4334014    31/10/2019

VISHAL (ALIAS) AJAY DEVGAN

101, Chalet Amar, Juhu Devi CHS Ltd., Behind Criticare Hospital, Gulmohar Road No.1, JVPD, Mumbai- 400049

INDIVIDUAL

Address for service in India/Attorney address:
JYOTI BANSAL

21, NEW LAYAL PUR EXTENSION, CHANDER NAGAR, DELHI-110051

Used Since : 09/09/2008

To be associated with:

4267026, 4325203

MUMBAI

Advertising; Business management; Business administration; Office functions
4334228    31/10/2019
SACHIN GUPTA
F-1108, Ramsons Kshitiz, Sector-95, Gurgaon - 122505, India
Individual
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)
Used Since :26/08/2015
DELHI
Advertising; business management; business administration; office functions; search engine optimization for sales promotion
4334306  31/10/2019
SHUBHI AGRAWAL
75, vishala Kshetra, behind divine valley, ujjain, Madhya pradesh, 456010
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING, ON-LINE
ADVERTISING ON A COMPUTER NETWORK, PROVISION OF AN ON-LINE MARKETPLACE FOR BUYERS AND SELLERS
OF GOODS AND SERVICES
PKSL PHARMA

MRS. SENTHILNATHAN

No.401, A, Second Floor, Near Rajmahal Kalyana Mahal, K.K.Nagar, Madurai-625020, Tamil Nadu.

Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmi puram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used

CHENNAI

Marketing, Retailing and Wholesale of Medicinal and Pharmaceutical Preparation, Ayurvedic Preparation, Siddha Preparation, Homeopathy Preparation, Nutraceutical Preparation, Unani Preparation, food supplements, Foodstuffs for Poultry and Veterinary Preparation.
YUVRADNI

4334570  31/10/2019

AMRUTA CHUDNAIK
C/602, Harmony CHS, Shailendra Nagar, Dahisar (E), Mumbai, Maharashtra- 400068
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI

Advertising, marketing, sales promotion, wholesale and retail services related to readymade garments
AGLAD PHARMACEUTICALS
4334928  01/11/2019
GOVIND MISHRA
VAYU ENCLAVE, PHASE II KHERAGAON GAUTAM BUDDHA NAGAR
Sole Proprietor of AGLAD PHARMACEUTICALS
Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Proposed to be Used
DELHI
Advertising services relating to pharmaceutical products, Business administration services in the field of healthcare,
Billing services in the field of healthcare, Retail services or wholesale services for pharmaceutical, veterinary and sanitary
preparations and medical supplies, Product marketing services
HIRREN KARANII
301, 3RD FLOOR, PLOT-271, RAJ BAUG, SIR BHALCHANDRA ROAD, NAPPU GARDEN, MATUNGA, MUMBAI-400019, MAHARASHTRA

Proposed to be Used
MUMBAI
ADVERTISEMET, MARKETING AND PROMOTION SERVICES, ONLINE ADVERTISEMENT, MARKETING AND PROMOTION SERVICES, PROVIDING SPACE FOR ADVERTISEMENT
4335093  01/11/2019
SAYED NOOR MOHAMMED TRADING AS AL-NOOR & SONS
AL-QURESH HOUSE, 48/A, CHAKLA STREET, MUMBAI - 400003, MAHARASHTRA, INDIA
PROPRIETORSHIP
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
RETAIL & E-COMMERCE SERVICES CONNECTED TO SPORTS CAP.
4335155 01/11/2019
MANISH GARG TRADING AS M/S G.S. TRADERS
House No. 86, Pocket H-34, Rohini Sector-03 New Delhi.
Proprietorship

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005

Proposed to be Used
DELHI
Services Towards E-commerce Bussiness, online Marketing, Retailing, Whole-Selling, Assembling of Goods,
Manufacturing, Trading, Importer, Exporter, Franchising and Exhibitions, In respect of all kind, Mobile Phones and
Accessories, Mobile Charges, Hand free, Card Readers, Car Chargers ,USB Chargers, LED Lights, USB Adapters, Screen
protectors, Cables, Powerbanks, batteries, Tempered Glasses, Selfie Sticks, Back Covers, AUX Cables, Data Cables,
Speakers, Charging Connectors, Bluesooths, Bluetooth Speakers, Bluetooth Earphones, Wireless Devices, Wireless
Chargers, Earphones, Headsets and Travel Chargers.
RAHUL SURENDRABHAI MITHAIWALA
314, FOUR POINT, OPPOSITE C B PAEL HEALTH CLUB, VIP ROAD, VESU, SURAT.
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :23/10/2016

AHMEDABAD
ACCOUNTING CONSULTANCY, ACCOUNTING ADVISORY SERVICES, ACCOUNTANCY ADVICE RELATING TO TAXATION, ROC COMPLIANCES, ACCOUNTANCY, ACCOUNT AUDITING, FINANCIAL AUDITING, ACCOUNT AUDITING SERVICES, AUDITING OF ACCOUNTS, SECRETARIAL SERVICES, BUSINESS CONSULTANCY
4335415  01/11/2019
MR. PRAKASH LALARAM BORANA
1003, Jairan Smruti, H.F Society Road, Jogeshwari East- 400060, Maharashtra, India.
Individual

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098

Proposed to be Used
MUMBAI
Advertising; Business management; Business administration; Office functions
4335450   01/11/2019
LMN RETAILS (INDIA) PRIVATE LIMITED
NO 204,1ST FLOOR,1ST MAIN,SAKSHI MANSION GOPALA REDDY LAYOUT, BANASWADI BENGALURU BANGALORE KA 560043 IN
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Online advertising, Online marketing services, Online ordering services, Computerized online retail store services, provision of an online marketplace for buyers and sellers of goods and services, Wholesale ordering services, Goods import-export agency services, Retail services provided by department stores, Retail services provided by online department stores.
4335460   01/11/2019
PRIKSHIT GROVER PROPRIETOR OF NAVGUN FASHIONS
X-765, GALI NO. 5, JAWAHAR MOHALLA, RAGHUBAR PURA NO. 1, GANDHI NAGAR, DELHI - 110031
PROPRIETOR
Address for service in India/Attorney address:
KINGSINGH LEGAL CONSULTANTS
3 VEER SAVARKAR MARKET, GANDHI NAGAR, DELHI -110031
Proposed to be Used
DELHI
ADVERTISEMENT, DISTRIBUTION, MARKETING, PROMOTION, WHOLESALE, RETAIL SERVICES FOR CLOTHING AND HEADWEAR INCLUDED IN CLASS 35
4335574  01/11/2019
MR. CHANDAN KUMAR
# S.C.O. 1-656 ALFA-2 GREATER NOIDA (U.P) # WARD NO-38, CHHOTA BARIYARPUR, MOTIHARI, EAST CHAMPARAN, MOTIHARI, BIHAR, 845401.
Individual
Address for service in India/Attorney address:
FINCENTURION CO.
U-55 A, FIRST FLOOR, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
Office Management & Consultancy Included In Class-35.
VENPLANET

4335700    01/11/2019

QAMAR AHMAD
102, NEAR MASAJID, KRISHNA VIHAR COLONY MADHUKAR SHAH WARD SAGAR MADHYA.PRADESH - 470002

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Retail services for smartwatches, Retail services for smartphones, Retail services or wholesale services for bags and pouches
Proposed to be Used

DELHI

Advertising via mobile phone networks, Advertising via mobile telephone networks, Retail services in relation to mobile phones and Arranging and conducting of auctions and reverse auctions via mobile telephones.
4336230   02/11/2019
SOHAM SATYENBHAI RANPARIA
GUNATIT NAGAR STREET NO 2, BLOCK NO 31, NEAR DOSHI HOSPITAL, GONDAL ROAD, RAJKOT-360004 INDIA
Single Firm
Address for service in India/Agents address:
SAMPAT DHIRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-
360007, Gujarat
Used Since :24/07/2019
AHMEDABAD
Import; Export; Retail and Wholesale Trading of any item by Online or Offline Mode under class 35